

Vol. 270
No. 5



Tuesday,
3 February, 2026
14 Magha, 1947 (Saka)

PARLIAMENTARY DEBATES

RAJYA SABHA

OFFICIAL REPORT (FLOOR VERSION)

(PART-II)

CONTENTS

Obituary reference (page 1)

Papers Laid on the Table (pages 2-11)

Matters raised with permission—

Need for digitisation and capacity building of Cooperative institutions (pages 11-12)

Demand for including the Kothavalasa-Kirandul line in the proposed Visakhapatnam division of New South Coast Railway Zone (pages 13-14)

Need for specialized training programs to enhance skill development for students in the country (pages 14-15)

Need to strengthen institutional delivery and maternal healthcare services in tribal and remote areas of the country (pages 15-16)

Demand for the establishment of an All India Education Service (IES) on the lines of the All India Civil Services (pages 16-18)

Need for effective resolution of issues faced by serving soldiers, ex-servicemen, elderly and ailing personnel (pages 18-19)

©

RAJYA SABHA SECRETARIAT
NEW DELHI

Concern over the coastal erosion and climate displacement at India's eastern coastline (pages 19-20)

Need to address unfair rejection of claims and violations by Health Insurance Companies (pages 20-22)

Demand for expeditious completion of Jeypore-Nabarangpur and Jeypore-malkangiri Railway Lines (pages 22-23)

Need for stoppage of long-distance trains at Dadri Railway Station and strengthening the railway infrastructure in Gautam Buddh Nagar district (pages 23-24)

Demand for stoppage of important passenger trains at Janghai Junction, Uttar Pradesh (page 24)

Demand for declaring the Delwara Jain Temple of Mount Abu as a UNESCO World Heritage Site (pages 25-26)

Concern over the impact of United States' tariff policies on Indian exports and domestic industry (pages 26-27)

Concern over the growing drug menace in the country (pages 27-28)

Need for enhancement of *Ayushman Bharat* Scheme, *Jan Aushadhi Kendras* and multi-specialty healthcare services in Mayurbhanj district of Odisha (pages 28-29)

Need for establishment of a Kendriya Vidyalaya in Ramanathapuram constituency, Tamil Nadu (page 30)

Concern over the deteriorating condition of three National Highways in Tripur causing accidents and inconvenience (pages 30-31)

Concern over the discriminatory exclusion of Rajya Sabha Members from official public programmes in many States (pages 31-32)

Need for purification of Kshipra River and strengthening of Narmada-Kshipra Link Project for *Simhastha* 2028 in Ujjain, Madhya Pradesh (pages 32-33)

Concern over the unregulated access of children to social media and smartphones (pages 33-34)

Website : <http://rajyasabha.nic.in>
<https://sansad.in/rs>

E-mail: rsedit-e@rss.sansad.in

Concern over the rising number of suicides among students in Higher Educational Institutions (pages 34-36)

Announcement by the Chair (pages 36-38)

Oral Answers to Questions (pages 38-80)

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part - I to this Debate, published electronically on the Rajya Sabha website under the link <https://sansad.in/rs/debates/officials/>]

Motion of thanks on the president's address— *Discussion not concluded* (pages 81-187)

Message from the Lok Sabha— *Reported* (pages 170-171)

Special Mentions—

Demand for a high level investigation and special audit into the alleged discriminatory reservation policies affecting SC, ST and OBC employees at Jamia Millia Islamia University (page 187)

Concern over the growing trade deficit with China and prevention of dangerous Chinese products (page 188)

Concern over the mass killing of dogs in Telangana (pages 188-189)

Concern over the rising incidences of crimes and the erosion of public safety in Society (pages 189-190)

Demand for Establishment of a branch of Central Board of Film Certification (CBFC) in Gujarat (pages 190-191)

Demand for implementation of a National Road Safety Mission (pages 191-192)

Demand to identify and expel Rohingyas and illegal migrants from Bangladesh from the country (pages 192-193)

Demand for formation of National Commercial Vehicle Drivers Commission and measures for their welfare (page 193)

RAJYA SABHA

Tuesday, the 3^d February, 2026/14 Magha, 1947 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

OBITUARY REFERENCE

MR. CHAIRMAN: Hon. Members, it is with profound sorrow, I inform the House about the passing away of **Shrimati Sushila Tiriya**, former Member of the Rajya Sabha on 1st February, 2026, at the age of 69 years. She represented the State of Odisha from 2nd July, 1986 to 1st July, 1992 and again from 4th April, 2006 to 3rd April, 2012. She also served as a Member of the Tenth and the Eleventh Lok Sabha.

Born on 6th February, 1956 at Kalua-khaman in district Mayurbhanj of Odisha, Shrimati Sushila Tiriya, pursued her education at Utkal University. From an early age, she was deeply committed to social service, particularly, for the upliftment and empowerment of tribal communities. She organised tribal festivals and worked for safeguarding the rich traditional culture of various tribes, development of rural and tribal areas, and encouraging young artistes and sportspersons.

In the passing away of **Shrimati Sushila Tiriya**, the nation has lost an experienced legislator and a distinguished social worker. We deeply mourn the passing away of Shrimati Sushila Tiriya.

I request Members to rise in their places and observe silence as a mark of respect to the memory of the departed.

(Hon. Members then stood in silence for one minute.)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

MR. CHAIRMAN: Now, Papers to be laid on the Table.

PAPERS LAID ON THE TABLE**Notifications of the Ministry of Finance****Statement of Accounts (2023-24 and 2024-25) of the IRDAI, Hyderabad, and SEBI, Mumbai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague, Shri Pankaj Chaudhary, I lay on the Table:—

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. S.O. 5807(E)., dated the 16th December, 2025, amending the Principal Notification No. S.O. 831(E), dated the 15th March, 2017, under sub-section (3) of Section 36 of the Recovery of Debts and Bankruptcy Act, 1993.

[Placed in Library. See No. L.T. 6107/18/26]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. G.S.R. 928(E)., dated the 30th December, 2025, publishing the Indian Insurance Companies (Foreign Investment) Amendment Rules, 2025, under sub-section (3) of Section 114 of the Insurance Act, 1938.

[Placed in Library. See No. L.T. 6106/18/26]

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. CO.DOR.SOG.No.S7046/09.08.2024/2025-2026., dated the 15th January, 2026, publishing the Reserve Bank of India Scheduled Banks' (Amendment) Regulations, 2025, under sub-section (4) of Section 58 of the Reserve Bank of India Act, 1934.

[Placed in Library. See No. L.T. 6105/18/26]

(iv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services) under sub-section (5) of Section 52 of the Banking Regulation Act, 1949:—

- (1) G.S.R. 890(E)., dated 10th December, 2025, publishing the Banking Regulation (Companies) Amendment Rules, 2025.
- (2) G.S.R. 891(E)., dated 10th December, 2025, publishing the Banking Regulation (Co-operative Societies) Amendment Rules, 2025.

[Placed in Library. For (1) and (2), see No. L.T. 6093/18/26]

(v) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (7) of Section 9A of the Customs Tariff Act, 1975, along with Explanatory Memoranda:—

- (1) G.S.R. 898(E)., dated the 15th December, 2025, amending the Principal Notification No. G.S.R. 199(E), dated the 18th March, 2021.
- (2) G.S.R. 907(E)., dated the 18th December, 2025, imposing anti-dumping duty on “Cold Rolled Non-Oriented Electrical Steel” originating in or exported from China, for a period of 5 years, in pursuance of final findings issued by DGTR.
- (3) G.S.R. 919(E)., dated the 24th December, 2025, imposing anti-dumping duty on imports of “1,1,1,2-Tetrafluoroethane or R-134a” originating in or exported from China PR for a period of 5 years, in pursuance of final findings issued by DGTR.
- (4) G.S.R. 920(E)., dated the 24th December, 2025, imposing anti-dumping duty on imports of “Calcium Carbonate Filler Masterbatch” originating in or exported from Vietnam for a period of 5 years, in pursuance of final findings issued by Directorate General of Trade Remedies.
- (5) G.S.R. 921(E)., dated the 25th December, 2025, amending the Principal Notification No. G.S.R. 215(E), dated the 26th March, 2021.

- (6) G.S.R. 925(E)., dated the 26th December, 2025, amending the Principal Notification No. G.S.R. 216(E), dated the 27th March, 2021.
- (7) G.S.R. 932(E)., dated the 30th December, 2025, amending the Principal Notification No. G.S.R. 836(E), dated the 12th November, 2025.
- (8) G.S.R. 944(E)., dated the 31st December, 2025, imposing provisional anti-dumping duty on imports of “Low Ash Metallurgical Coke” originating in or exported from Australia, China PR, Colombia, Indonesia, Japan and Russia.
- (9) G.S.R. 5(E)., dated the 2nd January, 2026, amending the Principal Notification No. G.S.R. 251(E), dated the 5th April, 2021.
- (10) G.S.R. 14(E)., dated the 8th January, 2026, amending the Principal Notification No. G.S.R. 260(E), dated the 12th April, 2021.

[Placed in Library. For (1) to (10), see No. L.T. 6095/18/26]

(vi) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 931(E)., dated the 30th December, 2025, imposing safeguard duty on imports of “Non-Alloy and Alloy Steel Flat Products” for a period of three years at specified rates in pursuance of final findings issued by Directorate General of Trade Remedies, under sub-section (12) of Section 8B of the Customs Tariff Act, 1975, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 6095/18/26]

(vii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 159 of the Customs Act, 1962, along with Explanatory Memoranda:—

- (1) S.O. 3762(E)., dated the 14th August, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.

- (2) S.O. 3959(E)., dated the 29th August, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (3) S.O. 4080(E)., dated the 8th September, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (4) S.O. 4169(E)., dated the 15th September, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (5) S.O. 4459(E)., dated the 30th September, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (6) S.O. 4609(E)., dated the 8th October, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (7) S.O. 4686(E)., dated the 15th October, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (8) S.O. 4949(E)., dated the 31st October, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (9) Notification Ad-hoc Exemption Order No. 3 of 2025, dated the 7th November, 2025, regarding CDE request from Hindustan Aeronautics Ltd. (HAL) on re-export of repaired goods, along with delay statement.
- (10) S.O. 5195(E)., dated the 14th November, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.

- (11) Notification Ad-hoc Exemption Order No. 2 of 2025, dated the 19th September, 2025, regarding CDE on procurement of a new Armoured Sedan Car in place of existing Limousine Car for the Honourable President of India, along with delay statement.
- (12) S.O. 5477(E)., dated the 30th November, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (13) S.O. 5751(E)., dated the 11th December, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (14) S.O. 5798(E)., dated the 15th December, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001, along with delay statement.
- (15) S.O. 6102(E)., dated the 30th December, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001.
- (16) G.S.R. 933(E)., dated the 30th December, 2025, amending the Principal Notification No. G.S.R. 904(E), dated the 26th December, 2022.
- (17) G.S.R. 937(E)., dated the 31st December, 2025, amending the Principal Notification No. G.S.R. 728(E), dated the 30th September, 2025.
- (18) G.S.R. 938(E)., dated the 31st December, 2025, amending the Principal Notification No. G.S.R. 729 (E), dated the 30th September, 2025.
- (19) G.S.R. 939(E)., dated the 31st December, 2025, amending the Principal Notification No. G.S.R. 730(E), dated the 30th September, 2025.
- (20) S.O. 6137(E)., dated the 31st December, 2025, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001.

- (21) S.O. 189(E)., dated the 13th January, 2026, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001.
- (22) S.O. 224(E)., dated the 15th January, 2026, amending the Principal Notification No. S.O. 748(E), dated the 3rd August, 2001.
- (23) G.S.R. 37(E)., dated the 15th January, 2026, publishing the Postal Export (Electronic Declaration and Processing) Amendment Regulations, 2026.

[Placed in Library. For (1) to (23), *see* No. L.T. 6096/18/26]

(viii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 951(E)., dated the 31st December, 2025, notifying the commencement of the provisions of the Central Excise (Amendment) Act, 2025 with effect from 01.02.2026, issued under sub-section (2) of Section 1 of the said Act, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 6097/18/26]

(ix) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (2) Section 38 of the Central Excise Act, 1944, along with Explanatory Memoranda:—

- (1) G.S.R. 952(E)., dated the 31st December, 2025, specifying chewing tobacco, jarda scented tobacco and gutkha as notified goods under Section 3A of the said Act.
- (2) G.S.R. 953(E)., dated the 31st December, 2025, publishing the Chewing Tobacco, Jarda Scented Tobacco and Gutkha Packing Machines (Capacity Determination and Collection of Duty) Rules, 2026.
- (3) G.S.R. 954(E)., dated the 31st December, 2025, amending the Principal Notification No. G.S.R. 91(E), dated the 1st February, 2022.

- (4) G.S.R. 955(E)., dated the 31st December, 2025, superseding the Notification No. G.S.R. 486(E), dated the 6th July, 2019 to provide effective excise duty rates on tobacco products.
- (5) G.S.R. 956(E)., dated the 31st December, 2025, notifying the duty rates for machine based levy on Chewing Tobacco, Jarda Scented Tobacco and Gutkha.

[Placed in Library. For (1) to (5), *see* No. L.T. 6097/18/26]

(x) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 945(E)., dated the 31st December, 2025, amending the Principal Notification No. G.S.R. 720(E), dated the 28th June, 2017, issued under sub-section (2) of Section 8 of the Central Goods and Services Tax (Compensation to States) Act, 2017, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 6101/18/26]

(xi) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 946(E)., dated the 31st December, 2025, amending the Principal Notification No. G.S.R. 641(E), dated the 17th September, 2025, under Section 166 of the Central Goods and Services Tax Act, 2017, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 6098/18/26]

(xii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 947(E)., dated the 31st December, 2025, amending the Principal Notification No. G.S.R. 642(E), dated the 17th September, 2025, under Section 24 of the Integrated Goods and Services Tax Act, 2017 and Section 166 of the Central Goods and Services Tax Act, 2017, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 6099/18/26]

(xiii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 948(E)., dated the 31st December, 2025,

amending the Principal Notification No. G.S.R. 646(E), dated the 17th September, 2025, under Section 24 of the Union Territory Goods and Services Tax Act, 2017 and Section 166 of the Central Goods and Services Tax Act, 2017, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 6100/18/26]

(xiv) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 296 of the Income-tax Act, 1961, along with delay statements and Explanatory Memoranda:—

- (1) G.S.R. 553(E), dated the 14th August, 2025, publishing the Income- Tax (Twenty-First Amendment) Rules, 2025.
- (2) G.S.R. 555(E), dated the 18th August, 2025, publishing the Income tax (Twenty Second Amendment) Rules, 2025.
- (3) G.S.R. 564(E), dated the 20th August, 2025, publishing the Income-tax (Twenty-Third Amendment) Rules, 2025.
- (4) G.S.R. 566(E), dated the 21st August, 2025, publishing the Income-tax (Twenty-Fourth Amendment) Rules, 2025.
- (5) G.S.R. 598(E), dated the 1st September, 2025, publishing the Income-tax (Twenty-Fifth Amendment) Rules, 2025.

[Placed in Library. For (1) to (5), *see* No. L.T. 6103/18/26]

(xv) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 889(E), dated the 10th December, 2025, publishing the Narcotic Drugs and Psychotropic Substances (Amendment) Rules, 2025, under Section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 6108/18/26]

II. (i) A copy each (in English and Hindi) of the following papers:—

- (a) Annual Statement of Accounts of the Insurance Regulatory and Development Authority of India (IRDAI), Hyderabad, for the year 2023-24, and the Audit Report thereon, under sub-section (4) of Section 17 of the Insurance Regulatory and Development Authority Act, 1999.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6094/18/26]

(ii) A copy (in English and Hindi) of the Annual Statement of Accounts of the Securities and Exchange Board of India (SEBI), Mumbai, Maharashtra, for the year 2024-25, and the Audit Report thereon, under sub-section (4) of Section 15 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library. See No. L.T. 6102/18/26]

Report and Accounts (2024-25) of the SPFO, Mumbai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Fifty-ninth Annual Report and Accounts of the Seamen's Provident Fund Organization (SPFO), Mumbai, Maharashtra, for the year 2024-25, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organization.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 6256/18/26]

MR. CHAIRMAN: Now, 'Matters Raised with Permission.' ...*(Interruptions)*...

SHRI JAIRAM RAMESH (Karnataka): Sir, major announcements have been made from Washington DC on the actions of the Government of India. We demand that a statement be made by the Government on what the precise nature of the Indo-US trade deal is. ...*(Interruptions)*...

MR. CHAIRMAN: We will take it up later with the Government. Your concern has been noted. We will come back to that later. ...*(Interruptions)*...

श्री प्रमोद तिवारी (राजस्थान): सर, क्या राजधानी दिल्ली वाशिंगटन shift हो गई है और क्या प्रधान मंत्री जी long leave पर चले गए हैं? हमें सारे निर्णय वाशिंगटन से क्यों सुनने को मिल रहे हैं? सरकार स्पष्ट कर दे।

MR. CHAIRMAN: We will be in touch with the Government. We will consider it. Now, Shri Satnam Singh Sandhu.

MATTERS RAISED WITH PERMISSION

Need for digitisation and capacity building of Cooperative institutions

श्री सतनाम सिंह संधू (नामनिर्देशित): चेयरमैन सर, आज मैं पंजाब रूरल इकोनॉमी की रीढ़ की हड्डी पंजाब कोऑपरेटिव की बात करना चाहता हूँ। कोऑपरेटिव सेक्टर भारत की सामूहिक चेतना का प्रतीक है। यह सिर्फ एक financial system नहीं, बल्कि संस्कृति है, सिर्फ economy नहीं, बल्कि collective and inclusive growth की एक जीवंत परंपरा है।

पंजाब की मिट्टी ने पिछले 135 साल में इन जड़ों को सींचा है। 1891 में जब पंजाब में पहली कोऑपरेटिव बनी, तो उसका उद्देश्य profit कमाना नहीं था, बल्कि साझी जमीन और shared prosperity था। Land consolidation की शुरुआत से लेकर Green and White Revolutions तक कोऑपरेटिव्स ही पंजाब की एग्रीकल्चर और रूरल इकोनॉमी की undisputed backbone बनी रही हैं।

चेयरमैन साहब, कोऑपरेटिव पंजाब की रूरल इकोनॉमी का एक मजबूत स्तंभ रहा है। तकरीबन 20,000 कोऑपरेटिव्स और 35 लाख मॅम्बर्स के साथ यह एक बहुत ही गर्वशाली सक्सेस स्टोरी है, जो पंजाब की लार्ज पॉपुलेशन के जीवन को प्रभावित करती है। जिस पंजाब MARKFED

की शुरुआत बहुत कम पूँजी से हुई थी, आज वह 22,000 करोड़ रुपए की टर्नओवर के साथ एशिया की सबसे बड़ी मार्केटिंग कोऑपरेटिव बन चुकी है। 6,300 विलेज लेवल कोऑपरेटिव सोसाइटीज़ और 3.5 लाख मेंबर्स के साथ पंजाब MILKFED का verka देश का एक बड़ा ब्रांड बन चुका है।

चेयरमैन साहब, पंजाब में 60 परसेंट Fertilizer Market कोऑपरेटिव सोसायटीज़ ने संभाल रखी है। इसी वजह से पंजाब का किसान प्राइवेट सेक्टर पर निर्भर नहीं करता, बल्कि आज self-reliant है। चेयरमैन साहब, आज पंजाब कोऑपरेटिव कई चुनौतियों से जूझते हुए saturation की ओर बढ़ रहा है। कोऑपरेटिव बैंक्स के एनपीएज़ बढ़ रहे हैं और करप्शन भी एक समस्या है। अब पंजाब कोऑपरेटिव सिर्फ सर्वाइवल तक सीमित होकर रह गया है। नए दौर की लीडरशिप और स्केल की तरफ नहीं बढ़ पा रहा है।

चेयरमैन साहब, प्रधान मंत्री श्री नरेंद्र मोदी जी ने 'सहकार से समृद्धि' के संकल्प के साथ केंद्र में सहकारिता मंत्रालय को स्थापित करते हुए एक नए युग की शुरुआत की है। भारत के सहकारिता मंत्री श्री अमित शाह जी के कुशल नेतृत्व में यह मंत्रालय सफलता की नई गाथा लिख रहा है। मेरी चिंता बस यही है कि पंजाब, जिसने देश को सहकार का रास्ता दिखाया, वह आज पीछे न छूट जाए। मैं आग्रह करता हूँ कि पंजाब कोऑपरेटिव में नई ऊर्जा भरने के लिए डिजिटल ट्रांसफॉर्मेशन का सालों से लंबित चल रहा काम जल्दी पूरा किया जाए।

पंजाब में crop diversification को encourage करने के लिए फूड प्रोसेसिंग और value addition को बढ़ावा दिया जाए। युवा किसानों और महिलाओं को agri based entrepreneurship के लिए अवसर प्रदान किए जाएँ। पंजाब कोऑपरेटिव में प्रोफेशनलिज़्म और नवाचार के माध्यम से नई ऊर्जा देने के लिए त्रिभुवन सहकारी यूनिवर्सिटी का रीजनल सेंटर पंजाब में स्थापित किया जाए, बहुत बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Satnam Singh Sandhu: Shri Subhash Barala (Haryana), Dr. Kavita Patidar (Madhya Pradesh), Shri Sadanand Mhalu Shet Tanavade (Goa), Shrimati Darshana Singh (Uttar Pradesh), Dr. Kalpana Saini (Uttarakhand), Dr. Sasmit Patra (Odisha), Shri Sat Paul Sharma (Jammu and Kashmir), Shrimati Sangeeta Yadav (Uttar Pradesh), Shri Niranjana Bishi (Odisha), Shri R. Girirajan (Tamil Nadu) and Shrimati Sumitra Balmik (Madhya Pradesh).

Now, Shriman Golla Baburao.

Demand for including the Kothavalasa-Kirandul line in the proposed Visakhapatnam division of New South Coast Railway Zone

SHRI GOLLA BABURAO (Andhra Pradesh): Mr. Chairman, Sir, in pursuance of the Andhra Pradesh (Reorganisation) Act, the Ministry of Railways is taking steps to create new Railway Zone in AP with Visakhapatnam as its Zonal Headquarters. Hon. PM also laid the foundation-stone for its headquarters, allocated money for the same last year and the Union Cabinet has also approved DPR for this Zone. It is an assurance pending of more than 12 years and I hope that, at least, the new Zone would be notified at the earliest, and they would complete the construction of headquarters and provide other infrastructure as soon as possible to make it functional.

Sir, the new Zone has four divisions — Guntakal, Guntur, Vijayawada and Visakhapatnam. And, all these divisions have their respective jurisdiction with different sections. But, Sir, I am given to understand that the Ministry of Railways is proposing to transfer Kothavalasa-Kirandul line from Visakhapatnam Division to Rayagada Division of East Coast Railway Zone, instead of keeping it within South Coast Railway Zone since the above line falls within the Visakhapatnam Division. Not only this, Palasa-Ichchapuram sections are also proposed to transfer to new Rayagada Division against the wishes of the people of AP in general and North coastal AP in particular. If these sections are transferred to Rayagada Division, the proposed new South Coast Zone becomes a mere skeleton, as this Zone is going to lose huge revenue and its existence would be in jeopardy. The proposed unscientific move structurally weakens not only Visakhapatnam Division, but also the new Zone and impacts its financial self-sufficiency.

In view of the above, I demand for inclusion of Kothavalasa-Kirandul and other lines taken to Rayagada Division be included in the Visakhapatnam Division only and also demand for early notification of the new South Coast Railway Zone. Thank you.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Golla Baburao: Shri Javed Ali Khan (Uttar Pradesh), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Shri Niranjana Bishi (Odisha), Shrimati Sulata Deo (Odisha), Shri Meda Raghunatha Reddy (Andhra Pradesh), Shri Debasish Samantray (Odisha), Shri Muzibulla Khan (Odisha), Shri A.A. Rahim

(Kerala), Dr. V. Sivadasan (Kerala), Dr. Kalpana Saini (Uttarakhand) and Shri P.P. Suneer (Kerala).

Now, Shri Brij Lal.

Need for specialized training programs to enhance skill development for students in the country

श्री बृज लाल (उत्तर प्रदेश): सभापति महोदय, मैं आपकी अनुमति से एक ऐसे विषय को यहाँ रखने के लिए उपस्थित हूँ, जो हमारी राष्ट्रीय महत्वाकांक्षा की आधारशिला है। सभापति महोदय, एक कहावत है कि शरीर पर बाहर से दिए गए जख्म तो भर जाते हैं, परंतु अंदरूनी जख्म आसानी से नहीं भरते हैं, वे बहुत समय लेते हैं। लॉर्ड मैकाले ने हम भारतीयों को जो शिक्षा पद्धति दी, वह भी अंदरूनी जख्मों की तरह है। मुझे यह कहने में कोई संकोच नहीं है कि आजादी के बाद जो सरकारें आईं, उन्होंने भी मैकाले की शिक्षा पद्धति को ही आगे रखा। मैकाले की क्लर्क बनाने वाली शिक्षा हमारे दिमाग की मेमोरी में कहीं फीड हो गई है, जिसे हम अपने प्रधान मंत्री, नरेन्द्र मोदी जी के नेतृत्व में डिलीट कर रहे हैं।

सभापति महोदय, भारत 2047 तक "पूर्ण विकसित भारत" के लक्ष्य को लेकर आगे बढ़ रहा है। इसके लिए आवश्यक है कि देश के युवाओं को व्यावहारिक कौशल से सुसज्जित किया जाए। भारत एक युवा देश है। तमाम देश ऐसे हैं, जहां बुजुर्गों की संख्या बढ़ रही है, लेकिन भारत युवा देश है, इसलिए अभी जो हमारा बजट आया है, यह यूथ ड्रिवन बजट है। इस बजट में और हमारे प्रधान मंत्री के नेतृत्व में उनके कौशल विकास, उनकी प्रगति, उनको आगे बढ़ाने और उनको एंटरप्रेन्योर बनाने पर जोर दिया जा रहा है। मैं इस अवसर पर प्रधान मंत्री, श्री नरेन्द्र मोदी की दूरदर्शी नेतृत्व की सराहना करना चाहता हूँ, जिसने व्यावसायिक प्रशिक्षण को विमर्श के हाशिए से निकालकर केंद्र पर स्थापित कर दिया गया है। राष्ट्रीय शिक्षा नीति-2020 का दर्शन यह स्पष्ट रूप से रेखांकित करता है कि व्यावसायिक शिक्षा उन विद्यार्थियों के लिए विकल्प मार्ग नहीं है, जो अन्य क्षेत्र में पिछड़ जाते हैं, बल्कि यह कक्षा छः से ही विद्यार्थियों के लिए प्राथमिक, प्रतिष्ठित, सम्मानजनक विकल्प होना चाहिए। हमारी जो सरकार है, वह इसी चीज को कौशल विकास के रूप में और उनकी प्रगति के रूप में लेकर आगे बढ़ रही है, जिससे हमारे युवा 2047 तक भारत को पूर्ण विकसित राष्ट्र बनाने में योगदान करेंगे। सभापति महोदय, समय देने के लिए बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Brij Lal: Shri Pradip Kumar Varma (Jharkhand), Dr. Fauzia Khan (Maharashtra), Shri Rajendra Gehlot (Rajasthan), Shri Madan Rathore

(Rajasthan), Dr. John Brittas (Klerala), Dr. Sumer Singh Solanki (Madhya Pradesh), Dr. Kavita Patidar (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Dr. Sasmit Patra (Odisha), Shri Sujeet Kumar (Odisha), Shri Niranjana Bishi (Odisha), Shri R. Girirajan (Tamil Nadu), Ms. Indu Bala Goswami (Himachal Pradesh), Dr. Sikander Kumar (Himachal Pradesh), Shri Babubhai Jesangbhai Desai (Gujarat), Shrimati Ramilaben Becharbhai Bara (Gujarat), Shri Sanjay Seth (Uttar Pradesh), Shri Baburam Nishad (Uttar Pradesh), Shrimati Sangeeta Yadav (Uttar Pradesh), Shri Kanad Purkayastha (Assam), Shri Sat Paul Sharma (Jammu and Kashmir) Shri Shambhu Sharan Patel (Bihar), Shri Deepak Prakash (Jharkhand) and Shri Ram Chander Jangra (Haryana).

Now, Shrimati Sulata Deo.

Need to strengthen institutional delivery and maternal healthcare services in tribal and remote areas of the country

श्रीमती सुलता देव (ओडिशा): ऑनरेबल चेयरमैन सर, मैं ओडिशा से बिलॉग करती हूँ। ओडिशा की टोटल पॉपुलेशन में से 23 परसेंट पॉपुलेशन ट्राइबल है और यह 23 परसेंट पॉपुलेशन करीब 80 लाख है, जिसमें से 13 पीवीटीजी, जो कि आदिम आदिवासी हैं, उनकी पॉपुलेशन करीब एक लाख है। वे पहाड़ों और जंगलों में रहते हैं, उनकी नीचे आने की इच्छा नहीं होती है। वे नीचे नहीं आते हैं, क्योंकि वे वहां के नियमगिरि के राजा को अपना भगवान भी मानते हैं और उनकी पूजा भी करते हैं। महोदय, अगर आप देखें, तो अभी कम से कम 9 डिस्ट्रिक्ट्स आदिवासियों से कवर अप हैं। पीवीटीजी - मनकिडिया, डोंगरिया, कुटिया कोंध, जुआंग जैसी बहुत सारी जनजातियाँ हैं, जो अपनी जन्म माटी पहाड़ को छोड़कर नीचे नहीं आना चाहतीं।

महोदय, जब हमारे नेता, श्री नवीन पटनायक ने ओडिशा की बागडोर अपने हाथों में ली थी, तब एमएमआर कम से कम तीन डिजिट पर था, मगर फिर वह drastically कम हो चुका था। सर, मैं यह कहना चाहती हूँ कि आदिवासियों का जहाँ जन्म स्थान है, जहाँ पर वे रहते हैं, जहाँ से वे नीचे नहीं आना चाहते, वहीं पर उनके लिए किस तरह से इंस्टीट्यूशनल प्री-नेटल और पोस्ट-नेटल डिलीवरी की व्यवस्था हो, इसके ऊपर सरकार को ध्यान देना चाहिए। इसके लिए वहाँ पर मोबाइल यूनिट पहुँचाना चाहिए। जितनी सारी मेडिकल फैसिलिटीज हैं, उनके बारे में उनको पंचायत और सरकार के माध्यम से अवेयरनेस होनी चाहिए, ताकि अवेयरनेस होने से वे लोग इंस्टीट्यूशनल डिलीवरी तक आएँ। अगर वे इंस्टीट्यूशनल डिलीवरी तक नहीं आ पाते, तो उनके पास कैसे कम्युनिटी पहुँचे, इसको गुरुत्व देना चाहिए। हमारे यहाँ के मुख्य मंत्री भी आदिवासी हैं।

मगर कहीं-न-कहीं यह देखने को मिल रहा है कि सिजिमाली, कुटरुमाली, खंडवालमाली और नियमगिरि जैसे क्षेत्रों से हमारे आदिवासियों को विस्थापित किया जा रहा है। यदि उन्हें बिना किसी नोटिस के जबरदस्ती विस्थापित किया जाएगा, तो इससे वे मानसिक रूप से प्रताड़ित होंगे। इन समुदायों में अनेक प्रेग्नेंट महिलाएँ होती हैं - वे ऐसे हालात में अपने बच्चों को कैसे जन्म देंगी? वे लोग institutional delivery के लिए ऐसे ही नहीं जाते। मेरे नेता ने वहाँ “माँ घर” की स्थापना की थी, जहाँ उन महिलाओं की केयर की जाती थी और उनकी institutional delivery कराई जाती थी। आज भी वे लोग अपने घरों में ही डिलीवरी कराते हैं। यदि आज उन्हें केवल बॉक्साइट के लिए विस्थापित किया जाएगा और उनकी परेशानियों को नहीं समझा जाएगा, तो यह अत्यंत गंभीर स्थिति होगी। महोदय, आपके माध्यम से मैं सरकार से यह मांग करती हूँ कि इन लोगों को उनकी वर्तमान जगह पर ही रहने दिया जाए।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Sulata Deo: Shrimati Phulo Devi Netam (Chhattisgarh), Shri Meda Raghunadha Reddy (Andhra Pradesh), Shri Javed Ali Khan (Uttar Pradesh), Shri Prakash Chik Baraik (West Bengal), Shri Muzibulla Khan (Odisha), Shri Debashish Samantaray (Odisha), Shri A. A. Rahim (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Khiru Mahto (Bihar), Shrimati Jebi Mather Hisham (Kerala), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Shri Niranjan Bishi (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Gurwinder Singh Oberoi (Jammu and Kashmir), Dr. John Brittas, Shri. P. Wilson (Tamil Nadu), and Shri P. P. Suneer (Kerala).

अब, श्रीमान् गोविंदभाई लालजी भाई धोलकिया जी।

Demand for the establishment of an All India Education Service (IES) on the lines of the All India Civil Services

श्री गोविंदभाई लालजी भाई धोलकिया (गुजरात): माननीय सभापति महोदय, मैं एक श्लोक के साथ अपनी बात की शुरुआत करता हूँ:

"निर्मानमोहा जितसङ्गदोषा
अध्यात्मनित्या विनिवृत्तकामाः।
द्वन्द्वैर्विमुक्ताः सुखदुःखसंज्ञै-
र्गच्छन्त्यमूढाः पदमव्ययं तत्॥"

माननीय सभापति महोदय, राष्ट्र की प्रगति से जुड़े एक अत्यंत महत्वपूर्ण विषय पर मुझे सदन में बोलने का अवसर देने के लिए मैं आपका आभार प्रगट करता हूं। महोदय, देश में प्रशासनिक सेवाओं के सुदृढ़ संचालन हेतु संघ लोक सेवा आयोग द्वारा प्रतिवर्ष भारतीय प्रशासनिक सेवा, भारतीय पुलिस सेवा सहित विभिन्न अखिल भारतीय सेवाओं के लिए योग्य अभ्यर्थियों का चयन किया जाता है। इन सेवाओं ने देश के प्रशासनिक ढांचे को मजबूती प्रदान की है।

महोदय, इसी क्रम में यदि 'अखिल भारतीय शिक्षा सेवा' की स्थापना की जाए, तो शिक्षा के क्षेत्र में अधिकारियों का एक ऐसा समर्पित, प्रशिक्षित और दूरदर्शी कैडर विकसित होगा, जो देश की शिक्षा व्यवस्था को नई ऊँचाइयों तक ले जाने में सक्षम होगा। हमारे प्राचीन संस्कृत साहित्य सुभाषितानि में "विद्या" को सर्वोपरि माना गया है, "विद्या नाम नरस्य कीर्तिरतुला भाग्यक्षये चाश्रयो"

महोदय, हमारी नई राष्ट्रीय शिक्षा नीति को और मजबूती देने के हेतु मेरा विनम्र सुझाव है कि शिक्षा व्यवस्था को एक संगठित, नवाचारयुक्त और अखिल भारतीय ढांचे में ढाला जाए। महोदय, यह सेवा भारत को वैश्विक ज्ञान महाशक्ति बनाने के राष्ट्रीय शिक्षा नीति के लक्ष्य की प्राप्ति में भी महत्वपूर्ण भूमिका निभाएगी। साथ ही, 2047 तक जिस विकसित भारत की संकल्पना को साकार करने का लक्ष्य लेकर हम माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के मार्गदर्शन एवं नेतृत्व में आगे बढ़ रहे हैं, उसे वास्तविकता के धरातल पर लाने हेतु यह कदम एक आधारभूत सहायता प्रदान करेगा। महोदय, IES की स्थापना केवल एक नई सेवा का गठन नहीं है, बल्कि यह भारत की नई पीढ़ी के सपने और भविष्य की सुरक्षा है।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Govindbhai Laljibhai Dholakia: Dr. Radha Mohan Das Agrawal (Uttar Pradesh), Shri Pradip Kumar Varma (Jharkhand), Shri Sadanand Mhalu Shet Tanavade (Goa), Shri Chunnilal Garasiya (Rajasthan), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Darshana Singh (Uttar Pradesh), Shrimati S. Phangnon Konyak (Nagaland), Shri Banshilal Gurjar (Madhya Pradesh), Shri Dorjee Tshering Lepcha (Sikkim), Shri Brij Lal (Uttar Pradesh), Shri Shambhu Sharan Patel (Bihar), Shrimati Sumitra Balmik (Madhya Pradesh), Dr. Kavita Patidar (Madhya Pradesh), Ms. Indu Bala Goswami (Himachal Pradesh), Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Shrimati Ramilaben Becharbhai Bara (Gujarat), Shri Ram Chander Jangra (Haryana), Shri Babubhai Jesangbhai Desai (Gujarat), Shri Babubhai Nishad (Uttar Pradesh), Dr. Kalpana Saini (Uttarakhand), Shri Devendra Pratap Singh (Chhattisgarh), Dr. Sasmit Patra (Odisha), Shrimati Sangeeta Yadav

(Uttar Pradesh), Shri Niranjana Bishi (Odisha), Shri Sat Paul Sharma (Jammu and Kashmir) and Shrimati Dharmshila Gupta (Bihar).

अब, डा.सिकंदर कुमार जी।

Need for effective resolution of issues faced by serving soldiers, ex-servicemen, elderly and ailing personnel

डा.सिकंदर कुमार (हिमाचल प्रदेश): मान्यवर, आपने बहुत ही महत्वपूर्ण विषय पर मुझे बोलने का अवसर दिया, उसके लिए आपका बहुत-बहुत आभार व्यक्त करता हूँ। महोदय, मैं सदन का ध्यान सैनिकों, पूर्व सैनिकों, बुजुर्ग और बीमार सैनिकों की समस्याओं की ओर आकर्षित करना चाहता हूँ। वर्तमान में हिमाचल प्रदेश के हमीरपुर जिले में दो एक्स-सर्विसमैन (पूर्व सैनिक) कैंटीन कार्यरत हैं - एक हमीरपुर में और दूसरी बड़सर में। कुल तेरह हजार पाँच सौ सत्ताईस कार्डधारक पूर्व सैनिक एवं उनके आश्रित बड़सर कैंटीन पर निर्भर हैं। जिसमें बड़सर, ढटवाल, बंगाना और कुछ हद तक झंडूता के इलाके शामिल हैं। खास बात यह है कि 3,918 कार्डधारक अकेले ढटवाल तहसील के हैं, जो उस क्षेत्र का एक बड़ा हिस्सा है। ढटवाल तहसील बड़सर सीमा से लगभग 13 किलोमीटर दूर है, जबकि दूर के गांवों से दूरी लगभग 35 किलोमीटर तक है। बड़सर कैंटीन की मौजूदा क्षमता रोजाना 250 कार्ड की है और लगभग 5,500 प्रतिमाह है, जो कुल कार्डधारकों की संख्या की तुलना में बहुत कम है। नतीजन महीने के पीक दिनों में भारी भीड़ और अव्यवस्था की स्थिति पैदा होती है, जिससे खासकर बुजुर्ग और बीमार पूर्व सैनिकों को गंभीर परेशानी का सामना करना पड़ता है।

महोदय, मैं सदन के माध्यम से भारत सरकार विनम्र निवेदन करना चाहता हूँ कि इस समस्या के समाधान के लिए ढटवाल तहसील, बड़सर विधान सभा क्षेत्र में एक एक्स सर्विसमैन कैंटीन एक्सटेंशन काउंटर खोला जाए, जिससे पूर्व सैनिकों और उनके आश्रितों को सुविधाजनक, सम्मानजनक और सुचारु सेवाएं उपलब्ध हो सकें। आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Sikander Kumar: Shri Brij Lal (Uttar Pradesh), Shri Rajendra Gehlot (Rajasthan), Shri Tejveer Singh (Uttar Pradesh), Dr. Kalpana Saini (Uttarakhand), Dr. Anil Sukhdeorao Bonde (Maharashtra), Dr. Fauzia Khan (Maharashtra), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Ms. Indu Bala Goswami (Himachal Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Sanjay Seth (Uttar Pradesh), Dr. Kavita Patidar (Madhya Pradesh), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Shri Sat Paul

Sharma (Jammu and Kashmir), Shri Niranjana Bishi (Odisha), Shrimati Sulata Deo (Odisha) and Shri Sujeet Kumar (Odisha).

Now, Shri A. D. Singh.

Concern over the coastal erosion and climate displacement at India's eastern coastline

SHRI A.D. SINGH (Bihar): Thank you, Mr. Chairman, Sir, for giving me this opportunity to speak. I rise to draw the attention of this august House to a silent but devastating humanitarian crisis unfolding along India's eastern coastline - coastal erosion and climate displacement. As reported recently, 46 villages across Kendrapara, Puri and Ganjam districts of Odisha have been severely affected by coastal erosion. Entire habitations like Satabhaya have been wiped off the map by the advancing sea. Families, who once lived with dignity as farmers and fishers, have been uprooted, resettled inland and reduced to daily-wage labourers. Safety has been provided to them, yes - but livelihoods have not been provided. People relocated to colonies like Bagapatia live far from the sea, away from fishing grounds, agricultural land and markets. Young students have dropped out of school; elderly persons are dependent; and women are forced into insecure work. These are not statistics; these are India's first climate refugees.

The National Centre for Coastal Research has warned that over one-third of India's 7,000 km coastline is eroding, with Odisha among the worst affected. In West Bengal, 60 per cent of the coastline along the Digha-Shankarpur and Sundarbans is facing the threat of erosion. In Tamil Nadu, 43 per cent, in Andhra Pradesh, 26 per cent and in Puducherry, 56 per cent of the coastline is under threat. Rising sea levels, cyclones, sand mining, destruction of mangroves, ports and embankments - all aggravated by unplanned development - are accelerating this crisis. If this continues, thousands more villages will follow Satabhaya.

I urge the Government to act on five fronts: first, declare climate displacement a national policy concern; second, ensure livelihood-linked rehabilitation and not just housing; third, restore mangroves and natural barriers instead of relying only on concrete walls; fourth, strictly regulate sand mining and coastal construction; and

finally, create a national climate refugee framework with dedicated funding. The sea is not just eroding land; it is eroding lives. If the Government does not act today, history will ask us: when India's coastal poor were drowning silently, where was the nation's conscience? Thank you, Sir.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri A.D. Singh: Shrimati Priyanka Chaturvedi (Maharashtra), Shri Javed Ali Khan (Uttar Pradesh), Dr. Fauzia Khan (Maharashtra), Shri Sujeet Kumar (Odisha), Shrimati Jebi Mather Hisham (Kerala), Shri A.A. Rahim (Kerala), Dr. V. Sivadasan (Kerala), Shri Prakash Chik Baraik (West Bengal), Shri P. P. Suneer (Kerala), Dr. Sasmit Patra (Odisha), Shri Niranjana Bishi (Odisha), Dr. John Brittas (Kerala), Shri R. Girirajan (Tamil Nadu), Shrimati Sulata Deo (Odisha) and Dr. Kanimozhi NVN Somu (Tamil Nadu).

Now, Shrimati Ranjeet Ranjan.

Need to address unfair rejection of claims and violations by Health Insurance Companies

श्रीमती रंजीत रंजन (छत्तीसगढ़): सभापति महोदय, मैं आपका ध्यान देशभर में चिकित्सा बीमा कंपनियों द्वारा की जा रही गंभीर अनियमितताओं और मनमानी प्रक्रियाओं की ओर आकर्षित करना चाहती हूँ।

महोदय, अनेक पॉलिसीधारकों के चिकित्सा दावों को निराधार, मनगढ़ंत अथवा तकनीकी कारणों का हवाला देकर अस्वीकार किया जाता है। कई मामलों में संपूर्ण दस्तावेज उपलब्ध होने के बावजूद दावों को pre-existing disease, insufficient proof, non-disclosure, package mismatch जैसे तर्कों के आधार पर अनुचित रूप से ठुकरा दिया जाता है, जिसका परिणाम यह होता है कि आम नागरिक आर्थिक, मानसिक और पारिवारिक रूप से गहरे संकट में पड़ जाता है।

सर, मैं दो वास्तविक उदाहरण सदन के सामने रखना चाहती हूँ। एक मरीज रात में पेट में दर्द और लगातार उल्टी की वजह से डाक्टर की सलाह पर इमरजेंसी में भर्ती किया गया, लेकिन बीमा कंपनी पर जब क्लेम किया गया, तो उन्होंने बोला कि आप रात में क्यों भर्ती हुए? आपको सुबह ओपीडी में जाना चाहिए था और उसके क्लेम को रद्द कर दिया गया। क्या ये कंपनियाँ डॉक्टर से ज्यादा जानती हैं कि उन्हें रात में एडमिट करना है या दिन में?

महोदय, एक दूसरा मामला अत्यंत हृदय विदारक मामला है। एक व्यक्ति, जिसने दो साल पहले स्वास्थ्य बीमा करवाया था, दो साल के बाद डॉक्टर ने बताया कि उसे कैंसर की बीमारी है, लेकिन बीमा कंपनी वाले कहते हैं कि आपने पहली प्रेस्क्रिप्शन छिपाई है, आपने जान-बूझकर क्लेम लेने पर यह नहीं बताया कि आपको कैंसर है। बीमा कंपनी वाले, इस तरह से लोगों का जो मिस्युज कर रहे हैं, यह एक बहुत बड़ा आघात है, बीमा कंपनियों द्वारा मरीजों को जिस प्रकार से दोषी ठहराया जा रहा है, यह एक अमान्य प्रवृत्ति है।

महोदय, स्थिति यह है कि पॉलिसी बेचते समय कंपनियाँ न्यूनतम कागज माँगती हैं, लेकिन क्लेम के समय 15-20 तकनीकी आपत्तियाँ लगाकर दावे खारिज कर दिए जाते हैं। क्या यह मिससेलिंग और अनफेयर ट्रेड प्रैक्टिस नहीं है?

महोदय, इसके साथ ही आईआरडीआई की शिकायत व्यवस्था, बीमा भरोसा आईजीएमएस कागज पर जितनी प्रभावी दिखती है, जमीनी स्तर पर उतनी ही निष्क्रिय साबित हो रही है। अधिकांश शिकायतें एक औपचारिक ई-मेल के बाद बिना समाधान किए क्लोज़ कर दी जाती हैं। क्या यह बीमा उपभोक्ताओं के साथ अन्याय नहीं है? महोदय, मेरी सरकार से डिमांड है, मैं उनसे अनुरोध करना चाहती हूँ कि आईआरडीआई के दिशा-निर्देशों का कठोर एवं अनिवार्य पालन सुनिश्चित किया जाए, अनुचित क्लेम अस्वीकृतियों पर बीमा कंपनी के विरुद्ध सख्त दंडात्मक कार्रवाई की जाए, क्लेम प्रक्रिया को पूर्णतः पारदर्शी, सरल और समयबद्ध बनाया जाए, 'No Claim Rejection without Medical Audit' जैसी बाध्यकारी व्यवस्था लागू की जाए, सभी पॉलिसीधारकों के लिए एक केंद्रीकृत राष्ट्रीय स्वास्थ्य बीमा शिकायत पोर्टल स्थापित करना चाहिए, क्योंकि बीमा कंपनियों द्वारा लोगों के साथ बहुत ही ज्यादा मिसमैनेजमेंट व अमानवीय बर्ताव किया जा रहा है।

सभापति महोदय, आपने मुझे सदन में अपना विषय रखने के लिए इतना समय दिया, इसके लिए आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Ranjeet Ranjan: Shri Digvijaya Singh (Madhya Pradesh), Shri Gurwinder Singh Oberoi (Jammu and Kashmir), Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. John Brittas (Kerala), Shri R. Girirajan (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shrimati Phulo Devi Netam (Chhattisgarh), Shrimati Rajani Ashokrao Patil (Maharashtra), Shri P. P. Suneer (Kerala), Shri A. A. Rahim (Kerala), Shrimati Jebi Mather Hisham (Kerala), Dr. Fauzia Khan (Maharashtra), Shri Ashok Singh (Madhya Pradesh), Shri Anil Kumar Yadav Mandadi (Telangana), Shri P. Wilson

(Tamil Nadu), Shri Neeraj Dangi (Rajasthan) and Shri G.C. Chandrashekhar (Karnataka).

Now, Shri Muzibulla Khan.

**Demand for expeditious completion of Jeypore-Nabarangpur and
Jeypore-Malkangiri Railway Lines**

श्री मुजीबुल्ला खान (ओडिशा): सभापति महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे एक बहुत ही महत्वपूर्ण विषय पर बोलने का मौका दिया है।

महोदय, हमारा जिला, अनडिवाइडिड कोरापुट जिला, नबरंगपुर जिला आदिवासी बहुत जिला है। इस नबरंगपुर जिला में रेल कनेक्टिविटी के लिए, मल्कानगिरि जिला में जेपोर से नबरंगपुर तथा जेपोर से मल्कानगिरि, दो रेल कनेक्टिविटीज के लिए 2016 में तत्कालीन मुख्यमंत्री श्री नवीन पटनायक के वक्त एक एमओयू साइन हुआ था। उस समय सेंट्रल गवर्नमेंट के तत्कालीन रेलवे मिनिस्टर श्री सुरेश प्रभु थे। उस समय ओडिशा से जुएल ओराम जी बीजेपी के एक ही सांसद थे और धर्मेन्द्र प्रधान जी भी मौजूद थे उस वक्त, जब एमओयू साइन हो रहा था। उस समय नवीन पटनायक जी के नेतृत्व वाली राज्य सरकार से एमओयू साइन करते वक्त कहा गया था कि जेपोर से नबरंगपुर जो रास्ता जाएगा, उसकी टोटल लैंड कोस्ट, लैंड एक्विजिशन की जो कोस्ट होगी, वह राज्य सरकार देगी और कंस्ट्रक्शन की जो कोस्ट होगी, उसका भी 50 परसेंट राज्य सरकार देगी। उसके बाद, वहाँ से मल्कानगिरि जाने वाली जो रेलवे लाइन थी, उसका एग्रीमेंट भी हुआ था और टोटल कोस्ट का 25 परसेंट राज्य सरकार द्वारा देने का एमओयू साइन हुआ था। महोदय, 2016 से 2026 आ गया है, लेकिन अभी तक कुछ नहीं हुआ है। मैं इतना कहना चाहता हूँ कि नबरंगपुर-जेपोर से 38-40 किलोमीटर दूर है और मल्कानगिरि 138-140 किलोमीटर दूर है। इस 40 किलोमीटर दूरी के लिए इतने साल लग गए! हम नबरंगपुर जिला वाले लोगों ने अभी तक रेल लाइन नहीं देखी है। हमने आज तक रेलवे लाइन नहीं देखी है। हमारे देश को स्वाधीन हुए 76 साल हो गए हैं, लेकिन आज तक नबरंगपुर जिला के लोगों ने रेल लाइन नहीं देखी है। जब हमारी सरकार थी और एमओयू साइन हुआ था, तब ये लोग ऐसा कहते थे कि जब यहाँ पर डबल इंजन सरकार होगी, तो हम यह रेल लाइन जरूर बनाएंगे। सर, डबल इंजन सरकार बने हुए भी दो साल होने वाले हैं, लेकिन पता नहीं इस पर काम क्यों नहीं हो रहा है? सबसे बड़े दुख की बात तो यह है कि जो रेल मंत्री हैं, वे भी हमारी पार्टी की तरफ से ही भेजे गए हैं। उन्हें भारतीय जनता पार्टी की तरफ से नहीं भेजा गया है, बल्कि नवीन पटनायक जी ने उन्हें दो बार राज्य सभा भेजा है, लेकिन वे 40 किलोमीटर की रेल लाइन नहीं दे पा रहे हैं, इससे बड़े दुख की बात और क्या होगी? हम लोग कितना बोलेंगे, कितनी डिमांड करेंगे? रेल मंत्री जी को इसके बारे में सोचना चाहिए कि वे बीजू जनता दल की वजह से

रेल मंत्री बने हैं, लेकिन 40 किलोमीटर रेल लाइन नहीं दे पा रहे हैं। मैं इसके लिए सरकार से डिमांड करूंगा, रेल मंत्री से डिमांड करूंगा कि जल्दी से जल्दी इसका रास्ता निकालें, *

सभापति जी, मुझे अपनी बात कहने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised made by hon. Member, Shri Muzibulla Khan: Shrimati Sagarika Ghose (West Bengal), Shri Digvijaya Singh (Madhya Pradesh), Shri Anil Kumar Yadav Mandadi (Telangana), Shrimati Sulata Deo (Odisha), Dr. John Brittas (Kerala), Shri Prakash Chik Baraik (West Bengal), Shrimati Jebi Mather Hisham (Kerala), Shri Sujeet Kumar (Odisha), Shrimati Phulo Devi Netam (Chhattisgarh), Shri A. A. Rahim (Kerala), Shri Niranjana Bishi (Odisha), Shri R. Girirajan (Tamil Nadu), and Dr. Sasmit Patra (Odisha).

Now, Shriman Sanjay Yadav; not present. Shriman Surendra Singh Nagar.

Need for stoppage of long-distance trains at Dadri Railway Station and strengthening the railway infrastructure in Gautam Buddh Nagar district

श्री सुरेन्द्र सिंह नागर (उत्तर प्रदेश): सभापति जी, मैं आपके माध्यम से रेल मंत्री जी का ध्यान उत्तर प्रदेश के गौतम बुद्ध नगर जिले के ग्रेटर नोएडा के रेल यात्रियों की समस्याओं की तरफ आकर्षित करना चाहता हूँ।

सभापति जी, ग्रेटर नोएडा, जिसकी आबादी लगभग 12 लाख से अधिक हो चुकी है। वहाँ देश के विभिन्न राज्यों, जैसे बिहार, मध्य प्रदेश, पश्चिम बंगाल के लोग बड़ी संख्या में निवास करते हैं तथा देश के दूसरे राज्यों से छात्र भी बड़ी संख्या में पढ़ने के लिए आते हैं। लेकिन विडम्बना यह है कि इतनी बड़ी आबादी होने के बावजूद यहाँ के निवासियों को लम्बी दूरी की ट्रेन पकड़ने के लिए 50 किलोमीटर दूर दिल्ली या गाजियाबाद जाना पड़ता है, जिससे उन्हें भारी ट्रैफिक जाम और आर्थिक बोझ का भी सामना करना पड़ता है। ग्रेटर नोएडा के दादरी-बोड़ाकी रेलवे स्टेशन से प्रतिदिन प्रयागराज से रीवा सुपरफास्ट एक्सप्रेस, वंदे भारत, शताब्दी एक्सप्रेस, शिव गंगा एक्सप्रेस जैसी महत्वपूर्ण ट्रेनें गुजरती हैं, लेकिन उनका स्टॉपेज यहाँ नहीं है। मेरी आपके माध्यम से रेल मंत्री से माँग है कि जनहित को देखते हुए दादरी और बोड़ाकी रेलवे स्टेशन पर लम्बी दूरी की ट्रेनों का ठहराव किया जाए और साथ ही ग्रेटर नोएडा को रेलवे हब के रूप में विकसित करने के लिए बोड़ाकी

* Not recorded.

रेलवे स्टेशन का विकास शीघ्र किया जाए, जिससे स्थानीय नागरिकों, छात्रों और उद्यमियों को इसका लाभ मिल सके, धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Surendra Singh Nagar: Shri Neeraj Shekhar (Uttar Pradesh), Dr. Kavita Patidar (Madhya Pradesh), Dr. Sasmit Patra (Odisha), Shri R. Girirajan (Tamil Nadu), Shri Sat Paul Sharma (Jammu and Kashmir) and Shrimati Sumitra Balmik (Madhya Pradesh).

Now, Shrimati Seema Dwivedi.

**Demand for stoppage of important passenger trains at
Janghai Junction, Uttar Pradesh**

श्रीमती सीमा द्विवेदी (उत्तर प्रदेश): सभापति महोदय, मैं उत्तर प्रदेश के जनपद जौनपुर से आती हूँ। मेरा विषय जंघई जंक्शन पर प्रमुख ट्रेनों के ठहराव प्रदान किए जाने के संबंध में है।

आदरणीय सभापति महोदय, उत्तर रेलवे के लखनऊ मंडल अंतर्गत जंघई जंक्शन, जो ए श्रेणी का स्टेशन है और अमृत भारत योजना में सम्मिलित है, वहाँ अर्चना एक्सप्रेस 12875/76, नीलांचल एक्सप्रेस 12355/56, जनसाधारण एक्सप्रेस 13257/58 एवं काशी महाकाल सुपरफास्ट 20415/16 का ठहराव नहीं है। महोदय, ठहराव के अभाव में भदोही, जौनपुर, प्रयागराज क्षेत्र की जनता को लगभग 60 किलोमीटर दूर अन्य स्टेशनों पर जाना पड़ता है, जिससे समय और धन की अनावश्यक हानि होती है।

सभापति महोदय, मैं आपके माध्यम से यह अनुरोध करना चाहती हूँ कि उक्त चारों ट्रेनों का ठहराव उत्तर रेलवे के लखनऊ मंडल में स्थित जंघई जंक्शन रेलवे स्टेशन पर करवाने की कृपा करें, धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Seema Dwivedi: Dr. Kavita Patidar (Madhya Pradesh), Dr. Sasmit Patra (Odisha), Shrimati Darshana Singh (Uttar Pradesh), Shri Sat Paul Sharma (Jammu and Kashmir) and Shrimati Sumitra Balmik (Madhya Pradesh).

Now, Shriman Neeraj Dangi.

Demand for declaring the Delwara Jain Temple of Mount Abu as a UNESCO World Heritage Site

श्री नीरज डांगी (राजस्थान): माननीय सभापति महोदय, मैं आपके माध्यम से केंद्र सरकार का ध्यान राजस्थान में सिरोंही जिले के माउंट आबू की अरावली पर्वत श्रृंखला की उच्चतम चोटी गुरु शिखर की गोद में स्थित विश्वविख्यात दिलवाड़ा जैन मंदिरों की ओर आकर्षित करना चाहूंगा। ये मंदिर भारतीय प्राचीन स्थापत्य कला, अद्वितीय संगमरमर शिल्पकला तथा सांस्कृतिक उत्कृष्टता के अनुपम उदाहरण हैं। इन मंदिरों का निर्माण 11वीं से 13वीं शताब्दी के मध्य किया गया था। यहाँ पाँच श्वेताम्बर जैन मंदिर हैं, जिनमें "विमलवसहि" तथा "लूणवसहि" के मंदिर अत्यन्त ही कलात्मक एवं विशिष्ट हैं। अन्य मंदिरों में महावीर स्वामी मंदिर, पीतलहर मंदिर तथा पार्श्वनाथ मंदिर प्रमुख हैं। मंदिर परिसर में उपलब्ध शिलालेखों के अनुसार वर्ष 1031 ईस्वी में 1,500 शिल्पियों व 1,200 श्रमिकों के 14 वर्ष के अथक प्रयासों एवं 18.53 करोड़ रुपये की लागत से श्वेत संगमरमर के पाषाणों से निर्मित इन मंदिरों की छतों, गुम्बदों, तोरणद्वारों की अलंकृत नक्काशी और नायाब शिल्पकला की झलक प्रतिवर्ष देश-विदेश से लाखों श्रद्धालुओं एवं पर्यटकों को अपनी ओर आकर्षित करती है। इससे क्षेत्रीय पर्यटन, स्थानीय रोजगार तथा आर्थिक विकास को महत्वपूर्ण प्रोत्साहन प्राप्त होता है। मंदिर में जैन तीर्थंकरों की 57 देहरियों में मूर्तियाँ स्थापित हैं, जिनमें भगवान ऋषभदेव के अतिरिक्त माँ सरस्वती, लक्ष्मीजी, अंबाजी के साथ नृसिंह अवतार के हिरण्यकश्यप वध, श्रीकृष्ण द्वारा कालिया दमन, शेषनाग की शय्या की मूर्तियाँ भी स्थापित हैं। इन मंदिरों में जैन संस्कृति के प्रत्यक्ष दर्शन के साथ-साथ उस युग की हिन्दू संस्कृति, नृत्य-नाट्य कला के अद्भुत एवं चित्ताकर्षक शिल्प-चित्र अंकित हैं।

शिल्प-सौन्दर्य की सूक्ष्मता, कोमलता, अलंकरण की विशिष्टता और गुम्बदों की छतों पर स्फटिक बिन्दुओं की भांति झूमते कलात्मक पिंड, मेहराबों का बारीक अलंकरण, शिलापट्टों पर उत्कीर्ण पशु, पक्षियों, वृक्षों, लताओं, पुष्पों आदि की आकृतियाँ अलौकिक आनन्द की अनुभूति प्रदान करती हैं। यहाँ की वास्तुकला एवं शिल्प-कौशल अद्वितीय है, जिसकी मिसाल विश्व में अन्यत्र कहीं नहीं मिलती है। दिलवाड़ा जैन मंदिर केवल धार्मिक आस्था का केंद्र ही नहीं है, अपितु भारत की बहुलतावादी संस्कृति, अहिंसा, सहिष्णुता तथा शांतिपूर्ण सह-अस्तित्व का जीवन्त प्रतीक भी है।

अतः माननीय सभापति महोदय, मैं आपके माध्यम से सरकार से यह अनुरोध करना चाहता हूँ कि इन ऐतिहासिक एवं सांस्कृतिक दृष्टि से अति महत्वपूर्ण स्थलों के संरक्षण, संवर्धन एवं इनकी अंतरराष्ट्रीय मान्यता सुनिश्चित करने हेतु इन्हें यूनेस्को विश्व धरोहर स्थल घोषित करने की प्रक्रिया को प्राथमिकता के आधार पर शीघ्र प्रारंभ किया जाए। इससे हमारी अमूल्य सांस्कृतिक धरोहर की रक्षा सुनिश्चित होगी तथा भावी पीढ़ियों को भारत की गौरवशाली परम्परा से जोड़ने का सशक्त माध्यम भी प्राप्त होगा।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Neeraj Dangi: Shrimati Jebi Mather Hisham (Kerala), Shri A. A. Rahim (Kerala), Shri Ashok Singh (Madhya Pradesh), Shri Anil Kumar Yadav Mandadi (Telangana), Shrimati Phulo Devi Netam (Chhattisgarh), Shrimati Rajani Ashokrao Patil (Maharashtra), Shri G. C. Chandrashekhar (Karnataka), Shri Niranjan Bishi (Odisha), Dr. John Brittas (Kerala), Shri Madan Rathore (Rajasthan), Dr. Sasmit Patra (Odisha), Shrimati Rajathi (Tamil Nadu) and Shri R. Girirajan (Tamil Nadu).

Concern over the impact of United States' tariff policies on Indian exports and domestic industry

SHRI MASTHAN RAO YADAV BEEDHA (Andhra Pradesh): Sir, I wish to draw the attention of this august House to the impact of United States' tariff policies on Indian exports, while also placing on record the important and positive developments announced on 2nd February 2026 as well as the issues that still require clarity and sustained engagement. During 2025, the United States imposed a 25 per cent reciprocal tariff on Indian goods, followed by an additional 25 per cent punitive duty linked to India's purchases of Russian oil. ...*(Interruptions)*... Let me complete.

MR. CHAIRMAN: Please don't interfere. Let him speak.

SHRI MASTHAN RAO YADAV BEEDHA: As a result, several Indian exports faced an effective tariff burden of 50-58 per cent, impacting nearly USD 50 billion worth of shipments to the U.S. market. These measures severely disrupted trade flows, eroded competitiveness and created uncertainty for exporters, particularly MSMEs and labour-intensive sectors.

In this context, I would like to place on record my appreciation of the determined efforts of the hon. Prime Minister of India, Shri Narendra Modi ji, and the NDA Government as well as the Commerce Ministry whose proactive diplomatic engagement with the United States has yielded tangible results. The announcement on 2nd February 2026 of an understanding to reduce the reciprocal tariff from 25 per cent to 18 per cent is a significant relief for Indian exporters and a strong signal of India's growing stature in global trade negotiations. The positive market response, including the strengthening of the Indian rupee, reflects confidence in this leadership-driven

engagement. At the same time, it is important to flag a crucial area of uncertainty. The announcement so far is based on public statements and oral communication, and formal notification is yet to be issued under the U.S. law, including under the International Emergency Economic Powers Act. Notably, President Trump's statement refers specifically to the reciprocal tariff and does not explicitly confirm the withdrawal of the additional 25 per cent punitive duty. This distinction is evident from the U.S. customs entry documents, including shrimp import filings, which show two separate duty codes - one for the reciprocal tariff and another for the Russia-India punitive levy - each levied independently. Until a formal legal clarification is issued, exporters continue to face uncertainty. The shrimp industry illustrates this clearly. Indian shrimp exports to the U.S. declined by around 26 per cent in late 2025 due to high tariffs. While the reduction to 18 per cent restores competitiveness and offers immediate relief, a full revival depends on the complete removal of the punitive duty. I, therefore, appeal to the Government to continue and intensify dialogue with the U.S. Administration to secure formal withdrawal of the punitive tariff.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Masthan Rao Yadav Beedha: Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Madan Rathore (Rajasthan), Dr. Sasmit Patra (Odisha), Shri Prakash Chik Baraik (West Bengal), Shri P. Wilson (Tamil Nadu) and Shri Gurwinder Singh Oberoi (Jammu and Kashmir).

Concern over the growing drug menace in the country

SHRI JAGGESH (Karnataka): Sir, my subject is concern over growing drug menace threatening India's youth. The escalating drug violence in our country poses a grave threat to public health, public safety and the future of our youth. Across India, drug abuse and trafficking are spreading rapidly, particularly among students and young professionals. Synthetic drugs are increasingly circulated through organized inter-State and international networks, exploiting urban centres and digital platforms. Within this national crisis, Bangalore stands out as a particular concerning example. As a major metropolitan city and a technology hub, it has witnessed a sharp rise in drug consumption and trafficking. Educational institutions, workplaces, entertainment hubs and residential areas have become prime targets for drug syndicates, highlighting the

urgent need for stronger intelligence, preventive policy and coordinated enforcement. The impact of drug abuse goes far beyond the individual. It devastates family, leads to financial hardships, domestic conflicts and lasting emotional trauma. It fuels crime, mental illness, road accidents, workplace inefficiency and broader social instability. Despite this risk, conviction rates remain low, exposing gaps in investigation and prosecution while rehabilitation, counselling and awareness programmes remain insufficient. Effectiveness of our national response is further weakened when certain State Governments, including Karnataka, fail to demonstrate sustained commitment and seriousness in tackling this menace. A comprehensive and decisive approach is required, combining strict enforcement with widespread awareness, early intervention and accessible de-addiction rehabilitation.

I urge the Government to spearhead a strong national movement against drug abuse and trafficking with coordinated action, strict enforcement and robust support system to safeguard our youth, protect families and strengthen the society as whole. Thank you.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Jaggesh: Shri Maharaja Sanajaoba Leishemba (Manipur), Shri A. A. Rahim (Kerala), Shri Madan Rathore (Rajasthan), Dr. John Brittas (Kerala), Shri Sujeet Kumar (Odisha), Shri R. Girirajan (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Niranjana Bishi (Odisha) and Shri Sat Paul Sharma (Jammu and Kashmir).

Now, Shri Sant Balbir Singh; not present. Then, Shrimati Mamata Mohanta.

Need for enhancement of *Ayushman Bharat* Scheme, *Jan Aushadhi Kendras* and multi-specialty healthcare services in Mayurbhanj district of Odisha

SHRIMATI MAMATA MOHANTA (Odisha): &“Hon. Chairman Sir, I wholeheartedly appreciate the sustained efforts that have been made by our respected Prime Minister and visionary leader, Shri Narendra Modi. Under the guidance of the hon. Minister of Health and Family Welfare, through the Ayushman Bharat Scheme and Pradhan Mantri

& English translation of the original speech delivered in Odia.

Jan Aushadhi Centres, the poor, underprivileged, and tribal communities of the country are having access to affordable and quality healthcare. The Union Budget provides for the emergency and augmentation of district hospital capacities to strengthen the health sector, the extension of trauma care facilities, the training of allied health professionals, and the expansion of telemedicine services. Special emphasis is being laid on strengthening these areas, which is an important step towards realising the goal of a Vikashit Bharat 2047.

Mayurbhanj district of Odisha is a tribal-dominated and geographically remote area, where, through schemes like Ayushman Bharat and Jan Aushadhi Kendras, free, affordable medical facilities are being provided to the poor and needy citizens. This initiative is helping in reaching health services to the last person. In this regard, I humbly request the Government to consider developing Mayurbhanj District Hospital as a modern multi-specialty hospital in a phased manner, so that people will not have to go to big cities for the treatment of serious ailments. Similarly, telemedicine services in tribal and remote areas and the proposed emergency and trauma care facilities in district hospitals should be further strengthened, along with a special emphasis on implementing maternal and child health and nutrition programs. Hon. Chairman Sir, I have full confidence that under the leadership of the Hon. Prime Minister, the Government will take the necessary steps to make tribal-dominated districts like Mayurbhanj more accessible and effective, as per the recent budget proposal. Thank you, Sir.”

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Mamata Mohanta: Dr. John Brittas (Kerala), Shri Sujeet Kumar (Odisha), Shri R. Girirajan (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha), Shri Sat Paul Sharma (Jammu and Kashmir), Dr. Meenakshi Jain (Nominated), Shri Amar Pal Maurya (Uttar Pradesh) and Shri Narayanasa K. Bhandage (Karnataka).

Now, Thiru R. Dharmar.

**Need for establishment of a Kendriya Vidyalaya in Ramanathapuram constituency,
Tamil Nadu**

SHRI R. DHARMAR (Tamil Nadu): &“Hon. Chairman Sir, I belong to Ramanathapuram Constituency in Tamil Nadu. I wish to draw the attention of this august House to an important issue concerning the educational development of my constituency, Ramanathapuram, in the State of Tamil Nadu. Sir, I would like to place on record that there is no Kendriya Vidyalaya in Ramanathapuram constituency. Not only that, there is no Kendriya Vidyalaya in the nearby vicinity as well. Because of this absence, the children of Central Government and State Government employees, as well as students aspiring for quality CBSE education, are facing serious difficulties.

Sir, thousands of students in my constituency are deprived of access to standard CBSE education due to the non-availability of a Kendriya Vidyalaya. I, therefore, earnestly urge the Union Government to kindly consider establishing a Kendriya Vidyalaya in Ramanathapuram constituency. The establishment of such an institution will greatly benefit the students of the region and contribute significantly to the educational development of this area. Hon’ble Chairman Sir, I thank you once again for giving me this opportunity. Vanakkam.”

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri R. Dharmar: Shri Niranjan Bishi (Odisha), Shri R. Girirajan (Tamil Nadu), Shri A. A. Rahim (Kerala) and Dr. Sasmit Patra (Odisha).

Now, Shri Rajib Bhattacharjee.

**Concern over the deteriorating condition of three National Highways in Tripur causing
accidents and inconvenience**

श्री राजीब भट्टाचार्यी (त्रिपुरा): माननीय सभापति महोदय, आज मुझे बोलने का मौका देने के लिए मैं आपको शुभकामनाएं देता हूँ।

सभापति महोदय, नॉर्थ-ईस्ट के पिछड़े हुए राज्यों में से एक राज्य त्रिपुरा है। मोदी जी के आने के बाद, 2014 के बाद नॉर्थ-ईस्ट के विकास के लिए मोदी जी ने जो काम किया है, इसमें त्रिपुरा

& English translation of the original speech delivered in Tamil.

भी शामिल है। त्रिपुरा में पहले एक ही नेशनल हाईवे होता था, लेकिन मोदी जी के आने के बाद 8 नेशनल हाईवेज बनाने का काम मोदी जी ने किया है। इनमें से 6 राष्ट्रीय राजमार्गों को बनाने का काम हो चुका है और बाकी 2 में काम चल रहा है। लेकिन दुख की बात है कि एनएच-8 - मुंगियाकामी से अंबासा, एनएच-108बी, 208बी - खोवाई से मानिक भंडार और एनएच-208ए - मानिक भंडार से कैलाशहर जो राष्ट्रीय राजमार्ग बने हैं, इनमें कुछ खामियां देखी गई हैं। इनमें बीच में कुछ रास्तों पर जो काम हुआ है, उनमें बड़े-बड़े holes हो गये हैं, जिनके कारण इधर के फार्मर्स, स्टूडेंट्स या आम नागरिक और खास करके एंबुलेंस सेवाओं में बहुत सी बाधाएं या विघ्न उपस्थित हो रहे हैं। एनएचएआई की मिनिस्ट्री और पीएम गतिशक्ति के प्रकल्प में यह जो काम चल रहा है, उनसे मैं आपके माध्यम से गुजारिश करता हूं कि जिस-जिस रोड में, जहां-जहां रास्ता क्षतिग्रस्त हुआ है, मैंने जिन तीन रोड्स के बारे में उल्लेख किया है, उन रोड्स में दोबारा सर्वे करके, इसमें बजट बढ़ा कर, इसमें जो रास्ता बना है, वह tech-savvy हो या longevity हो, इस पर मैं आपके माध्यम से ध्यान देने के लिए गुजारिश करता हूं। बहुत-बहुत धन्यवाद।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by hon. Member, Shri Rajib Bhattacharjee: Shrimati Rajathi (Tamil Nadu), Shri Sat Paul Sharma (Jammu and Kashmir), Shri R. Girirajan (Tamil Nadu), Shri Maharaja Sanajaoba Leishemba (Manipur), Shri Kanad Purkayastha (Assam), Shri Niranjana Bishi (Odisha), Dr. John Brittas (Kerala) and Dr. Sasmit Patra (Odisha).

Now, Shri Debashish Samantaray.

Concern over the discriminatory exclusion of Rajya Sabha Members from official public programmes in many States

SHRI DEBASHISH SAMANTARAY (Odisha): Sir, the matter I am bringing to your notice concerns each and every one of us in this House. Whenever the Prime Minister, President, Vice President or Cabinet Ministers visit our constituencies, as MPs, we are invited and we are also there on the podium or on the stage. Recently, the Vice President of India, our Chairman, the protector of this House, had visited Cuttack for Netaji's Jayanti. In that function, Sir, you went on to inaugurate a building, a memorial of Netaji where, when the foundation was laid by Naveen Patnaikji, I was the MLA of Cuttack, and now as Rajya Sabha, MP, my nodal district is Cuttack.

Sir, the Collector, Cuttack, did not invite me to the function; he did not even have my name. There was Lok Sabha MP, there were all the local MLAs from BJD,

Congress and BJP. This is such an insult to the privilege of this House. It is not personally Debashish Samantaray. I am a Member of this august House and you are the keeper of this august House. I request, through you, Sir, that due regard should be given to the hon. Members of this House whenever such occasions are held. The present Cuttack Collector should be issued a privilege notice. Sir, you should protect your House and your Members from the insult they inflicted upon. Thank you, Sir.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Debashish Samantaray: Shri R. Girirajan (Tamil Nadu), Dr. John Brittas (Kerala), Dr. Fauzia Khan (Maharashtra), Shri A. A. Rahim (Kerala), Shri P. P. Suneer (Kerala), Shri Niranjan Bishi (Odisha), Shrimati Sulata Deo (Odisha), Dr. Sasmit Patra (Odisha) and Dr. Kanimozhi NVN Somu (Tamil Nadu).

अब, श्री बालयोगी उमेशनाथ ।

**Need for purification of Kshipra River and strengthening of Narmada-Kshipra Link
Project for *Simhastha* 2028 in Ujjain, Madhya Pradesh**

श्री बालयोगी उमेशनाथ (मध्य प्रदेश): सभापति जी, मैं आपके माध्यम से सरकार का ध्यान अत्यंत ही संवेदनशील और राष्ट्रीय महत्व के विषय की ओर आकर्षित करना चाहता हूँ, जो करोड़ों देशवासियों की आस्था और श्रद्धा का केन्द्र है। माननीय सभापति जी, भारत नदियों का देश है और भारत में 20,600 नदियाँ विद्यमान हैं। उज्जैन, जो सांस्कृतिक आस्था का केन्द्र है, वहाँ 2028 में कुंभ मेले का आयोजन होने जा रहा है, जो अवंतिकापुरी का एक महापर्व भी है और देश की करोड़ों जनता की आस्था का प्रतीक भी है, लेकिन मैं बड़े खेद के साथ सदन को अवगत कराना चाहता हूँ कि मोक्षदायिनी माँ क्षिप्रा, जिसके तट पर करोड़ों श्रद्धालु और संत, महात्मा 'शाही स्नान' के लिए आएँगे, लेकिन वहाँ पर इंदौर से कान्ह नदी का अत्यंत ही जहरीला और दूषित पानी क्षिप्रा नदी में मिल रहा है, उसकी वजह से उसकी पवित्रता और उसकी पहचान दूषित हो रही है। उज्जैन के औद्योगिक नगरों का दूषित जल भी वहाँ पर उस नदी में बह रहा है।

अतः मेरी सरकार से माँग है कि नर्मदा-क्षिप्रा लिंक का स्थायित्व हो, यानी क्षिप्रा को केवल पर्वों पर नहीं, बल्कि स्थायी रूप से नर्मदा जी के जल से प्रवाहमान बनाया जाए। इसके लिए नर्मदा-क्षिप्रा बहुउद्देशीय परियोजना के बजट और क्षमता में अविलंब वृद्धि की जाए। शून्य सीवरेज डंपिंग हो। केंद्र सरकार 'नमामि गंगे' की तर्ज पर क्षिप्रा शुद्धीकरण के लिए विशेष आर्थिक पैकेज जारी करे ताकि 2028 के पहले एक भी गंदा नाला क्षिप्रा नदी में न मिले। 'क्षिप्रा शुद्धीकरण मिशन' क्षिप्रा के

उद्गम स्थल ककड़ी बड़ली से लेकर उज्जैन तक नदी के पुनरुद्धार हेतु एक उच्च स्तरीय कार्य बल का गठन किया जाए और इसका निष्कर्ष निकाला जाए।

महोदय, सिंहस्थ कुंभ मेला एक मेला नहीं है, यह भारत की आध्यात्मिक आस्था का समागम है। यदि हम अपने तीर्थों की नदियों को शुद्ध नहीं रख पाए, तो आने वाली पीढ़ियाँ हमें क्षमा नहीं करेंगी। अतः मैं केंद्र सरकार और राज्य सरकार से करबद्ध अनुरोध करता हूँ कि 'निर्मल क्षिप्रा, अविरल क्षिप्रा' के संकल्प को सिद्ध करने हेतु युद्ध स्तर पर कार्य प्रारंभ किया जाए।

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Balyogi Umeshnath: Dr. Sasmit Patra (Odisha), Shrimati Rajathi (Tamil Nadu), Shri Niranjana Bishi (Odisha), Shri Khiru Mahto (Bihar), Shrimati Dharmshila Gupta (Bihar), Shri Madan Rathore (Rajasthan), Shri Sat Paul Sharma (Jammu and Kashmir), Shri R. Girirajan (Tamil Nadu), Shri Ashok Singh (Madhya Pradesh), Shri Devendra Pratap Singh (Chhattisgarh), Dr. Parmar Jashvantsinh Salamsinh (Gujarat), Shri Govindbhai Laljibhai Dholakia (Gujarat) and Shri Digvijaya Singh (Madhya Pradesh).

Now, Shri Rajeev Shukla; not present. Now, Shri Sanjay Kumar Jha.

Concern over the unregulated access of children to social media and smartphones

SHRI SANJAY KUMAR JHA (Bihar): Sir, I rise to draw the urgent attention of this House to the unregulated exposure of children to social media. In 2025, Australia enacted a law prohibiting under-16s from major platforms after a study showed 96 per cent of children aged 10-15 use social media and seven in ten encountered harmful content.

In India, a 2025 Local Circles study found that 82 per cent of children aged 14-16 can operate smart phones, only 57 per cent use them mainly for education and 76 per cent access social media research. Research indicates 11-37 per cent show problematic use, causing language and communication setbacks, social and emotional learning delays, poor motor development, disrupted sleep and reduced focus.

As countries worldwide evolve policy to regulate children's exposure to social media, I strongly support deliberation in this House to curb excessive screen time among toddlers, pre-teenagers and teenagers. This is because the current literature on screen-time exposure and child development broadly suggests that excessive

screen use in early childhood is negatively associated with developmental outcome among children. While digital classrooms were unavoidable during pandemic, parents and school administration must actively monitor duration and content quality. According to the Indian Academy of Pediatrics Guidelines on Screen Time Among Children, very early exposure to screen-based media and excessive screen time seems to be widely prevalent among Indian children. Also, a new study published based on the survey of 3,624 parents across five Indian States found that screen exposure among children aged two to five years far exceeds the World Health Organization guidelines. Such findings underscore the need for timely safeguard to protect development outcome. To begin with, smart phone being ubiquitous device in Indian households with over 85 per cent of Indian households owning smart phones, their use by children merit regulation. The House may consider, specifically, debating whether smart phone packs would carry a statutory use advisory. The Economic Survey 2025-2026 has flagged a rapid rise of digital addiction and screen-related mental health problem as a major healthcare issue, particularly, among children and adolescents. A timely intervention to safeguard the developmental milestone of India's adolescents is essential to leverage India's demographic dividend in realizing the goals of *Viksit Bharat 2047*.

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Sanjay Kumar Jha: Shrimati Rajathi (Tamil Nadu), Shri Madan Rathore (Rajasthan), Dr. John Brittas (Kerala), Shri Niranjana Bishi (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Gurwinder Singh Oberoi (Jammu and Kashmir), Shri Manan Kumar Mishra (Bihar), Shrimati Sudha Murty (Nominated), Shri Khiru Mahto (Bihar), Shrimati Sangeeta Yadav (Uttar Pradesh), Shri Sujeet Kumar (Odisha), Shri P. Wilson (Tamil Nadu), Dr. Fauzia Khan (Maharashtra), Dr. Sasmit Patra (Odisha), and Shri R. Girirajan (Tamil Nadu).

Concern over the rising number of suicides among students in Higher Educational Institutions

प्रो. मनोज कुमार झा (बिहार): माननीय सभापति महोदय, इन दिनों जीरो ऑवर में नाम आना लॉटरी लगने जैसा हो गया है। आपका बहुत-बहुत शुक्रिया।

माननीय सभापति महोदय, मैं तात्कालिक प्रभाव से एक विषय उठा रहा हूँ। पिछले महीने जनवरी में आईआईटी, कानपुर के एक छात्र ने आत्महत्या की। आईआईटीज़, आईआईएम्स और हायर एजुकेशन इंस्टीट्यूशंस में आत्महत्याओं की एक लंबी श्रृंखला है। हर आत्महत्या एक स्तर पर हत्या साबित होती है, क्योंकि उसके जो कारक हैं, उनको माननीय सर्वोच्च न्यायालय ने भी इंगित किया है।

माननीय सभापति महोदय, ढाई वर्षों में एक आरटीआई के माध्यम से जानकारी मिली कि इन संस्थानों में, हायर एजुकेशनल इंस्टीट्यूशंस में 40 से ज्यादा स्टूडेंट्स आत्महत्या कर चुके हैं। माननीय सभापति महोदय, कारण वैरी करता है। कहीं लैंगिक उत्पीड़न, कहीं जातिगत उत्पीड़न, कहीं आर्थिक संकट, लेकिन तीनों के समावेश से जो परिस्थितियां पैदा होती हैं, उनमें कोई छात्र यह तय करता है कि अब बस! हमने रोहित वेमुला, पायल तड़वी जैसी तमाम इस तरह की घटनाएँ देखी हैं। मुझे खुशी है कि हमारी सरकार ने, खासकर मिनिस्ट्री ऑफ एजुकेशन ने वर्ष 2023 में Framework Guidelines for Emotional and Mental Well-Being of Students in Higher Educational Institutions इस पर काम किया। लेकिन, यह गाइडलाइन और फ्रेमवर्क उसी चुनौती का शिकार है, उसी संकट का शिकार है, जिसमें हमारी गवर्नेंस उलझी पड़ी है। आप मसौदा तैयार कर देते हैं, लेकिन मसौदा जमीन पर नहीं उतरता और एक पिता, एक माता अपने बच्चे को खो देते हैं। माननीय सर्वोच्च न्यायालय ने भी 2025 में इस संदर्भ में एक महत्वपूर्ण पहलकदमी की और एक टास्क फोर्स बनाने की बात कही। सर, टास्क फोर्स बना भी, लेकिन टास्क फोर्स में फोर्स ही नहीं है। यह टास्क फोर्स बिना शक्ति का है। सर, मैं बार-बार कहता हूँ, सरकारें आएँगी, जाएँगी, आज आपकी है, कल किसी और की होगी, लेकिन समाज के ढाँचे में यह जो उत्पीड़न के बीज की वजह से लोग दुनिया को अलविदा कहते हैं, अगर इस पर विराम नहीं लगाया गया, तो किस बात की सरकार, किस बात का देश, किस बात की संभावनाएँ, किस बात की ट्रिलियन डॉलर और किस बात की अमेरिकी डील?

सर, मैं समझता हूँ कि इस पूरे संदर्भ को गंभीरता से लेते हुए पहलकदमी की जाए। आपका बहुत-बहुत शुक्रिया। जय हिंद!

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Prof. Manoj Kumar Jha: Shrimati Rajathi (Tamil Nadu), Shri R. Girirajan (Tamil Nadu), Dr. John Brittas (Kerala), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Gurwinder Singh Oberoi (Jammu and Kashmir), Shri Niranjan Bishi (Odisha), Shri Madan Rathore (Rajasthan), Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Shrimati Jebi Mather Hisham (Kerala), Shri P. P. Suneer (Kerala), Shrimati Sagarika Ghose (West Bengal), Shrimati Sulata Deo (Odisha), Shri

Ajit Kumar Bhuyan (Assam), Shri Digvijaya Singh (Madhya Pradesh), Shri Anil Kumar Yadav Mandadi (Telangana), Dr. V. Sivadasan (Kerala), Shri P. Wilson (Tamil Nadu), Shri A.A. Rahim (Kerala) and Shri Ashok Singh (Madhya Pradesh).

12.00 Noon

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, in the discussion on the Motion of Thanks on the President's Address, 83 Members have given their names for participation and, so far, only 14 Members have spoken. If the House agrees, the house may sit till 8 p.m. today. ...(*Interruptions*)...

श्री जयराम रमेश: सर, यह जो समझौता हुआ है, इसके बारे में हमें वाशिंगटन से जानकारी मिलती है। इस पर क्या हो रहा है? ...(**व्यवधान**)...

MR. CHAIRMAN: One minute. ...(*Interruptions*)... The Leader of the House will... ...(*Interruptions*)... Hon. Leader of the House will give you the answer, please. ...(*Interruptions*)... Now, nothing will go on record except the hon. Leader of the House.

स्वास्थ्य और परिवार कल्याण मंत्री; तथा रसायन और उर्वरक मंत्री; और सभा के नेता (श्री जगत प्रकाश नड्डा): सर, कल देर रात अमेरिका के राष्ट्रपति जी ने एक ट्वीट किया है, ...(**व्यवधान**)... जिसमें उन्होंने टैरिफ के बारे में प्रधान मंत्री जी को अवगत कराया और उन्होंने उस ट्वीट में प्रधान मंत्री जी के बारे में, एक सच्चे दोस्त के बारे में भी चर्चा की है। ...(**व्यवधान**)...

MR. CHAIRMAN: It is not correct on your part. ...(*Interruptions*)... You want the Government to answer! ...(*Interruptions*)... When the Government is answering, you are stopping! ...(*Interruptions*)... This is not good.

श्री जगत प्रकाश नड्डा: उसके बाद आदरणीय प्रधान मंत्री जी ने ट्वीट का जवाब देते हुए शुक्रिया अदा किया और उन्होंने विस्तृत रूप से धनवाद देते हुए ट्रेड के बारे में भारत और अमेरिका के संबंधों की चर्चा की है। ...(**व्यवधान**)... मैं यहां यह बताना चाहता हूं कि विपक्ष की हताशा, विपक्ष का frustration यह स्पष्ट दिखाता है कि उन्होंने अच्छाई में भी बुराई देखने का एक तरीका बना लिया है। ...(**व्यवधान**)... मैं सरकार की तरफ से आपको यह आश्वासन कराना चाहता हूं कि सरकार पूरे ट्रेड के बारे में all minute details के साथ आएगी और आपको बताएगी तथा concerned मंत्री

उसके बारे में चर्चा करेंगे। ...**(व्यवधान)**... सरकार बहुत जल्द *suo moto* statement देने वाली है और इस ट्रेड डील के बारे में भी सरकार विस्तृत रूप से चर्चा करने के लिए तैयार है।

MR. CHAIRMAN: This is not correct. ...**(Interruptions)**... You want the Government to respond and the Government is responding, but you are not listening. ...**(Interruptions)**...

श्री जगत प्रकाश नड्डा: लेकिन यह जो तरीका है, this methodology, यह तरीका प्रजातंत्र के लिए बहुत घातक है और इंडियन नेशनल कांग्रेस और इंडी अलायंस का irresponsible behavior है। It is irresponsible behaviour. When the Government is ready to answer each and every question and when the Government is ready to give details... ...**(Interruptions)**... You should understand...

MR. CHAIRMAN: No, no; you want the Government to respond, when the Government is responding, you are shouting. ...**(Interruptions)**...

SHRI JAGAT PRAKASH NADDA: Your frustration is speaking. ...**(Interruptions)**... It is your frustration which is speaking. ...**(Interruptions)**... We are ready and whatever President Trump has tweeted late night yesterday, it is absolutely clear that what you were saying has been proved wrong; absolutely wrong. ...**(Interruptions)**... That has to be understood.

MR. CHAIRMAN: Now, the Question Hour. ...**(Interruptions)**... Nothing will go on record except the Question Hour. ...**(Interruptions)**... Yes, hon. Leader of the House.

(At this stage, some hon. Members left the Chamber)

श्री जगत प्रकाश नड्डा: सभापति जी, मैं फिर से यह रिकॉर्ड पर लाना चाहता हूँ कि इंडियन नेशनल कांग्रेस और इंडी गठबंधन का जो व्यवहार है, वह बहुत ही निंदनीय है और वह एक तरीके से इस बात को प्रतिलक्षित करता है कि न तो उनको देश के विकास में इंटरेस्ट है और न ही देश का व्यापार बढ़े, इसमें इंटरेस्ट है। उनका इंटरेस्ट हर चीज़ में राजनीति करने का है, जो हमें अभी प्रत्यक्ष प्रमाण के रूप में देखने को मिला है। पहले ये यह कहते रहे कि ट्रंप का जवाब दीजिए, ट्रंप का जवाब दीजिए। 50 परसेंट टैरिफ लग गया, भारत क्या कर रहा है? कल देर रात अमेरिका के राष्ट्रपति ने जब सुओ-मोटो स्टेटमेंट ट्वीट किया और प्रधान मंत्री जी की तारीफ करते हुए उसमें कहा कि मैं उनका सच्चा दोस्त हूँ “And, he is the only strong leader like me.” इस तरीके के शब्दों का उपयोग करते हुए उन्होंने यह कहा कि मैं टैरिफ को 25 परसेंट से reduce करके 18 परसेंट करता

हूँ। प्रधान मंत्री जी ने उसका जवाब दिया और उनका धन्यवाद दिया है। सरकार किसी भी बात पर चर्चा करने से पीछे नहीं रहती है, हमेशा आगे रहती है। मैंने आज भी विपक्ष को आश्वस्त किया कि The Government will come out with a *suo motu* statement. We are ready for it और हम चर्चा करने के लिए भी तैयार हैं। हमने कौन-सी बात की चर्चा नहीं की? आपने 'जी राम जी बिल' के बारे में कहा, हमने उस पर चर्चा की, आपने एसआईआर के बारे में कहा, हमने उस पर भी चर्चा की। आप देश में वातावरण बनाने का प्रयास कर रहे हैं कि सरकार कुछ छुपा रही है, सरकार चर्चा नहीं करना चाहती है। अब आपके पास मुद्दे नहीं रह गए हैं। You are an issueless party now. You have got no issues. मैं यह कहना चाहता हूँ कि आपका बड़ा गैर-जिम्मेदाराना व्यवहार है, irresponsible behavior है और यह एक तरीके से गैर-राष्ट्रवादी व्यवहार है, इसको भी हमें ध्यान में रखना चाहिए। It is anti-national. इनको नेशन से कुछ लेना-देना नहीं है। ये आज ऐसे मुकाम पर आकर पहुंचे हैं, जहां इनका frustration हर मोड़ पर दिख रहा है।

MR. CHAIRMAN: Now, Question Hour. Q. No. 31

ORAL ANSWERS TO QUESTIONS

International expansion of UPI

*31. DR. MEDHA VISHRAM KULKARNI: Will the Minister of FINANCE be pleased to state:

- (a) the number of countries where the Unified Payments Interface (UPI) is currently operational or linked with local payment systems;
- (b) the total transaction value and volume carried out through international UPI linkages during the last three years, year-wise;
- (c) whether Government has conducted any assessment of UPI's role in enhancing India's digital payment leadership globally; and
- (d) the future roadmap for expanding UPI to additional countries, particularly for the benefit of Indian diaspora and international trade?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY): (a) to (d): A statement is laid on the Table of the House.

Statement

(a) and (b) Unified Payment Interface (UPI) is currently working in 8 countries i.e. Bhutan, France, Mauritius, Nepal, Qatar, Singapore, Sri Lanka and UAE. The year-wise transactions (both value and volume) reported during the last three financial years are as under:

Financial Year	Volume (Actuals)	Value (₹Lakhs)
2023-24	37,060	1,970
2024-25	755,445	25,853
2025-26 *	1,486,537	33,043

*Till December 2025

(c) and (d) The Government, Reserve Bank of India (RBI) and NPCI International Payments Ltd. (NIPL) have been taking up various steps for international expansion of Unified Payment Interface (UPI). These inter-alia, include operationalisation of UPI linkages with comparable fast payment systems of partner countries to facilitate cross-border person-to-person (P2P) remittance flows, as well as the establishment of travel-based corridors to enable cross-border person-to-merchant (P2M) payments. Further, NIPL is offering the UPI technology stack to interested partner countries for development of sovereign, real-time digital payment systems similar to UPI.

The International Monetary Fund (IMF) report on 'Growing Retail Digital Payments (The Value of Interoperability)' dated June 2025 has recognized UPI as the world's largest retail fast-payment system by transaction volume. Further, as per ACI Worldwide report 2024, UPI accounts for around 49% of transaction volume of the global real-time retail payments.

MR. CHAIRMAN: First supplementary — Dr. Medha Vishram Kulkarni.

डा. मेधा विश्राम कुलकर्णी: महोदय, मैं सरकार का अभिनंदन करती हूँ। यहां उत्तर में यह साफ दिखाई दे रहा है कि यूपीआई भारत के बाहर भी आठ देशों में उपयोग किया जा रहा है और आज

दुनिया में सबसे अच्छी डिजिटल पेमेंट टेक्नोलॉजी यूपीआई है। मेरा पहला सप्लीमेंटरी यह है कि मैं सरकार से यह जानना चाहती हूँ कि जिन देशों ने यूपीआई को स्थानीय भुगतान प्रणालियों से जोड़ने का या उसे संचालित करने की व्यवस्था पहले से लागू की है, वहां इस प्रक्रिया के क्रियान्वयन अथवा एकीकरण में किन-किन विशिष्ट नियामकीय तकनीकी और द्विपक्षीय समन्वय संबंधी चुनौतियों का सामना किया जा रहा है तथा इन चुनौतियों की तैनाती की समय-सीमा और दायरे पर क्या प्रभाव पड़ रहा है?

MR. CHAIRMAN: Hon. Minister.

श्री पंकज चौधरी: महोदय, मैं आपके माध्यम से माननीय सदस्या को अवगत कराना चाहता हूँ कि NPCI International Payment Limited (NIPL) भारत के बाहर किसी देश में यूपीआई के संचालन का कार्य किया करता है। यूपीआई को अन्य देशों में ले जाने के समय अन्य देशों के फास्ट पेमेंट सिस्टम से यूपीआई के इंटर लिंकिंग टेक्नोलॉजी में अंतर, क्रॉस करेंसी पेपर उपलब्ध न होना, प्रोद्यौगिकी ऑपरेटर और 'योजना स्वामित्व' की भूमिकाओं और जिम्मेदारियों का अलग होना आदि जैसी चुनौतियां आती हैं। इन सभी चुनौतियों को NIPL द्वारा सुलझाया जाता है। इसके अलावा अन्य देशों की घरेलू प्राथमिकताएं भी देरी का कारण बनती हैं। इन सबके बावजूद अभी माननीय सदस्या ने भी कहा कि आज आठ देशों में यूपीआई सफलतापूर्वक चल रहा है।

MR. CHAIRMAN: Second supplementary — Dr. Medha Vishram Kulkarni.

डा. मेधा विश्राम कुलकर्णी: महोदय, मैं सरकार से जानना चाहती हूँ कि क्या सरकार ने अंतरराष्ट्रीय यूपीआई एकीकरण के संदर्भ में होस्ट कंट्रीज के नियामकों और वित्तीय संस्थाओं द्वारा उठाई गई प्रमुख चिंताओं, जैसा डेटा स्थानीयकरण, साइबर सिक्योरिटी, anti money laundering, टेरर फाइनेंसिंग का काउंटर, इसके लिए अनुपाल तथा निपटान जोखिम की पहचान सरकार ने की है? यदि हां, तो RBI और NPCI International Payment Limited के साथ समन्वय में इन प्रत्येक चुनौतियों के समाधान हेतु कौन-कौन से कदम उठाए गए हैं?

श्री पंकज चौधरी: महोदय, माननीय सदस्या ने जो चिंता जाहिर की है, उसके विषय में बताना चाहूंगा कि मेज़बान देशों के निकायों और वित्तीय संस्थानों द्वारा जो भी चिंताएं जाहिर की जाती हैं, उनके संतोषजनक समाधान दिए जाते हैं। भारतीय नियामक आरबीआई समय-समय पर दिशा-निर्देश जारी करती रहती है कि NPCI और NIPL एवं इससे ईको-सिस्टम से जुड़े प्रतिभागियों को सभी जोखिमों का सख्ती से मूल्यांकन करना है। इसके साथ ही विदेशी भागीदारी देशों के नियामक संस्थान भी समय-समय पर गाइलाइन्स जारी करते रहते हैं। यूपीआई के विदेशी Fast Payments System से interlinking मेज़बान देश के घरेलू कानूनों और नियमों के अनुरूप होती है।

MR. CHAIRMAN: Third supplementary, Dr. Radha Mohan Das Agrawal.

डा. राधा मोहन दास अग्रवाल: माननीय सभापति महोदय, मैं आपके माध्यम से जानना चाहता हूँ कि क्या माननीय वित्त मंत्री जी को यह जानकारी है कि यूपीआई के पेमेंट सिस्टम में कोई भी भारतीय नागरिक किसी भी दूसरे नागरिक के अकाउंट में उसकी जानकारी, उसकी सहमति या अनुमति के बिना पैसा ट्रांसफर कर सकता है? ऐसी स्थिति में यदि पैसा भेजने वाला किसी गैरकानूनी आपराधिक गतिविधियों में लिप्त हो, तो क्या पैसा पाने वाले की भी गैरकानूनी आर्थिक गतिविधि में हिस्सेदारी तय हो जाएगी? जब आपने आठ देशों से इस प्रावधान को जोड़ दिया है, जिनमें भूटान, फ्रांस, मॉरिशस, नेपाल, कतर, सिंगापुर, श्रीलंका और यूएई शामिल हैं, तब मॉरिशस जैसे देश में बैठा हुआ कोई भी व्यक्ति, अगर किसी भारतीय नागरिक के अकाउंट में पैसा भेज दे, लेकिन भारतीय नागरिक को पता भी न हो और बाद में वह अकाउंट पकड़ा जाए, और चूंकि भारतीय नागरिक के अकाउंट में पैसा आया हुआ है, इसीलिए उसे भी इस भ्रष्टाचार में लिप्त मान लिया जाएगा, तो क्या सरकार यूपीआई के इस पैसे ट्रांसफर सिस्टम में यह प्रावधान लाने का निर्णय लेगी कि किसी भी व्यक्ति के अकाउंट में उसकी सहमति या उसकी जानकारी के बिना पैसा ट्रांसफर नहीं किया जा सके?

MR. CHAIRMAN: Hon. Minister.

श्री पंकज चौधरी: सभापति महोदय, माननीय सदस्य ने सवाल उठाया है कि किसी के अकाउंट में, किसी के अकाउंट से पैसा ट्रांसफर किया जा सकता है, मैं उन्हें बताना चाहता हूँ कि यह संभव हो सकता है। यह एक जाँच का विषय है, लेकिन मैं माननीय सदस्य को बताना चाहता हूँ कि आपने यह जो सुझाव दिया है, मैंने इसको नोट कर लिया है और हम निश्चित तौर पर इस पर कार्यवाही करेंगे।

MR. CHAIRMAN: Dr. Sasmit Patra.

DR. SASMIT PATRA: I thank you, hon. Chairman, Sir, for giving me the opportunity. My specific question is this. Is there a cap of 30 per cent market share for UPI payment platforms like Google Pay, PhonePe, Paytm, etc.? If yes, is it true that two specific UPI payment platforms between them have 80 per cent market share? What is the Government trying to do to rectify the situation and promote small Indian UPI platforms to come up? Thank you.

MR. CHAIRMAN: Hon. Minister.

श्री पंकज चौधरी: सभापति महोदय, NPCI की गाइडलाइन के तहत ऐसी कैप है। जहाँ तक माननीय सदस्य ने पूछा है, यूपीआई में कितनी बढ़ोतरी हुई है, तो मैं उन्हें बताना चाहता हूँ कि जो घरेलू यूपीआई है, उसमें वित्त वर्ष 2022-23 में 8,375 करोड़ ट्रांजेक्शन हुआ है। इसमें जो कुल मूल्य था, वह 139 लाख करोड़ रुपये था। अगर हम 2025 में, दिसंबर तक की बात करें, तो 17,688 करोड़ ट्रांजेक्शन हुआ है। उसमें कुल मूल्य 230 लाख करोड़ रुपये है।

MR. CHAIRMAN: Fifth supplementary, Shrimaan Kesridevsinh Jhala.

SHRI KESRIDEVSINH JHALA: Thank you, Chairman, Sir, for giving me the opportunity. Global remittance market is of about 800 billion dollars annually. Obviously, there is a great potential for UPI expansion internationally. Even during the G-20, we had pitched for a Digital Public Infrastructure for the global South. Many countries lack robust retail payment infrastructure, especially in South-East Asia, Latin America and Africa. Under the circumstances, Sir, my question to the hon. Minister would be: Are any policy frameworks and bilateral agreements being planned to export UPI as a primary international platform in these countries?

MR. CHAIRMAN: Hon. Minister.

श्री पंकज चौधरी: सभापति महोदय, हमारा उपाय निश्चित तौर से चल रहा है। अभी आठ देशों में हमारा यूपीआई सिस्टम पहुँचा हुआ है। माननीय सदस्य ने जो सुझाव दिया है, वह एक निरंतर करने वाली प्रक्रिया है और जहाँ-जहाँ संभव हो रहा है, हम लोग वहाँ-वहाँ पहुँच रहे हैं।

MR. CHAIRMAN: Q. No. 32. The questioner is not present. Now, Supplementaries.

* 32. [*The questioner was absent.*]

Adverse effects of excessive salt consumption

*32. SHRI MUKUL BALKRISHNA WASNIK: Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether excessive salt consumption has emerged as a critical health crisis in India, primarily driving a 'silent pandemic' of Hypertension and Cardiovascular diseases;

- (b) if so, the details thereof and steps taken by Government to promote awareness about the ill-effects of excessive salt consumption;
- (c) whether it is a fact that consumption of Low Sodium Salt Substitutes (LSS) can go a long way in combating this 'silent pandemic'; and
- (d) if so, the action taken by Government to ensure accessibility and affordability of LSSs?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) to (d) As per Indian Council of Medical Research (ICMR), excessive salt consumption is a contributor to the growing burden of hypertension and cardiovascular diseases.

The Government of India, through the **Food Safety and Standards Authority of India (FSSAI)**, is implementing the **Eat Right India** movement to promote healthy eating practices and awareness about the harmful effects of excessive salt consumption. Under this movement, key activities include:

- Mass media and social media campaigns such as “**Aaj Se ThodaKam**” to encourage gradual reduction in salt, sugar and fat intake in daily diet.
- Development and dissemination of the **Eat Right Toolkit** for frontline health workers to counsel communities on limiting high fat, sugar and salt (HFSS) foods.

Based on a review of the available evidence on effects and safety, and consideration of additional contextual factors, WHO in 2025 recommended:

- To reduce blood pressure and the risk of cardiovascular diseases, it is recommended to reduce sodium intake to less than 2 gm/day (strong recommendation).

- In this context, using less regular table salt is an important part of an overall sodium reduction strategy. If choosing to use table salt, WHO suggests replacing regular table salt with lower-sodium substitutes that contain potassium (conditional recommendation). This recommendation is intended for adults (not pregnant women or children) in general populations, excluding individuals with kidney impairments or with other circumstances or conditions that might compromise potassium excretion.

MR. CHAIRMAN: Third supplementary, Dr. Parmar Jashvantsinh Salamsinh.

डा. परमार जशवंतसिंह सालमसिंह: सर, जैसे कि मंत्री जी ने अपने आंसर में अच्छे से लिखा है, वैसे ही मेरी भी एक स्टडी है। आंसर के अंदर बताया गया है कि डब्ल्यूएचओ की गाइडलाइंस के मुताबिक हमें सॉल्ट को कम करना है। हम अभी जो भी सॉल्ट ले रहे हैं, वह आयोडाइज्ड सॉल्ट है। एवरेज इंडियन आज 8 ग्राम से लेकर 11 ग्राम तक सॉल्ट ले रहा है, जबकि डब्ल्यूएचओ की गाइडलाइन, एट लीस्ट, लैस दैन 2 ग्राम पर डे है, तो it is a vast gap. क्या इस गैप को कम करने के लिए हमारी कोई संस्था इस पर कोई काम कर रही है? जैसा कि बताया गया है कि हमारी आईसीएमआर संस्था इस बारे में स्टडी भी कर रही है, ट्रायल्स भी ले रही है। मेरा मंत्री जी से यह क्वेश्चन है कि ये ट्रायल्स किस जगह पर चल रहे हैं? इसके साथ ही जो नेचुरल सॉल्ट है और आयोडाइज्ड सॉल्ट है, उसे हम एलएसएस मतलब लो सोडियम सॉल्ट से रिप्लेस करने वाले हैं। मैं जानना चाहता हूँ कि जो सॉल्ट रिप्लेसमेंट में लिया जाएगा, वह किस चीज से फोर्टिफाइड होगा, जैसे आयरन से होगा, आयोडीन से होगा, विटामिन बी12 से होगा या फिर और किसी चीज से होगा? यह बताने की कृपा करें।

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव: माननीय सभापति महोदय, जहाँ तक नमक के बारे में रिसर्च की बात है, वह आईसीएमआर ने भी की थी और इसे लेकर डब्ल्यूएचओ से भी जानकारी प्राप्त हुई थी। जैसा कि माननीय सदस्य ने भी बताया है कि हमारे देश में लोगों के खाने में नमक का प्रमाण ज्यादा आता है, तो इसके लिए हमारी केंद्र सरकार के माध्यम से एनपी-एनसीडी जागरूकता कार्यक्रम चलाया जाता है। इसे कम करने के लिए 770 जिलों में एनपी-एनसीडी क्लिनिक हैं, 6,410 सीएससी स्तर के एनसीडी क्लिनिक हैं और 233 cardiac केयर यूनिट्स हैं। इसमें 30 वर्ष से अधिक आयु के व्यक्तियों के लिए एनएचएम के तहत जनसंख्या आधारित स्क्रीनिंग भी की जाती है। इसके माध्यम से केंद्र सरकार राज्य सरकारों को टेक्निकल सपोर्ट भी देती है और फाइनेंशियल सपोर्ट भी देती है। ये सभी कार्यक्रम केंद्र सरकार के दिशा-निर्देशों के अनुसार राज्य सरकारें चलाती हैं।

MR. CHAIRMAN: Fourth Supplementary, Shri Milind Deora.

श्री मिलिंद मुरली देवरा: सर, भारत में जो सॉल्ट इंटेक है, I think, that is twice of WHO's recommendation. इससे लोगों को हाइपरटेंशन और हार्ट डिजीज के अलावा स्ट्रोक भी होते हैं और किडनी फेल्योर भी होती है। इन फैक्ट, बहुत कम पेरेंट्स को इस बात की जानकारी है कि भारत में जो एक्सेस सॉल्ट इंटेक हो रहा है, वह प्रोसेस्ड फूड्स की वजह से हो रहा है। खास करके, companies, sometimes, are targeting children. Very few parents may know that salt is added to biscuits, cakes, breakfast cereals, flavoured milks, and even to Coca-Cola and colas. तो मेरा सरकार को एक स्पेसिफिक सजेशन है और विनती है कि जो आपका कैम्पेन चल रहा है, जो जागरूकता अभियान चल रहा है, that is a very good campaign. It is across social media, media; it is educating consumers. इसके अलावा, I would offer two valuable suggestions. One is, we can mandate and work with industry to encourage food reformulation by industry so that they reduce the salt as a nutrient and ingredient in their foods. And, secondly, which is a discussion going on in the public domain, if FSSAI, Naddaji, could be instructed to have some form of front of pack labelling, at least, with the nutritional information, if not what they call the graded system, this will automatically allow consumers and specifically parents to make more informed choices before they go out and buy these products. Thank you.

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव: माननीय सभापति महोदय, माननीय सदस्य ने जो प्रश्न पूछा है, उसके जवाब में मैं बताना चाहता हूँ कि केंद्र सरकार के माध्यम से ईट राइट इंडिया का कार्यक्रम भी चलाया जाता है। सुरक्षित, स्वस्थ और टिकाऊ आहार को बढ़ावा देने के लिए एक राष्ट्रीय अभियान चलाया जाता है। उच्च वसा और अधिक नमक वाले खाद्य पदार्थों को कम करने पर जोर दिया जाता है और नमक का सेवन प्रतिदिन पाँच ग्राम से कम करने की जानकारी भी लोगों तक पहुंचाई जाती है। खाना पकाने में नमक कम करें, खाने के अतिरिक्त नमक का प्रयोग न करें, नमकीन खाद्य पदार्थों का सेवन सीमित करें और खास करके लेबल पर दी गई जानकारी पढ़ें। पोटेशियम से भरपूर फलों और सब्जियों को बढ़ावा देना चाहिए। आहार में क्रमिक परिवर्तन के लिए 'आज से थोड़ा कम' अभियान हमारे देश में चलाया जा रहा है। FSSAI और खाद्य पदार्थों के पुनर्गठन और स्वास्थ्यवर्धक विकल्पों पर उद्योग के साथ मिलकर काम किया जा रहा है।

सभापति महोदय, आहार के संबंध में भी आईसीएमआर ने निर्देश भी जारी किए हैं, जिसको लोगों तक पहुंचाने का काम हमारे स्वास्थ्य विभाग के कर्मचारियों के माध्यम से किया जाता है। अत्यधिक नमक उच्च रक्तचाप और हृदय रोगों जैसे जोखिमों का प्रमुख कारक है। घर का बना खाना खाने को प्रोत्साहित करना चाहिए। सुगंध के लिए जड़ी बूटी, मसालों, नींबू का प्रयोग करना चाहिए।

फल, सब्जियों, दालें और मेवे अधिक मात्रा में खाने चाहिए। उच्च जोखिम वाले समूहों को सख्त नियंत्रण और परामर्श की आवश्यकता होती है और कम सोडियम वाले नमक के विकल्प सहायक हो सकते हैं। ये सभी जानकारी दी जाती हैं और यह प्रोग्राम चल रहा है।

MR. CHAIRMAN: Fifth supplementary, Shri Kartikeya Sharma.

SHRI KARTIKEYA SHARMA: Sir, I would like to know whether the Government has integrated reduction of excessive salt consumption as a specific objective under the Fit India Movement, and about the targets of the outcomes achieved so far, especially for children.

श्री प्रतापराव जाधव: सभापति महोदय, मैंने पहले जवाब देते हुए बताया था कि फिट इंडिया कार्यक्रम भी हमारे देश में चल रहा है। आयुष विभाग के माध्यम से भी इसके ऊपर निरंतर कार्यक्रम चलते रहते हैं और यह दिशा-निर्देश देने का काम हमारे मंत्रालय की तरफ से किया गया है।

MR. CHAIRMAN: Question No. 33.

Setting up of more Ayurvedic Research Centres in Bihar

*33. SHRIMATI DHARMSHILA GUPTA: Will the Minister of AYUSH be pleased to state:

- (a) whether Government proposes to set up another Ayurvedic Research Centre in the State of Bihar to promote Ayurveda;
- (b) if so, the details thereof;
- (c) the details of Ayurvedic Research Centres functioning in the country including Bihar, State-wise; and
- (d) the details of funds allocated and utilized for Research and Development in the said Centres during the last three years and the current year?

THE MINISTER OF STATE OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) and (b) There is no such proposal under consideration at present.

(c) The Ministry of Ayush, Government of India has set up Central Council for Research in Ayurvedic Sciences (CCRAS), an autonomous organization for undertaking, coordinating, formulating, developing, and promoting research on scientific lines in Ayurvedic sciences. The research activities are carried out through its 30 Institutes/Centres located all over India and through collaborative studies with various Universities, Hospitals, and Institutes. A State-wise list of Ayurvedic Research Institutes / Centres functioning in the country including Bihar is enclosed as **Annexure-I**.

(d) Details of funds allocated and utilised for all the activities including research and development of the said centres during the last three years and the current year (till 28.01.2026) are placed **at Annexure-II**.

Annexure-I

List of Ayurvedic Research Institutes / Centres

State/ UT	Name of the Institutes/ Centre
Andhra Pradesh	1. Regional Ayurveda Research Institute, Payakapuram, Vijayawada-520015
Arunachal Pradesh	2. Regional Ayurveda Research Institute, Itanagar-791111
Andaman and Nicobar Islands	3. Regional Ayurveda Research Institute, Port Blair-744101
Assam	4. Central Ayurveda Research Institute, Borsojai, Beltola, Guwahati-781028
Bihar	5. Regional Ayurveda Research Institute, D Block, Rajindra Memorial Res., Institute Building, Agam Kuan, Patna-800007
Delhi	6. Central Ayurveda Research Institute, Road No.66, Punjabi Bagh, New Delhi-110026

Gujarat	7. Regional Ayurveda Research Institute, Asarwa, Ahmedabad-380016
Goa	8. Regional Ayurveda Research Institute for Mineral and Marine Medicinal Resources, Goa - 403006
Himachal Pradesh	9. Regional Ayurveda Research Institute, Jaral Pandoh, Mandi-175124
Jammu and Kashmir	10. Regional Ayurveda Research Institute, JDA Housing Colony, Ban Talab, Rajender Nagar, Jammu-181123
Karnataka	11. Central Ayurveda Research Institute, 12 UttarahalliManavartheKaval, UttarahalliHobliKanakapura Main Road, Thalagattapura Post, Bengaluru-560109
Kerala	12. National Ayurveda Research Institute for Panchakarma, Cheruthuruthy-679531
	13. Regional Ayurveda Research Institute, Poojapura, Thiruvananthapuram-695012
Madhya Pradesh	14. Regional Ayurveda Research Institute, Amkho, Gwalior-474009
Maharashtra	15. Central Ayurveda Research Institute, Worli, Mumbai-400018
	16. Regional Ayurveda Research Institute, NIT Complex, Nandanwan, Nagpur-440009
	17. Regional Ayurveda Research Institute, Pune-411038
Nagaland	18. Regional Ayurveda Research Centre, Dimapur, Nagaland-797112
Odisha	19. Central Ayurveda Research Institute, Bharatpur, Bhubaneswar-751003
Punjab	20. Central Ayurveda Research Institute, Moti Bagh Road, Patiala-147001
Rajasthan	21. Regional Ayurveda Research Institute, Indira Colony, Bani Park, Jhotwara Road, Jaipur-302016
Sikkim	22. Regional Ayurveda Research Institute, Tadong, Gangtok-737102

Tamil Nadu	23. Dr. Achanta Lakshmpati Regional Ayurveda Research Institute, VHS Campus, TTTI Post, Chennai-600113
	24. Captain Srinivasa Murthy Central Ayurveda Research Institute, Chennai-600106
Telengana	25. National Institute of Indian Medical Heritage, Hyderabad-500036
Tripura	26. Regional Ayurveda Research Centre, Agartala, Tripura -799002
Uttar Pradesh	27. Regional Ayurveda Research Institute, Indira Nagar, Lucknow-226016
	28. Central Ayurveda Research Institute, Jhansi-284003
Uttarakhand	29. Regional Ayurveda Research Institute, Thapla, Ranikhet, Almora-263645
West Bengal	30. Central Ayurveda Research Institute, 4 CN Block, Sector V, Bidhan Nagar, Kolkata-700091

Annexure-II

Details of funds allocated and utilised for all the activities including research and development of the said centres during the last three years and the current year (till 28.01.2026)

(Figures in Crores)

State/ UT	Name of the Institutes/ Centre	Particular	2025-26 (As on 28/01/2026)	2024-25	2023-24	2022-23
Andaman and Nicobar Islands	1 RARI, Port Blair	Budget	1.30	1.70	1.12	1.02
		Expenditure	1.29	1.66	1.15	0.98
Andhra Pradesh	2 RARI, Vijayawada	Budget	4.41	8.38	6.98	5.45
		Expenditure	4.41	8.06	6.76	5.30

Arunachal Pradesh	3 RARI, Itanagar	Budget	4.60	4.20	4.20	3.74
		Expenditure	3.10	3.96	4.20	3.55
Assam	4 CARI, Guwahati	Budget	11.41	13.11	14.40	9.25
		Expenditure	9.31	12.76	13.83	9.02
Bihar	5. RARI, Patna	Budget	5.74	5.19	4.60	4.39
		Expenditure	3.67	5.03	4.50	4.39
Delhi	6 CARI, New Delhi	Budget	28.77	44.35	18.87	13.53
		Expenditure	26.46	44.00	17.71	13.38
Goa	7 RARIMMMR Goa	Budget	4.31	3.96	4.30	3.78
		Expenditure	2.30	3.93	4.14	3.65
Gujarat	8 RARI, Ahmedabad	Budget	3.60	3.56	3.48	2.71
		Expenditure	2.42	3.56	3.48	2.71
Himachal Pradesh	9. RARI, Mandi	Budget	5.45	6.72	6.60	4.10
		Expenditure	4.00	6.65	6.12	4.01
Jammu and Kashmir	10. RARI, Jammu	Budget	5.89	4.87	4.40	4.20
		Expenditure	4.65	4.84	4.30	4.20
Karnataka	11 CARI, Bengaluru	Budget	16.33	14.59	14.23	11.69
		Expenditure	11.52	14.05	13.34	10.74
Kerala	12 NARIP, Cheruthuruthy	Budget	16.18	16.84	15.51	15.78
		Expenditure	11.84	16.29	15.50	15.78
	13 RARI, Thiruvananthapuram	Budget	5.71	6.15	4.21	4.79
		Expenditure	4.91	5.82	4.08	4.55

Madhya Pradesh	14 RARI, Gwalior	Budget	11.12	13.09	16.75	12.41
		Expenditure	9.27	12.23	15.80	11.43
Maharashtra	15 CARI, Mumbai	Budget	3.50	3.20	3.30	1.68
		Expenditure	2.40	3.20	2.90	1.68
	16 RARI, Nagpur	Budget	11.02	20.04	11.50	9.62
		Expenditure	7.44	19.09	11.50	9.62
	17 RARI, Pune	Budget	5.49	8.31	9.24	6.91
		Expenditure	4.93	8.24	8.88	6.90
Nagaland	18 RARC, Nagaland	Budget	1.40	1.78	1.06	1.35
		Expenditure	0.97	1.62	1.04	1.25
Odisha	19 CARI, Bhubaneswar	Budget	6.49	6.80	4.23	3.50
		Expenditure	4.25	6.37	4.22	3.49
Punjab	20 CARI, Patiala	Budget	7.16	6.94	11.16	6.45
		Expenditure	4.81	6.48	8.19	6.44
Rajasthan	21 RARI, Jaipur	Budget	7.70	9.54	8.55	7.76
		Expenditure	6.59	9.40	8.36	7.62
Sikkim	22 RARI, Gangtok	Budget	3.59	4.84	5.05	3.64
		Expenditure	2.70	4.79	4.97	3.56
Tamil Nadu	23 Captain Srinivasa Murthy CARI, Chennai	Budget	7.27	11.82	7.95	7.75
		Expenditure	6.44	10.78	7.88	7.73
	24 Dr. Achanta Lakshmiapati RARI, Chennai	Budget	3.98	3.59	2.97	2.62
		Expenditure	2.62	3.47	2.97	2.55

Telengana	25 NIIMH, Hyderabad	Budget	4.07	7.51	5.77	5.34
		Expenditure	3.79	7.16	5.63	5.33
Tripura	26 RARI, Tripura	Budget	2.41	2.44	2.30	2.19
		Expenditure	1.52	2.37	2.26	2.06
Uttar Pradesh	27 CARI, Jhansi	Budget	6.92	8.67	6.69	7.10
		Expenditure	5.19	8.00	6.28	6.91
	28 RARI, Lucknow	Budget	4.40	6.98	5.73	6.51
		Expenditure	3.60	6.33	4.13	6.42
Uttarakhand	29 RARI, Ranikhet	Budget	5.14	4.78	4.58	3.80
		Expenditure	3.91	4.60	3.53	3.80
West Bengal	30 CARI, Kolkata	Budget	26.05	44.72	30.75	39.86
		Expenditure	19.79	44.13	30.75	39.86
	Total	Budget	231.41	298.67	240.48	212.92
		Expenditure	180.10	288.87	228.4	208.91

श्रीमती धर्मशीला गुप्ता: सभापति महोदय, सबसे पहले मैं अपनी सरकार और स्वास्थ्य मंत्री जी का अभिनंदन करना चाहती हूँ। माननीय आयुष मंत्री जी ने अपने उत्तर में कहा है कि बिहार में अभी कोई नया आयुर्वेदिक अनुसंधान केंद्र स्थापित करने का प्रस्ताव विचाराधीन नहीं है। सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह पूछना चाहती हूँ कि क्या सरकार ने बिहार की विशाल जनसंख्या और वहाँ आयुर्वेद की लोकप्रियता को देखते हुए कोई गैप एनालिसिस किया है, जिससे यह पता चल सके कि क्या मौजूदा केंद्र राज्य की जरूरतों के लिए पर्याप्त हैं?

श्री सभापति: ऑनरेबल मिनिस्टर।

श्री प्रतापराव जाधव: सभापति महोदय, सीसीआरएएस की अनुसंधान गतिविधियों को बढ़ावा देने के लिए बिहार सहित देश के लगभग 14 राज्यों में 14 सीसीआरएएस संस्थानों के माध्यम से जनजातीय उपयोजना और जनजातीय स्वास्थ्य अनुसंधान का काम किया जा रहा है। लगभग 18 राज्यों में भी सीसीआरएएस संस्थानों के माध्यम से अनुसूचित जाति उपयोजना पर भी काम किए जा रहे हैं। बिहार में आयुर्वेद का जो काम चल रहा है, मैं उसके संबंध में बताना चाहता हूँ। बिहार में लगभग 294 आयुष्मान आरोग्य मंदिरों के माध्यम से भी हम वहाँ लोगों को सेवा दे रहे हैं। पटना में एक 50 बेड वाला आयुष अस्पताल चल रहा है। वहाँ 241 आयुष डिस्पेंसरीज़ भी हैं और आयुष शैक्षणिक संस्थान भी है। अभी सरकार की तरफ से 50 बेड के लगभग 7 अस्पतालों को अप्रूवल दिया गया है और 10 बेड वाले 3 अस्पतालों को भी अप्रूवल दिया जा रहा है। लगभग 450 पीएचसी के माध्यम से बिहार के लोगों को आयुष की सेवाओं का फायदा दिया जा रहा है।

श्री सभापति: सेकंड सप्लिमेंटरी, श्रीमती धर्मशीला गुप्ता।

श्रीमती धर्मशीला गुप्ता: सभापति महोदय, देशभर में कार्यरत 30 आयुर्वेदिक अनुसंधान केंद्रों के माध्यम से कई सहयोगात्मक अध्ययन किए जा रहे हैं। क्या सरकार इन केंद्रों में किए गए अनुसंधानों को बाजार के लिए तैयार उत्पादों में बदलने के लिए निजी क्षेत्र के साथ कोई साझेदारी कर रही है, ताकि आम जनता को इसका सीधा लाभ मिल सके?

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव: माननीय सभापति महोदय, CCRS के माध्यम से और उनके जो भी संस्थान हमारे पूरे देश में चलते हैं, उनके माध्यम से अनुसंधान को गति देने का काम पिछले 12 साल में आयुष मंत्रालय की स्थापना होने के बाद बहुत जोर से हो रहा है। हमारी जो प्राइवेट कंपनियां हैं, manufacturers हैं, जो आयुष की दवाओं का निर्माण करने वाले लोग हैं, उनके साथ भी बैठकें की जाती हैं और उनको भी मार्गदर्शन दिया जाता है। सभी दवाओं को लोगों तक सहजता से पहुंचाने के लिए आयुष मंत्रालय के माध्यम से उनको मार्गदर्शन दिया जाता है और उनकी मदद की जाती है।

MR. CHAIRMAN: Third supplementary, Ryaga Krishnaiah Ji.

SHRI RYAGA KRISHNAIAH: Respected Chairman, I would like to know whether there is any proposal to establish Ayurveda Research Centre in Andhra Pradesh and Telangana because there is a lot of medicinal-valued herbal plants in Andhra Pradesh and Telangana, more particularly, in Nallamala Forest, in Tirupati and Dandakaranya Forest in Khammam. There are so many herbs having valuable medicinal values which

can cure such ailments which even Allopathy cannot cure. For kidney damages, there is no treatment in Allopathy. But there are valuable herbal plants in Ayurveda which can treat kidney damages. So, I am suggesting the Government to establish Ayurveda Research Centre in Telangana and Andhra Pradesh. Thank you.

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव: माननीय सभापति महोदय, इन्होंने अपने पहले प्रश्न में औषधीय, medicinal plants के बारे में पूछा है। हमारे आयुष मंत्रालय के माध्यम से NMPB नामक जो बोर्ड है, उसके माध्यम से निश्चित रूप से पूरे देश में जहां-जहां medicinal plants होते हैं, उनकी खोज करने, उनका संशोधन करने और उनको हमारे आयुष की दवाइयों के लिए उपयोग में लाने का काम किया जाता है। अगर इस संबंध में माननीय सदस्य की ओर से कोई सुझाव होगा, तो निश्चित रूप से वहां पर भी जांच की जाएगी। अभी आंध्र प्रदेश में विजयवाड़ा में CCRS के माध्यम से नल्लामला फॉरेस्ट का सर्वे चालू है और तेलंगाना में हैदराबाद में भी इस सर्वे का स्टेशन चालू है।

इन्होंने यहां पर CCRS के बारे में भी पूछा है। निश्चित रूप से देश भर में ऐसे कई राज्य हैं, जहां पर CCRS के सेंटर्स में रिसर्च किया जाता है। अगर वहां से भी राज्य सरकार की ओर से कोई प्रस्ताव आएगा, तो हमारा मंत्रालय उस पर विचार करेगा।

MR. CHAIRMAN: Fourth supplementary, Dr. Ajeet Madhavrao Gopchadhe.

डा. अजित माधवराव गोपछड़े: सभापति महोदय, मैं माननीय आयुष मंत्री जी का और मोदी सरकार का अभिनंदन करना चाहता हूं कि उन्होंने देश भर में आयुष एवं आयुर्वेद को वैश्विक पहचान दिलाने के लिए निरंतर ठोस कदम उठाया है। मैं माननीय मंत्री जी को इसलिए धन्यवाद देना चाहता हूं कि हमारा जो नांदेड़ जिला है, उसको CGHS का अस्पताल देकर उन्होंने हमारे गरीब लोगों से बहुत पुण्य प्राप्त किया है। इसके लिए मैं उनका मन से आभार व्यक्त करना चाहता हूं।

माननीय मंत्री जी, हमारे मराठवाड़ा में नांदेड़ एक बहुत ही पिछड़ा हुआ जिला है। यह खास कर सामाजिक और आर्थिक दृष्टि से एक पिछड़ा हुआ जिला है, जिसे आदिवासी जिला भी कहा जाता है। प्रधान मंत्री जी का 'सबका साथ, सबका विकास' का मंत्र साकार करने हेतु नांदेड़ में एक समर्पित क्षेत्रीय आयुर्वेदिक अनुसंधान एवं जन स्वास्थ्य केंद्र की स्थापना अति आवश्यक है। हम आपको राज्य सरकार की तरफ से Central Council for Research in Ayurvedic Sciences के अंतर्गत Satellite Outreach अनुसंधान केंद्र स्थापित करने के लिए प्रस्ताव भेजेंगे। मैं आपसे यह प्रार्थना करता हूं कि जैसे आपने नांदेड़ को CGHS अस्पताल दिया है, वैसे ही वहां पर CCRS की

भी बहुत मांग है। यह मराठवाड़ा के लिए बहुत लाभदायक हो सकता है। क्या आप इसके ऊपर विचार करके इसके माध्यम से मराठवाड़ा के नांदेड़ शहर का विकास करेंगे?

MR. CHAIRMAN: Now, the hon. Minister.

श्री प्रतापराव जाधव: सभापति महोदय, माननीय सदस्य ने जो बताया, तो नांदेड़ में आयुर्वेद के लिए अभी एक 50-bed hospital approve हो चुका है। नांदेड़ में एक हमारा Drug Testing Lab भी शुरू हुआ है। माननीय सदस्य ने नांदेड़ में CCRS का एक सेंटर खोलने की मांग की है, लेकिन ऐसा कोई प्रस्ताव अभी हमारे मंत्रालय के पास नहीं है। अगर राज्य सरकार से ऐसा कोई प्रस्ताव आएगा, तो निश्चित रूप से उस पर हमारा मंत्रालय विचार करेगा।

MR. CHAIRMAN: Now, fifth supplementary, Shri Golla Baburao.

SHRI GOLLA BABURAO: The Regional Research Institute for Homoeopathy in Gudivada, Andhra Pradesh, has been chosen to be developed as 'Centre of Excellence' in Rheumatology. What is the status of this? Further, the Ministry approved the setting up of a Government Naturopathy and Yoga Medical College at Visakhapatnam, Andhra Pradesh. I would like to know the status of this college and by when, it will become functional.

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव: सभापति महोदय, माननीय सदस्य ने जो प्रश्न पूछा है, वह इस प्रश्न से संबंधित नहीं है, लेकिन अगर उनको इसके बारे में कोई जानकारी चाहिए, तो वे मुझे जरूर पत्र लिखें या मिलें। मैं उसके बारे में सारी जानकारी उन्हें दे दूंगा।

MR. CHAIRMAN: Now, Question No.34.

Ayush Nivesh Saarthi

*34. SHRIMATI SEEMA DWIVEDI: Will the Minister of AYUSH be pleased to state;

- (a) the outcomes achieved in facilitating investment through platforms such as AYUSH Invest Saarthi;
- (b) the details of operational projects, participation of micro, small and medium enterprise (MSMEs) and employment generation thereunder;

- (c) the major countries contributing to foreign direct investment (FDI) and research and development (R and D) collaboration in the AYUSH sector;
- (d) whether there has been an increase in exports of AYUSH medicines and products under the AYUSH Invest Saarthi Platform; and
- (e) if so, the details of the major countries importing AYUSH medicines and products under the said platform?

THE MINISTER OF STATE OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV): (a) to (e) A statement is laid on the Table of the House.

Statement

(a) Ministry of Ayush has launched Ayush Nivesh Saarthi portal on 29th May 2025 which aims to boost traditional medicine systems as a strong economic sector of the country. The portal has acted as a comprehensive investment facilitation platform, promoting opportunities in Ayush sector. It serves as a global hub for information related to trade in medicinal plants, derivatives and extracts and supports the growing export market for Ayush products encouraging research and development as well as collaborations between industry and academia.

Through Ayush Nivesh Saarthi Portal, Ministry of Ayush has consolidated existing policy frameworks and incentive structures, showcased investment ready projects and facilitated real time investor engagement under one unified interface.

(b) The Ayush Nivesh Saarthi Portal is primarily an investment facilitation and information dissemination platform, while it does not directly implement or monitor operational projects, the portal provides information and guidance to a wide range of stakeholders, including Micro, Small and Medium Enterprises (MSMEs), by showcasing investment opportunities, relevant policies, schemes and Ayush Statistics.

(c) Foreign Direct Investment (FDI) up to 100% is permitted through the automatic route in the Ayush sector, encouraging global investment. Majorly FDI in Ayush sector has been received from countries like Mauritius, Singapore, France and Malaysia.

Ministry of Ayush has signed 27 Country to Country MoUs for Cooperation in field of Traditional Medicine, 54 Institute to Institute level MoUs with foreign institutes for undertaking Collaborative Research/Academic collaboration. The details are attached at **Annexure-A and Annexure-B** respectively.

(e) and (e) The Ayush Nivesh Saarthi Portal serves as an investment facilitation and trade promotion platform. While the portal itself does not directly track or attribute export figures to individual transactions, its launch has strengthened visibility of the Ayush sector in global markets and supported exporters through dissemination of country-wise market intelligence, standards, and incentive schemes. Major importing countries of Ayush medicines and products, include the United States of America, European Union countries, United Arab Emirates, France, Russia, UK, and South-East Asian nations as per data available with Directorate General of Commercial Intelligence and Statistics (DGCI and S), Ministry of Commerce and Industry.

Annexure-A

List of MoUs/ Agreements signed with Foreign Countries for Cooperation in Ayush

S.No	Title of MoU	Country
1.	MoU between the Government of the Republic of India and the Republic of Angola on cooperation in the Field of Ayurveda and other Traditional Systems of Medicine.	Angola
2.	MoU between the Government of the Republic of India and the Government of the People's Republic of Bangladesh on Cooperation in the Field of Traditional System of Medicine and Homoeopathy.	Bangladesh
3.	MoU between the Government of the Republic of India and the Government of Plurinational State of Bolivia on Cooperation in the Field of Traditional System of Medicine and Homoeopathy.	Bolivia

4.	MoU between the Ministry of Ayush of the Government of the Republic of India and the Ministry of Health of the Federative Republic of Brazil on Cooperation in the Field of Traditional Systems of Medicine and Homoeopathy.	Brazil
5.	MoU between Ministry of Ayush of the Republic of India and National Administration of Traditional Chinese Medicine of the People's Republic of China Concerning Cooperation in Traditional Medicine.	China
6.	MoU between the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy of the Republic of India, and the Ministry of Health and Social Protection of the Republic of Colombia, regarding Cooperation on Traditional Systems of Medicine of India.	Colombia
7.	MoU between the Ministry of Ayush and the Ministry of Public Health of the Republic of Cuba on Cooperation in the Field of Traditional Systems of Medicine and Homoeopathy.	Cuba
8.	MoU between the Government of the Republic of India and the Government of Republic of Equatorial Guinea on Cooperation in the Field of Traditional Systems of Medicine.	Equatorial Guinea
9.	MoU between the Government of the Republic of India and the Government of Republic of Gambia on Cooperation in the Field of Traditional Systems of Medicine.	Gambia
10.	Joint Declaration of Intent between the Ministry of Ayush of the Republic of India regarding Cooperation in the Sector of Alternative Medicine and the Federal Ministry of Health of the Federal Republic of Germany.	Germany
11.	MoU between the Ministry of Health and Family Welfare of the Republic of India and the Ministry of Human Resources of	Hungary

	Hungary on Cooperation in the Field of Traditional Systems of Medicine	
12.	MoU between the Government of the Republic of India and the Government of Islamic Republic of Iran on Cooperation in the Field of Traditional Systems of Medicine	Iran
13.	MoU between Ministry of Ayush of the Republic of India and the Kanagawa Prefectural Government of Japan in the field of Healthcare and Wellness	Japan
14.	MoU between the Ministry of Ayush of the Government of the Republic of India and the Ministry of Health of the Republic of Kazakhstan on cooperation in the Field of Ayurveda and other Traditional Systems of Medicine.	Kazakhstan
15.	MoU between the Government of the Republic of India and the Government of Malaysia on Cooperation in the Field of Traditional Systems of Medicine.	Malaysia
16.	MoU between the Government of the Republic of India and the Government of Mauritius on Cooperation in the Field of Traditional Systems of Medicine.	Mauritius
17.	MoU between the Government of the Republic of India and the Government of Mongolia on Cooperation in the Field of Traditional Systems of Medicine and Homoeopathy.	Mongolia
18.	MoU between Ministry of Ayush, India and Department of Traditional Medicine, Ministry of Health and Sports, Myanmar on Cooperation in the Field of Traditional Systems of Medicine.	Myanmar

19.	MoU between the Government of the Republic of India and the Government of Nepal on Cooperation in the Field of Traditional Systems of Medicine.	Nepal
20.	Mou between the Government of the Republic of India and The Government of Republic of Guinea on Cooperation in the Field of Traditional Systems of Medicine and Homoeopathy.	Republic of Guinea
21.	MoU between the Government of the Republic of India and the Government of St. Vincent and the Grenadines on Cooperation in the field of Traditional System of Medicine.	Saint Vincent and the Grenadines
22.	MoU between the Government of the Republic of India and the Government of Sao Tome and Príncipe on Cooperation in the Field of Traditional Systems of Medicine and Homoeopathy.	Sao Tome and Príncipe
23.	MoU between the Government of the Republic of India and the Government of Republic of Suriname on Cooperation in the Field of Traditional Systems of Medicine	Suriname
24.	MoU between the Government of the Republic of India and the Government of the United Republic of Tanzania on Cooperation in the Field of Traditional System of Medicine and Indian Ayurveda.	Tanzania
25.	MoU between the Government of the Republic of India and the Government of Republic of Trinidad and Tobago on Cooperation in the Field of Traditional Systems of Medicine.	Trinidad and Tobago
26.	MoU between the Government of the Republic of India and the Government of Turkmenistan on Cooperation in Yoga and Traditional Systems of Medicine.	Turkmenistan
27.	MoU between The Republic of Zimbabwe (Represented herein by the Minister of Health and Childcare) and The Republic of India (Represented herein by the Minister of	Zimbabwe



	Ayush) on Cooperation in the Field of Traditional Systems of Medicine and Homoeopathy.	
--	--	--

Annexure-B**Details of Institute—to—Institute level MoUs**

Sl. No.	Details of MoU	Country
1.	MoU on cooperation in the field of Research and Education in Homeopathy Medicine was signed between Central Council for Research in Homoeopathy (CCRH) and Universidad Maimonides, Buenos Aires, Argentina.	Argentina
2.	MoU between Rashtriya Ayurved Vidyapeeth (RAV) and Fundacion De Salud Ayurveda Prema, Argentina.	Argentina
3.	MoU on cooperation in the field of Research in Homeopathy was signed between Central Council for Research in Homoeopathy (CCRH) and National Institute of Integrative Medicine (NIIM), Australia.	Australia
4.	MoU between All India Institute of Ayurveda (AIIA) and Wester Sydney University (WSU), Australia.	Australia
5.	MoU on collaboration in the field of Ayurveda was signed between All India Institute of Ayurveda (AIIA) and the Medical University of Graz, Graz Austria.	Austria
6.	MoU between Central Council for Research in Unani Medicine (CCRUM) and Hamdard University Bangladesh.	Bangladesh
7.	Agreement on cooperation in the field of Research and Education in Homoeopathy between Central Council for	Brazil

	Research in Homoeopathy (CCRH) and Federal University of Rio De Janerio (FURJ), Brazil.	
8.	MoU between All India Institute of Ayurveda (AIIA) and Future Vision Institute, Brazil and University of Sao Paulo Brazil.	Brazil
9.	MoU between All India Institute of Ayurveda (AIIA), The Federal University of Rio De Jenerio (UFRJ) and The Brazilian Academic Consortium for Integrative Health (CABSIN), Brazil.	Brazil
10.	MoU between All India Institute of Ayurveda (AIIA) and Sri Vajera Foundation and Associated Institutions.	Brazil
11.	MoU between Central Council for Research in Homoeopathy (CCRH) and College of Homeopaths of Ontario (CHO), Canada.	Canada
12.	MoU between Central Council for Research in Ayurvedic Science (CCRAS), on Behalf of All Research Councils, Ministry of AYUSH(Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homeopathy), Government of India located in New Delhi, (“CCRAS”) and The Governors of the University of Alberta as Represented by the Integrative Health Institute Located in Edmonton, ALBERTA, Canada.	Canada
13.	MoU between All India Institute of Ayurveda (AIIA) and University Health Network (UHN), Canada.	Canada
14.	MoU between All India Institute of Ayurveda (AIIA) and The University General Hospital in La Reunion - CHU de La Reunion in the field of Ayurveda.	Chu de La Reunion

15.	MoU between All India Institute of Ayurveda (AllIA) and Kvarner Health Tourism Cluster, Croatia.	Croatia
16.	MoU between All India Institute of Ayurveda (AllIA) and University of Medical Sciences of Havana (UCMH), Havana Cuba The Establishment of an Academic Collaboration In Ayurveda.	Cuba
17.	A Tripartite MoU between Charles University Czech Republic with National Institute of Ayurveda (NIA), Jaipur and Morarji Desai National Institute of Yoga (MDNIY) New Delhi was signed on 17.07.2024 on the Establishment of Academic Collaboration in Ayurveda and Yoga.	Czech Republic
18.	MoU between Morarji Desai National Institute Of Yoga (MDNIY) Ministry of Ayush, Govt of India New Delhi and Divine Values School, Ecuador (DVSE).	Ecuador
19.	MoU between Scientific Society for Homoeopathy (WissHom), Germany and Central Council for Research in Homoeopathy (CCRH).	Germany
20.	MoU on cooperation and collaboration in the field of Ayurveda between the All India Institute of Ayurveda, (AllIA), Ministry of Ayush and European Academy of Ayurveda (Birstein), (REAA) Germany.	Germany
21.	MoU between Central Council for Research in Ayurvedic Sciences (CCRAS), Ministry of Ayush and Department of Neurology and Complementary Medicine, Lutheran, Hospital Hattingen, Germany for Cooperation in the field of Research and Education in Ayurveda.	Germany

22.	MoU between Fizz, Frankfurt, Germany and All India Institute of Ayurveda (AIIA).	Germany
23.	MoU between Central Council for Research in Ayurvedic Sciences (CCRAS), Ministry of Ayush, and The Institute for Social medicine, Epidemiology and the Health Economics, Charite University Medical Centre, Berlin Germany.	Germany
24.	Institute for the History of Medicine, Robert Bosch Foundation, Stuttgart, Germany on Cooperation in the Field of Development of Museum on AYUSH System and Archives on Homoeopathy.	Germany
25.	MoU between All India Institute of Ayurveda (AIIA), Ministry of Ayush, Government of the Republic of India and Charité Universitätsmedizin Berlin on Academic and Research collaboration in Ayurveda.	Germany
26.	MoU between Institute of Teaching and Research in Ayurveda (ITRA), Ministry of Ayush, Government of the Republic of India and institute of Traditional and Alternative Medicine, PMB 31, Ho, Ghana.	Ghana
27.	MoU between Central Council for Research in Ayurvedic Sciences, (CCRAS) Ministry of Ayush Government of the Republic of India and University of Debrecen, Hungary (UD) on the Intention of Establishment of European Institute of Ayurvedic Sciences (EIAS), Hungary.	Hungary
28.	MoU between Indonesian Food Drug Authority of The Republic of Indonesia and Pharmacopoeia Commission for Indian Medicine and Homeopathy, Ministry of Ayush, of the Republic of India on cooperation in the field of Traditional Medicine Quality Assurance.	Indonesia

29.	MoU on Cooperation in Research and Development in the field of Ayurvedic Science was signed between Central Council for Research in Ayurvedic Sciences (CCRAS) and the Medical Research Infrastructure and Health Services fund of the Tel Aviv Sourasky medical Institute (TASMC), Israel	Israel
30.	MoU on Cooperation in the field of Research in Homeopathic Medicine was signed between Central Council for Research in Homoeopathy (CCRH) and Centre for Integrative Complementary Medicine, Shaare Zedek Medical Center, Jerusalem, Israel.	Israel
31.	MoU Between Morarji Desai National Institute of Yoga (MDNIY) and Sarv Yoga International Italy.	Italy
32.	MoU between Shimane University, Japan and All India Institute of Ayurveda (AIIA).	Japan
33.	MoU with Japan	Japan
34.	MoU between All India Institute of Ayurveda (AIIA) and National Institute of Advanced Industrial Science and Technology (AIST).	Japan
35.	India Yoga Center (IYC), Korea.	Korea
36.	MoU between National Institute of Ayurveda (NIA) and UniversitiTunku Abdul Rahman, Kaula Lumpur, Malaysia in the field of Education, Training, Research, Publication and Popularization of Ayurveda in Malaysia.	Malaysia

37.	MoU Between Institute of Teaching and Research in Ayurveda (ITRA) and National Institute of Health, Republic of Peru.	Peru
38.	MoU between National Institute of Ayurveda (NIA) Jaipur and Philippines institute of traditional and Alternative Healthcare, (PITHAC)Philippines	Philippines
39.	Agreement on Co-operation in collaborative research in the field of Ayurveda and Siddha between Central Council for Research in Ayurvedic Sciences (CCRAS), Romanian Society of Medicine and Suraj Ayurveda Clinic and Research Centre Pune.	Romania
40.	MoU Between Morarji Desai National Institute of Yoga (MDNIY) Ministry of Ayush, Govt of India New Delhi and Leaders Development Institute (LDI), Ministry of Sports Saudi Arabia.	Saudi Arabia
41.	MoU Between Central Council for Research in Unani Medicine (CCRUM) and Allied Health professions Council of South Africa (AHPCSA).	South Africa
42.	MoU between All India Institute of Ayurveda (AIIA), Goa, Ministry of Ayush, Government of the Republic of India and University of the Free State on the Establishment of an Academic collaboration in Traditional Medicine.	South Africa
43.	MoU on cooperation in the field of Unani medicine was signed between Central Council for Research in Unani Medicine (CCRUM) and State Educational Establishment “Tajik State Medical University named Abualilbn Sino”.	Tajikistan

44.	MoU between National Institute of Ayurveda (NIA) and Department of Thai Traditional and Alternative Medicine.	Thailand
45.	MoU between Central Council for Research in Homoeopathy (CCRH) and Royal London Hospital for Integrated Medicine, UK.	United Kingdom
46.	MoU on Establishment of an Academic Collaboration in Ayurveda between All India Institute of Ayurveda (AIIA) and College of Medicine (UK) was signed during the visit of Hon'ble PM of India to UK.	United Kingdom
47.	An Agreement signed between All India Institute of Ayurveda (AIIA), Ministry of Ayush and London School of Hygiene and Tropical Medicine (LSHTM), UK for undertaking research on Ashwagandha for promoting recovery from Covid-19 in the UK.	United Kingdom
48.	MoU between Central Council for Research in Ayurvedic Sciences (CCRAS), Ministry of AYUSH (on behalf of all the research councils- CCRAS, CCRUM, CCRS, CCRH, CCRYN) and the University of Mississippi, USA, on behalf of National Centre for Natural Products Research (NCNPR) for cooperation in the field of traditional medicine.	USA
49.	United States Pharmacopoeia Convention and Pharmacopoeia Commission of Indian Medicine.	USA
50.	MoU between Pharmacopoeia Commission for Indian Medicine and Homoeopathy (PCIM and H) and Central Council for Research in Homoeopathy (CCRH) with Homoeopathic Pharmacopoeia Convention of the United States (HPCUS).	USA

51.	MoU on the establishment of an academic collaboration in Ayurveda has been signed between All India Institute of Ayurveda (AIIA), Ministry of Ayush and Spaulding Rehabilitation Hospital, USA.	USA
52.	MoU between Central Council for Research in Ayurvedic Sciences (CCRAS), Ministry of Ayush and OCCAM, National Cancer Institute National Institutes of Health Department of Health and Human Services, Government of the United States of America.	USA
53.	MoU between National Institute of Ayurveda (NIA) and the University of West Indies for Collaboration in the field of Education, Training, Research, Treatment, Publication etc.	West Indies
54.	MoU between Council for Research in Ayurvedic Sciences (CCRAS) and PHFI for Ayush- WHO-PHFI collaborative project entitled Assessment of integration of AYUSH System into the public health system for combating COVID-19.	WHO

श्रीमती सीमा द्विवेदी: माननीय सभापति महोदय, हमारे श्रद्धेय प्रधान मंत्री जी ने आयुष और आयुर्वेद को आगे बढ़ाने के लिए बहुत ही प्रभावशाली कदम उठाए हैं और माननीय मंत्री जी ने भी बहुत ही सारगर्भित जवाब दिया है, लेकिन मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहती हूँ कि आयुष दवाओं का मुख्यतः कौन से क्षेत्रों में निर्यात किया गया है और उस निर्यात में हमारा कितना फायदा हुआ है तथा इसका कितना असर पड़ा है? यह मैं जानना चाहती हूँ।

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव: माननीय सभापति महोदय, लगभग 150 से भी ज़्यादा कंट्रीज़ को हमारे आयुष उत्पादों का निर्यात किया जाता है। मैं उनके बारे में अभी बताऊँ, तो ऐसे जो top 5 countries हैं, जहाँ हमारे आयुष की दवाओं का निर्यात ज्यादा होता है, उनमें संयुक्त राज्य अमेरिका, जर्मनी, इटली, संयुक्त अरब अमीरात और फ्रांस शामिल हैं। ऐसे लगभग 150 से भी ज्यादा देशों को हमारे आयुष उत्पादों का निर्यात किया जाता है।

MR. CHAIRMAN: Now, second supplementary, Shrimati Seema Dwivedi.

श्रीमती सीमा द्विवेदी: मैं आपके माध्यम से माननीय मंत्री जी से यह भी जानना चाहती हूँ कि आयुष मंत्रालय ने आयुष क्षेत्र में investment promotion के लिए क्या कदम उठाए हैं? मैं इसके बारे में भी माननीय मंत्री जी से जानना चाहती हूँ।

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव: माननीय सभापति महोदय, राज्यों को आयुष पॉलिसी एवं अलग आयुष विभाग स्थापित करने के लिए प्रोत्साहित किया जाता है। राज्यों को State Investment Promotion Board एवं single-window clearance के लिए भी केंद्र सरकार और आयुष मंत्रालय के माध्यम से support किया जाता है। Regulatory process को आसान किया गया है और licensing norms को भी आसान किया गया है। Ayush cluster, Ayush parks और आयुष औद्योगिक पार्कों की स्थापना की जाती है और अंतरराष्ट्रीय MoU, global trade fairs में भागीदारी, buyer-seller meet, विदेशों में Ayush conference और industry के लिए training, capacity building initiatives and experience-sharing programme in innovation and export readiness तथा industry को भी आयुष मंत्रालय के माध्यम से support किया जाता है।

MR. CHAIRMAN: Now, third supplementary, Shri Sat Paul Sharma.

श्री सत पाल शर्मा: सभापति महोदय, मैं माननीय मंत्री जी से आपके माध्यम से जम्मू-कश्मीर के संदर्भ में एक सवाल पूछना चाहता हूँ। आयुष निवेश सारथी प्लेटफॉर्म के शुभारंभ के बाद जम्मू-कश्मीर में प्राप्त परिणाम क्या हैं? और प्राप्त निवेश प्रस्तावों की संख्या कितनी है, जिन्हें इस प्लेटफॉर्म के माध्यम से प्राप्त, अनुमोदित और लागू किया गया है? क्या मंत्रालय में निवेश सारथी पोर्टल के अंतर्गत निवेशों को बढ़ावा देने के लिए जम्मू-कश्मीर में किसी आयुष विशेष निवेश क्लस्टर या किन्हीं केंद्रित जिलों की पहचान की गई है? यदि हाँ, तो ऐसे क्लस्टर या जिलों का विवरण आपके माध्यम से हमें प्राप्त हो।

श्री सभापति: ऑनरेबल मिनिस्टर।

श्री प्रतापराव जाधव: सभापति महोदय, माननीय सदस्य ने आयुष निवेश सारथी पोर्टल के बारे में पूछा है। उस संबंध में मैं बताना चाहता हूँ कि आयुष निवेश सारथी पोर्टल भारत के आयुष क्षेत्र, जैसे आयुर्वेद, योग और प्राकृतिक चिकित्सा, यूनानी सिद्ध, सोवा-रिग्पा और होम्योपैथी में अंतराष्ट्रीय और घरेलू निवेशकों के लिए एक समर्पित प्रवेश द्वार के रूप में कार्य करता है। आयुष निवेश सारथी पोर्टल को व्यापक जानकारी प्रदान करके भारत के आयुष क्षेत्र में निवेश को बढ़ावा देने के लिए विशेष रूप से लॉन्च किया गया है। आयुष निवेश सारथी पोर्टल 21 मई, 2025 को लॉन्च किया गया

था। यह निवेश सुविधा और सूचना के प्रचार-प्रसार का एक मंच है। यह सीधे परियोजना का कार्यान्वयन या मॉनिटरिंग नहीं करता है। सदस्य ने जम्मू कश्मीर के बारे में जो प्रश्न पूछा है, वह इस प्रश्न के दायरे से बाहर है, इसलिए अगर वे इसके बारे में मुझे लिखित में देंगे या मुझसे मिलेंगे, तो मैं उनको जम्मू और कश्मीर के बारे में पूरी जानकारी दे दूँगा।

MR. CHAIRMAN: Fourth supplementary, Dr. Anil Sukhdeorao Bonde.

डा. अनिल सुखदेवराव बोंडे: सभापति महोदय, आयुर्वेद और उसके विभिन्न अंग स्वास्थ्य के लिए उपयुक्त और सर्वश्रेष्ठ हैं। विश्व में उसका प्रचार और प्रसार करने के लिए सरकार की क्या योजना है तथा बाहर के देशों में आयुर्वेद का क्लिनिक या पंचकर्म का क्लिनिक खोलने के लिए अपने यहाँ के आयुर्वेदिक तज्ज्ञों को क्या मदद की जाती है?

श्री सभापति: ऑनरेबल मिनिस्टर।

श्री प्रतापराव जाधव: माननीय सभापति महोदय, हमारे देश के माननीय प्रधान मंत्री आदरणीय नरेन्द्र मोदी जी की आयुष विषय में विशेष रुचि है। दुर्भाग्य है कि स्वतंत्रता मिलने के बाद भी 2014 तक आयुष को जो बढ़ावा मिलना चाहिए था, वह नहीं मिला। यह एक विभाग, यानी स्वास्थ्य विभाग के अंतर्गत चलता था, लेकिन 2014 में अदरणीय प्रधान मंत्री जी के मार्गदर्शन में आयुष मंत्रालय की स्थापना की गई है और 2014 से आज हम 2026 में हैं। इस अवधि में आयुष को पूरे देश में बढ़ावा देने का काम आयुष मंत्रालय और खुद हमारे प्रधान मंत्री जी ही करते हैं। आज योग दुनिया के 180 से ज्यादा देशों में हमारा 'योग दिवस' मनाया जाता है और वहाँ के लोग योग करते हैं। मैंने पंचकर्म के बारे में भी बताया। डब्ल्यूएचओ के माध्यम से जामनगर में हमारा ट्रेडिशनल मेडिसिन सेंटर चल रहा है, उनके माध्यम से भी ग्लोबल समिट होते हैं। अभी 2023 में पहला ग्लोबल समिट हुआ और 2025 में भी दिल्ली में ग्लोबल समिट हुआ। उसमें लगभग 100 से ज्यादा कंट्रीज़ के लोग आए थे और लगभग 15 से ज्यादा कंट्रीज़ के स्वास्थ्य मंत्री भी उस ग्लोबल समिट में शामिल हुए थे। इसके साथ ही बहुत सारे देशों के साथ भी हमारे एमओयूज हुए हैं। बहुत सारे देशों में हमारी आयुष चेयर है और 54 देशों के संस्थानों के साथ भी हमारे संस्थान के साथ एमओयूज हुए हैं। आयुष को पूरी दुनिया में बढ़ावा देने का काम हमारे प्रधान मंत्री के मार्गदर्शन में, उनकी सोच के अनुसार हमारा आयुष मंत्रालय कर रहा है।

MR. CHAIRMAN: Fifth supplementary, Shrimati Darshana Singh.

श्रीमती दर्शना सिंह: सभापति महोदय, मैं माननीय मंत्री जी से जानना चाहती हूँ कि हमारे छोटे और मध्यम दर्जे के जो व्यापारी हैं, क्या उनको आयुष निवेश सारथी पोर्टल की वजह से सरकारी

मदद पाने में आसानी हुई है? इसके साथ ही मैं यह भी जानना चाहती हूँ कि क्या इस पोर्टल के आने से उनके कामकाज और कमाई में कोई बड़ा सुधार देखने को मिला है?

श्री सभापति: ऑनरेबल मिनिस्टर।

श्री प्रतापराव जाधव: सभापति जी, उनको आयुष निवेश सारथी पोर्टल के माध्यम से निश्चित रूप से बहुत सारी सुविधाएँ मिली हैं। हमारी जो इंडस्ट्रीज हैं, स्टार्टअप्स हैं, उनको भी आयुष निवेश सारथी पोर्टल के माध्यम से बहुत सारी मदद और जानकारी मिलती है तथा इसके लिए मार्गदर्शन भी किया जाता है। इस पोर्टल के माध्यम से आयुष क्षेत्र के लिए शत-प्रतिशत फॉरेन डायरेक्ट इन्वेस्टमेंट को मंजूरी है। उनके लिए हमारे कंट्री टू कंट्री MoU भी किए जाते हैं। 150 से अधिक देशों में आयुष पदार्थों का निर्यात करने के लिए भी इन सभी इंडस्ट्रीज वालों को आयुष निवेश सारथी पोर्टल के माध्यम से मार्गदर्शन किया जाता है।

सर, जैसा कि मैंने पहले ही बताया कि WHO के साथ मिलकर हमारे दो समिट आयोजित हुए हैं। जो छोटे स्टार्टअप्स या छोटी इंडस्ट्री वाले हैं, उनको निवेश करने के लिए और अपने यहाँ निवेश मँगाने के लिए भी इस पोर्टल के माध्यम से सीधे तौर पर मार्गदर्शन और मदद मिलती है। इससे निश्चित रूप से हमारा निर्यात भी बढ़ रहा है और वहाँ पर हमारे उत्पाद भी बढ़ रहे हैं।

Now, Question No. 35.

Regulating prices of pharmaceutical drugs

35. MS. SWATI MALIWAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether any consultations or policy reviews are underway for capping or regulating prices of pharmaceutical drugs, particularly high-cost and life-saving medicines, beyond those covered under National List of Essential Medicines;
- (b) whether National Pharmaceutical Pricing Authority has examined or recommended expansion of price controls, trade margin rationalisation or other regulatory measures for non-scheduled drugs and emerging high-cost therapies;
- (c) whether representations have been received from public health experts, patient groups, committees or State Governments seeking wider drug price regulation and action taken thereon; and

- (d) whether Government proposes to review Drugs (Prices Control) Order, 2013, to strengthen affordability?

THE MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA: (a) to (d): A statement is laid on the Table of the House.

Statement

(a) to (c) Consultations on policy issues are an ongoing and transparent activity which is undertaken by the Department to assess the relevance, impact and efficiency of the existing policy reform required, if any, keeping in view the interest of all stakeholders. The Department and National Pharmaceutical Pricing Authority (NPPA) has held consultation with various stakeholder with pharmaceutical industry associations like CII, FICCI, OPPI, IPA, AIMED, ADVAMED, MTAI, USIBC, ASSOCHAM, NATHEALTH etc., MSMEs Association like LaghuUdhyog Bharti, IDMA, FOPE, Patient advocacy groups like AIDAN, MSF, Patient Safety and access initiative of India Foundation. etc., on the matters concerning National Pharmaceuticals Pricing Policy, 2012 (NPPP, 2012) and Drug (Prices Control) Order, 2013 (DPCO, 2013). Feedbacks were received from the stakeholders on the operation of the existing policy framework. These suggestions/ feedbacks received during such consultations provide stakeholders input on issues requiring redressal in the existing policy, if any. The Department and NPPA remain engaged with stakeholders with a view to understanding issues and resolving them either under extant mechanism or by making appropriate provision.

(d) Review of DPCO, 2013 is a continuous process which is done periodically by the Department or as and when required to ensure that the provisions of DPCO, 2013 are enforced effectively so that the essential drugs are made accessible and available to the public at affordable price.

MS. SWATI MALIWAL: Thank you, Sir. Sir, Parliamentary Standing Committee की 2025 की रिपोर्ट बताती है कि कुछ pharma companies दवाइयों पर 600 to 1,100 per cent तक का profit कमा रही हैं। For instance, Cetirizine, एक common allergy medicine है, जिसका price to stockist Rs. 1.52 है, पर वह Rs. 21.06 पर बेची जा रही है। सर, इसी तरीके से pain killer, Ibuprofen का price to stockist 831 रुपये है और उसकी एमआरपी 4,560 रुपये है। Insulin

injections के brands में 109 per cent तक का price variation है। कुछ जरूरी antibiotics and life saving cancer drugs की cost तो लाखों में है। सर, मैं माननीय मंत्री जी से जानना चाहती हूँ कि क्या सरकार एक strong regulatory framework set करेगी, जिससे यह profiteering बंद हो और आम इंसान को branded दवाई भी सस्ती मिल सके?

MR. CHAIRMAN: Hon. Minister.

श्री जगत प्रकाश नड्डा: सर, माननीय सदस्य ने जो प्रश्न किया है, उसका मूल प्रश्न से संबंध थोड़ा कम है। उन्होंने कुछ individual medicines के बारे में बातचीत की है। उनका जो क्वेश्चन है, वह पॉलिसी के बारे में है। सर, मैं सबसे पहले यह बताना चाहूँगा कि हमारी जो drug policy और pricing policy है, वह बहुत ही robust और बहुत ही constant है। उन्होंने प्रश्न पूछा कि क्या prices को regulate करना underway है। It is not only underway; it is a continuous process. From time to time, चाहे National Pharmaceutical Pricing Authority (NPPA) हो या फिर National List of Essential Medicines हो, इसमें हम time to time इसको update करते रहते हैं और उसके माध्यम से हम इन चीजों को देखते रहते हैं।

आपने कुछ individual medicines की बात की। अगर आप उसके लिए अलग से पूछेंगी, तो I will give you a detailed answer about that, लेकिन हमको समझना होगा कि हमारा उद्देश्य क्या है। हमारी इंटेंशन है कि इन प्राइसिंग के माध्यम से एक तो मेडिसिन accessible हो, affordable हो, दूसरा growth of the industry भी रहे, innovation भी हो और इसके साथ-साथ इसमें employment का स्कोप भी बना रहे। So, there is a balance which we have to undertake और उस बैलेंस को लेकर हम काम करते हैं।

अभी जो extensive consultation हुआ है, after all वह हम सभी के साथ जुड़ा है, इसलिए मैं इस हाउस को बताना चाहता हूँ। We had consultations in 2024 with CII, with FICCI, with OPPI, with IPA, with AIMED, with AdvaMed, with MTal, with USIBC, with ASSOCHAM, with National Health. हमने MSME में लघु उद्योग भारती, Indian Drug Manufacturers Association, Federation of Pharmaceutical Entrepreneurs और patient की advocacy करने वाले जो ग्रुप्स हैं, उनमें चाहे All India Drug Action Network हो, Medicines Sans Frontieres हो या Patients Safety and Access Initiative हो, इन सबके साथ हमने कंसल्टेशन करके जो फीडबैक लिया, उस फीडबैक पर हमने Pharmaceutical Pricing Policy, 2012 और Drug Pricing Control Order, 2013 पर सब stakeholders के suggestions को लेकर issues को identify किया।

उसके बाद existing mechanism के भीतर ही policy provisions हम लोगों ने क्रिएट किए हैं। यह जो 2013 का Review of Drug Price Control Order है, this is also a continuous process and it is a periodic process, जैसा कि आपने अपने मूल प्रश्न में पूछा है। जैसा मैंने पहले भी कहा, इसका intention is to ensure effective enforcement and to make essential medicines accessible and affordable to public. इसको हम ध्यान में रखकर करते हैं। चाहे National List of Essential Medicines हो या कोई अन्य हो उसमें कई बार हम ,increase करते हैं। कई बार ऐसा होता है कि National List of Essential Medicines में जो APIs होते हैं उसमें , तो उसको भी हम बढ़ाते हैं। ,हमें कुछ बढ़ाना पड़ता है तो इस तरह से हम काम करते हैं यह मैं , बताना चाहूंगा।

सुश्री स्वाति मालिवाल: सर, मंत्रालय ने 2024 में एक special audit किया, जिससे यह सामने आया कि एक pharmaceutical company ने लगभग दो करोड़ रुपये खर्च करके 30 इंडियन डॉक्टर्स को पेरिस घुमाया। यह पहली बार नहीं हुआ है। कई बार फार्मा कंपनियाँ डॉक्टरों को incentives देती हैं अगर आप यह इंजेक्शन -prescribe करेंगे, तो हर इंजेक्शन पर इतना पैसा मिलेगा; अगर volume ज़्यादा होगा, तो foreign trip confirmed .Sir, I want to know what action was taken against that pharma company which took our doctors to France. क्या सरकार इस प्रॉब्लम को रेगुलेट करने के लिए कोई सख्त कानून लाने जा रही है?

SHRI JAGAT PRAKASH NADDA: This is related to Indian Medical Association (IMA). इंडियन मेडिकल एसोसिएशन के Code of Conduct हैं, वे Code of Conduct के तहत उनको deregister भी करते हैं, उनके खिलाफ action भी लेते हैं, पर फार्मास्यूटिकल कंपनी के रूप में हम Pharma Department की तरफ से ऐसा नहीं करते हैं ,but Indian Medical Association takes care of it.

DR. SASMIT PATRA: Sir, my question is regarding the National Pharmaceuticals Pricing Policy, 2012 and Drugs (Prices Control) Order (DPCO), 2013. In this regard, there are specific areas of rare diseases which do not really feature as one of the specific components within that. I am just making a suggestion. I am not trying to make an aspersion on this. We, as Members of Parliament, including Dr. Fauzia Khan, informally have been working with groups of people who are suffering from rare diseases. There have been attempts to reduce prices, because there are very expensive drugs for muscular dystrophy and other diseases. Would the Government consider bringing about a specific clause or a section within this policy on rare diseases? Many of the rare diseases are actually cancers. And many of them actually

happen primarily because of lifestyle and genetics which is a very separate area as compared to the normal pharma medicines and other things. This is something which saves life. Otherwise, these people die. The existing Government programmes have a limit. Beyond a certain amount of Rs.5,00,000 or Rs.10,00,000, you cannot go. But these drugs are more expensive. Would a specific policy within this policy be framed to only work on these rare diseases? This is essential because the cost of drugs is about Rs.20 lakh or Rs.30 lakh per injection.

SHRI JAGAT PRAKASH NADDA: Sir, we have to segregate the question. Rare diseases are treated on a different note. मिनिस्ट्री इसको अलग ढंग से करती है, इसको address भी करती है और उसके लिए फाइनेंशियल सपोर्ट भी देती है। That depends on case to case. As far as cancer drugs are concerned, I would like to share with you that the scheduled formulation under Drugs (Prices Control) Order, the figure is 935. And in the National list of Essential Medicines, it is 388. अब जो anti-cancer drugs हैं, जो National List of Essential Medicines में आते हैं, they are 63, which have been capped. जो एंटी-कैंसर ड्रग्स हैं, they are taken into consideration. उसी तरह से जो scheduled anti-cancer formulations हैं, out of 132, 131 formulations have been capped. हम कैंसर के लिए जो best possible कर सकते हैं, उसे करने का प्रयास कर रहे हैं। उसी तरह से एंटी-कैंसर ड्रग्स के लिए जो trade margin rationalization है, वह भी हमने 42 drugs पर कर रखा है और anti-cancer formulations, जो retail price fixation MRP पर किया है, उसको भी National Pharmaceuticals Authority ने कैप कर रखा है। This is how we are trying to do it.

MR. CHAIRMAN: Fourth supplementary; Dr. M. Thambidurai.

DR. M. THAMBIDURAI: Sir, the question is regarding regulating prices, particularly of high cost and life-saving medicines. In Tamil Nadu, during our Amma Jayalalitha period, we started opening Amma clinics and Amma pharmacy to give medicines to poor people at reasonable and affordable price. We did that. But, after the DMK Government came to power, they closed all Amma clinics and Amma pharmacy. Their attitude is not to help patients and poor people. This is the attitude of the DMK Government which is now running the State and spoiling the whole system. So, I want to know one thing, because this is about price control, especially giving affordability to the poor is very, very important. Even the hon. Prime Minister also started many

projects and many pharmacies are opened for giving medicines to poor people. At the same time, I say, in the permitted practice of producing medicines, cost is also involved. Cost may be high. I can accept that. But, at the same time, we have to provide for price control and make it affordable to common man. We have come to know that many pharmacies are selling expired medicines; innocent people are buying such kind of medicines. I wish to know whether the Government has a policy on price control and also on expired medicines to avoid this kind of thing. Secondly, will the Government of India direct the State Government of Tamil Nadu to see that the clinics and pharmacies, which were established in the name of Amma Jayalalitha, are revived? Would you direct the State Government? I want to know that.

SHRI JAGAT PRAKASH NADDA: Sir, as far as giving direction to the State Government is concerned, actually, it is within the State Government's jurisdiction; they have to decide about it. But, the Government of India has taken many initiatives of which Tamil Nadu State is also taking the benefit, that is, free drugs and diagnostic facilities. We are giving financial support through National Health Mission to district hospitals, Community Health Centres, Primary Health Centres and Sub-Centres. There is a particular number of medicines and diagnostic facilities for each facility. For example, for Sub-Centres, we have got a number of medicines which are given free. For Primary Health Centres, there is a different number where we give those drugs free. For Community Health Centres, the number is more; for investigation also, the number is more. In the same way, it is for the district hospital. So, free drugs and diagnostic facility is being provided under NHM. We have got one more programme called the Pradhan Mantri Jan Aushadhi Yojana. In this programme, we are giving generic medicines. They are sold at 50 to 80 per cent cheaper than the market rate. They are generic medicines. There are about 18,000 Jan Aushadi Kendras through which we are trying to see that patients get benefit out of it. Then, for secondary and tertiary healthcare, we also have the programme called as PMJAY -- Pradhan Mantri Jan Aarogya Yojana. In that also, during hospitalization, cashless treatment is given to them, and free drugs and diagnostic facilities are also given to them. We have got one more programme called AMRIT -- Affordable Medicines and Reliable Implants for Treatment. In this, we sell branded medicines at 50 per cent less than the market rate. That is how we are trying to do it. Then, as I said, free drugs and diagnostic facilities are being provided to various Government facilities of the country. I would like to share

with you here that the out of pocket expenditure in the last ten years has reduced from 62.6 per cent to 39.4 per cent. So, you can understand how we have tried to see to it that the common man is benefited out of it and so from 62.6 per cent, it has now come down to 39.4 per cent.

MR. CHAIRMAN: Fifth supplementary, Shrimati Sulata Deo.

श्रीमती सुलता देव: सभापति महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे अपना प्रश्न पूछने का अवसर दिया है। मैं आपके माध्यम से माननीय मंत्री जी को यह बताना चाहती हूँ कि जब कैंसर जैसी जानलेवा बीमारी होती है, तब इसके इलाज में घर, जमीन, जायदाद सभी कुछ बिक जाता है, इसका इलाज बहुत costly होता है। अभी मंत्री जी प्रधानमंत्री भारतीय जन औषधि केंद्र की बात कर रहे थे, मैं इसके लिए उन्हें धन्यवाद देना चाहती हूँ, क्योंकि यह बात भी सही है कि आजकल गाँव में कुछ प्रधानमंत्री भारतीय जन औषधि केंद्रों की वजह से जो medicines हैं, वे कम rate पर मिल रही हैं, मगर इन केंद्रों में सारी medicines, जो life saving drugs हैं, costly drugs हैं, वे नहीं मिल रही हैं। मेरा माननीय मंत्री जी से अनुरोध है, मैं उनसे बोलना भी चाहती हूँ और पूछना भी चाहती हूँ कि क्या सरकार की ओर से ऐसा कोई provision है कि जन औषधि केंद्र में जो life saving drugs हैं, जैसे कि Cancer की बीमारी की बहुत costly दवा है, वह available हो सकती है? इससे यह लाभ होगा कि गरीब से गरीब लोग भी उस जन औषधि केंद्र की सुविधा का लाभ ले सकेंगे और कैंसर जैसे पेशेंट्स, जिनका सब कुछ बिक जाता है, वे भी बच जाएंगे।

सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से इतना जानना चाहती हूँ कि क्या ऐसा कोई proposal विचाराधीन है? अगर विचाराधीन नहीं है, तो क्या उसे add कर सकते हैं?

MR. CHAIRMAN: Hon. Minister.

श्री जगत प्रकाश नड्डा: सभापति जी, हम जन औषधि केंद्र में हर तरह की medicines रखने का प्रयास करते हैं, वह patient को मिल सके - इसका भी प्रयास होता है, लेकिन यदि उन्हें लगता है कि ऐसी कोई और भी medicine है, जो वहाँ होनी चाहिए, तो माननीय सदस्या मुझे बता दें, मैं उसको अवश्य देखूंगा और I would try to see to it.

MR. CHAIRMAN: Now, Question No. 36

Home-based physiotherapy services for paralysis/stroke patients

#*36 SHRIMATI DARSHANA SINGH: Will the MINISTER OF HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether access to regular physiotherapy treatment for patients suffering from stroke or paralysis is limited in the country, particularly in rural and remote areas;
- (b) whether any special programme or financial assistance scheme is proposed to provide home-based treatment to stroke/paralysis patients and to improve access to health care services in future, if so, the details thereof; and
- (c) whether there is any plan to enhance the availability of home-physiotherapy equipment such as tools, stretching bands and mobile rehabilitation kits through Public Private Partnership?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) Health is a State Subject. The Department of Health and Family Welfare, Government of India provides technical and financial support to the States and Union Territories under the National Health Mission (NHM) to strengthen public health care system.

Under the National Programme for Health Care of the Elderly (NPHCE), rehabilitation services, including physiotherapy, are provided for elderly patients with functional limitations, including those suffering from stroke or paralysis.

Original notice of the question was received in Hindi.

(b) Financial assistance is provided to States/UTs for implementation of services including physiotherapy under NPHCE as per approved Programme Implementation Plans (PIPs).

Further, the Ministry of Health and Family Welfare has implemented the National Programme for Palliative Care (NPPC) under the National Health Mission since 2013 to support patients with chronic and debilitating condition, including stroke and paralysis patients.

(c) The State Governments are given technical and financial support under NHM to enhance the availability of physiotherapy services. Since health is a State Subject, the mode of implementation is decided by the State/UT Governments.

MR. CHAIRMAN: First supplementary, Shrimati Darshana Singh,

श्रीमती दर्शना सिंह: सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहती हूँ कि क्या केंद्र सरकार राज्यों के साथ मिलकर ब्लॉक स्तर पर mobile rehabilitation van शुरू करने की किसी पायलट परियोजना पर काम कर रही है?

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव : महोदय, हमारे स्वास्थ्य विभाग के माध्यम से और राज्य सरकार के माध्यम से भी बहुत सारी जगहों पर जो ऐसी mobile vans होती हैं, उनकी सुविधा दी गई है। अगर माननीया सांसद किसी विशिष्ट जगह के लिए बोल रही हैं, तो हमें बता दें।

MR. CHAIRMAN: Second supplementary, Shrimati Darshana Singh.

श्रीमती दर्शना सिंह: सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहती हूँ कि क्या सरकार की आशा बहनों और स्थानीय स्वास्थ्यकर्मियों को सरल physiotherapy अभ्यास सिखाकर मरीजों के घर पर मदद करने की कोई योजना है?

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव : सभापति महोदय, stroke की देखभाल के लिए जो भी योजना है, उसमें राष्ट्रीय स्ट्रोक दिशा-निर्देश के अनुसार सभी स्ट्रोक रोगियों के लिये एक प्रारंभिक मूल्यांकन और नियमित physiotherapy अनिवार्य करते हैं। विकलांगता कम करने और recovery में सुधार लाने के लिए अस्पताल में भर्ती होने के 38-40 घंटे के भीतर physiotherapy भी शुरू की जाती है। सप्ताह

में कम से कम पाँच दिन और न्यूनतम 45 minutes की पर्यवेक्षित physiotherapy संबंधी सलाह दी जाती है। रोगियों और देखभाल करने वालों को अस्पताल से छुट्टी के बाद घर पर physiotherapy और देखभाल जारी रखने के लिए प्रशिक्षित भी किया जाता है।

MR. CHAIRMAN: Third supplementary, Dr. Kavita Patidar.

डा. कविता पाटीदार: सभापति महोदय, आपका बहुत-बहुत धन्यवाद कि आपने मुझे अपना प्रश्न पूछने का अवसर दिया है। मैं सर्वप्रथम स्वास्थ्य के क्षेत्र में हो रहे सराहनीय कार्यों के लिए सरकार को बधाई देती हूँ और साथ ही माननीय मंत्री जी से जानना चाहती हूँ कि क्या सरकार यह सुनिश्चित कर रही है कि इलाज के बाद भी stroke मरीजों की नियमित जाँच और व्यायाम उनके नजदीक ही मिलती रहे एवं क्या इसके लिए पुनर्वास सेवाएं दी जा रही हैं?

MR. CHAIRMAN: Hon. Minister.

श्री प्रतापराव जाधव: सभापति महोदय, मैंने पहले जवाब में ही बता दिया है कि जब भी रोगियों की हॉस्पिटल से छुट्टी होती है, तब उनके घरवाले या जो उनके साथ होते हैं, वे छुट्टी के बाद में भी घर पर...

MR. CHAIRMAN: Question Hour is over. Now, the House stands adjourned to meet at 2.00 p.m.

[Answers to Starred and Un-starred Questions (Both in English and Hindi) are available as Part - I to this Debate, published electronically on the Rajya Sabha website under the link <https://sansad.in/rs/debates/officials>]

The House then adjourned for lunch at one of the clock.

The House re-assembled after lunch at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

\$MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

MR. DEPUTY CHAIRMAN: Hon. Members, as announced earlier, the House will sit up to 8 p.m. today to accommodate more Members to participate in the discussion on Motion of Thanks on the President's Address. I urge the hon. Members to be on their seats when their names are called. Now, further discussion on the Motion moved by Shri C. Sadanandan Master and the Amendments moved thereto on the 2nd February 2026. ...*(Interruptions)*... I now call upon the Members whose names have been received for participation in the discussion.

SHRI JAIRAM RAMESH (Karnataka): Sir, Leader of the House ने कहा था कि वे बयान देने के लिए तैयार हैं। वह बयान कब होगा? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... That will come. They will give. ...*(Interruptions)*...

श्री जयराम रमेश: वे यह बता दें कि वह बयान कब होगा? ...*(व्यवधान)*...

श्री उपसभापति: माननीय घनश्याम तिवाड़ी। ...*(व्यवधान)*... माननीय जयराम जी ...*(व्यवधान)*...

श्री जयराम रमेश: बयान कब आयगा? ...*(व्यवधान)*...

श्री उपसभापति: बयान आ जाएगा। आप बैठ जाइए। ...*(व्यवधान)*... माननीय घनश्याम तिवाड़ी जी, आप बोलें। आपकी बात ही रिकॉर्ड पर जाएगी। ...*(व्यवधान)*...

श्री जयराम रमेश: वह बयान कब होगा? ...*(व्यवधान)*...

श्री उपसभापति: माननीय घनश्याम तिवाड़ी जी, आपकी बात ही रिकॉर्ड पर जाएगी। ...*(व्यवधान)*...

श्री घनश्याम तिवाड़ी (राजस्थान): माननीय उपसभापति महोदय, आपको बहुत-बहुत धन्यवाद कि आपने मुझे बोलने का अवसर दिया। महामहिम राष्ट्रपति महोदय का धन्यवाद प्रस्ताव, जिसको सदानन्दन मास्टर जी ने प्रस्तुत किया और डा. मेधा विश्राम कुलकर्णी जी ने इसका समर्थन किया, मैं उसका समर्थन करने के लिए खड़ा हूँ। माननीय उपसभापति महोदय, मैं शुरू करने से पहले कहना चाहूँगा कि जिन्होंने यह प्रस्ताव प्रस्तुत किया और इसका समर्थन किया, जब वे प्रस्ताव प्रस्तुत

^{\$} Further discussion continued from the 2nd February, 2026.

कर रहे थे, उस समय की उनकी स्थिति अगर आप देखते, तो इससे हमें पता लगता है कि भारत जैसे लोकतांत्रिक देश में असहिष्णुता, विचारों की असहिष्णुता और कूरता का अगर कोई नमूना देखा जा सकता है, तो जितना अन्याय सदानन्दन मास्टर जी के साथ हुआ, वे उस कूरता और उस अत्याचार के प्रतीक के रूप में थे और इतना अन्याय होने के बाद भी दृढ़निश्चय से मातृभूमि की रक्षा करने के लिए और भारत माता के लिए...(व्यवधान)...

SHRI A. A. RAHIM (kerala): Sir,...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please take your seat. आप हर बार खड़े होकर डिस्टर्ब न करें।...(व्यवधान)... Please take your seat. Tiwariji, please speak. ...(Interruptions)... Nothing is going on record. ...(Interruptions)...

श्री घनश्याम तिवाड़ी: यह उनका सबसे बड़ा काम था।...(व्यवधान)... केरल में राजनीतिक हिंसा हुई और वे लोग आज लोकतंत्र की बात करते हैं, तो यह बात मेरी समझ में नहीं आती है। उपसभापति महोदय, अब मैं...(व्यवधान)...

SHRI A. A. RAHIM: Sir,...(Interruptions)...

MR. DEPUTY CHAIRMAN: You will get your opportunity. Please take your seat. ...(Interruptions)...

श्री घनश्याम तिवाड़ी: मैं आपसे निवेदन करना चाहूंगा कि महामहिम...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please speak to the Chair. ...(Interruptions)... You will get your opportunity to speak. ...(Interruptions)... Nothing is going on record.

श्री घनश्याम तिवाड़ी: राष्ट्रपति महोदय ने अपने अभिभाषण के 26वें और 27वें पैरा, जो अंतिम पैरा है, उसमें उन्होंने आग्रह किया कि सरकार, संसद और आम नागरिक मिलकर भारत के भविष्य का उत्थान करने के लिए आगे बढ़ें। मैं कांग्रेस के माननीय सदस्यों से निवेदन करना चाहूंगा कि वे बार-बार कहते हैं कि नेहरू जी का नाम नहीं लिया, नेहरू जी का नाम नहीं लिया, तो इस बार अभिभाषण के पृष्ठ 26 पर पंडित जवाहरलाल नेहरू जी, महात्मा गांधी जी सबका नाम इस राष्ट्र के योगदान में लिया है। उन्होंने इस योगदान का नाम लेते हुए कहा है कि हम सब मिलकर अब ऐसा योगदान करें कि 2047 तक भारत एक विकसित राष्ट्र के रूप में बने। यहां से उनकी शुरुआत हुई है।...(व्यवधान)...

उपसभापति महोदय, मैं यह बात कहना चाहूंगा कि जब विचार-विमर्श शुरू हुआ, तो एक विचार यहाँ पर आ गया कि कांग्रेस के बहुत वरिष्ठ नेता माननीय दिग्विजय सिंह जी बोले, संजय सिंह जी बोले कि विचारधारा क्या है? बात विचारधारा पर आ गई। जब बात विचारधारा पर आई, तो मैं कहूंगा कि इसी अभिभाषण में विचारधारा प्रतिबिंबित होती है। गुरु तेग बहादुर जी के 350वें शहीदी दिवस का इसमें वर्णन है। इसमें बिरसा मुंडा जी की 150वीं वर्षगांठ का वर्णन है। प्रधानमंत्री जी खुद रविदास जी की जयंती पर जालंधर गए। अहिल्याबाई होल्कर जी की 300वीं जयंती हमने सब जगह मनाई। यह विचारधारा प्रतिबिंबित करती है कि हम किस विचारधारा का प्रतिनिधित्व करते हैं। इसमें कोई छिपाने की बात नहीं है। यह जो विचारधारा है, यह विचारधारा कहां लेकर जाती है, यह मैं आपसे कहना चाहता हूँ। यहाँ एक बात कही गई कि विचारधारा की हत्या करनी है। आपको किस विचारधारा की हत्या करनी है! हमने गुरु तेग बहादुर जी का शहीदी दिवस मनाया और उनके चार बेटों का वीर बाल दिवस मनाया, क्या आप इस बात की हत्या करना चाहते हैं! हमने भगवान बिरसा मुंडा जी का, आदिवासियों के योगदान का स्मरण किया, क्या आप इस विचारधारा की हत्या करना चाहते हैं! रविदास जी एक संत थे। उनके जन्मदिन पर प्रधानमंत्री जी बजट के बाद तुरंत वहां अनुसूचित जाति के महान संत को श्रद्धांजलि देने के लिए गए। वैसे कहा गया है कि 'जात न पूछो साधु की, पूछ लीजिए ज्ञान'। हम जात-पात में विश्वास नहीं करते हैं, लेकिन इस अवसर पर वे वहां गए थे। उनको एक बात का दुख था। वे कह रहे थे कि 30 तारीख है, Martyrs' Day है, महात्मा गांधी जी की हत्या हो गई। इसका सबको दुख है। कोर्ट ने इसका फैसला कर दिया। हमारे माननीय नेता, नड्डा साहब ने सारा विश्लेषण किया, लेकिन मैं कहना चाहूंगा कि हत्या कब हुई! महात्मा गांधी जी ने कहा था कि भारत का विभाजन मेरे शरीर के टुकड़े होने पर, मेरा शरीर कटने पर होगा, लेकिन कांग्रेस पार्टी ने उनके जीते-जी पाकिस्तान और भारत का विभाजन स्वीकार करके उनके विचारधारा की हत्या की, मैं यह कहना चाहता हूँ। उनके विचारों की हत्या की गई। आप किस विचारधारा की हत्या करेंगे? अब वह बचा हुआ काम हमें पूरा करना है। हम गांधी जी के अनुयायी हैं, ये काम हम पूरे करेंगे।

अब मैं एक दूसरी बात कहना चाहता हूँ कि हम क्या बनाना चाहते हैं। हमको तीन बार भारत के महामहिम राष्ट्रपति को चुनने का मौका मिला। जब हमें पहली बार मौका मिला, तो हमने एपीजे अब्दुल कलाम साहब को राष्ट्रपति बनाया, वे मुसलमान थे। फिर हमें मौका मिला, तो हमने रामनाथ कोविंद जी को बनाया, वे शैड्यूल्ड कास्ट के थे। जब फिर हमें मौका मिला, तो हमने आदरणीया श्रीमती द्रौपदी मुर्मू जी को बनाया, वे शैड्यूल्ड ट्राइब की हैं। हमारी विचारधारा तो साफ है।

फिर मणिकर्णिका घाट को लेकर वे कुछ बातें कह रहे थे। मणिकर्णिका, जहां मां पार्वती की मणि गिरी थी, अगर हम उसको भव्य स्वरूप प्रदान कर रहे हैं, तो उसमें क्या समस्या आ रही है? फिर उन्होंने हमारी विचारधारा के ऊपर कहा कि ये आरएसएस की विचारधारा के हैं। मैं बहुत साफ कहना चाहता हूँ कि मैं आरएसएस का आदमी हूँ। मैं 72 साल से आरएसएस का स्वयंसेवक हूँ।

हमारे यहां कहा गया है - "नमस्ते सदा वत्सले मातृभूमे।" सबसे पहले हमने मातृभूमि को नमस्कार किया। फिर हमने कहा - "त्वदीयाय कार्याय बद्धा कटीयम्।" हम तेरे कार्य के लिए कमर कस कर खड़े हैं। फिर हमने कहा - "पतत्वेष कायो नमस्ते नमस्ते।" यह जो शरीर है, यह तुम्हारे काम आए, आपको बार-बार नमस्कार है। अंत में हमने कहा - "परं वैभवं नेतुमेतत् स्वराष्ट्रम्।" मेरा राष्ट्र परम वैभव के शिखर पर पहुंचे। 2047 में जो आत्मनिर्भर, परम वैभव भारत की बात की गई है, उसकी प्रार्थना तो हम सौ साल से कर रहे हैं। इसलिए इसमें तो हमारी पूरी सदी बीत गई।

मैं एक दूसरी बात कहना चाहता हूं। यहां बार-बार federal system की बात हुई। माननीय तिरुची शिवा जी यहां नहीं हैं। उन्होंने हिंदी का नाम लेकर, और नाम लेकर बार-बार कहा कि federal है, cooperative federalism है। भारत के federalism को समझना बहुत जरूरी है, वे अच्छी तरह से समझ लें। ये जो हमारे अलग-अलग राज्य हैं, इनको मिला कर भारत संघ नहीं है, जैसे अमेरिका के 50 अलग-अलग राज्य हैं और वह उनको मिला कर संघ है। यह भारत का संघीय विधान नहीं है। माननीय उपसभापति महोदय, आप तो खुद विद्वान हैं, भारत एक एकीकृत संघ है। किसी दूसरे देश का जो federal system है, उसमें केंद्र को राज्य की सीमा बदलने, नए राज्य बनाने का अधिकार प्राप्त नहीं है।

भारत का यह संविधान है, जिसमें यह अधिकार केंद्र को प्राप्त है और इसलिए भारत एक एकीकृत संघ है, वह राज्यों का मिलाकर संघ नहीं है। यह बात डीएमके के नेता को अच्छी तरह से समझ लेनी चाहिए। मैं इसका एक उदाहरण देता हूं। कहा जाता है कि साहब, फेडरलिज्म पर हमला हो रहा है। फेडरलिज्म पर, संघवाद पर हमला कब होगा? भारत सरकार ने आज तक केंद्रीय सूची, राज्य सूची, समवर्ती सूची, इन तीनों सूचियों में कोई परिवर्तन नहीं किया, कोई संविधान संशोधन नहीं किया, तो यह अधिकार कहां से ले लेंगे? अगर अधिकार लेने की बात है, तो आज डीएमके के बंधु नहीं हैं, वे सुन लें। 1976 में जो 42nd Amendment of the Constitution हुआ था, उसमें राज्यों के अधिकार खत्म करने की बात की गई थी और उस समय डीएमके कांग्रेस के साथ थी तथा आज भी साथ है। इसलिए वह काम उन्होंने किया। शिक्षा समवर्ती सूची में नहीं थी, राज्य सूची में थी। उसे उस समय समवर्ती सूची में डाला गया था। उस समय और भी बहुत से काम हुए थे। इसलिए मैं कहना चाहता हूं कि उस समय की बात करना अनुचित है।

महोदय, अब मैं दो बातों की ओर ध्यान दिलाना चाहता हूं। भारत के प्रधान मंत्री के लिए संस्कृत का एक श्लोक है। वह मैं आपकी इजाजत से पढ़ देता हूं :

*"उत्थाय भारत भूमिं विश्वे शिरोभूषणं।
धैर्येन ज्ञान संपन्नानवोदयते प्रभुताः।"*

अर्थात् भारत भूमि को उठाकर विश्व में शिरोभूषण बनाओ, धैर्य और ज्ञान से संपन्न होकर अपना नेतृत्व प्रदर्शन करो। यह धैर्य और ज्ञान से प्रेरित होकर, कल रात को ट्रंप के साथ जो समझौता हुआ, मोदी जी ने इस श्लोक को चरितार्थ कर दिया। दूसरा उसी प्रकार का है, लेकिन मैं उस पर नहीं जाऊंगा, वह बजट से संबंधित बात है, लेकिन यह जो mother of deals हुई है, ...(समय की घंटी)... आप कहें, तो मैं इसे कम्प्लीट कर दूँ? यह जो mother of deals हुई है, यह उन deals के बारे में है। अंत में, जब आपने इतना सा ही समय दिया है, तो मैं यह कहना चाहूंगा कि अगर चर्चा करनी थी... ..(व्यवधान)...

श्री उपसभापति: समय पार्टी देती है, हम उसका पालन करने का अनुरोध करते हैं।

श्री घनश्याम तिवाड़ी: तो मैं यह कह रहा हूँ कि अगर चर्चा करनी थी, तो आपको यह चर्चा करनी थी कि 25 करोड़ लोगों को गरीबी की रेखा से बाहर निकाल दिया; चर्चा करनी थी, तो यह चर्चा करनी थी कि 95 करोड़ लोगों को सामाजिक सुरक्षा के दायरे में लेकर आ गए; चिंता करनी थी तो यह करनी थी कि 6 लाख, 75 हजार करोड़ रुपये direct transfer से लोगों के पास चले गए और चर्चा करनी थी, तो यह करनी थी कि 4 करोड़ पक्के घर बनाए और 32 सालों में सिर्फ 1 लाख बने। ...(समय की घंटी)... यह सारा काम जो किया गया है, यह काम है — भारत को 2047 तक परम वैभव पर ले जाने के लिए। ...(समय की घंटी)... इसके लिए मैं माननीय प्रधान मंत्री मोदी जी का अभिनंदन करते हुए, इस प्रस्ताव का समर्थन करता हूँ, बहुत-बहुत धन्यवाद।

श्री उपसभापति: माननीया श्रीमती रजनी अशोकराव पाटिल जी, पंद्रह मिनट।

श्री जयराम रमेश: सर, आपने उनका टाइम क्यों इतना काट दिया? ...(व्यवधान)...

श्री उपसभापति: माननीय जयराम रमेश जी, आप तो बड़े अनुभवी हैं। एक तो आप अपनी सीट से बैठ कर बोल रहे हैं, परन्तु मैं आपकी बात को गौर से सुन रहा हूँ। टाइम तो आप लोग देते हैं, पार्टियां देती हैं, मेरा काम सिर्फ उसका पालन कराना है। ...(व्यवधान)... प्लीज़, प्लीज़।

श्रीमती रजनी अशोकराव पाटिल (महाराष्ट्र): माननीय उपसभापति महोदय, सबसे पहले तो महामहिम राष्ट्रपति जी के अभिभाषण पर मुझे बोलने का मौका दिया है, इसलिए मैं आपका और मेरी पार्टी का धन्यवाद अदा करती हूँ।

महोदय, राष्ट्रपति का अभिभाषण केवल सरकार की उपलब्धियों की सूची नहीं है, बल्कि देश की वर्तमान स्थिति, चुनौतियां और भविष्य की दिशा का दर्पण भी होना चाहिए। दुर्भाग्यवश इस अभिभाषण में देश की जमीनी सच्चाईयों और आम जनता की पीड़ा का समुचित प्रतिबिंब नहीं दिखाई देता। यह भाषण देश की वास्तविक स्थिति की नहीं, लेकिन सरकार की आत्मप्रशंसा का एक दस्तावेज बन गया है।

सर, यह सदन केवल औपचारिक तालियों के लिए नहीं है, बल्कि यह सदन देश की जो 140 करोड़ की आबादी है, जो जनता है, उसकी आवाज है। राष्ट्रपति महोदय का अभिभाषण संविधान की गरिमा में होता है, परन्तु उसकी विषयवस्तु सरकार की नीतियों का प्रतिबिंब होती है। आज समस्या यह नहीं है कि भाषण में क्या कहा गया, बल्कि समस्या यह है कि इस भाषण में क्या नहीं कहा गया। *

MR. DEPUTY CHAIRMAN: No, no; this will not go on record. ...(व्यवधान)... रजनी जी, माननीय चेयरमैन ने Rule 238 and Rule 235 को follow के लिए आग्रह किया था। You please do. वही record पर जाएगा।

श्रीमती रजनी अशोकराव पाटिल: सर, हम सबसे पहले अर्थव्यवस्था की बात करेंगे। सरकार बार-बार यह दावा करती है कि भारत दुनिया की सबसे तेजी से बढ़ती हुई अर्थव्यवस्था है। यह बात सुनने में तो बहुत अच्छी लगती है, लेकिन देश केवल जीडीपी ग्रोथ से नहीं चलता है। सवाल यह है कि उस ग्रोथ का लाभ किसे मिला? आज भारत की प्रति व्यक्ति आय वैश्विक स्तर पर काफी नीचे है। हमारे आसपास के कई देश हमसे आगे चले गए। अगर अर्थव्यवस्था इतनी मजबूत है, तो आम परिवार की बचत लगातार क्यों घट रही है? यह मैं आपसे पूछना चाहती हूँ। अगर विकास समावेशी है, तो फिर कर्ज लेने वाले परिवारों की संख्या क्यों बढ़ रही है? यह मैं आपके द्वारा पूछना चाहती हूँ।

माननीय उपसभापति महोदय, निर्यात में गिरावट का अर्थ केवल व्यापार में घाटा नहीं होता, बल्कि इसका सीधा अर्थ है रोजगार पर असर होना, उत्पादन में कटौती होना, आय में गिरावट होना, वस्त्र उद्योग, रत्नाभूषण, चमड़ा, समुद्री उत्पाद और ऑटो कॉम्पोनेंट जैसे श्रम गहन क्षेत्र के दबाव में सबसे ज्यादा प्रभावित होना है। वस्त्र उद्योग से लगभग साढ़े चार करोड़ लोगों की आजीविका जुड़ी है। जब ऑर्डर घटते हैं, तब सबसे ज्यादा वही मजदूर प्रभावित होता है, जिसकी आवाज इस सदन तक नहीं आ सकती।

माननीय उपसभापति महोदय, राष्ट्रपति महोदय के अभिभाषण में बार-बार 'विकसित भारत' का उल्लेख किया गया। 'विकसित भारत' एक आकर्षक शब्द है और यह एक महत्वाकांक्षी लक्ष्य भी है, लेकिन मैं स्पष्ट रूप से बताना चाहती हूँ कि पंडित जवाहरलाल नेहरू जी के टाइम से 'विकसित भारत' का सपना है और यह सभी का सपना है, न कि केवल इस सरकार का सपना है। हम सभी का यह सपना है कि हम 'विकसित भारत' की तरफ जाएँ। संसद का कर्तव्य केवल सपनों की प्रशंसा करना नहीं, बल्कि यह देखना भी है कि उन सपनों की जमीन कितनी मजबूत है। समस्या

* Not recorded.

यह नहीं है कि सरकार 'विकसित भारत' की बात कर रही है, बल्कि समस्या यह है कि वह उन सच्चाईयों से बच रही है, जो उस दावे को चुनौती देती है।

सर, आज एक ओर 'विकसित भारत' का जयघोष किया जा रहा है और दूसरी ओर वैश्विक और आर्थिक परिस्थितियाँ भारत के सामने नई कठिनाईयाँ खड़ी कर रही हैं। अमेरिका में डोनाल्ड ट्रंप की टैरिफ नीति ने वैश्विक व्यापार में संरक्षणवाद को फिर से तेज कर दिया है। अमेरिका भारत का सबसे बड़ा निर्यात बाजार रहा है। हाल ही के वर्षों में अमेरिका को भारत का निर्यात 85 से 90 अरब डॉलर के बीच रहा है, उसमें टैरिफ बढ़ने के बाद 25 से 35 प्रतिशत तक की गिरावट दर्ज की गई है। यह कोई मामूली उतार-चढ़ाव नहीं है, बल्कि एक संरचनात्मक दबाव है।

सर, सीज फायर की तरह इस बार भी ट्रंप साहब ने हिंदुस्तान की ट्रेड डील की घोषणा अमेरिका से कर दी। हमें इस बात का बहुत दुख है, क्योंकि बताया गया है कि मोदी जी की रिक्वेस्ट पर हमने यह स्वीकार कर लिया है - ऐसा आज उन्होंने ट्वीट किया है। आप उनका ट्वीट देखिए। भारत और अमेरिका का टैरिफ और नॉन-टैरिफ बैरियर जीरो परसेंट तक लाने का उनका प्रस्ताव है। मतलब, अमेरिका ने पूरा बाजार खोल दिया है। कृषि क्षेत्र को अमेरिका के लिए खोलने की बात है। सर, अगर आप किसानों को नहीं बचाएँगे...(व्यवधान)...

श्री उपसभापति: अभी राष्ट्रपति के अभिभाषण पर बात हो रही है।

श्रीमती रजनी अशोकराव पाटिल: सर, राष्ट्रपति के अभिभाषण में किसानों की बात रखी गई है, इसलिए मैं बोल रही हूँ। यह ताजा-ताजा है और अभी-अभी, आज ही उन्होंने डिक्लियर कर दिया है। चूँकि मैं किसान परिवार से आती हूँ, इसलिए मैं किसानों के बारे में बोल रही हूँ। अगर आप किसानों का भी मार्केट खोलेंगे और वह भी अमेरिका में जाएगा तथा अमेरिका के लोग यहाँ आएँगे एवं उनकी खरीदी करेंगे, 500 बिलियन डॉलर तक की खरीदी करेंगे, चाहे वह अलग-अलग वर्ग का हो, जैसे एनर्जी है, टेक्नोलॉजी है, एग्रीकल्चर है। हम ये सब कुछ अमेरिका से खरीदने वाले हैं - ऐसा आज ट्रंप ने बता दिया है। हमारे प्राइम मिनिस्टर ने ट्रंप साहब के साथ किन बिंदुओं के ऊपर चर्चा की, यह हमें और सदन को तथा देश को मालूम होना बहुत आवश्यक है। घनश्याम तिवाड़ी जी, यह कौन-सी आइडियोलॉजी है? क्या हम इस आइडियोलॉजी के साथ आगे जाएँगे? जो देश स्वदेशी का नारा लगा कर देश की स्वतंत्रता बहाल कर दी, क्या वही देश आज अमेरिका के शरण में जाएगा? यह आपको बताना चाहती हूँ। उनको इसका जवाब देना पड़ेगा। यह भी कहा गया है कि भारत रूस से तेल नहीं खरीदेगा। हम वेनेजुएला से तेल खरीदेंगे, रूस से नहीं खरीदेंगे। क्या हमारे पुराने दोस्त को हम छोड़ देंगे? ऐसे बहुत सारे सवाल हैं, उनका जवाब इस सदन के माध्यम से सरकार को देना होगा और उनको आगे आना होगा।



सर, सरकार कहती है कि भारत की अर्थव्यवस्था मजबूत है, घरेलू मांग उसको सहारा देती है, लेकिन मैं सदन में खड़े होकर पूछना चाहती हूँ और आपको इसका जवाब भी देना पड़ेगा कि जब आम आदमी की जेब पर लगातार दबाव बढ़ता जा रहा है, दाल, दूध, सब्जी और अनाज की कीमतों ने मध्यम वर्ग और गरीब परिवार के बजट को असंतुलित कर दिया है, जब खर्च बढ़े और आय स्थिर रहे, तो उपभोग कैसे बढ़ेगा? जब उपभोग नहीं बढ़ेगा, तो विकास का लाभ किसे पहुंचेगा, यह मैं आपसे पूछना चाहती हूँ। पंडित जवाहरलाल नेहरू ने कहा था, *"लोकतंत्र का अर्थ केवल शासन करना नहीं है, बल्कि यह जनता के प्रति जवाबदेही भी होती है।"* आप जनता के प्रति क्या जवाबदेही दिखा रहे हैं, इसका उत्तर भी आज आपको देना पड़ेगा।

माननीय उपसभापति महोदय, सरकार अपनी नीतियों का उल्लेख करते हुए प्रोडक्शन लिंकड इंसेंटिव योजना की बात करती है। कागज पर यह एक बड़ी औद्योगिक नीति है, लेकिन जमीनी सच्चाई यह है कि इन योजनाओं का लाभ बड़े कॉरपोरेट समूहों तक ही सीमित कर दिया गया है। छोटे और मध्यम उद्योग, जो देश के कुल रोजगार का बड़ा हिस्सा प्रदान करते हैं, वे आज भी पूंजी, बाजार और नीति स्थिरता के अभाव से जूझ रहे हैं। कथनी यह है कि एमएसएमई अर्थव्यवस्था की रीढ़ है, लेकिन करनी यह है कि वह रीढ़ सबसे अधिक दबाव में है। सरकार यह भी कहती है कि भारत वैश्विक निवेश का एक बहुत बड़ा केंद्र बन गया है। एफडीआई में सकल आंकड़े प्रस्तुत किए जाते हैं, लेकिन यदि हम शुद्ध एफडीआई प्रभाव को देखें, तो उसमें अस्थिरता ही दिखाई देती है। कई तिमाहियों में यह पिछले वर्षों की तुलना में बहुत कम हो रहा है। उपसभापति जी, निवेश केवल नारों से नहीं आता, वह भरोसे से आता है और वह भरोसा आपको जीतना पड़ेगा। जब नीतियों में बार-बार बदलाव हो, जब कर और नियामक व्यवस्था को लेकर अनिश्चितता हो, तब निवेशक सावधान हो जाता है, यह भी कथनी और करनी का अंतर है।

राष्ट्रपति के अभिभाषण में रोजगार मेलों का जिक्र हुआ और नए अवसरों की भी चर्चा हुई, लेकिन जमीनी सच्चाई यह है कि युवा बेरोजगारी एक बहुत बड़ी गंभीर चुनौती बन गई है। शहरी युवाओं में बेरोजगारी और भी अधिक है। स्थायी नौकरियां घट रही हैं, नियमित वेतन वाला काम सिकुड़ रहा है, बड़ी संख्या में युवा बिना लिखित अनुबंध, सामाजिक सुरक्षा और भविष्य की एक गारंटी के लिए काम कर रहे हैं। सरकार कहती है कि अवसरों की कमी नहीं है, लेकिन शिक्षित बेरोजगारी एक गंभीर चुनौती बन गई है। सरकारी परीक्षाओं में लाखों आवेदन आते हैं, जबकि पद सीमित होते हैं। विकसित भारत का सपना युवा को तभी आकर्षित करेगा, जब उसे स्थिर और सम्मानजनक भविष्य दिखाई देगा। इससे आगे जाकर मैं कहूंगी कि जब मैं बिहार के चुनाव में गई, तो देखा कि वहाँ पर पेपर लीक का मामला काफी गंभीर था। अगर हम अपने युवाओं को इस तरह से दिशाहीन कर देंगे, तो हमें युवाओं को जवाब देना पड़ेगा।

सर, शिक्षा के क्षेत्र में देश चिंताजनक पिछड़ापन झेल रहा है। सरकारी स्कूलों और कॉलेजों में बुनियादी ढांचे और शिक्षकों की बहुत भारी कमी है, जबकि निजी शिक्षा आम परिवार की पहुंच से बाहर होती जा रही है, महंगी होती जा रही है। इसके ऊपर, बार-बार होने वाले परीक्षा पत्र लीक है, जिसका मैंने अभी उल्लेख किया। सरकार ने कौशल विकास और प्रशिक्षण योजनाओं के बारे में भी बताया है, लेकिन सच्चाई यह है कि प्रशिक्षित युवाओं को बड़ी संख्या में प्रमाण पत्र तो मिलते हैं, लेकिन उनको रोजगार नहीं मिलता है।

सर, महिलाओं की स्थिति के बारे में तो क्या ही बोलना? हम महिलाओं के लिए lip sympathy तो दिखाते हैं, लेकिन अभी तक हमारे निर्भया फंड का पैसा कितना खर्च हुआ, इसकी जवाबदेही आपको तय करनी होगी, क्योंकि निर्भया फंड खर्च नहीं हुआ। आपकी सरकार की जो रिपोर्ट है, उसके अनुसार, महिलाओं के ऊपर अत्याचार बढ़ते ही जा रहे हैं और उनकी संख्या ज्यादा आ रही है। हर रोज हम महिलाओं के ऊपर अत्याचार की खबरें सुनते हैं और उनको बहुत कठिनाई का सामना करना पड़ता है।

सरकार ने सामाजिक सुरक्षा का विस्तार में उल्लेख किया है। यह कहा गया कि करोड़ों लोग इस योजना से जुड़े हुए हैं। मुझे हंसी आई, क्योंकि यहाँ पर मनरेगा की बात किए बगैर मैं नहीं रह सकती हूँ। महात्मा गांधी नरेगा योजना 20 साल पहले माननीय सोनिया गांधी जी के आग्रह पर डा. मनमोहन सिंह जी द्वारा लाई गई थी। उस योजना का लक्ष्य यह था कि इस देश में जो काम मांगेगा, उसको काम मिलेगा। वह योजना महाराष्ट्र से शुरू हुई थी। हमारे यहाँ उसे "रोजगार हमी योजना" बोलते थे। वह योजना वहाँ से यहाँ आ गई। जब वह योजना यहाँ आ गई और शुरू हो गई, तो उसके माध्यम से हजारों-लाखों लोगों के हाथों को काम मिलना शुरू हो गया। उसमें ऐसी व्यवस्था थी कि अगर कोई गांव में बैठकर भी काम की अर्जी दे देता था, तो उसको पंचायत के माध्यम से काम मिल जाता था। अब उसका नाम भी बदल दिया गया है। उसमें से गांधी जी का नाम बाजू कर दिया गया है। दूसरा, चूंकि इसमें केंद्र सरकार की ओर से पैसा आएगा, इसलिए वे यह डिसाइड करेंगे कि किसको क्या काम मिलने वाला है। हमारे लोगों को यह बताने का अधिकार नहीं है, इसके लिए हम उसका विरोध करते हैं। सर, संत तुकाराम महाराज मराठी के एक बहुत बड़े संत थे। उन्होंने गरीब लोगों के लिए एक बहुत बड़ी बात कही थी:

&Those who are troubled and suffering,
He considers them as his own.
such a person should be
recognized as a true saint,
and know that God resides there .

& English translation of the original speech delivered in Marathi.

जो सबसे गरीब है, जिसके बारे में गांधी जी ने भी कहा है कि जो गरीब तबके का आदमी है, उसको देव मानना चाहिए, उसको भगवान मानना चाहिए।

मनरेगा का काम पूरा नहीं मिलता है। स्वास्थ्य क्षेत्र में भी बड़ी उपलब्धियों का दावा किया गया, लेकिन आज भी इलाज का खर्च लोगों को कर्ज और गरीबी की ओर धकेल रहा है। कई राज्यों में निजी अस्पताल सरकारी स्वास्थ्य योजना के मरीजों को लेने से मना कर रहे हैं, क्योंकि सरकार का भुगतान समय पर नहीं होता। अगर योजना इतनी सफल है, तो फिर अस्पताल पीछे क्यों हट रहे हैं ? हम इसका भी आपसे जवाब चाहते हैं। अगर इलाज मुफ्त है, तो फिर लोगों की जेब से खर्च क्यों बढ़ रहा है ? हम इसका भी आपसे जवाब चाहते हैं।

कृषि और ग्रामीण भारत की तस्वीर भी राष्ट्रपति जी के अभिभाषण में चमकदार दिखाई गई। उत्पादन के आंकड़े गिनाए गए, लेकिन किसान की आय स्थिर है। सर, जब तक एमएसपी को लीगलाइज नहीं किया जाता, तब तक हमारे किसानों को राहत नहीं मिलेगी। हम किसान परिवार से आते हैं, हमारी सारी रिश्तेदारी किसानों में है। हम देखते हैं कि किसानों की क्या परिस्थिति है। जब तक हम किसानों को लीगलाइज एमएसपी नहीं देंगे, तब तक हम उन्हें ऊपर नहीं उठा सकेंगे।

उत्पादन लागत बढ़ती जा रही है। उर्वरक और डीजल की कीमतें किसानों पर बोझ डाल रही हैं। न्यूनतम समर्थन मूल्य की घोषणा होती है, लेकिन किसानों को उसका लाभ नहीं मिलता। कथनी यह है कि किसान सम्मानित है, करनी यह है कि किसान आज भी असुरक्षित है। गांव से शहर की मजबूरी का पलायन आज भी जारी है। अगर गांव मजबूत होते, तो लोग शहरों में सस्ते और असुरक्षित श्रम के लिए मजबूर न होते।

सरकार ने विनिर्माण और मेक इन इंडिया की बड़ी तस्वीर पेश की। मोबाइल फोन और इलेक्ट्रॉनिक्स के आंकड़े गिनाए गए, लेकिन यह नहीं बताया गया कि स्थानीय मूल्य संवर्धन बहुत सीमित है। अधिकांश उत्पाद केवल असंबल हो रहे हैं। विनिर्माण का रोजगार में हिस्सा घटा है। भारी सब्सिडी और प्रोत्साहन कुछ चुनिंदा कंपनियों तक सिमट गए हैं। छोटे और मध्यम उद्योग आज भी संघर्ष कर रहे हैं।

सरकार ने बुनियादी ढांचे के निर्माण का उल्लेख किया। सड़कें, रेल परियोजनाएं और बड़े निवेश गिनाए गए, लेकिन सवाल यह है कि क्या इन परियोजनाओं से स्थानीय रोजगार बढ़ा? क्या छोटे उद्योग मजबूत हुए? क्या स्थानीय अर्थव्यवस्था को स्थायी सहारा मिला या फिर लाभ कुछ चुनिंदा कंपनियों तक ही सीमित रह गया?

माननीय उपसभापति महोदय, यह विरोध किसी व्यक्ति का नहीं, बल्कि एक सोच का है। वह सोच जो यह मानती है कि प्रचार ही प्रदर्शन है। वह सोच जो यह मानती है कि आंकड़े ही सच्चाई

हैं। लोकतंत्र में आंकड़े महत्वपूर्ण होते हैं, लेकिन उनसे भी ज्यादा महत्वपूर्ण यह होता है कि उनका असर आम जीवन पर कैसे पड़ता है। महात्मा गांधी जी ने कहा था, “सच्ची प्रगति वह है जो अंतिम व्यक्ति तक पहुंचे।” आज देश का वह अंतिम व्यक्ति पूछ रहा है कि उसकी प्रगति कहाँ है! देश को मजबूत नारों की नहीं, बल्कि मजबूत नीतियों की जरूरत है, वे नीतियां जो नेहरू जी ने शुरू की थीं। वे कहेंगे कि हम बार-बार नेहरू जी का नाम लेते हैं। वे नीतियां जो महात्मा गांधी जी ने शुरू की थीं, जिन्हें आगे बढ़ाने वाले हमारे राजीव गांधी थे, उसके बाद मनमोहन सिंह जी थे, पी .वी .नरसिंह राव जी थे। जो नीतियां कांग्रेस पार्टी ने बनाई थीं, आज देश को उन्हीं नीतियों की जरूरत है। उन्हीं नीतियों के साथ अगर हम आगे बढ़ेंगे, तभी देश आगे बढ़ेगा।... **समय की घंटी** ... (विकास का नाम सिर्फ lip sympathy से नहीं होगा। आपने मुझे बोलने का मौका दिया, इसके लिए बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: Shri Ritabrata Banerjee; you have 16 minutes.

SHRI RITABRATA BANERJEE (West Bengal): & Mr. Deputy Chairman Sir, rising to speak on behalf of my party, the All India Trinamool Congress, on the hon. President's Address, I wish to begin by stating that we live in the world's largest democracy. The roots of our democratic system are extremely ancient—dating back to between the sixth and fourth centuries BCE—when there were sixteen Mahajanapadas in our country. Among these Mahajanapadas were States like Vriji and Malla, which functioned as republics, as forms of popular governance.

Today, our country is the world's largest democracy. Since the first general election of 1952, people have decided through their votes who will govern. But unfortunately, a situation has emerged where the rulers want to decide who will vote and who will not.*

Sir, I need your protection. ...(Interruptions)... I need your protection. ...(Interruptions)...

श्री उपसभापति: आप Rules 238 और 235 का पालन करते हुए बोलिए। Only that will go on record. ...(Interruptions)...

& English translation of the original speech delivered in Bengali.

* Not recorded.

SHRI RITABRATA BANERJEE: Sir, if I say something wrong, you may get it expunged. But, please let me speak. I need your protection. ...(*Interruptions*)...

श्री उपसभापति: आप बोलें। You please continue. ...(*Interruptions*)... Please take your seat. ...(*Interruptions*)... एक दूसरे के विचारों को सुनना ही लोकतंत्र का सम्मान है। ...(*व्यवधान*)... You please continue.

SHRI RITABRATA BANERJEE: *

श्री उपसभापति : आपको बोलने का अवसर मिलेगा। ...(*व्यवधान*)...

SHRI RITABRATA BANERJEE: *

श्री उपसभापति : आप राष्ट्रपति के अभिभाषण पर बोलिए। Only that will go on record.

SHRI RITABRATA BANERJEE: *& Now Sir, the hon. President spoke about Vande Bharat trains. We were happy to hear that a Vande Bharat would run from Howrah to Kamakhya. But suddenly someone noticed that while booking tickets, only vegetarian food options were available. In our State, Sir, 98.7% of people are non-vegetarian. In Assam, where the train is headed, 78.6% of the people consume non-vegetarian food. Can the Government decide what people should eat and what they should not? On Republic Day, attempts were made to interfere with people's food habits. In one district, an order was issued banning non-vegetarian food. Who will eat what, who will wear what, who will speak which language—these are all attempts to impose authoritarianism and fascism.

Sir, the President's Address mentions labour codes. After 1952, labour laws were enacted to protect workers' interests. Now, 29 labour laws have been scrapped and replaced by four labour codes. Labour is not exclusively in the Union List or the State List—it is in the Concurrent List. Our State opposed this. Tamil Nadu opposed one of the codes. Yet they were forced through by brute power.

Sir, the national floor-level minimum wage of ₹176 was last revised in June 2017. Who stopped the Government from revising it? No one! Yet it has not been revised.

* Not recorded.

& English translation of the original speech delivered in Bengali.

The Indian Labour Conference has not been held for 10 years. No initiative has been taken. Instead, attempts are being made to strip workers of their rights. In provident fund—both employee's and employer's contributions are cut. Sir, I will give an example. Though the budget made no mention of tea gardens, there are tea estates in our State under the Central Government. Andrew Yule is a Central Government company. Under it, four tea gardens—Karbala, Banarhat, Chunabhatti, and New Dooars exist. Over the last one and a half years, nearly ₹10 crore in PF dues have not been deposited for workers. This has been admitted by the Government in a written reply in this House. We are also seeing a conspiracy to destroy our State's jute industry. Instead of jute bags, plastic and poly-jute bags are being permitted for food grain storage in FCI godowns. These things are happening continuously.

Sir, I want to mention that our State Government has introduced a free social security scheme for unorganised workers—BMSSY, which isn't otherwise available anywhere else in the country. One only needs to enrol. The Government deposits ₹55 per month. At the age of 60, unorganised workers—who otherwise have no provident fund—receive benefits up to ₹2.72 lakh from our Government. Already, 1 crore 86 lakh unorganised workers have enrolled, 37 lakh have received benefits, and ₹2,910 crore has been disbursed. This is the alternative model.

The Press Council of India, a statutory quasi judicial body to safeguard the Press freedom has been without a Chairperson for the first time in the history of independent India. The term of the Fourteenth Council ended more than a year ago, but the full Fifteenth Council is yet to be formed and the post of Chairperson has not been filled, while the last Chairman's three-year extended term ended in December, 2025. It is a very serious matter that the Government needs to address.

Sir, on 26th January, during the Republic Day parade, in the presence of the hon. President and Prime Minister, the name of freedom fighter Matangini Hazra, who gave her life for the nation, was mispronounced repeatedly as 'Mantagini Hazra'. This is not a mere mistake; it is a direct assault on Bengali sentiment. Such arrogance is unforgivable. This contempt is not new. Raja Rammohan Roy, who abolished Sati, the first modern man of this country has been termed [£] Bankim Chandra is addressed

[£] Exupnged as ordered by the Chair.

casually as “Bankim-da.” Ishwar Chandra Vidyasagar is attacked. Swami Vivekananda is called a “confused leftist.” We are now being told that Rabindranath Tagore, the poet of the world, did not win the Nobel Prize for Literature in 1913 but for Peace. This is being said by BJP President.

Scientific temper is under attack. Mythology is being passed off as history. Darwin is removed. Mendeleev’s periodic table is removed. The Mughals are removed—then with whom did Rana Pratap fight at Haldi ghati, the air? * Sir, I want to recall the words of our first Prime Minister. In the first few days after Independence, when Pandit Jawaharlal Nehru was delivering the convocation address of the Allahabad University, this is what he said about a university, “A university stands for humanism, for tolerance, for reason and for the adventure of ideas and for the search of truth. It stands for the onward march of human race towards even higher objectives. If the university discharges its duties adequately, then, it is well with the people and the nation.” This was the precise quote of Pandit Nehru. Today, efforts are on to push the education system backward, against that scientific temper.

Sir, the hon. President spoke of our foreign policy, amplifying the voice of the Global South. Yet where is the high moral purpose that has always marked the international outlook of our republic? India has abstained from voting on the Gaza ceasefire four times in three years in the face of an unimaginable human tragedy unfolding in the Gaza Strip. In the South Asian neighbourhood, we are seeing anti-India sentiments rising in Bangladesh and Maldives, India-quit campaign, and geo-political shifts in the outlook for countries like Sri Lanka. Sri Lanka’s Hambantota port is practically under Chinese control. The Union Government has succumbed to the economic expansionism of the U.S.A. accepting all the terms dictated upon by Trump for purchases of oil from the U.S.A. and Venezuela, instead of Russia. It has also agreed for zero per cent tariff on all imports from the U.S. This is a prime example of “Atmanirbhar Bharat” (Self-reliant India). There is no better example. Forget being a Vishwa Guru, is the Government even aware that we are no longer seen as a friend even in our neighbourhood? Foreign policy requires statesmanship and quiet

* Not recorded.

diplomacy, not being guided by WhatsApp University Vice-Chancellors and their troll armies.

Sir, I would like to mention some things here. However, these are not my words. Nobel laureate Indian economist Abhijit Banerjee says: “India is turning into a mystery for the world not because of complexity but because the Government’s claims no longer match ground reality. Headline GDP growth is being used as a shield to deflect attention from unemployment, poor education outcomes and widening inequality. Transparency has been weakened deliberately. When data credibility is questioned, inconvenient numbers disappear and trust in governance collapses. Media freedom is shrinking, leaving citizens without reliable scrutiny of power and investors without confidence in official narratives. Extreme polarization has replaced policy thinking, identity politics now crowds out serious discussion on jobs, education, healthcare and wages. The real question is unavoidable. If transparency, trust and consensus are destroyed, how long can growth be staged before reality catches up. A nation run on optics will always fear transparency. Development without honesty is just a performance. GDP can be managed; trust cannot.

*I want to quote Swami Vivekananda. In 1893, Swami Vivekananda, while speaking at the World Parliament of Religions in Chicago said, “if anybody dreams of the exclusive survival of his own religion and the destruction of the others, I pity him from the bottom of my heart, and point out to him that upon the banner of every religion will soon be written, in spite of resistance: “Help and not Fight,” “Assimilation and not Destruction,” “Harmony and Peace and not Dissension.” I will again invoke Nehru, Sir. Nehru gave the very evocative example of the palimpsest. What is a palimpsest? In ancient times, before the discovery or invention of paper, the palimpsest was either a tablet of stone or a tablet of wood on which every victor would erase the past history and write his own version of history. But, in the Discovery of India, Nehru says, “India is an ancient palimpsest on which layer upon layer of thought and reverie had been inscribed, and, yet, no succeeding layer has completely hidden or erased what has been written previously.” Sitting in Bengal, many dream of capturing Bengal. We have a different meaning of Bengal. To us, Bengal means Asia’s first college—Hindu

* Not recorded.

College, today's Presidency University; Asia's first university—Calcutta University; Asia's first medical college—Calcutta Medical College. Bengal means the roots of rational thought. The first Nobel Prize was in Literature, not Peace. There was no “Rabindranath Sanyal”—he was Rabindranath Tagore, the poet of the world, he was not Bangladeshi. He wrote in Bengali, from Bengal, championing the idea of India. Throughout his life, across 19,000 printed pages, Tagore spoke of this vision of India. I conclude with his words:

Awaken slowly, O land of golden hearts,
On this sacred pilgrimage of India,
On the shores of the great ocean of humanity.
Here I stand, stretching out both my arms,
I bow in reverence to gods and to humans alike;
In generous rhythm, in supreme bliss,
I offer my salutations to them.

Meditative and grave stand the mountains,
Rivers move like rosary beads in prayer;
Across the wide plains, every day I behold
This holy earth of India.

On this shore of India's vast ocean of humanity,
No one knows at whose call
So many streams of people arrived—
From where they came, in irresistible currents,
Only to lose themselves in the sea.

Here came the Aryan and the non-Aryan,
Here the Dravidian and the Chinese,
The Scythian, the Pathan, the Mughal—
All were absorbed into one single body.

Even today, the doors of the West remain open;
From there, all bring their offerings—
They give and they receive, they merge and mingle,

They do not return; they do not turn away
From this shore of India's great ocean of humanity.

Bearing battle-torrents, singing songs of victory,
With frenzied, thunderous cries,
Breaking through deserts, mountains, and barriers,
All who came—
All of them dwell within me;
None is distant, none is alien.

In my very being, in its reverberations,
Their diverse melodies continue to sound;
O fierce lute, resound, resound, resound!
Those who come to offer homage will come again;
They will gather and stand encircling
On this shore of India's great ocean of humanity.

Will unbearable suffering ever come to an end?
Will a vast soul be born from this pain?
Where is the night—Mother lies awake,
Keeping vigil over the immense tide
On this shore of India's great ocean of humanity, Bottom of Form

No matter how hard one tries, this pluralistic idea of India will not be defeated.
Joy Hind. Joy Bangla. Thank you.

श्री उपसभापति: माननीय डा. संदीप कुमार पाठक; not present.

डा. अशोक कुमार मित्तल (पंजाब): सर, उनको फ्रैक्चर हुआ है। उन्होंने ऑलरेडी रिक्वेस्ट भेजी है।

श्री उपसभापति: माननीय चेयरमैन ने सुबह ऑलरेडी कहा है कि अगर आप नाम देने के लिए दोबारा रिक्वेस्ट करते हैं, तो इससे क्रम टूटता है और फिर उसे accommodate करना मुश्किल होता है। जिन्होंने नाम दिए हैं और जो समय तय है, कृपया आप उस वक्त बोलने के लिए उपस्थित रहें। Now, Shri Golla Baburao, seven minutes.

SHRI GOLLA BABURAO (Andhra Pradesh): Mr. Deputy Chairman, Sir, as I speak on the Motion of Thanks on the President's Address today, I wish to thank first my leader and President of the YSRCP, Shri Jagan Mohan Reddy Garu, and the leader of my Party, Shri Subba Reddy Garu, for giving me this opportunity. Before I go into the details, I really appreciate and congratulate the Prime Minister, Shri Narendra Modi, on the achievements made during these ten years. For example, our economy is today the fourth largest economy in the entire world. This is really not an ordinary achievement. We should all congratulate the hon. Prime Minister on that.

Coming to the important highlights, in India, the rate of poverty riddance is very, very rampant. Around 25 crores of people have been brought above the poverty line in these five-ten years. This is also a very big achievement. Five crore *pakka* houses have been built for the poor people. Twelve crore people have been given pipeline connection and lakhs of crores have been distributed to the poor people under the direct benefit scheme. Such achievements are really going to achieve the goal of Viksit Bharat by 2047. I have a lot of hope on the achievements made on every front in this regard.

Coming to my own State of Andhra Pradesh, as the entire House knows, my State was divided in 2014 without any background or any guarantee. We have gone 100 years back as far as development is concerned. Sir, I want to bring some important issues before this House. I want to take the example of the Polavaram Project. This Project is really a dream Project not only for Andhra Pradesh but for Telangana and so many other States also. But, unfortunately, the Government of India has not given adequate funds till today. In the last Budget, which was presented just two-three days ago, only Rs. 3,320 crores have been allocated for this project, which is a peanut. ..(Interruptions).. Yes, you are correct, it is even less than a peanut. Sir, I request the Union Government to at least see the dreams of the people of Andhra Pradesh. As you all know, unlike other States, in Andhra Pradesh, three-engine train is going on, one is BJP, the second one is Telugu Desam Party and the third one is the Janasena Party. These parties have given a lot of promises to the people before coming to power. I really cannot imagine that not even a single promise is fulfilled to get rid of the problems faced by the people of Andhra Pradesh. The height of the Polavaram dam is also going to be reduced from 45 metres to 41 metres. If it is reduced, the entire area will be

inundated, will be full of floods, and this entire development will go waste. That is why I want to raise it in this august House. Please reconsider allocation of funds for the Polavaram Project in the near future.

My second point is on the subject of steel plant. This steel plant is also very important for the entire Andhra Pradesh. For the construction of steel plant, 45 people died in 1970s. At that time, Shrimati Indira Gandhi came to Visakhapatnam and laid its foundation. We were all very happy that for the steel plant, captive mines would be sanctioned. But, so far, no captive mine has been sanctioned and no funds have been given. Recently, one of the private steel factories is coming up at Nakkapalli in my constituency. The Government of Andhra Pradesh has sanctioned captive mines for the steel factory which is in the private sector. How can Andhra people tolerate this type of injustice to the entire five crore of people?

Now I am coming to the most important issue. Law and order is deteriorating.*

MR. DEPUTY CHAIRMAN: Golla Baburao ji, you are a very senior Member. Law and order is a State subject.

SHRI GOLLA BABURAO: That is true, Sir. But I want to mention about the situation that is there. This is a State subject. But I need the intervention of the Home Minister and the Prime Minister in future. * ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please speak on the subject.

SHRI GOLLA BABURAO: *I want the House to know what is going on in Andhra Pradesh. I do not want any other thing. *

MR. DEPUTY CHAIRMAN: I again request you to speak on the subject. Please follow Rule 238 and Rule 235.

SHRI GOLLA BABURAO: Sir, I will, definitely, follow your advice. But I want to bring this to your notice. Another important subject is medical colleges. Our former Chief Minister with a view to help the poor people brought 17 medical colleges. ...*(time-bell rings)*... These would be sanctioned for the entire State. The medical colleges are being

* Not recorded.

given to private people. It is the PPP model. I want to add one more P here which is Personal. Jagan Mohan Reddy Garu spent Rs.3,000 crore for medical colleges. ...*(time-bell rings.)*...

MR. DEPUTY CHAIRMAN: Please conclude. Your time is over.

SHRI GOLLA BABURAO: To explain the real problem, one crore people have signed and sent a memorandum to the Governor of Andhra Pradesh.

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI GOLLA BABURAO: That is why I want to bring these important issues to the notice of this House, so that our State, at least, is honoured and given some importance in future.

MR. DEPUTY CHAIRMAN: Dr. Sasmit Patra. You have seven minutes.

DR. SASMITA PATRA (Odisha): & Hon. Deputy Chairman Sir, I thank you for giving me the opportunity to speak on the Motion of Thanks to the President's Address. On behalf of my leader, the hon, former Chief Minister Shri Naveen Patnaik, and my party, the Biju Janata Dal, I wish to place a few points today. The first point is—in this Address, the Government's voice sounded good, but we could not find the voice of Odisha. I will place all these things before you in the next six to seven minutes of my speech. In the Address, there was no mention of the Federal Structure anywhere. Had the federal structure been mentioned, the Mahanadi issue would have been raised—where Chhattisgarh has built barrages upstream and is blocking the water of the Mahanadi from reaching Odisha. Despite a "Triple Engine" Government running in Chhattisgarh, Odisha, and Delhi, the Mahanadi issue was nowhere to be found. Had there been a mention of the Polavaram issue, the voice of Odisha would have been heard but why can't the Triple Engine government of Andhra Pradesh, Odisha, and Delhi failing in providing justice to Odisha?

Questions arise regarding the federal structure. If the federal structure was a priority, the demand for Special Category Status for Odisha, which our leader Shri

& English translation of the original speech delivered in Odia.

Naveen Patnaik has been making for 11 years, would have been raised. But it wasn't. It is a matter of surprise that in this Address, not a single word was heard regarding the federal structure.

Point number 5 of the Address mentions that the Government is doing a lot of work for our tribal brothers and sisters and the Scheduled Castes and Tribes. That is good. But in Odisha, Sir, atrocities against our tribal brothers and sisters, Dalit brothers and sisters, and minority brothers and sisters are continuously increasing. I am not just saying this; it is being reported in the national media. Point number 6 of the Address says that India has done excellent work by producing 150 million tonnes of rice. That is good. But why is the Odisha farmer disappointed? Why is there *Katni-Chhatni* (arbitrary deductions in weight)? Why is MSP not being met? Why aren't the Mandis working? Why isn't paddy procurement happening? "Voice of Odisha is voice of Government". In the Point number 6 of the Address, the government mentioned the 'PRAGATI' scheme—that through 8.5 lakh crore schemes, 'PRAGATI' was implemented. It sounds beautiful, and it should happen. But in Odisha, not even a single brick of the Coastal Highway has been laid. For ten years, regarding National Highways, Railways, mobile connectivity, and digital connectivity—our people still have to climb mountains, Sir, just to find a network for their phones. This is the stark reality of Odisha. "Voice of Odisha is voice of Government".

In Point 15 of the Address, it says special emphasis is being given to 'Purvoday' (Rise of the East). It's good. If you truly want to give to Purvoday, where is Odisha? In the recent budget, high-speed corridors were given to Mumbai, Pune, Hyderabad, Bengaluru, Chennai, Delhi, Varanasi, and Siliguri—where is Odisha?

Sir, industrial corridors were given. Where? From Durgapur, the Eastern Corridor was given; a Dedicated Freight Corridor was given; ship repairing was given to Dankuni in Surat; ship repairing was given to Varanasi and Patna. Why not Odisha? Our Upper Coastal Odisha, Paradeep, Dhamra—why were they not included? 'Purvoday' exists, but not for Odisha. This Address is not for Odisha. "Voice of Odisha is voice of government".

Coming to Point number 16: in the last 11 years, 7,200 km of National Highways were built in the North East. It is good. But for the Odisha Coastal Highway, you have

been making declarations for ten years but not even a single brick has been laid—please clarify that. Point number 17 mentions the *Dharti Aaba Janjatiya Gram Utkarsh Abhiyan* for tribal brothers and sisters. I welcome and accept this good work. But why is the PESA Act not being implemented for Odisha's tribal brothers and sisters? Why are Gram Sabhas not being held where there is no PESA? Why are people being separated from their land? The PESA law is being violated. Everyone is silent on including Mundari, Bhumij, Ho, and Kui languages in the 8th Schedule. Remove GST from Tendu leaves for our tribal brothers and sisters—but the Government is silent. "Voice of Odisha is voice of Government".

Point number 18 says 4 lakh crore rupees were given under PM-Kisan Samman Nidhi. This is a beautiful thing, I welcome it. But in the Mandis today, the rice of the Odisha farmer is not being lifted. Ten kilos are being cut (*Katni-Chhatni*). Farmers are committing suicide. This is the major issue for Odisha. "Voice of Odisha is voice of Government".

Point 23 says 3 crore women will be made 'Lakhpati Didis'. I welcome this. Every mother and sister should become a Lakhpati Didi to empower Odisha and the nation. But why are our mothers and sisters unsafe in Odisha today? Every day you see national headlines—someone setting themselves on fire with petrol in Balasore, a gang rape in Gopalpur—why is this happening? This is the stark reality of Odisha. "Voice of Odisha is voice of government".

Point 35 says the Government has invested 50 lakh crore rupees in the last few years. Very good. But Odisha's Coal Royalty hasn't been increased for the last ten years. We have lost 10,000 crore rupees because of this. There isn't a single word on this. Sir, there are many issues to raise. The Address has beautiful topics. Hon. President Madam is the pride of Odisha; we voted for her and made her victorious. But in this Address today, where is Odisha? Today, 4.5 crore people of Odisha are asking; mothers and sisters are asking—did Odisha get anything, or did only the Government get something? In this Address, there is a Government, but no Odisha. There is a Government, but no 4.5 crore people of Odisha. This is the reality. Thank you very much.

3.00 P.M.

MR. DEPUTY CHAIRMAN: Shri Sanjay Yadav, six minutes.

श्री संजय यादव (बिहार): उपसभापति महोदय, मैं महामहिम राष्ट्रपति के धन्यवाद प्रस्ताव के विरोध में बोलने के लिए खड़ा हुआ हूँ। उपसभापति महोदय, महामहिम राष्ट्रपति ने अपने अभिभाषण में सामाजिक न्याय का जिक्र किया है। हम सब जानते हैं कि भारत का संविधान हमें समानता की गारंटी देता है, फिर भी यह दुर्भाग्य है कि आज भी देश के एससी, एसटी और ओबीसी वर्गों के लाखों लोग व्यवस्थागत रूप से अवसरों से वंचित हैं।

उपसभापति महोदय, हम कबीर साहब के 'अमरदेसवा' और संत रविदास के 'बेगमपुरा' की परिकल्पना तथा धन्ना भगत, नामदेव छीपा, सैन भगत, संत पलटू दास, संत शिव दयाल सिंह, सालिग राम के सौहार्द, न्याय, क्षमता के दर्शन और वैचारिकी को मानने वाले लोग हैं। अफसोस है कि आज देश के करोड़ों वंचित, उपेक्षित, उपहासित, उत्पीड़ित, वांछित, लांछित लोगों के लिए सामाजिक न्याय एक सपना बन कर रह गया है। आज शोषक और शासक, दोनों ही सामाजिक न्याय की बातें कर रहे हैं, सामाजिक न्याय की भाषा का प्रयोग कर रहे हैं। शासक सामाजिक न्याय की बातें अपने विशेषाधिकारों और अपने हितों की रक्षा के लिए कर रहे हैं, न कि वंचित वर्गों के उत्थान के लिए कर रहे हैं। पिछड़े और हाशिए पर रहने वाले लोग आज भी समान पहुँच, सम्मान और समान अवसरों की प्रतीक्षा कर रहे हैं। OBC for this Government has become only *bhashan* content. इस सरकार में ओबीसी की मौजूदगी भाषणों में तो खूब बढ़ाई गई है, लेकिन उनके हक, अधिकार पटल पर चौगुनी घटाई गई है। इस सरकार की नीति और व्यवहार में भारी अंतर है। ओबीसी को लेकर इनकी कथनी और करनी में जमीन-आसमान का अंतर है। आज के भारत में इस सरकार ने एक नई सामाजिक न्याय की राजनीति की शुरुआत की, जिसमें नाम सामाजिक न्याय का है, लेकिन काम सामाजिक अन्याय का है। पोस्टर में ओबीसी, प्रचार में ओबीसी, लेकिन नीति, नियुक्ति और निर्णय - तीनों से ओबीसी गायब है।

महोदय, इस देश की आबादी का लगभग 60 फीसदी ओबीसी है, लेकिन क्या ओबीसी के साथ सच में इंसाफ हो रहा है? ओबीसी आधे से ज्यादा हैं, फिर भी वे अपना हक नहीं पाते। इस देश का हर दूसरा आदमी ओबीसी है, लेकिन क्या यहाँ बैठा हुआ हर दूसरा व्यक्ति ओबीसी है? क्या इस देश के सचिवालयों, विश्वविद्यालयों, आयोगों और सार्वजनिक उपकरणों में ओबीसी निर्णायक पदों पर हैं? अगर नहीं हैं, तो यह हम सबों के लिए एक सामूहिक मंथन, चिंतन और मनन का विषय है कि आजादी के 78 साल बाद भी और मंडल कमीशन लागू होने के 26 साल बाद भी आज ओबीसी विश्वविद्यालयों में क्यों नहीं हैं? केंद्रीय विश्वविद्यालयों में कितने कुलपति ओबीसी हैं? कितने एचओडी ओबीसी हैं? नहीं हैं। यूजीसी की अपनी रिपोर्ट है कि पिछड़े, ओबीसी विद्यार्थियों पर...(व्यवधान)...



डा. सुधांशु त्रिवेदी (उत्तर प्रदेश): 2014 से पहले कितने प्रोफेसर थे? ...(व्यवधान)...

श्री उपसभापति: प्लीज़, प्लीज़। ...(व्यवधान)...

श्री संजय यादव: अगर 10 साल पहले नहीं थे, तो क्या आप उसी स्थिति में आना चाहते हैं, जहाँ 10 साल पहले थे। ...(व्यवधान)...

श्री उपसभापति: प्लीज़ आपस में बात में नहीं करें। ...(व्यवधान).... माननीय संजय जी, कृपया आप मेरी तरफ देख कर बोलें। ...(व्यवधान)...

श्री संजय यादव: महोदय, ओबीसी को मिलने वाली नौ लाख नौकरियाँ उन्हें नहीं दी गई हैं। अगर आप ओबीसी बैकलॉग की बात करेंगे, तो नौ लाख से अधिक ओबीसी बैकलॉग है। मंडल कमीशन के लागू होने के 26 साल बाद भी ओबीसी आरक्षित कोटे की सात परसेंट वैकेंसीज़ खाली हैं। क्यों खाली हैं, आप इस बात का जवाब दीजिए। कौन[‡] है, जो ओबीसी को उनके हक और उनके अधिकार से वंचित कर रहा है? इन्होंने एक नया फिल्टर लगा दिया है - 'Not Found Suitable' (NFS). देश का हर दूसरा आदमी ओबीसी है और इन लोगों को एक काबिल ओबीसी नहीं मिलता, सूटेबल नहीं मिलता, इनको कोई उपयुक्त नहीं लगता! वे कौन लोग हैं, जो ओबीसी को NFS घोषित करते हैं? महोदय, उन लोगों की सामाजिक पृष्ठभूमि देखनी चाहिए, उन लोगों की सामाजिक पृष्ठभूमि की जांच करनी चाहिए, जो जन्म से अपने आपको श्रेष्ठ समझने के अहंकार में पले-बढ़े हैं। जो ओबीसी को अपने से नीचे और तुच्छ मानते हैं, उनको लगता है कि ये सब लोग NFS हैं। अगर ओबीसी, इस देश का हर दूसरा आदमी आपको NFS लगता है, तो आप उसको अपने बराबर लाने के लिए क्या कर रहे हैं, यह आपको इसमें mention करना चाहिए। उनके 9 लाख पद रिक्त क्यों हैं, इसका आपको जवाब देना चाहिए। जब ओबीसी की बात आती है, तो न्यायिक हस्तक्षेप काफी बढ़ जाता है। ओबीसी के मामले वर्षों-वर्षों से कोर्ट में पड़े हैं, ऐसा सारी रिपोर्ट्स बताती हैं।

महोदय, बीजेपी शासित राज्यों में ओबीसी समुदाय के लोगों के घर जबरन तोड़ने, बिना नोटिस कार्रवाई करने और भेदभाव की खबरें सामने आ रही है, जो सीधे तौर पर उनके संवैधानिक अधिकारों का हनन है। शासित वर्ग - विशेष रूप से पिछड़े, दलित और वंचित अभी भी न्याय की प्रतीक्षा कर रहे हैं। उनके लिए न्याय की राह अभी दूर-दूर तक नहीं खुली है। दिखावटी उपाय तो किए जा रहे हैं, लेकिन शिक्षा, स्वास्थ्य, सेवा और रोजगार में व्याप्त गहरी असमानताएं अभी भी उलझी हैं।

आइए, हम सब सामूहिक रूप से स्वयं से पूछें कि क्या हमने वास्तव में 78 सालों में इस देश में वंचित, उपेक्षित, उत्पीड़ित, उपहासित, वांछित, लांछित वर्गों के इन लोगों के लिए समान अवसर

[‡] Expunged as ordered by the Chair.

पैदा किए हैं? अगर नहीं किए, तो क्यों नहीं किए? जवाब है - नहीं।...(समय की घंटी)... महोदय, मैं अब अपनी बात खत्म कर रहा हूँ। अगर हम इन वर्गों की बात करते हैं, तो हम जातिवादी और जो इन वर्गों का हक खाते हैं, वो राष्ट्रवादी! हम पिछड़े, दलित, दर्दमंद और जरूरतमंद की बात करें, तो जंगल राज वाले और आप इंसान से इंसान को लड़ाओ, नफरत पैदा करो, तो आप मंगल राज वाले! वाह जी, वाह!

महोदय, यह लड़ाई केवल ओबीसी का समान प्रतिनिधित्व सुनिश्चित करने के लिए नहीं है, बल्कि यह सामाजिक गतिशीलता, गरिमा, समावेश और एक ऐसे भविष्य के लिए है, जहां कोई भी हमारा साथी, चाहे वह किसी भी वर्ग का हो, पीछे न छूटे।...(समय की घंटी)... महोदय, मुझे समय देने के लिए आपका बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: Now, Shri I.S. Inbadurai. Maiden Speech in Tamil; ten minutes.

SHRI I. S. INBADURAI: Mr. Deputy Chairman, Sir, this is my maiden speech. You have to protect me. I want to speak in my mother tongue Tamil for better understanding of my people.

MR. DEPUTY CHAIRMAN: Please speak.

SHRI I.S. INBADURAI (Tamil Nadu): & Hon. Chairman Sir, I thank you very much for giving me this opportunity to express my views in my mother tongue, Tamil.

*“O, Prosperous Tamil!
Sweet you are, like Honey!
I have offered you my actions and my very breath!
If you decline, my life too will decline.
If your welfare is ensured, then mine is also ensured.”*

In this august House, where many distinguished leaders have served, I stand today with a sense of awe and deep emotion. I have come from Navalladi village, the southernmost village of India, a village where the salty sea breeze blows. Hailing from that remote village, I stand in this august House. This House has been graced by our ideological leader, *Perarignar Anna*, and today is his death anniversary. This is also the

& English translation of the original speech delivered in Tamil.

House where our revolutionary leader *Puratchi Thalaivi Amma* Ms. Jayalalithaa, who guided us in politics, has also served. Our leader, Mr. Edappadi K. Palaniswami, has also served in this Parliament. It is he who has sent me to this House. At present, I am participating in the discussion on the Motion of Thanks on the hon. President's Address.

When I see the hon. President of India, I stand with pride that India has elevated a woman from a tribal community to the position of the first citizen of the country. This, Sir, is Dravidian ideology. Dravidam is not merely a word. It is not merely a noun. It is an action-oriented programme for the upliftment of the downtrodden. Sir, that is Dravidam. Dravidian ideology stands for the empowerment of people at the grassroots. Today, Smt. Droupadi Murmu occupies the highest constitutional office of the country. Do you know who pioneered such empowerment? When Shri Chaudhary Charan Singh was the Prime Minister of India, an opportunity arose for Tamil Nadu to have representation in the Union Cabinet. It was our leader, *Puratchi Thalaivar* M.G. Ramachandran, who ensured that a woman from the Dalit community, Ms. Sathyavani Muthu, had to be given that opportunity. Our party has worked for the upliftment of the downtrodden. In India, she was the first Dalit woman to become a Union Cabinet Minister. That historic achievement was made possible by the All India Anna Dravida Munnetra Kazhagam under the leadership of *Puratchi Thalaivar* M.G.R. Subsequently, *Puratchi Thalaivi Amma* Ms. Jayalalithaa appointed Mr. Dhanapal, a leader from the Scheduled Caste community, as the Speaker of Legislative Assembly of Tamil Nadu. She elevated him to such a position that all the leaders had to bow to the authority of the Chair. All the leaders, irrespective of the leaders of the ruling party, leaders of the opposition party and Ministers had to pay reverence to the Speaker. That was the hallmark of her leadership. Justice Party was our ideological forerunner. Its objective was communal justice. That objective was translated into action by our *Puratchi Thalaivi Amma*. She secured 69 per cent reservation for Other Backward Classes, and ensured its implementation by placing it under the Ninth Schedule of the Constitution, and thereby guaranteeing constitutional protection for it. Sir, in a General Constituency, anyone may contest elections. In a reserved constituency, only candidates from Scheduled Castes may contest. However, has any party fielded a Scheduled Caste candidate in a General Constituency and ensured their victory? It was *Puratchi Thalaivi Amma* Ms. Jayalalithaa who fielded Mr. Dalit Ezhilmalai in a General Constituency and

ensured his success. This is Dravidam. Today, Mr. Edappadi Palaniswami stands as the torchbearer of that Dravidian legacy. Adichanallur, located in my native region on the banks of the Thamirabarani River, is an important archaeological site that showcases the ancient civilisation of the Tamils. The Government of India, under the leadership of hon. Prime Minister, Shri Narendra Modi, has taken steps to develop Adichanallur and has allocated funds for this purpose.

Sir, the India—European Union trade agreement has opened up new opportunities for the textile industries of Coimbatore and Tiruppur in Tamil Nadu. There may be ideological differences; however, I wish to place on record my appreciation for hon. Prime Minister Shri Narendra Modi for one significant achievement. India was once mockingly referred to as a nation of snake charmers. Today, under the leadership of hon. Prime Minister Shri Narendra Modi, India has emerged as the fourth-largest economy in the world. For this achievement, I respectfully acknowledge and commend him. I would like to laud him in appreciative terms. A country that was once told to look up to Japan, France, and Russia has now reached a stage where Japan, Russia, and France stand behind India. This achievement deserves appreciation. And the credit goes to hon. Prime Minister, Shri Narendra Modi. India was once under British colonial rule. Today, Britain stands behind India in terms of economic strength. This is a development we must acknowledge and appreciate. Just as India is progressing steadily on the path of development, Tamil Nadu too stands with pride. Yesterday, my esteemed colleague, Shri Siva, spoke in this House and stated that Tamil Nadu stands tall. If Tamil Nadu remains in the forefront today, it is because of our party AIADMK. Out of the last fifty years, the AIADMK has governed the State for thirty-one years, under the leadership of our leaders *Puratchi* thalaivar *M.G.R.*, *Puratchi thalaivi* Amma Ms, Jayalalithaa, and Mr. Edappadi Palaniswami. As a result of this governance, while the National Education Policy aims to achieve 50 per cent Gross Enrolment Ratio in higher education by 2035, Tamil Nadu had already achieved 51.4 per cent fifteen years ago during the tenure of Mr. Edappadi Palaniswami. Tamil Nadu has received the Krishi Karman Award for food grain production for four times. The State has also secured 140 awards in local self-government. During the AIADMK Government, we had established 11 medical colleges and 10 Universities in Tamil Nadu. Sir, cooperation from the Union Government is essential for the progress of a State. We extend our hand for cooperation, but we raise our voice for our rights.

Sir, Tamil Nadu does not have metro rail projects in Madurai and Coimbatore. Upon examination, I came to know that the Detailed Project Reports were not submitted properly. I wish to state in this House that our party AIADMK is forming the Government in Tamil Nadu in three months. And we will submit fresh proposals and I request the Union Government to approve them.

I wish to draw the attention of the House to another important matter. I was born and brought up in Kudankulam, where a nuclear power station operates. While electricity is generated for the entire nation, the people of Kudankulam themselves remain in darkness. The local population is not given priority in employment. This issue needs reconsideration. Similarly, nearly eight lakh people are engaged in the Sivakasi fireworks industry, which is currently facing severe decline. It has been categorised under the Red Category. The authority has to reclassify it as White Category. This Parliament is empowered to enact the necessary legislation. Therefore, I request the Government to consider this issue.

Sir, there is a direct train service from Kanyakumari to Kashmir, but there is no direct rail connectivity to Rameswaram, which is geographically closer. A new railway line of approximately forty kilometres, via Thisaiyanvilai, my native area, needs to be laid. Such a line existed during the British period but was later dismantled. I request that this line be restored.

Sir, it is a matter of pride that a woman serves as the President of India. However, in the same country, women in Tamil Nadu do not enjoy adequate safety today. There is a lack of safety for women, including women police personnel in Tamil Nadu. In Virukampakkam, a woman police personnel was subjected to sexual harassment. Journalists too are not safe; attacks on women journalists are taking place. People are questioning the status of law and order in Tamil Nadu. ...*(Interruptions)*...

SHRI R. GIRIRAJAN: Sir, he is not speaking on the subject.

MR. DEPUTY CHAIRMAN: He has not taken any name. Please speak on the subject.

SHRI I.S. INBADURAI: *A journalist has been assaulted, and yet no FIR has been registered. Who must address this situation? The Director General of Police must do so. As per the judgment in the Prakash Singh case, the rule of law must prevail. However, Tamil Nadu remains a State without a full-time Director General of Police.

MR. DEPUTY CHAIRMAN: Please, law and order is a State Subject. Please speak on the subject. Otherwise, Rules 238 and 235 will follow.

SHRI I. S. INBADURAI: * Therefore, I urge upon the hon. Union Home Minister to take note of this matter. If the Prakash Singh judgment ensures rule of law elsewhere, why is it not being implemented in Tamil Nadu? Therefore, Sir, on behalf of the All India Anna Dravida Munnetra Kazhagam, and on behalf of our General Secretary and future Chief Minister of Tamil Nadu, Mr. Edappadi K. Palaniswami, I convey our heartfelt support to this Motion of Thanks on President's Address. With these words, I conclude my remarks. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri K.R. Suresh Reddy; not present. Now, Dr. John Brittas, you have 15 minutes to speak.

DR. JOHN BRITTAS (Kerala): Sir, the rhetoric nowadays from my friends from the Treasury Benches - decolonization. So, the Budget was shifted from 5 o'clock in the evening to morning because we didn't want the white men to listen to the Budget as we claim. That was the basis for the fixation of the time period as 5 p.m. So, what should we read, Deputy Chairman, Sir, for declaration of Indo-US trade deal at 9 o'clock, Sir! In the night!

Sir, the United States wanted the hon. Prime Minister to be alert, awake at 11 o'clock to respond to his teasers. All our Cabinet Ministers had to rely on the X platform to shower compliments to Mr. Donald Trump. Sir, this is an important issue. The whole nation is curious, anxious about this topic. If the Ruling Party Members are earnest and honest, they will listen to this. I have certain questions to ask. Sir, the three cardinal principles of this teaser given by supreme leader, Mr. Donald Trump was that India will not buy oil from Russia. Second, all the trade barriers should be removed and zero

* English translation of the original speech delivered in Tamil.

tariff for important items. And the third thing was that India will import goods worth 500 billion dollars. It translates to something like Rs.45 lakh crores, Deputy Chairman, Sir. We can't even comprehend the amount Rs.45 lakh crores and, tomorrow, it will be Rs.47 lakh crore because the rupee is plummeting. Maybe, by the time, the deal is announced, it would be almost like Rs. 50 lakh crore.

Sir, soon after that, the Secretary of Agriculture of the United States complimented Mr. Donald Trump, saying, "Thank you very much for opening up India's agriculture; let us sell our products to India." Sir, what is being inferred? It is being feared that their soya, maize, cotton, and dairy products will flow into our country. You know very well that mechanized low-cost production of agricultural products in the United States is unlike Europe. Even after almost 15-20 hours, there is no clarification. Sir, I have a question for you. You are presiding over this august House. Is this House more important than Elon Musk's X platform? That is the question. Now, seeing the reactions and responses of the hon. Prime Minister and the Cabinet Ministers, it seems this Parliament is inferior to Elon Musk's X platform. Sir, you are well-versed; -- apart from being a public servant, you are a veteran seasoned journalist -- the healthy precedent and convention of this country dictate that any policy decision or any important decision during a Parliament session should be announced on the floor of the House rather than on an X platform. So, where is this country going? I am speaking in anguish. I am not happy about it, when I say that. Anupriya Patelji, a question will be posed tomorrow, who is the Petroleum Minister of this country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE;
AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRIMATI ANUPRIYA PATEL): Shri Hardeep Singh Puri.

DR. JOHN BRITTAS: You are not right. Shri Hardeep Singh Puri is not the Petroleum Minister. It is Mr. Donald Trump. He will tell you where to buy the oil from. He will dictate you to stop the oil from Iran; stop the oil from Venezuela; stop the oil from Russia. And, we will stop! For the last six years, we did not buy oil from Venezuela. Then, Mr. Donald Trump said, US said, 'give a ventilation of six months'. ...*(Interruptions)*... Sir, I am talking about the sovereignty of this great nation, the 'Mother of Democracy'. They are also equal stakeholders to make sure that this

country puts the head up. See, we were the leader of the Non-Aligned nations, Sir. We never bow to anybody. We give sermons about Jawaharlal Nehru, but such a thing has never happened. The President of a country was abducted, but we were mum; on the issue of Palestine, we were mum; on the attack on Iran, we were mum; on the issue of Greenland, we were mum. The response to 'my dear friend' from there is 'my great friend'. Sir, what is this pleasantries being exchanged? Let us think about the integrity of this nation, of this great democracy. We have to answer to the people who are asking us what is happening with regard to the agriculture products and dairy products. Any sensible Government would have come to this Parliament, made a *suo motu* statement, and the Members of Rajya Sabha would have had the chance to seek clarifications. You ask anybody who is seasoned enough and who knows the practise of this Government, whether I am wrong. I was having a doubt whether we are really the Vishwaguru or not, even our leader.* ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please follow the rules. This is not going on record. ...*(Interruptions)*... Please follow the rules. If you don't follow the rules, it will not go on record. ...*(Interruptions)*... It will not go on record.

DR. JOHN BRITTAS: Okay, you take it out, Sir.

MR. DPUTY CHAIRMAN: But, this is not correct. आपको बताया गया था, माननीय चेयरमैन ने कहा था to follow the Rules 238 and 235. And, you are not following the rules.

DR. JOHN BRITTAS: Sir, I have a point. ...*(Interruptions)*... I have a point. ...*(Interruptions)*... Sir, they are disturbing me. ...*(Interruptions)*... Coming to Rupee depreciation, when one dollar was equivalent to sixty rupees,* ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: It will not go on the record. Please follow the rules, Dr. John Brittas. ...*(Interruptions)*...

* Not recorded.

DR. JOHN BRITTAS: Mr. Deputy Chairman, Sir, you know I am the one person who follow the rules.

MR. DEPUTY CHAIRMAN: No, you are not following. ...*(Interruptions)*... No; no. मैं आपकी इन्टेंशन जानता हूँ, please have a serious discussion. ...*(Interruptions)*...

DR. JOHN BRITTAS: * Sir, I was checking with a friend in the Treasury Benches, a Minister. He said, “humongous flow of capital.” Foreign Institutional Investors are taking back the money. FDI has dried up; so, no other way than a crashing rupee. Sir, we should understand the reality. Was this Budget a panacea for that, Sir? My friend, Shri Suresh Gopi, is sitting here. The Constitution says India is a Union of States. You also agree to that. Is Kerala not a State? *He promised an All India Institute of Medical Science. It will come now, a day, 24 hours, 36 hours. Where is the AIIMS, Sir? Twenty-two All India Institutes of Medical Sciences have been granted in different States; in some States, two. Two years back, he promised tourism circuits to the people of Kerala.

It is not the question of giving justice to Kerala alone, but giving honour to the Ministers of this Government also. When I talk in terms of ...*(Interruptions)*... I won't go into Budget because we have a special discussion on Budget. One vertical, Sir, last budget revolved around Prime Minister's internship programme. Last year, what was the amount earmarked for that? It was Rs.10,831/- crores. Do you know how much was spent, Sir? You will be shocked. You will be shocked — Rs. 526 crores! Hardly four per cent! This shows the real picture of your performance; how you are taking this country down the garden path. ...*(Interruptions)*... Can this country afford to accommodate such whims and fancies, such a vast gap between words and deeds? It is more than the Pacific Ocean, Sir -- the gap between their words and deeds. सर, ये सबका साथ, सबका विकास के बारे में बोल रहे हैं।

* Not recorded.

श्री मदन राठौड़ (राजस्थान): सर, मेरा एक प्वाइंट ऑफ ऑर्डर है।

DR. JOHN BRITTAS: The Prime Minister will visit...

MR. DEPUTY CHAIRMAN: Dr. Brittas, there is a point of order.

डा. जॉन ब्रिट्टास: सर, मेरा टाइम पॉज कर दीजिए।

MR. DEPUTY CHAIRMAN: Yes, what is your point of order?

DR. JOHN BRITTAS: Sir, my time is going by.

MR. DEPUTY CHAIRMAN: He is raising a point of order. Let him raise it. आपका प्वाइंट ऑफ ऑर्डर किस रूल के तहत है?

श्री मदन राठौड़: सर, रूल नम्बर 240.

MR. DEPUTY CHAIRMAN: Yes, tell me.

श्री मदन राठौड़: सर, ये irrelevant बोल रहे हैं।

MR. DEPUTY CHAIRMAN: We will see the records.

DR. JOHN BRITTAS: Sir, I will tell you. Despite their discrimination, Kerala is one State with gold standard. For the first time in the history of this country, it is the one State which has given free education upto graduation level. Sir, the milestones of the first UPA Government have been demolished. Right to Information, Right to Employment, Right to Tribals --all these are being systematically demolished. Sir, my colleague, Shri Sadanandan Master, spoke about it. The Chairman told me, "Brittasji, while you are speaking, you can counter it." Sir, let us know the real story. * ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please sit down. ..*(Interruptions)*..

DR. JOHN BRITTAS: Sir, I tell you. ..*(Interruptions)*...

* Not recorded.

श्री उपसभापति: जो आरोप substantiate नहीं कर सकते, उन्हें न बोलें। That will not go on the record. ...*(Interruptions)*...

DR. JOHN BRITTAS: I will authenticate, Sir. ...*(Interruptions)*.. *

MR. DEPUTY CHAIRMAN: No, no; that will not go on record. ...*(Interruptions)*.. किसी बात को रिकॉर्ड पर लाने के लिए there are rules. Follow the rules, Brittasji.

DR. JOHN BRITTAS: Okay. Did they die because of pneumonia and flu? Sir, I will come to the end of my conversation. I don't want to take much of the time. I will only say that the most peaceful State in this country with communal amity, harmony is Kerala. ...*(Interruptions)*... You look at their credentials. ...*(Interruptions)*... Shri Pralhad Joshi, you are a Cabinet Minister. ...*(Interruptions)*... He is disturbing. He is a Cabinet Minister. Sir, a Cabinet Minister is disturbing.

MR. DEPUTY CHAIRMAN: Please, please. You speak.

DR. JOHN BRITTAS: Sir, I will tell you one thing. When they talk in terms of Sabka Saath, Sabka Vikas, do they have the bulldozer in mind? *...*(Interruptions)*... Sir, in Bareilly, a Hindu girl invited a few people for her birthday celebrations. They were all thrashed up because there were two Muslim young men in that. Sir, where is this country going? I don't want to speak about these unpleasant chapters of our current politics, but they should realize that this country has been built by sweat and blood of the common man. ...*(Interruptions)*... They had absolutely no role in the construction of this great country. They never participated in any of the freedom movement, apart from writing apologies, apologies after apologies. ...*(Interruptions)*... Sir, now all sorts of slogans are raised in this House. I have only one thing to say from the Constituent Assembly debates. You must have read the Constituent Assembly debates. Sir, only two slogans were raised in the Constituent Assembly; only two slogans. It still reverberates. You know which were the slogans, Mr. Deputy Chairman, Sir? You are such an erudite person. I will remind you. One is, Jai Hind; and the second is, Inquilab Zindabad. That was the second slogan. Now, you have so many slogans intended to

* Not recorded.

divide this country on caste, communal lines. However hard you try, you cannot break into the State of Kerala. ...*(Interruptions)*... *

श्री उपसभापति: हाउस का नियम है कि एक मेम्बर दूसरे के खिलाफ cannot make personal allegations, and that will not go on the record.

DR. JOHN BRITTAS: MR. Deputy Chairman, Sir, every word, every bit I have spoken, I would authenticate. And you will not find me wanting in my quest to prove that whatever I have spoken is correct. I am speaking with conviction and passion. You know why! They are trying hard to spread misinformation, disinformation ...*(Time-bell rings)*...

MR. DEPUTY CHAIRMAN: Thank you. Your time is over.

DR. JOHN BRITTAS: Sir, I will wind up. The people of Kerala will never ever forgive them and allow them. We will not give a foothold in Kerala. And Kerala is Kerala; Kerala is Kerala, because we didn't allow them. Thank you, Sir.

DR. SUDHANSHU TRIVEDI: *This is an utter disrespect to this august House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That will not go on the record. I have already said it. ...*(Interruptions)*...

DR. SUDHANSHU TRIVEDI: And one more thing I would like to say, Sir, that these are the same people, *इनके अंदर मोदिया बिंदु हो गया है ...*(व्यवधान)*... मोतिया बिंदु नहीं, मोदिया बिंदु ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Please, please. Take your seats. ...*(Interruptions)*... Now, Shri Milind Murli Deora. ...*(Interruptions)*... आप बोलें, आपकी बात ही रिकॉर्ड पर जाएगी। ...*(व्यवधान)*...

* Not recorded.

श्री मिलिंद मुरली देवरा (महाराष्ट्र): उपसभापति महोदय, मैं भारत की माननीया राष्ट्रपति जी को संसद में उनके अभिभाषण के लिए अपनी पार्टी की ओर से बहुत-बहुत धन्यवाद देता हूँ। ...**(व्यवधान)**...

श्री उपसभापति: सिर्फ माननीय मिलिंद जी की बात रिकॉर्ड पर जा रही है। ...**(व्यवधान)**... प्लीज़। ...**(व्यवधान)**... मिलिंद जी, आप बोलिए प्लीज़।

SHRI MILIND MURLI DEORA: Sir, the President's Address was a very clear and realistic assessment of where India stands today, what the challenges are before our country and how we can convert different challenges into opportunities, not just for the Government but for citizens as a whole. सर, मैं एक बात कहना चाहता हूँ कि India and the world are going through an era of unthinkable disruptions, almost bizarre disruptions, since the end of World War-II 80 years ago, in 1945. Let me cite a few examples. Today, what was called the Trans-Atlantic partnership between Europe and the United States, after 80 years, is under serious threat, where two continents are bickering over a piece of land called Greenland. There is no doubt that global trade routes are being redrawn, supply chains are being weaponized, technology cycles are shrinking and the world over, in every continent, conflicts are multiplying. सर, आज की हमारी जो generation है, वह ऐसे समय में जी रही है, जहाँ uncertainty ही एकमात्र certainty है। आज पूरी दुनिया में लगभग 50 active armed conflicts हो रहे हैं, global supply chains पिछले 5 वर्षों से गंभीर रूप से strained हैं और technology हर एक-दो साल में traditional industries को disrupt कर रही है। इस नए और चुनौतीपूर्ण दौर में केवल वे ही देश आगे बढ़ेंगे, जो अपनी अर्थव्यवस्था को मजबूत करेंगे, जो अपनी सीमाओं को सुरक्षित करेंगे, अपनी supply chains को आत्मनिर्भर बनाएँगे, नई technologies में leadership दिखाएँगे और अपने youth को empower करेंगे।

Sir, I can assure this House today that -- we have just started this year -- 2026 is going to be a very, very challenging and a very disruptive year. And I say with great confidence that in this era of volatility, I give full marks to the Prime Minister and to his Government for responding to each challenge and ensuring that each challenge gets converted into an opportunity.

Sir, the first point I raised was the economy. Today, economic strength is the foundation of national power. We are the fourth largest economy with a GDP of over 3.5 trillion US dollars, almost 360 lakh crore rupees. We are growing at seven per cent

per annum. We are the fastest growing among major economies and our share in global growth is almost 17 per cent today.

Sir, before me, Dr. John Brittas raised many points about the Indo-US trade deal. उन्होंने खास कर timing के बारे में आलोचना की कि why was it done at a certain time at night? Dr. John Brittas, your question was 'why was it done at different times in the night?' I would like to tell you, I am not sure if you are aware, that the world has different time zones.

MR. DEPUTY CHAIRMAN: Milindji, address the Chair.

SHRI MILIND MURLI DEORA: There are different time zones. When it is 10 p.m. in India, it is 12 p.m. in the United States. And I am sure my friend, Dr. John Brittas, would understand time zones because there is a big difference in the time zones between the Communist Party and the rest of us. And just like certain countries, economies will slowly... *...(Interruptions)...*

DR. JOHN BRITTAS: Sir, he has taken my name. Allow me... *...(Interruptions)...*

SHRI MILIND MURLI DEORA: Sir, I am not yielding. Just like some countries, some economies will be disrupted given this era of disruption, similarly, certain parties are also slowly being disrupted. Sir, as far as the trade agreement goes, one of the biggest criticisms of the Opposition earlier was that India is getting...

DR. JOHN BRITTAS: Sir, since he is a friend, I would not disturb him.

श्री उपसभापति: माननीय मिलिंद जी, डा. जॉन ब्रिट्टास ने बैठे-बैठे कहा कि आप उनके मित्र हैं, इसलिए disturb नहीं करेंगे, यानी वे दूसरों को disturb करते हैं।

SHRI MILIND MURLI DEORA: Sir, one of the Opposition's biggest criticisms was that the tariffs imposed on India were much higher than tariffs imposed on other countries. सर, मैं गर्व से कह सकता हूँ कि सरकार के और प्रधान मंत्री जी के दृढ़ संकल्प की वजह से आज अमेरिका से लेकर यूरोप तक सभी continents भारत के साथ trade deal करना चाहते हैं। आज मैं confidence और गर्व के साथ कह सकता हूँ कि भारत का जो tariff है, वह विश्व में सबसे lowest tariff है। मैं केवल दो-तीन उदाहरण देना चाहता हूँ। The tariff imposed on China, which is the biggest trading partner with the US, is 34 per cent. Tariff imposed on Bangladesh,

which is a big competitor to India in exporting textiles, is 20 per cent. Tariff imposed on Vietnam, which is also a big electronics competitor to India, is 20 per cent.

Tariff imposed on a country like Indonesia, which is supplying raw materials, is 19 per cent. Today, in India, the tariff is only 18 per cent. सर, जहां तक बजट की बात है, कुछ लोगों ने दो दिन पहले ही कहा। पहले तो सर, कुछ लोगों को स्टॉक मार्केट में कोई विश्वास नहीं है। They do not talk about the stock market. Two days before, suddenly, the stock market became very important for them. Why is that? Because India's stock market - - whatever be the perception around the Budget -- fell by less than 2 per cent. Today, I want to tell those Members of the Opposition, right now, as we are speaking, I checked just shortly, today, the stock market is up by 3 percent. So, what is the answer to those people? Does that mean that they must admit, by their own logic, that the Trade Deal with the United States has been a success and is going to benefit India? One I spoke about is: Economy is the basis of national power. The second is: Supply chains. Today, 90 percent of critical minerals, from lithium to cobalt, which are used in electric vehicles and mobile phones, are processed in few countries like China. Global demand for these critical minerals is going to grow by six times by the year 2040. Our move to encourage domestic mining and overseas partnerships is a very welcome step and will go a long way towards *Aatmanirbharta*. The third is borders and national security. In this volatile world we live in, economic growth cannot exist without secured borders. Today, we have one of the largest Armed Forces. We have 14 lakh active personnel. Despite the fact that we face complex security challenges across land, sea, air, cyber and space domains, we now have Strategic Partnerships and Defence Cooperation Agreements with 40 countries (*Time-bell*) and we are the world's largest Defence spender and Defence exporter. सर, हमने देखा है कि पिछले कई सालों में भारत की foreign policy अब idealism के साथ realism को भी जोड़ती है और यह confident nation की पहचान है।

सर, जहां तक टेक्नोलॉजी की बात है, the AI Mission will also add a lot of growth to our country. The last point that I want to make is: If we want to compete in this volatile world, strengthening the hands of our youth is very, very important. All these steps that I have mentioned -- strengthening the economy, central supply chains and technology -- are going to do this. (*Time-bell*) I would like to quote one statistic which, I am sure, you will appreciate. Today, in the world, 40 per cent of China's population is below the

age of 35 years and 5 per cent of China's population is below the age of 25 years. In the United States, 40 per cent is below the age of 35 years and 30 per cent is below the age of 25 years. India is the youngest country in the world. 65 per cent of our population is below the age of 35 years and 40 per cent is below the age of 25 years. We are adding over one crore people to the workforce. The President's Address summarises this. I am sure we will move ahead with confidence and strengthen our economy.

MR. DEPUTY CHAIRMAN: Shri Praful Patel; not present. Shri Sajjad Ahmad Kichloo.

श्री सज्जाद अहमद किचलू (जम्मू-कश्मीर): जनाब, आपको शुक्रिया कि आपने मुझको बोलने का मौका दिया है। सदरे जम्हूरिया ने जो यहाँ address किया, उसके बारे में मैं भी अपनी एक-दो रायें रखना चाहता हूँ।

सर, अच्छा होता, अगर सदरे जम्हूरिया के address में, recently जो flood हुआ, उसमें सैकड़ों जानें जाया हुई, उनका भी जिक्र होता। यहां तो बड़ी- बड़ी बातें हो रही हैं – "सबका साथ, सबका विकास और सबका विश्वास।"

[उपसभाध्यक्ष (श्री तिरुची शिवा) पीठासीन हुए।]

मैं कहता हूँ कि मेरे जम्मू-कश्मीर के लोगों का क्या कसूर है? जब हमारे बच्चे यहां मुल्क के कई रियासतों में आते हैं, हमारे वेंडर्स आते हैं, हमारे ट्रेडर्स आते हैं, तो उनको पीटा जाता है। ऐसा continuously होता रहा है। परसों, आज से दो दिन पहले, अठारह साल के एक बच्चे को पीट-पीट कर बिल्कुल लहलुहान कर दिया गया। ...**(व्यवधान)**... यहां आज हमारे एक बुजुर्ग को, जो कि एक वेंडर था, उसको पूछ-पूछ कर वह हाल किया कि वह death bed पर है।

जनाब-ए-आला, मैं यही कहना चाहता हूँ कि क्या जम्मू-कश्मीर के लोगों को मुल्क के अंदर या अपनी रियासत में सिर्फ यही मार खानी है? क्या हमारे लिए मुल्क में कोई जगह नहीं है?...**(व्यवधान)**... बिल्कुल भी नहीं है? हमारी किस्मत में मार खाना ही है?...**(व्यवधान)**... *उससे आपको क्या हासिल हुआ? मुझे बताइए कि आपको उससे क्या हासिल हुआ? नाराजगियाँ, और कुछ भी हासिल नहीं हुआ।...**(व्यवधान)**... *देखिए, मत डरिए।...**(समय की घंटी)**... मैं आपके माध्यम से सरकार से यह अपील करना चाहता हूँ, मैं एक बार फिर आपसे यह अपील करना चाहता हूँ, मैंने पिछली दफा भी कहा था कि 5 अगस्त, 2019 का जो फैसला है, उस फैसले को आप वापस लीजिए। ...**(व्यवधान)**... आपको क्या पता है कि लद्दाख और जम्मू-कश्मीर के लोग...**(व्यवधान)**... आपको क्या पता है कि लद्दाख के लोग चीन के साथ कैसे लड़ते

* Not recorded.

थे?...**(व्यवधान)**... जम्मू-कश्मीर के लोग पाकिस्तान के साथ भिड़ते थे।...**(व्यवधान)**... आपने सबको डिवाइड कर दिया।...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you. ...*(Interruptions)*...

श्री सज्जाद अहमद किचलू: आपने सबको डिवाइड कर दिया।...**(व्यवधान)**... आप यूनाइटेड जम्मू-कश्मीर की बात करते थे।...**(व्यवधान)**... आपने जम्मू-कश्मीर को डिवाइड किया।...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you. ...*(Interruptions)*...

श्री सज्जाद अहमद किचलू: कुछ हासिल नहीं होगा। कुछ भी हासिल नहीं होगा।...**(व्यवधान)**... मैं कहता हूँ कि आप पछताएँगे।...**(व्यवधान)**... आपका जो फैसला है, वह सही फैसला नहीं है।...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Sajjadji, thank you very much. ...*(Interruptions)*... Please wind up.

श्री सज्जाद अहमद किचलू: सर, मैं एक मिनट में समाप्त करता हूँ।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Sajjadji, thank you. ...*(Interruptions)*...

श्री सज्जाद अहमद किचलू: सर, अगर उनकी जेब में सौ रुपया है, तो उनसे यह पूछा जाता है कि यह सौ रुपया कहाँ से आया? ...**(व्यवधान)**... लिहाजा, ये सब चीजें हैं, ये चलने वाली नहीं हैं।...**(समय की घंटी)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Sajjadji, thank you. ...*(Interruptions)*...

श्री सज्जाद अहमद किचलू: मगर मेरी आपसे यह गुजारिश है...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please conclude. ...*(Interruptions)*...

श्री सज्जाद अहमद किचलू: हम जो कह रहे हैं, खुदा-न-ख्वास्ता हम आपको गाली नहीं दे रहे हैं, बल्कि हम हकीकत आपके सामने रख रहे हैं।...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please conclude. ...*(Interruptions)*...

श्री सज़ाद अहमद किचलू: आपको इस हकीकत का पता चलेगा।...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you. ...(Interruptions)... I will have to call the next speaker. ...(Interruptions)...

श्री सज़ाद अहमद किचलू: सर:

'लम्हों ने ख़ता की थी, सदियों ने सज़ा पाई,
वे दौर भी देखे हैं तारीख की घड़ियों ने।'

शुक्रिया।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Now, Shri Abdul Wahab; not present. Shri Ram Chander Jangra.

श्री रामचंद्र जांगड़ा (हरियाणा): मान्यवर, मैं आपको धन्यवाद देता हूँ कि आपने मुझे इस महत्वपूर्ण विषय, धन्यवाद प्रस्ताव पर बोलने का मौका दिया। मान्यवर, दो महत्वपूर्ण विषय, जो माननीया राष्ट्रपति जी ने छुए हैं - उनमें से एक अंतिम पेज पर है। उसमें यह बात लिखी गई है कि कुछ भी हो, राष्ट्र से बड़ा कोई नहीं है। उन्होंने कहा है कि विभिन्न मतों, अलग-अलग विचारों के बीच सर्वमान्य है कि राष्ट्र से बड़ा कुछ नहीं है। दूसरी बात जो उन्होंने कहा है कि मैकाले की जो पद्धति थी, औपनिवेशिक दासताओं के जो चिन्ह थे और जो हीन भावना थी, उससे निकालने के लिए माननीय प्रधान मंत्री जी के नेतृत्व में हमारी सरकार ने 12 वर्षों में जो प्रयास किए हैं, उनको उन्होंने सम्बोधित किया है। मैं उसी विषय के ऊपर अपनी बात को फोकस करूँगा। वह दस मिनट में पूरी हो जाएगी।

मान्यवर, देश में झगड़ा यही रहा कि अपनी अंतरराष्ट्रीय छवि को राष्ट्र से ऊपर सोचा गया। अगर हम आजादी की बात करें, तो इतिहास पढ़ते हुए बड़ा अजीब-सा लगता है। प्रधान मंत्री की शपथ ले ली गई। देश के राष्ट्रपति के रूप में एक ब्रिटिश, लॉर्ड माउंटबेटन काम कर रहे हैं। देश के सर्वोच्च सेनापति जनरल बुचर हैं और देश की सीमाओं का निर्धारण करने का काम सिरिल रैडक्लिफ कर रहे हैं, जिन्होंने इंडिया को या हिंदुस्तान को कभी देखा ही नहीं था। लाहौर के लोगों को अंतिम समय तक इस विश्वास में रखा गया कि लाहौर कहीं नहीं जाने वाला है, लेकिन आखिर में, सिरिल रैडक्लिफ ने जो रेखा खींच दी, उसके कारण कितने ही लोग मारे गए, कितने ही लोगों की संपत्ति चली गई, हमारी कितनी ही बहनों के सिंदूर पोंछ दिए गए और कितनों की इज्जत लूटी गई, यह सारा कुछ इतिहास के अंदर दर्ज है। उसके बावजूद, अपनी अंतरराष्ट्रीय छवि को राष्ट्र से ऊपर समझा गया है। पाकिस्तान ने तमाम समझौते तोड़ते हुए कबाइलियों के भेष में जम्मू-कश्मीर के ऊपर आक्रमण कर दिया। हमारी सेनाएं अदम्य साहस दिखाते हुए उनको मुजफ्फराबाद

तक वापस ले गई, लेकिन बीच में सीजफायर कर दिया गया और जो द्विपक्षीय मामला था, वह यूएनओ को सौंप दिया गया, जिसके कारण आज तक वह समस्या बनी हुई है, यानी राष्ट्र से ऊपर अपनी अंतरराष्ट्रीय छवि को समझा गया।

मैं इसी संदर्भ में सिंधु जल समझौते का उल्लेख करना चाहता हूँ। 1960 में सिंधु जल समझौता हुआ। हम upper riparian country हैं। तीनों दरिया - झेलम, चिनाब और सिंधु भारत की भूमि से होकर निकलती हैं। जो हमारी ईस्टर्न नदियां - रावी, ब्यास, सतलुज हैं, वे भी हमारी धरती से निकलती हैं। पाकिस्तान को पानी की जरूरत थी, तो उसको यहां आकर हाथ जोड़ने चाहिए थे कि हमें कुछ पानी दे दो, लेकिन प्रधान मंत्री जी वहां गए और बीच में एक तीसरी संस्था को रखा गया, जबकि यह त्रिपक्षीय मामला था ही नहीं, लेकिन वर्ल्ड बैंक को बीच में ले लिया गया। सिंधु जल समझौते में परमानेंट कमीशन का भी गठन हो गया, उसके बाद यह व्यवस्था दी गई कि अगर कोई विवाद होगा, तो हम एक न्यूट्रल एक्सपर्ट की राय ले लेंगे। उसके ऊपर भी अगर समझौते में किसी देश को यकीन नहीं होगा या उसकी तसल्ली नहीं होगी, तो अंतरराष्ट्रीय आर्बिट्रेशन में केस चला जाएगा। इस तरह का समझौता कभी किसी ने अपने देश के लिए किया नहीं होगा। इस समझौते के कारण हमारे कितने ही हाइडल पावर प्रोजेक्ट्स आज तक लंबित हैं। अगर यह समझौता सही होता और हाइडल पावर प्रोजेक्ट के माध्यम से हिंदुस्तान को पर्याप्त मेगावाट बिजली मिल जाती, तो हमें आज fossil fuel, nuclear या किसी अन्य स्रोत पर आधारित पावर स्टेशंस चलाने की कोई जरूरत नहीं थी। देश मोदी जी का धन्यवाद करे, जिन्होंने पहलगाम अटैक के बाद कहा कि खून और पानी साथ नहीं बहेगा, हम सिंधु जल समझौते को रद्द करते हैं। यह साहस भारत के प्रधान मंत्री, नरेन्द्र मोदी जी ने दिखाया। जब लोग अंतरराष्ट्रीय छवि बनाने के लिए अपने आपको राष्ट्र से ऊपर समझने लग जाते हैं, तो फिर देश का यही हाल होता है।

श्री राजीव शुक्ला: पानी कहाँ रुका, पानी तो जा रहा है, उसे काबू कैसे करेंगे? ...(व्यवधान)...

श्री रामचंद्र जांगड़ा: शुक्ला जी, चिंता मत कीजिए। जब संकल्प है, तो उसे काबू भी कर लेंगे।

सर, मैं इतिहास का विद्यार्थी रहा हूँ और मैंने बहुत-से देशों की आजादी के इतिहास पढ़े हैं। जिस दिन देश आजाद हो गया, उसी दिन उसकी अपनी भाषा भी लागू हो गई। 14 सितंबर, 1949 को संविधान सभा में संकल्प लिया गया। हिंदी के ऊपर बहस हुई। वह बहस क्यों हुई, भाई? बहस तो होनी नहीं चाहिए थी! जब देश आजाद हो गया, तब लोहिया जी ने कहा था कि जब अंग्रेज चले गए, तो अंग्रेजी भी चली जानी चाहिए। ये महात्मा गांधी की बार-बार बात करते हैं। महात्मा गांधी ने यह कहा था कि अंग्रेज चाहे दो दिन बाद चले जाएँ, अंग्रेजी पहले चली जानी चाहिए, लेकिन 15 सालों तक उसको छूट दे दी गई। माननीय राष्ट्रपति जी ने अपने अभिभाषण में कहा है कि मैकाले की वही पद्धति देश में चलती रही। उसमें 15 साल की छूट दी गई, लेकिन 1963 में 15 साल पूरे होने से पहले, फिर से ऐक्ट बनाकर सदा के लिए अंग्रेजी की अनुपालना की छूट दे दी गई। कोई बात

नहीं, हम अंग्रेजी के विरोधी नहीं हैं। भाषा सीखने में कोई बुराई नहीं है। अंग्रेजी सीखें, फ्रेंच सीखें, जर्मन सीखें, लेकिन भाषा की गुलामी जो है, वह देश के लिए शर्मनाक है। आज तक इसका एक कारण यह भी रहा है कि देश के अंदर पूरी तरह से भाषाई एकरूपता नहीं आ पाई।

मान्यवर, देश के लोगों ने कभी आपस में कोई विद्वेष नहीं किया। शुरू से हम देखते आ रहे हैं। मेरी भी 75 साल से ऊपर की उम्र है। लोगों ने दिलीप कुमार को उतना ही सम्मान दिया। उन्होंने अपना नाम यूसुफ़ खान से दिलीप कुमार रख लिया, फिर भी लोगों ने उन्हें उतना ही सम्मान दिया। भारत के लोगों ने इतने प्यार से मुगल-ए-आजम को देखा है। वर्षों तक वह थिएटरों में चलती रही और उतने ही प्यार से संगम को भी देखा गया, वह भी वर्षों तक चलती रही। जितने प्यार से लता मंगेशकर को सुना गया, आशा भोंसले को सुना गया, उसी प्यार से सुरैया और बेगम अख्तर को भी सुना गया। जिस प्यार से संगीत का प्रेम नौशाद से किया गया, उसी प्यार से एस. डी. बर्मन से भी किया गया। लोगों में आपस में कोई विद्वेष नहीं था, लेकिन वोट की राजनीति और तुष्टिकरण की राजनीति ने देश के अंदर विद्वेष पैदा किया। यह सोच पैदा की गई कि राष्ट्र से ऊपर कुर्सी होनी चाहिए, सत्ता होनी चाहिए। राष्ट्र कहीं भी जाए, लेकिन हमारी सत्ता बनी रहनी चाहिए। इसी कारण देश के अंदर यह माहौल बनाया गया कि हिंदू-मुसलमान आपस में लड़ते रहें।

मान्यवर महोदय, बड़े ही अचंभे की बात है कि हमारे आराध्य देव भगवान श्रीराम जी का मंदिर अयोध्या में बनता है और कुछ लोगों को तकलीफ़ होती है। और जो देश के ऊपर एक कलंक रहा - बाबर, जो देश में अग्रेसर था, जिसने हमारे हिंदू कल्चर को नष्ट करने की लाख कोशिश की, हमारे मंदिरों को मिटाया, हमारे कल्चर को नष्ट करने की कोशिश की - जब बाबरी मस्जिद के ऊपर कारसेवक जाते हैं, तो सरयू नदी को लाशों से भर दिया जाता है। केवल एक वोट बैंक को खुश करने के लिए यह सब देश के अंदर चलता रहा।

मान्यवर, हम यह कहना चाहते हैं कि देश ने बहुत त्रासदियाँ झेली हैं, लेकिन आज देश प्रगति के रास्ते पर है। देश विश्वगुरु बनने के रास्ते पर है। माननीय राष्ट्रपति जी ने अपने अभिभाषण में यह संकल्प दोहराया है कि 2047 में, जब आज़ादी के 100 वर्ष पूरे होंगे, तब भारत एक विकसित राष्ट्र होगा और आर्थिक रूप से सबसे अधिक संपन्न राष्ट्र होगा। इस संकल्प को दोहराया गया है और उसी संकल्प को पूरा करने के लिए सारी योजनाएँ बनाई गई हैं।

मैं यहाँ यह भी कहना चाहता हूँ कि राष्ट्रपति जी ने जो बातें कही हैं, मैं विश्वकर्मा समाज से ताल्लुक रखता हूँ। जब तक देश के अंदर निर्माण नहीं होगा, जब तक देश के अंदर कौशल और रोजगार नहीं आएगा, तब तक विकास संभव नहीं है। कितने वर्षों तक केवल क्लेरिकल एजुकेशन का ही एक फंडा चलता रहा। भारत सरकार ने पंद्रह हजार विद्यालयों और पाँच सौ महाविद्यालयों में शिक्षा को टेक्निकल एजुकेशन के साथ जोड़ा है। मेरे पूर्व वक्ता मुरली मिलिंद देवड़ा जी ने भी कहा

कि भारत दुनिया का सबसे बड़ा युवाओं का देश है, और जिस दिन हमारे युवाओं के हाथ में स्किल होगी, उस दिन पूरी दुनिया में भारत छा जाएगा।

मान्यवर, समय कम है, बहुत लंबी बात करनी थी, लेकिन एक बात कहकर मैं अपनी बात समाप्त करूँगा। भारत ने अब तक इतिहास के बहुत झमेले झेले हैं। वर्ष 1962 तक गोवा पुर्तगाल के अधीन रहा, 1976 में सिक्किम भारत में मिला, लेकिन आज भारत पूरा का पूरा एक संगठित देश है ...**(समय की घंटी)**... और राष्ट्रीयता से पूरी तरह ओतप्रोत है। आज आवश्यकता है कि सभी लोग मिलकर राष्ट्र की एकता, अखंडता और विकास के लिए काम करें। यही आह्वान माननीय राष्ट्रपति जी के अभिभाषण के माध्यम से किया गया है। विचारों में मतभेद हो सकता है, लेकिन मनभेद नहीं होना चाहिए। हम सब मिलकर राष्ट्र की उन्नति के लिए काम करें। इन्हीं शब्दों के साथ मैं इस प्रस्ताव का समर्थन करता हूँ।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Jangra ji. The next speaker is hon. Member, Shrimati Ranjeet Ranjan.

4.00 P.M.

श्रीमती रंजीत रंजन (छत्तीसगढ़): उपसभाध्यक्ष जी, आपके माध्यम से राष्ट्रपति अभिभाषण पर बोलने का मौका मिला, उसके लिए मैं आपका धन्यवाद करती हूँ। महोदय, मैं सबसे पहले 28 जनवरी, 2026 को राष्ट्रपति अभिभाषण पर अपनी गहरी चिंता और निराशा व्यक्त करती हूँ। मुझे वर्ष 2025 का अभिभाषण याद आ गया, जब राष्ट्रपति अभिभाषण में रिफॉर्म, परफॉर्म और ट्रांसफॉर्म की बात की गई थी, जो जुमला गूँजा था। इस बार मैंने भाषण सुना, तो उसमें सिर्फ रिफॉर्म रह गया था। यह कैसा रिफॉर्म है, जो किसानों को बरबादी की कगार पर छोड़कर, आपने मनरेगा में संशोधन करके मजदूरों से काम का अधिकार छीना, युवाओं को बेरोजगारी के दलदल में धकेलकर और मध्यम वर्ग को महंगाई की आग में झोंककर यह सरकार किसका रिफॉर्म दिखा रही है। अब सरकार ऐसा परफॉर्म कर रही है कि उनके रिफॉर्म से पॉल्युशन परफॉर्म कर रहा है।

सर, लगातार पेड़ों के कटने के कारण पहाड़ों में लैंड स्लाइड, बादल फटना, पिछले साल धराली हर्षिल सहित कई जगहों पर पहाड़ों का धंसना और बाढ़ आना जैसी घटनाएं हुई हैं। अब तो पहाड़ और नदियां भी इस परफॉर्म से सरकार को चेतावनी दे रही हैं कि ऐसा होना भी सरकार के गलत रिफॉर्म का नतीजा है। जैसे अरावली के लिए सुप्रीम कोर्ट को परफॉर्म करना पड़ा। ऐसे बहुत सारे एग्जाम्पल्स हैं। जानवरों का खेतों में घुसना, पहाड़ों का लगातार धंसना, जहरीली हवा का बहना सरकार के इस ट्रांसफॉर्म से अब प्रकृति भी अपनी परफॉर्म दिखा रही है। दुर्भाग्यवश इस सरकार का ध्यान इन वास्तविकताओं की ओर आकर्षित करना बहुत कठिन होता जा रहा है। आप शुतुरमुर्ग को जानते ही होंगे। यह सरकार शुतुरमुर्ग की तरह व्यवहार करती है। जैसे शुतुरमुर्ग सिर

को रेत में दबा लेता है कि कुछ भी असुविधा है, मैं नहीं देख रहा हूँ, सच्चाई को स्वीकार नहीं करता है। वह लगातार आत्मसंतोष की मुद्रा में रहता है, उसी तरह यह सरकार भी शुतुरमुर्ग की तरह आत्मसंतोष की मुद्रा में है। कोई भी चिंता जताई जाए, उसे आसानी से नज़रअंदाज़ कर दिया जाता है और आंकड़ों का चुनावी रूप से हवाला दिया जाता है, जिनमें से कई तो 2014 या उससे पहले के वर्ष की तुलना प्रस्तुत करते हैं। अभी मैं सुन रही थी कि कोई भी अपना 11 साल का रिकॉर्ड नहीं बता रहा है, ताकि यह दावा किया जा सके कि देश में जो भी प्रगति हुई है, वह इन 11 सालों में हुई है। यह तरीका राजनीतिक उद्देश्यों को तो पूरा कर सकता है, लेकिन यह भारत के लोगों के हित में नहीं है।

महोदय, मैं छात्राओं और युवाओं के बारे में बात करना चाहती हूँ। अभी मिलिंद देवरा साहब भी इस सरकार की बहुत बढ़ाई कर रहे थे कि युवाओं के साथ बहुत बढ़िया कर रही है। राष्ट्र अपने युवा वर्ग के साथ कैसा व्यवहार करता है, वह उसके भविष्य को गंभीरता से लेने का मापदंड तय करता है। दुनिया की सबसे बड़ी युवा आबादी भारत में है। आज का युवा जागरूक है, महत्वाकांक्षी है, लेकिन पिछली पीढ़ियों से कहीं अधिक चिंतित भी है। वह देश के लिए मेहनत करना चाहता है, पर शिक्षा की बढ़ती लागत, घटती सरकारी निवेश, अनिश्चित कैरियर और सीमित अवसर उसकी राह में रोड़े बन रहे हैं, जिसका ब्लेम आप सरकार को दे सकते हैं। प्रवेश परीक्षाओं का बार-बार स्थगित होना, पेपर लीक होना, भर्तियों में वर्षों की देरी से युवाओं की योग्यता नौकरशाही में उलझ कर रह गई है।

दूसरी ओर 25 करोड़ छात्रों वाली स्कूली शिक्षा प्रणाली हमारे देश में है। हम मानते हैं, लेकिन आपने 11 साल में क्या अचीव किया? अभी भी 11वीं और 12वीं में पढ़ते-पढ़ते हमारा जो नामांकन है, जो रेश्यो है, आज भी वह 58.4 परसेंट है। हमारे एचआरडी मिनिस्टर साहब भी यहां बैठे हैं। उच्च शिक्षा का नामांकन अनुपात लगभग 30 परसेंट ही है। यह कौन-से विकसित भारत की बात हो रही है। मुझे खेद है कि राष्ट्रपति अभिभाषण में यूजीसी विनियम, 2023 के क्रियान्वयन से उत्पन्न असमानताओं तथा विदेशी एवं भारतीय उच्च शिक्षण संस्थाओं के बीच जो बहुत महत्वपूर्ण है, नियामकों, समानताओं, संस्थागत न्याय सुनिश्चित करने की आवश्यकता का कोई भी उल्लेख राष्ट्रपति अभिभाषण में नहीं था।

महोदय, मुझे खेद है कि राष्ट्रपति जी के अभिभाषण में रोजगार, जो आज देश के सबसे गंभीर मुद्दों में से एक है, दुनिया की सबसे युवा आबादी वाले हमारे देश में, एक होने के नाते, भारत सिर्फ दिखावे वाले रोजगार के वादों पर नहीं चल सकता है, जो यह सरकार कर रही है।

महोदय, आप नौकरियों की कमी, अंडर एम्प्लॉयमेंट और असुरक्षित अनौपचारिक काम, जैसे गिग वर्कर, प्लेटफॉर्म मजदूर और पीएसयूज के आउटसोर्स कर्मचारी को नज़रअंदाज़ कर रहे हैं। रोजगार को गलत तरीके से फिर से परिभाषित किया जाता है।

उपसभाध्यक्ष जी ,यह बहुत महत्वपूर्ण है कि यहाँ सिर्फ जीवित रहने वाली गतिविधियों को ही सफलता के नाम पर दिखाया जा रहा है ,जो कि देश को गुमराह कर रहा है। नए श्रम कानून , जिन्हें सरलीकरण के नाम पर बनाया गया था ,उनसे कर्मचारी सुरक्षा कमजोर हुई ,हायर एंड फायर आसान किया गया ,मिनट में हायर किया और मिनट में ही नौकरी से निकाल दिया ,सामूहिक संघर्ष की शक्ति घटाई गई ,गिग और प्लेटफॉर्म वर्कर्स को सामाजिक सुरक्षा से वंचित रखा गया और बड़े पैमाने पर अनुबंध रोजगार को वैध बनाने का काम किया जा रहा है। मतलब ,आपने व्यापार की सुविधा को श्रमिक की गरिमा पर प्राथमिकता दी हुई है। स्किलिंग और रोजगार में गहरा असंतुलन है ,प्रमुख स्किलिंग रोजगार के तहत आप केवल इतनी बातें करते हैं ,लेकिन प्रतिशत कितना है? इसमें युवाओं का प्रतिशत सिर्फ 15 प्रतिशत है। कौशल प्रशिक्षण कितना है? सिर्फ 5 परसेंट युवाओं तक ही कौशल प्रशिक्षण पहुँचता है।

महोदय ,मुझे खेद है कि राष्ट्रपति जी के अभिभाषण में हिमालय के पर्वतीय एवं तराई क्षेत्रों में हो रहे अत्यधिक निर्माण तथा अरावली पहाड़ियों में खनन गतिविधियों का कोई भी उल्लेख नहीं हुआ है। इनके कारण मानव निर्मित आपदाएं ,पर्यावरणीय एवं पारिस्थितिक क्षरण हुआ है। इसके साथ ही इन संवेदनशील क्षेत्रों में संरक्षण एवं उनकी वहन क्षमता ,जिसके बारे में बार-बार कहा गया कि पहाड़ों को उनकी कैरिंग कैपेसिटी के एकोर्डिंग लाने का सरकार का कोई प्लान होना चाहिए — इसका कोई भी जिक्र राष्ट्रपति जी के अभिभाषण में नहीं था। कोई भी तत्काल उपाय ,जो सम्मान को सुनिश्चित करे ,जो एक प्लान लेकर आए ,उसका भी कोई उल्लेख इस अभिभाषण में नहीं किया गया है।

महोदय ,हिल और तराई क्षेत्रों में अनियंत्रित निर्माण लगातार चल रहा है। आपके राज में , 11सालों में भूस्खलन और फ्लैश बाढ़ में लगभग 30 प्रतिशत की वृद्धि हुई है ,जो कि प्राकृतिक क्षमता के नियमों का उल्लंघन है और लगातार मानवजनित आपदाएँ पैदा कर रहा है। मुझे खेद है कि राष्ट्रपति जी के अभिभाषण में दिल्ली ,जो राष्ट्रीय राजधानी है एवं एनसीआर में लगातार बिगड़ती वायु गुणवत्ता से लाखों निवासियों को होने वाले गंभीर स्वास्थ्य खतरों तथा मानव निर्मित पर्यावरणीय संकट से निपटने और प्रदूषण कम करने हेतु ठोस उपायों की तत्काल आवश्यकता का कोई भी उल्लेख राष्ट्रपति जी के अभिभाषण में नहीं था। पर्यावरण संरक्षण केवल भाषणबाजी नहीं हो सकता ,इस सरकार की मौन नीति इन वास्तविकताओं पर गंभीर प्रश्न खड़ा करती है कि ये भविष्य की पीढ़ियों पर बोझ डाल रहे हैं।

महोदय ,हम सोलर ऊर्जा की बात करते हैं। भारत ने अभी तक 80 गीगावॉट से अधिक सोलर क्षमता स्थापित की है ,जो कि नवीकरणीय ऊर्जा का सबसे बड़ा हिस्सा है। हमारा 2030 का टारगेट 500 गीगावॉट है। जीवाश्म क्षमता का जो लक्ष्य है ,उसमें 280 से 300 गीगावॉट सौर ऊर्जा

आने की उम्मीद है ,लेकिन यह लक्ष्य बड़े निवेश ,ग्रिड सुधार ,घरेलू निर्माण और कार्यबल की तैयारी के बिना मुश्किल है और इसको सुनिश्चित करने की कोई योजना नहीं है।

उपसभाध्यक्ष जी ,यह गौर करने वाली बात है कि स्वच्छ ऊर्जा कम आय वाले घरों में किसानों और एमएसएमईज के लिए सस्ती बनी रहे ,तब भी सब्सिडी घटती है और टैरिफ बढ़ते हैं और केवल क्षमता ,लक्ष्य ,ऊर्जा सुरक्षा की गारंटी नहीं दे सकते हैं। इसमें विश्वसनीयता ,किफायती और लचीलापन होना बहुत जरूरी है।

महोदय ,राष्ट्रपति जी के अभिभाषण में मुझे इस बात का दुख है कि उन्होंने गुरु तेग बहादुर जी का जिक्र किया ,उनके शब्दों का उच्चारण किया — *भै काहू कउ देत नहिं, नहिं भै मानत आनि।* न डरना है ,न डराना है ,* मैं गुरु तेग बहादुर जी का फिर जिक्र करते हुए बोलती हूँ कि गुरु तेग बहादुर जी मानवता के लिए सबसे पहले बलिदान देने वाले गुरु थे। यह सवाल मैंने सदन में भी उठाया है कि दिल्ली के रेलवे स्टेशन का नाम उनके नाम पर क्यों नहीं किया जा रहा है? दिल्ली के रेलवे स्टेशन का नाम हिंद की चादर क्यों नहीं रखा जा रहा है? लेकिन राष्ट्रपति जी के अभिभाषण में इसका कोई जिक्र नहीं है।

महोदय ,आज देश में 12 से 18 साल के युवा और किशोर सूखे नशे की भयंकर चपेट में आ रहे हैं, लेकिन इससे पीछा छुड़ाने के लिए, खास करके बिहार जैसे गरीब प्रदेशों में, जो ड्राई स्टेट है, वहाँ सूखा नशा बच्चों पर पैर पसार रहा है। इसे कैसे खत्म किया जाएगा, इसके लिए किसी प्लान की चर्चा राष्ट्रपति जी के अभिभाषण में नहीं थी।

महोदय ,मैं बताना चाहती हूँ कि भारतीय खेल लगातार भ्रष्टाचार, कुप्रबंधन और पारदर्शी प्रशासन की कमी से जूझ रहा है। खिलाड़ियों के प्रशिक्षण, बुनियादी ढांचे ,नियमित रूप से गलत विवरण, भाई-भतीजावाद और योग्यता को नजरअंदाज करना लगातार चल रहा है, लेकिन राष्ट्रपति जी के अभिभाषण में प्रशासन में पारदर्शी शासन, मेरिट आधारित चयन और पर्याप्त वित्त पोषण जैसे जरूरी सुधारों की आवश्यकता की कोई भी चर्चा नहीं की गई।

महोदय ,मैं वरिष्ठ नागरिकों के बारे में भी बोलना चाहूँगी, जिन्होंने अपने जीवन में इस देश का निर्माण किया। दिन-ब-दिन उनकी गरिमा, जो उनके जीवित रहने का साधन है, वह चिंता का विषय बनती जा रही है। बढ़ती स्वास्थ्य देखभाल लागत, अपर्याप्त पेंशन, मुद्रास्फीति से घटती बचत और ओवरलोडेड सार्वजनिक स्वास्थ्य प्रणाली ने बुढ़ापे को असुरक्षित कर दिया है। कई लोग पुरानी बीमारियों से जूझ रहे हैं और आवश्यक स्वास्थ्य उपकरणों की जरूरत है, फिर भी एयर प्यूरीफायर, वॉटर प्यूरीफायर, हीटर जैसे उपकरण अब भी जीएसटी के दायरे में आते हैं, जबकि

* Not recorded.

ये विलासिता की नहीं, बल्कि जरूरत की चीजें हैं। बुजुर्गों की गरिमा केवल नारेबाजी पर नहीं टिक सकती है। इसे सस्ती स्वास्थ्य देखभाल, सामाजिक सुरक्षा और राहत की जरूरत है।

महोदय, आदिवासियों की बात कही गई कि उनकी संस्कृति के संरक्षण के लिए संग्रहालय बनाए जा रहे हैं, लेकिन आदिवासियों का संरक्षण संग्रहालय बनाने से नहीं, बल्कि उनके जंगल और जमीन पर अधिकार देने से होगा। साथ ही मैं कहना चाहूँगी कि अभी जिस तरह से आज यूएस के साथ डील की चर्चा की जा रही है, उसमें मुझे किसानों की चिंता हो रही है। एक तो स्वामीनाथन समर्थन मूल्य लागू नहीं हुआ, इसके ऊपर आप किसानों को कौन सी डील दे रहे हैं, कौन से मिल्क प्रोडक्ट की डील दे रहे हैं, यह सदन को बताया जाना चाहिए। इसे लेकर सरकार द्वारा विपक्ष को विश्वास में लेना चाहिए और उन्हें यह बताना चाहिए।

अंत में, माननीय उपसभाध्यक्ष महोदय, शिक्षा, रोजगार, पर्यावरण, ऊर्जा और सामाजिक न्याय में जो साझा धागा है, वह संसाधनों की कमी नहीं, बल्कि ईमानदार स्वीकारोक्ति और राजनीतिक इच्छाशक्ति की कमी है। यह सरकार सुधारों पर जश्न मनाने के बजाय तुलना पर भरोसा करती है और उत्तर देने के बजाय ताली बजवाने में व्यस्त है। भारत के लोग चमत्कार नहीं मांगते हैं, वे चाहते हैं कि सच्चाई, पारदर्शिता और समय पर कार्रवाई करिए। उन्हें ऐसी सरकार चाहिए, जो वास्तविकताओं का सामना करे, उनसे भागे नहीं, विपक्ष से भागे नहीं, विपक्ष के प्रश्नों से भागे नहीं, डरे नहीं। हम सब यहाँ पर एक होकर देश को मजबूत करने के लिए हैं। मैं यही कहना चाहूँगी कि विनम्रता के साथ शासन करें, अहंकार नहीं करें। अंत में, माननीय उपसभाध्यक्ष महोदय, मैं केवल इतना कहना चाहूँगी कि इतिहास कर्म के साथ-साथ मौन का भी लेखा रखता है। इसी चेतावनी के साथ राष्ट्रकवि रामधारी सिंह दिनकर की इन पंक्तियों के साथ मैं अपनी बात समाप्त करती हूँ:

*"समर शेष है, नहीं पाप का भागी केवल व्याध,
जो तटस्थ है, समय लिखेगा उनके भी अपराध"*

इसी के साथ आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Ranjeetji, you have concluded within your time. I appreciate that. Next speaker is hon. Member, Ms. Dola Sen, not present. Next speaker is hon. Member, Dr. Vikramjit Singh Sahney, not present. Next speaker is hon. Member, Shri S Niranjana Reddy.

SHRI S NIRANJANA REDDY (Andhra Pradesh): Mr. Vice-Chairman, Sir, I rise to reflect on the hon. President's Address. The Address reflects India's confident assertion and transition into the second phase of 21st Century with emphasis on technology-led

growth, infrastructure expansion and inclusive development. Sir, while I represent the State of Andhra Pradesh, this vision aligns with the State's dual character as a technology hub and agrarian coastal economy. The hon. President's Address deals with all these aspects with sufficient details. I want to focus on one aspect that the hon. President's Address refers to, namely, the Government moving forward on the path of reforms express. In the reforms' express that the Government is embarked on, I find that there are certain other bogies that may need to be attached to this particular express. While various areas have been covered, I want to focus on two or three specific areas. The first one is on technology and digital economy. India's progress in the digital economy is evident from the electronics production crossing rupees 11 lakh crore. Smartphone exports exceeding rupees one lakh crore in early 2025-26. Large-scale AI skilling creates significant opportunities for Southern States like Andhra Pradesh and Telangana that host IT, GCCs, electronics and data center ecosystems. However, the expansion has exposed certain structural gaps. India's National Cybersecurity Policy dates back to 2013 which predates the scale of cloud computing, data centers, and AI-driven systems, critical digital public infrastructure, and underscoring the need for a modernized cybersecurity framework. At the same time, the industry estimates point to a substantial shortage of skilled professionals in emerging areas, such as cybersecurity, artificial intelligence, semiconductor design, and advanced electronics despite ongoing training initiatives. I note with satisfaction that the hon. President's Address refers to the necessity of increasing the skilling and also providing for education in these sectors from an earlier stage.

Sir, the second area that I want to speak on, specifically, is with regard to the agricultural policy. So, these are the areas that, I think, largely remain, and while they have been covered in some other aspects, certain other aspects that have not been touched upon or something that I wanted to speak on. I think there is a specific need for India to quickly adopt and move towards an agricultural policy. We have a large percentage of our population still dependent on agriculture. Agriculture's contribution is increasingly reducing its share to the country's GDP, but the large extent of population continues to depend on agriculture. We find that in the agricultural policy that we have, while the Address refers complementarily to the increase in production of grains, I find that a lot of grains being produced are something that are even beyond the consumption capacity of the country and a lot of them are being diverted for

processing ethanol and also for other things. I think, a cost-benefit analysis may need to be done with regard to the agricultural policy and we should have a long-term 'land agricultural policy' with regard to what would suit the country's interest best.

Sir, then, women-led development also finds a part. We find, especially in South of India, population is aging faster. While this has been on the anvil of Government's developmental plan, we need to augment the workforce which can only be done very quickly if more women are brought into the workforce to add to the productivity level of the population. I find, while we have had some basic small schemes in relation to bringing women into this development of employment programmes, I think, something more needs to be done. If India is to progress on the reforms' express, one area that has not been touched upon is the necessity of judicial reforms.

Sir, we may have made some changes in relation to the penal laws. As I have been seeing the practice of those penal laws, I have not seen a great difference with regard to how it affected the actual performance of those laws in the country. We will need to make many more changes apart from that. While the process of decriminalizing is welcome, there are several judicial reforms that need to be brought in because if India is to move towards *Viksit Bharat*, we need to give an air of certainty in legal dealings to people who want to come into India or the businesses within India when they are dealing in business transactions. So what we find is that there is still a lot of hesitation with regard to contractual certainty in India. I think steps will need to be taken for the purpose of ensuring that we do something very quickly. Two very quick fix solutions are: we can make costs compulsory. When two parties litigate, one party benefits by delaying. We find that several people are going to court understanding that they do not have a case, but they know that they will be able to delay the matters in court. If we are able to come up with some mechanism which says that if someone is coming to the court without a good case or is dragging on the proceedings, like, it happens in most developing countries, we need to provide for compulsory costs which will be approximating to the actual cost apart from penalty. This will disincentivize people to litigate, honour contracts, which will bring about certainty in the economy. Also, another area with regard to providing and ensuring stability is that law and order would play a large part. It is the Centre's responsibility to ensure that while States are operating the law and order in their independent spheres, if any particular State is

transgressing this law and order situation and resulting in chaos, like, it is happening currently in the State of Andhra Pradesh, something would need to be done to ensure that this politicking at a State level does not disturb the economic stability and progress of the State. From the State of Andhra Pradesh, I call upon the Central Government to look at the current law and order situation in the State of Andhra Pradesh and please bring it to order soon so that Andhra Pradesh can embark and continue on the growth journey. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Niranjan Reddy Garu. Next is Shrimati Sulata Deo.

श्रीमती सुलता देव) ओडिशा : (वाइस-चेयरमैन सर ,मैं महामहिम राष्ट्रपति जी के अभिभाषण पर Motion of Thanks के ऊपर बोलने का मौका देने के लिए आपकी आभारी हूँ। महामहिम राष्ट्रपति जी ओडिशा की लड़की हैं ,ओडिशा का गर्व हैं। हम लोगों ने खुद उनको वोट देकर राष्ट्रपति पद के लिए भेजा है। आज जब मैं यहाँ उनकी स्पीच के ऊपर Motion of Thanks की चर्चा में उनको thanks दे रही हूँ ,तब वे ओडिशा में हैं और मेरे जिले में ही हैं। यहाँ से मैं उनका स्वागत करती हूँ।

महामहिम राष्ट्रपति जी ने कहा कि राष्ट्र से बड़ा कुछ भी नहीं है। अगर वे यह बात बोल रही हैं ,तो फिर शांति ,मैत्री ,प्रगति ,ये कहाँ गई!* मुझे 'धूल का फूल' फिल्म का एक गाना याद आता है:

*"तू हिन्दू बनेगा ,न मुसलमान बनेगा,
इंसान की औलाद है ,इंसान बनेगा।"*

मगर आज इंसानियत कहीं गुम हो गई है। हम जात-पात की भावना से भरे हुए हैं। सर , इससे अच्छे तो जानवर हैं ,वे पूरे भारत क्या ,विश्व में इंटरनेट पर छाए हुए हैं। एक तो पिटबुल है , जो World War में अपने मालिक को 4 दिन तक छोड़ कर नहीं आया। वह बर्फ में बैठा रहा ,वह अपनी जान तक भी गँवा देता ,अगर वहाँ कोई न जाता ,मगर वह अपने मालिक के पास बैठा रहा। दूसरा ,अंटार्कटिक का हमारा जो पेंग्विन है ,उसका भी एक वीडियो वायरल हो रहा है। हम लोग कम से कम उससे तो कुछ सीखें ,कुछ इंसानियत उससे भी तो सीखें , जो अपने मरे हुए मालिक को भी छोड़ कर नहीं जा रहा है! मगर मैं महामहिम राष्ट्रपति जी से यहीं से निवेदन करूँगी कि सुप्रीम कोर्ट ने जो verdict दिया है ,यह जो stray animals और stray कुत्तों को जिस तरह से harass किया जा रहा है ,कम से कम उनके ऊपर भी थोड़ा दया कीजिए। यह जो 'वसुधैव कुटुम्बकम्' की

* Not recorded.

बात है ,तो यह पृथ्वी सबके लिए है, सिर्फ मेरे अकेले के लिए नहीं है ,बल्कि उनके लिए भी है। जो सबसे ज्यादा वफादार हैं ,वे कुत्ते ही हैं ,मगर उनके लिए भी यह नहीं है। इस धरती को अभी रहने के लायक नहीं बना रहे हैं। आपके माध्यम से उनसे मेरा यह रिक्वेस्ट है।

सर ,मैं एक बात और बोलूंगी। अगर सब जगहों पर विकास की बात हो रही है , 'विकसित भारत' के बारे में इतनी सारी बातें हो रही हैं। सर ,कैसा 'विकसित भारत'? 2 परसेंट स्वास्थ्य में और 2परसेंट शिक्षा में खर्च करके ,हम इसे अशिक्षित और अस्वस्थ 'विकसित भारत' करना चाहते हैं ?क्या 'विकसित भारत' में ओडिशा के लिए कुछ नहीं है ?ओडिशा सबसे ज्यादा रेल फ्रेट देता है ,मगर ओडिशा के लिए नयी रेल लाइन नहीं है। आज तक खुर्दा-बलांगीर का काम नहीं हो पा रहा है ,आज तक हमारे 8 जिलों ने रेल लाइन नहीं देखा है। ऐसा क्यों है ,सर? ऐसा वैमात्र का मनोभाव क्यों है ?

सर ,एक और बात है। महामहिम ने मेट्रो ट्रेन के बारे में बोला, मगर मेरे नेता नवीन पटनायक ने 1जनवरी, 2024को भुवनेश्वर से कटक के लिए 6,256 करोड़ का मेट्रो का एक प्रोजेक्ट दिया था ,उसका फाउंडेशन स्टोन lay किया था ,वह भी सिर्फ और सिर्फ राज्य के पैसे से होना था ,मगर उसको भी कैंसिल कर दिया गया। हमने खुद बीजू जनता दल से रेल मंत्री जी को संसद में भेजा। अगर हमें इसका अधिकार नहीं है ,तो क्या यही डबल इंजन है ?

सर ,राष्ट्रपति महोदया नेशनल हाईवे के ऊपर बोल रही हैं। नेशनल हाईवे के ऊपर बोलने के समय ,खुद अपने ही राज्य को देखिए।... **समय की घंटी** ... (जो नेशनल हाईवे कटक से संबलपुर वाया अंगुल है ,उसको भी आज तक कंप्लीट नहीं कर पाए हैं। दैतारी से पारादीप का काम भी कंप्लीट नहीं हो पाया है।

सर ,मैं अहिंसा के बारे में बोलती हूँ। मेरे नेता नवीन पटनायक ने अहिंसा को preamble में रखने के लिए रिक्वेस्ट किया था। वह कहाँ है ?मैं वही बोल रही हूँ। आप अहिंसा को देखिए। ओडिशा एक शांतिप्रिय स्टेट है ,जहां पर चंडाशोक ,धर्माशोक में तब्दील हो गया था ,मगर आज आपने ओडिशा की क्या हालत की है? आज ओडिशा ऐसा क्यों है ?किसके चलते ऐसा है ?* इसके चलते मैं महामहिम राष्ट्रपति जी से आपके माध्यम से रिक्वेस्ट करती हूँ कि यह जात-पात , धर्म की बात छोड़िए ,ओडिशा में शांति लाइए, ओडिशा की शांति लौटाइए। Thank you so much, Sir. वंदे उत्कल जननी!

* Not recorded.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you. Next speaker is Dr. Meenakshi Jain, not present. Now, hon. Member, Shri Gurwinder Singh Oberoi; you have two minutes to speak.

SHRI GURWINDER SINGH OBEROI (Jammu and Kashmir): Hon. Vice-Chairman, Sir, I rise to respond to the hon. President's Address. But, I must state plainly that for Jammu and Kashmir, the Address is a study in contradiction. It celebrates democracy while presiding over its systematic suspension in one part of the country. Sir, Jammu and Kashmir today stands as the only region in India downgraded from a State to a Union Territory, stripped of its political agency and governed by Central command. While the President's Address speaks of federalism and cooperative governance, Jammu and Kashmir remains a living example of Centralized overreach and democratic rollback. The Jammu-Kashmir National Conference, a party that has defended the Indian Constitution for decades, refuses to accept this dangerous 'normal' of the abnormal. You cannot dismantle representative institutions and then lecture this House on democratic strength. Democracy cannot be suspended and celebrated at the same time. Hon. Vice-Chairman, Sir, the Address repeatedly invokes development. But, let us be very clear, development without consent is not progress. It is an imposition. Roads cannot replace rights; investments and economic packages cannot compensate for the denial of dignity. If the situation in Jammu and Kashmir is truly normal, why is Statehood still withheld? If trust has been restored, why is power still centralized in Delhi? And, if this model is so successful, why is it not being applied anywhere else in India?

Sir, the Address speaks of youth empowerment, yet the youth of Jammu and Kashmir face record unemployment, uncertainty and shrinking opportunities. ...(*Time-Bell*)... A generation is being asked to survive on promises, while its future remains hostage to political indecision. The President's Address speaks of peace, but peace without political dialogue is merely enforced silence.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Mr. Oberoi. ...(*Interruptions*)...

SHRI GURWINDER SINGH OBEROI: Hon. Vice-Chairman, Sir, let me say this without ambiguity: The continued denial of Statehood to Jammu and Kashmir is a constitutional

and moral failure. It erodes federalism, deepens alienation and undermines national unity. ...(*Interruptions*)...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Mr. Oberoi, you have made your point.

SHRI GURWINDER SINGH OBEROI: The Jammu-Kashmir National Conference will not endorse this illusion of normalcy. We will continue to demand what is rightfully due: Full statehood, full democracy, and full dignity. Until these are restored, no President's Address, however polished it may be, can hide the truth that India's democratic promise remains incomplete in Jammu and Kashmir.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Mr. Oberoi.

SHRI GURWINDER SINGH OBEROI: Sir, let me conclude by saying: The message from Jammu and Kashmir is clear and unwavering -- restore Statehood, restore dignity, restore democracy, and restore constitutional privileges. Sir, lastly, I draw your attention to the beating of shawl vendors and students in different States of India, as mentioned by my colleague Sajjad Ahmed Kichloo *sahib*. They talk of *Viksit Bharat*; they talk of *Sabka Saath, Sabka Vikas, Viksit Bharat*. But please tell them to give us *Surakshit Bharat*, where every Kashmiri can travel across India without any fear at all. Thank you.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you. Now, Shri Birendra Prasad Baishya — hon. Member not present. Then, Shri Abdul Wahab — four minutes.

SHRI ABDUL WAHAB (Kerala): Thank you, Vice-Chairman Sir, for giving me this opportunity to speak on the President's Address. First of all, I beg to differ on certain points mentioned in the President's Address. And, I congratulate Mr. Donald Trump for reducing the tariff rate again to 18 per cent and for giving a good and timely advice to our Government during Operation Sindoor.

Sir, the main issue before India, now, is joblessness. MGNREGA was one of the big schemes of the UPA Government to provide more jobs to the rural people. But MGNREGA has gone now and that money, whatever money was being given by the Government, is no more there for the States. I admire the Government of India for

‘Skill India’ initiative. But, money which is given for skill development is not according to the expectations. This is what everybody in India feels. Our hon. Prime Minister speaks of Viksit Bharat by 2047. But it is possible only by giving more skill and jobs. So, I request the Government of India to pay more attention to skill development.

Sir, there are many other things. Rupees 15 lakhs were promised to all Indian citizens. But this money has not yet come. Modi's guarantee was there for more jobs for unemployed people. This too has not yet come. Okay, something has come in a different way. I have heard about 9-10 Presidential Addresses. However, most of these were during UPA's tenure. But, anyway, this time we had expected Modi's guarantee. Modi's guarantee was there for new projects in Kerala. Nothing came. Please consider the BJP people in Kerala. To satisfy them, at least, announce something. Otherwise, it will be a big tragedy for the BJP. In good sense, I am saying, at least, give something which you are giving to other States. Coming to double engine, Dr. Patra is not there. His colleague was telling the problems of double engine *sarkar* in Odisha.

AN HON. MEMBER: Everywhere.

SHRI ABDUL WAHAB: Everywhere! I do not know that. Because Dr. Patra has given a good, good particular class for his colleague; so, she presented well. What is the benefit of being double engine *sarkar* in any State? Now, Odisha is suffering. ..(*Interruptions*).. We want *Vande Bharat* engine. We want Vande Bharat speed. In Vande Bharat, you cannot give more stops, I know that. But some people are asking about Vande Bharat's limited stops and all. ...(Time-bell)... Sir, it means, you are telling me that time is over.

THE VICE-CHAIRMAN (TIRUCHI SIVA): Wind up.

SHRI ABDUL WAHAB: Sir, I have got two more points. Coming to health, we are asking Naddaji — we are not asking just like our CPM colleague who was asking for AIIMS -- for at least, a CGHS hospital somewhere nearby so that MPs and Government officials can avail that facility. (Time-bell rings) Kindly give me two more minutes.

AN HON. MEMBER: Kindly allow him.

THE VICE-CHAIRMAN (TIRUCHI SIVA): No; please conclude.

SHRI ABDUL WAHAB: I am going to retire next year. So, please give me some time. Just like Shri Tiruchi Siva, I am not getting the fourth term or fifth term. *...(Interruptions)...* In India, we are having harmony so far. But it is slowly, not slowly, according to somebody, it is rapidly ... *(Interruptions)...* Please ask him not to interfere.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Okay. Please, Mr. Rahim, do not interrupt.

SHRI ABDUL WAHAB: Coming to institutions,... *...(Interruptions)...* You are talking more than me, I think. If you stop me, I cannot restart again. It is like Vande Bharat, once it has gone, gone; otherwise, if it is stopped, then stopped. *...(Interruptions)...* बात करेंगे न!

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): You kindly speak. Why do you reply to them?

SHRI ABDUL WAHAB: *

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Mr. Wahab, 75 more speakers are there, please.

SHRI ABDUL WAHAB: Okay. Thank you very much for giving me such consideration and thank you very much for giving me support. Thank you.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you very much. So nice of you! Next is, hon. Dr. Vikramjit Singh Sahney. You have seven minutes.

डा. विक्रमजीत सिंह साहनी (पंजाब) :सर ,मैं सबसे पहले महामहिम राष्ट्रपति जी का आभार प्रकट करना चाहूँगा कि उन्होंने अपने अभिभाषण की शुरुआत में ही श्री गुरु तेग बहादुर जी को श्रद्धांजलि अर्पित की ,जिन्होंने हिन्दुस्तान का धार्मिक और सामाजिक ताना-बाना बचाने के लिए तथा मानव अधिकारों की रक्षा करने हेतु दुनिया का पहला बलिदान दिया।

* Not recorded.

"भै काहू को देत नहि , नहि भय मानत आन।"

We should neither instill fear in others nor live in fear of others. जैसा कि अभिभाषण में बताया गया ,ऑपरेशन सिंदूर ने आतंकवाद के विरुद्ध भारत के दृढ़ संकल्प ,साहस और राष्ट्रीय इच्छाशक्ति का प्रभावशाली प्रदर्शन किया। मैं स्वयं को भी सौभाग्यशाली मानता हूँ कि I was part of the India Global Outreach delegations. The hon. President has stressed the nation's journey towards Viksit Bharat with a noble goal of GDP growing above seven per cent. But, Chairman, Sir, GDP is not only Gross Domestic Product, but I think, it is for the millions of common citizens, rickshaw pullers in Kolkata, a weaver in Varanasi, a techie in Bangalore and a farmer in Vidharbha. GDP, I think, has different meaning. 'G' stands for good governance — every rupee allocated reaching the last beneficiary. 'D' stands for an all-round economic development, not vertical development, by making sky scrappers, but horizontal. Development that ensures that a tribal child in Jharkhand have the same privileges and opportunities as a child in South Mumbai. 'P' stands for prosperity, not for select few billionaires but for every single citizen. So, I feel that we should adopt a new meaning of GDP. Progress of our nation cannot be measured by how high our Sensex soars, but by how secure our farmers feel on their soil. विकसित भारत तभी होगा, जब हर किसान को उसकी फसल का सही दाम मिलेगा, हर युवा को रोजगार मिलेगा, हर बच्चे को अच्छी और affordable शिक्षा मिलेगी और हर Micro Enterprise को प्रफुल्लित होने का वातावरण मिलेगा।

अभिभाषण में 25 करोड़ लोगों के गरीबी से बाहर आने का उल्लेख है, यह बहुत ही सराहनीय बात है ,लेकिन हमारे देश में आज भी 80 करोड़ लोग मुफ्त राशन पर निर्भर हैं। हमें इनके सशक्तिकरण पर भी मिलकर काम करना होगा। The Address speaks of inclusive growth and rising purchasing power, but you are very well aware that there are published reports that show that the top one per cent hold 40 per cent of India's wealth while the middle class faces rising inflation. वाइस चेयरमैन साहब ,मैं कल कहीं hilarious moment पढ़ रहा था कि 'Poor gets subsidy, rich gets rebate, but the middle class is watching only TV and debate.'

अभिभाषण में National Education Policy reforms, innovation का जिक्र है। साथ ही , रिपोर्ट्स यह बताती हैं कि देश में 50 परसेंट से भी कम graduates नौकरी के काबिल हैं, यह तो शुक्र है कि E-commerce platforms ने लाखों युवाओं को रोजगार दे रखा है। to all t ,hese delivery

boys. पिछले दिनों आपने देखा होगा कि SSC Combined Graduate Level की परीक्षा में 17,727 vacancies के लिए 36,00,540 युवाओं ने आवेदन किया।

महोदय, आज देश में 1 लाख से ज्यादा सरकारी स्कूल ऐसे हैं जहाँ सिर्फ एक ही अध्यापक है। मैंने कई बार इसको वैरीफाई किया है। वहीं प्राइवेट स्कूलों की फ्रीस इतनी महंगी है। India's 2.7 per cent allocation to 'Education' falls well short of South Africa allocating 6 per cent, Brazil 5.6 per cent and 4 per cent spent by both China and Russia. Our hon. Education Minister is in the House who is doing a lot for skilling. Sir, how will we build a healthy India with shrinking budget on Health? We are building AIIMS hospitals but where are the doctors! हॉस्पिटल्स हैं, तो डॉक्टर्स नहीं हैं। पीछे आपने देखा कि जहाज़ थे, तो पायलट्स नहीं थे। मेडिकल एजुकेशन में इनती shortage है कि हमारे स्टूडेंट्स यूक्रेन जैसे देश में जाकर MBBS कर रहे हैं। जब तक हम इस डिमांड और सप्लाई के गैप को fill नहीं करेंगे, it is a most priority item, क्योंकि विकसित भारत, शिक्षित भारत के बिना नहीं हो सकता। अगर हम अपनी education - खासकर higher education, डॉक्टर्स, AI professionals और job-linked skilling पर ध्यान नहीं देंगे, तो कहीं ऐसा न हो कि यह demographic-dividend, जो हम बार-बार कहते हैं, demographic-disaster बन जाए।

महोदय, बहुत खुशी की बात है कि राष्ट्रपति जी ने कहा है कि भारत दुनिया का सबसे बड़ा चावल उत्पादक बना है, पर इसके साथ-साथ हमें यह भी देखना होगा कि पंजाब जैसे प्रांत में, जहाँ groundwater का level भयंकर रूप से नीचे जा रहा है और arsenic जैसे केमिकल्स आ रहे हैं। इसलिए crop diversification के लिए और ज्यादा incentive देने की ज़रूरत है और जो alternate crops हैं, मिलेट्स हैं, उन पर assured MSP देने की ज़रूरत है, तभी crop diversification हो पाएगा।

The Address presents India as a global power and our growing influence. पर कहीं न कहीं, our 'Neighbourhood First Policy' needs to be revisited with proactive engagements in our neighbourhood. India's historical Non-aligned Movement and Panchsheel should be fundamental to our external policy while we should forge new alliances in the name of South-South Cooperation.

Mr. Vice-Chairman, Sir, looking ahead at Amrit Kal of 2047, 'Five Ps' are very important — 'Five Ps.' पहला है पॉपुलेशन। We are the most populous nation on the earth. अच्छी बात है, लेकिन we have limited land, limited water, limited infrastructure. दूसरा 'P' मैं बोलूंगा, पॉपुलेशन के बाद है पॉल्यूशन। विश्व की जो 20 most-polluted cities हैं, उनमें भारत के 13 शहर हैं। दिल्ली का हाल आपको पता है और दुख की बात है कि इस सदन को पॉल्यूशन पर

चर्चा करने के लिए कुछ घंटे भी नहीं मिले ,ताकि मिलकर हम सकारात्मक तरीके से कैसे इस समस्या का समाधान कर सकें। Our rivers are foaming, our air is toxic and our mountains are crumbling under unregulated construction. This is an environmental emergency, and it is sad that this House could not have a few hours to discuss it.

‘P’ for poverty. We celebrate being the fourth largest economy, but so many people have to be given free ration. Productivity and prices for the common man are other issues. Mr. Vice-Chairman, Sir, when we have commissions for women, for minorities, यह सबके लिए है। Why not have commission for youth and for our farmers? एक statutory body, एक constitutional body होनी चाहिए, जिसका ध्यान इस बात पर हो कि youth और farmers के लिए जो भी गवर्नमेंट पॉलिसीज़ हैं, उनका youth और farmers पर क्या ground impact पड़ रहा है। ...(समय की घंटी)...

अंत में, मैं कुछ पंक्तियां कहकर अपनी बात कन्क्लूड करूंगा:

“सिर्फ नारों से ही नहीं नीति से यह वतन आबाद होगा,
कागजी महलों से नहीं, बुनियाद से नया भारत जिंदाबाद होगा।
जिस दिन मिट जाएगा फासला दावों और हकीकत के दरमियां,
बस उसी दिन इस देश का नागरिक सही मायने में आज़ाद होगा।”

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): The next speaker is Shrimati Ramilaben Becharbhai Bara; ten minutes.

SHRIMATI RAMILABEN BECHARBHAI BARA (Gujarat): &“ Thank you, Hon'ble Vice-Chairman Sir, for the opportunity. Today, in this august House, I rise to support the Motion of Thanks on the Address of the hon. President of India to both Houses of Parliament. The hon. President's address was far-sighted, balanced, and squarely in the national interest. I thank her for delivering this precious Address. As a woman, I am deeply proud, and through you, I extend my gratitude to the hon. President of India.

Mr. Vice-Chairman Sir, in her Address, the hon. President highlighted the achievements of the Government of India. This was not merely a report; it reflects the truth of contemporary India and serves as a roadmap for its future. Viksit Bharat 2047 is not just a slogan from the hon. President; it is a message for every Indian and a call

& English translation of the original speech delivered in Gujarati.

to the youth to embrace their responsibilities and march forward. Sir, the Address delivered by the hon. President emphasized crucial aspects of social security and social justice.

The Government led by hon. Modiji is unequivocally the Government of the poor—a Government devoted to their welfare. Hon. Prime Minister, Shri Narendrabhai Modi, often says, "I care for the person who has no one to care for." जिसको कोई नहीं पूछता, उसको मोदी जी पूछते हैं। Hon. Modiji remains steadfastly committed to the welfare of the poor, marginalized, extremely backward, Dalit, and tribal communities across India. The mantra 'Sabka Saath, Sabka Vishwas' has truly transformed lives. Over the past decade, remarkable strides have uplifted the poor: they now hold their own bank accounts, with ₹6.75 lakh crore deposited directly via the Direct Benefit Transfer scheme.

Hon'ble Vice-Chairman Sir, as a woman, I keenly understand the importance of cooking. The difference between cooking with wood and LPG is profound. It is only hon. Prime Minister Shri Narendrabhai Modi who has truly grasped the pain of women in our country. He has provided 13 crore LPG connections, safeguarding women's health. Housing has been extended to 4 crore poor families, while ₹16,000 crore has been allocated for 72 lakh footpath hawkers. Thus, social security now reaches millions.

Sir, I belong to the tribal community, which includes many extremely backward groups. Through the PM Janman scheme, these marginalized communities receive support to integrate into mainstream society, with 2.5 lakh housing units allocated. Hon. Modiji has gone further: the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan has been launched to bring the remaining groups into the mainstream. Hon. Prime Minister, Shri Narendrabhai Modi, tirelessly works for the tribal community's welfare. His Government operates on the mantra of Reform, Perform, and Transform—a vision eloquently described by the hon. President in her Address. Even after independence, many tasks remained pending, derailed, or directionless. To fulfill these, the Modi Government launched PRAGATI. With great delight, I note that projects worth ₹85 lakh crore have been delivered to the people of India, while numerous stalled projects have reached completion.

Hon. Vice-Chairman Sir, Kashmir is rightly called Heaven on Earth, through which the Chenab River flows. Building a bridge over it posed a formidable challenge, yet an arch bridge now spans the Chenab, connecting Kashmir to the rest of India by rail. The Pamban Bridge links Mandapam with Rameshwaram and Dhanushkodi in Tamil Nadu; it is a vertical marvel successfully constructed by the Modi Government. I recall that work on a bridge over the Brahmaputra began in 1997-98, its completion long awaited. Revived in 2018 under hon. Prime Minister, Shri Narendrabhai Modi's directions, it was inaugurated on 25 December 2018—the longest railway-cum-road bridge, linking Dibrugarh and Dhemaji.

Sir, the North-Eastern States were once poorly connected to mainland India. Modiji often says that if one organ of the body malfunctions, the whole body cannot be healthy; likewise, if one region lags, the nation cannot be developed. States like Assam, Mizoram, and Manipur were distant from the capital. With pride, I affirm they are now well connected via roads and railways. Enhanced connectivity with the Seven Sister States has spurred local development and boosted tourism, creating employment. In earlier days, India had only five waterways; today, there are 100, with inland waterways flourishing. The Modi Government has achieved such herculean feats. The hon. President stressed infrastructure development in her Address, noting India's revolutionary progress. Over the past decade, infrastructure has advanced tremendously. India surges ahead in electronics and startups. Hon. Prime Minister Shri Narendrabhai Modi works tirelessly on rural development, women empowerment, labour law reforms, and more.

Sir, as my time draws to a close, I conclude that the President's Address outlines the Government's direction, embodies strong nationalism, and charts the path ahead. Let us rise above party lines, placing the nation first, to build a Viksit Bharat, Strong Bharat, Prosperous Bharat, and Atmanirbhar Bharat. Jay Hind!”

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Now, Shri Subhasish Khuntia.

श्री शुभाशीष खुंटिया (ओडिशा): जय जगन्नाथ! वाइस चेयरमैन सर, सबसे पहले मैं ओडिशा की जनता की ओर से यह कहना चाहता हूँ कि जब माननीया महामहिम राष्ट्रपति जी ने इस सदन को संबोधित किया, तब हमने केवल गणराज्य की प्रथम नागरिक को ही नहीं देखा, बल्कि हमने ओडिशा की बेटी, आदिवासी गौरव की प्रतीक को राष्ट्र के सर्वोच्च संवैधानिक पद पर देखा। यह

हमारे लिए सिर्फ एक औपचारिकता नहीं थी, बल्कि यह हमारे लिए एक गर्व का विषय था। लेकिन इस गर्व के क्षण में मेरे मन में एक प्रश्न भी उठता है। क्या महामहिम राष्ट्रपति जी अपने मन की बात कह रही थीं या वे केवल सरकार द्वारा तैयार की गई स्क्रिप्ट को पढ़ने के लिए बाध्य थीं? सर, अभिभाषण में दिखाई गई चमक और जमीनी सच्चाई के बीच बहुत दूरी है। If Purvodaya is a promise, then, Odisha is still waiting for the sunrise. Thousands of Odisha's villages still lack roads and network connectivity. They still live in 'distant India', not in 'digital India'. वंदे भारत ट्रेन्स, चेनाब ब्रिज और पम्बन ब्रिज तो प्रशंसनीय हैं, पर ओडिशा के कंधमाल और नबरंगपुर जैसे जिले भारत के रेलवे मानचित्र से गायब क्यों हैं? पुरी-कोणार्क रेल कॉरिडोर अभी तक पैडिंग क्यों है? The Address spoke about cultural pride, but where is Odissi Sangeet? One of India's oldest classical music traditions is still denied national classical recognition. The 'prosperous farmers' claim collapses when record paddy arrivals meet shortage bottlenecks, mandi delays and distress selling across Odisha. सर, जब किसान एमएसपी रेट से 300 और 400 रुपये कम पर फसल बेचता है, तो यह अमृत काल नहीं, अवमानना काल है। If 'sabka saath, sabka vikas' is true, why is Odisha, India's mineral backbone, still denied its rightful coal royalty rate revision for so many years? Why is Special Category Status denied to a disaster-prone State with significant tribal population?

महोदय, ओडिशा में मेरे नेता श्री नवीन पटनायक जी की बीजू स्वास्थ्य कल्याण योजना को जनता ने व्यापक रूप से स्वीकार किया था, जबकि आयुष्मान योजना में लोगों को कई व्यवहारिक कठिनाइयों का सामना करना पड़ता है। With educated unemployment doubling, the instances of highly-qualified graduates taking low-level jobs and papers are rampant and the youth confidence stands broken.

5.00 P.M.

सर, fastest growing economy की गूंज में एक सच्चाई दब जाती है। देश की एक परसेंट आबादी के पास 40 परसेंट संपत्ति और बहुत कम per capita income बताती है कि यह विकास कुछ लोगों के हित में है। सर, शिकायतों की सूची लंबी है और लोगों का दर्द निर्विवाद है, लेकिन मेरा उद्देश्य केवल समस्याएं दिखाना नहीं है, बल्कि समाधान का रास्ता भी सुझाना है। We need secure and temper-proof examination, tech-protected recruitment, leak-free examination system, region-first development for Odisha, a full-scale Naval Academy, roads, Railways, storage, digital access for all, timely disaster support, ... (Time bell

rings)... farmer support, universal MSP, modern godowns, district-wise cold chain network for perishable...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please conclude.

SHRI SUBHASISH KHUNTIA: We need true cooperative federalism...
...(*Interruptions*)... Just a minute, Sir. We need true cooperative federalism by royalty justice for mineral State. महोदय, यदि विकसित भारत चाहिए, तो विकास balanced और regionally fair होना चाहिए। संसाधन समृद्ध राज्य ओडिशा को वायदे नहीं, अवसर चाहिए। ओडिशा को नजरअंदाज कर विकसित भारत अधूरा है। जय जगन्नाथ! वन्दे उत्कल जननी!

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you, Khuntia ji. Now, hon. Member, Shri G. K. Vasan. You have four minutes.

SHRI G. K. VASAN (Tamil Nadu): Sir, the President's Address clearly outlines the journey of a nation committed to building a developed India, which is inclusive, transparent and united under the hon. Prime Minister. Sir, I would like to mention that agriculture, livestock and fisheries sector forms the backbone of rural India and occupy a central place in the President's Address.

[THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK) *in the Chair.*]

Madam Vice-Chairman, I am equally happy to state that significant focus and attention on livestock and dairy development has been given in the Address. India's fisheries sector, especially, coastal and marine fisheries, has also witnessed unprecedented policy support. I am sure that these measures will go a long way and they will be the stakeholders in India's economic growth in the future. Across all the sectors, one principle, which clearly stands out is delivery through clean technology-driven system. The Direct Benefit Transfer (DBT), digital identification and transparent platforms have eliminated leakages and reduced corruption thereby ensuring that benefits reach the last mile with efficiency and dignity.

Madam, I would like to place particular emphasis on the President's recognition of Tamil Nadu as a vital contributor to India's economic and social development. Guided by the spirit of cooperative federalism, the Central Government has ensured sustained investment in Tamil Nadu across different sectors like National Highways,

Railways, Ports, Logistics Infrastructure for enhanced Tamil Nadu's connectivity and competitiveness, benefiting industry, agriculture and trade. Tamil Nadu's coastal economy has received focused attention through harbor modernization, export facilitation and welfare initiatives. Agricultural diversification, dairy development and rural infrastructure support have strengthened the agrarian-based State of Tamil Nadu. At the same time, Tamil Nadu has emerged as a national leader in manufacturing, electronics, defence production, renewable energy, MSMEs, which are being supported by national initiatives, such as Production-Linked Incentive Scheme. Skill development, digital infrastructure and start-up ecosystem have opened new avenues of jobs for the youth of the State. This balanced growth in both urban and rural industrial and agrarian sectors reflects development and action.

In conclusion, I would like to say that the President's Address captures the essence of India's journey rooted in reform, respectful of federalism, committed to security and confident in global engagement. It reflects a Government that delivers through system, through transparency and through unity. With these words, I once again thank the hon. President for her Address and wholeheartedly support the Motion on behalf of my Party, Tamil Maanila Congress. Thank you.

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Now, hon. Member, Shri Deepak Prakash; ten minutes.

श्री दीपक प्रकाश (झारखंड): उपसभाध्यक्ष महोदया, राष्ट्रपति जी का अभिभाषण समावेशी विकास का, विरासत का और विभूतियों के सम्मान का दर्पण है। यह 140 करोड़ जनता की आत्मा का संदेश है, जिसमें सड़क, बिजली, पानी, शिक्षा, चिकित्सा, रोजी-रोटी के गुणात्मक परिवर्तन की अमर गाथा है।

महोदया, विकास के बारे में पूर्व वक्ताओं ने काफी विस्तार से बताया है, लेकिन अगर मैं दो पंक्ति में कहना चाहूँ, तो :

*"जो कहते थे कि तकदीर नहीं बदली जा सकती, - 2
हमने उन हाथों की लकीरों को ही बदल डाला।"*

उपसभाध्यक्ष महोदया, राष्ट्रपति जी के इस पूरे अभिभाषण में जनजाति समाज का गौरव बढ़ाने का उल्लेख किया गया है और जनजाति समाज के आत्मविश्वास को बढ़ाने का भी उल्लेख

किया गया है। इसमें भगवान बिरसा मुंडा के नाम का भी उल्लेख किया गया है। भगवान बिरसा मुंडा कौन थे? जिन्होंने देश की आजादी में अपने जीवन की आहुति देने का काम किया। भगवान बिरसा मुंडा कौन थे? जिन्होंने आदिवासी समाज के संस्कार, संस्कृति और अपने धर्म की रक्षा के लिए जीवन की आहुति देने का काम किया। बिरसा मुंडा वे थे, जिन्होंने विदेशी धर्म के खिलाफ अपने जीवन की आहुति देने का काम किया। उन्होंने न विदेशी सत्ता को स्वीकार किया, न विदेशी धर्म को स्वीकार किया। अगर किसी ने बिरसा मुंडा का सम्मान करने का काम किया, तो वह नरेन्द्र मोदी जी की सरकार ने करने का काम किया। कांग्रेसियों ने ऐसा क्यों नहीं किया? इसलिए नहीं किया, क्योंकि उन्होंने विदेशी धर्म के खिलाफ लड़ने का काम किया था।

महोदया, मैं कहना चाहता हूँ कि आज धरती आबा जनजातीय ग्राम उत्कर्ष अभियान के माध्यम से 80 हजार करोड़ रुपए खर्च किए जा रहे हैं। पीएम-जनमन योजना के माध्यम से आदिम जनजाति समाज के लिए उल्लेखनीय काम किए जा रहे हैं। आज हमको फ़ख है कि हमारी राष्ट्रपति जी भी संथाली बहन हैं और आज संथाली भाषा में संविधान लिखने का काम किया गया है।

*"संथाली भाषा में संविधान है,
भगवान बिरसा मुंडा का सम्मान है,
140 करोड़ भारतीयों के दिल में,
विकसित भारत का अरमान है।"*

महोदया, समय का अभाव है, लेकिन मैं दो-तीन विषयों को आपके सामने रखना चाहता हूँ। देश की आंतरिक सुरक्षा के विषय में, नक्सलवाद के बारे में राष्ट्रपति महोदया के अभिभाषण में उल्लेख किया गया है। नक्सलबाड़ी आंदोलन 1967 में प्रारंभ हुआ और वह नक्सलबाड़ी स्थान पर प्रारंभ हुआ। नक्सलबाड़ी आंदोलन का संरक्षण किसकी सरकार में हुआ, यह सब जानते हैं। इन्होंने ऐसा विष वृक्ष पैदा करने का काम किया, उसको बढ़ाने का काम किया, उसमें खाद और पानी देने का काम किया, जिसके कारण उनके कार्यकाल में 126 जिले प्रभावित हुए, जिन जिलों के लोगों को अपने जीवन में परेशानियों से जूझना पड़ा और उनका जीवन लहलुहान हुआ। मैं केवल कांग्रेस के कालखंड का उल्लेख करना चाहता हूँ। महोदया, केवल देश ही नहीं, बल्कि इनके शासन काल में देश की आंतरिक सुरक्षा क्या थी, मैं बताना चाहता हूँ।

मैरी टेलर नाम की एक महिला थी, जो इंग्लैंड की नागरिक थी। वह भी भारत में आकर, इनके शासनकाल में नक्सलबाड़ी आंदोलन में सक्रिय हुई और जादूगोड़ा, जो सिंहभूम का इलाका है, उस इलाके में यूरेनियम मिलता है, जिसको आज हम यूरेनियम का खदान कहते हैं, यूरेनियम माइंस कहते हैं, उसको उड़ाने की साजिश की थी। जब वह जेल में गई, तो उसने एक पुस्तक

लिखने का काम किया। उस पुस्तक का नाम है — "My Years In An Indian Prison". उस पुस्तक को पढ़ने के बाद पता चलता है कि कांग्रेस के कालखंड में भारत में आंतरिक सुरक्षा कितने खतरे में थी। इस पुस्तक में इस बात का उल्लेख किया गया है।

महोदया, मैं पुरुलिया का उल्लेख करना चाहता हूँ। वह बंगाल और झारखंड के एकदम बॉर्डर का इलाका है। पुरुलिया के इलाके में रात में एक विदेशी जहाज आता है और उस विदेशी जहाज से रात के अंधकार में AK-47 और बारूद का एक जखीरा फेंक दिया जाता है। वह बारूद का जखीरा जो फेंका जाता है, वह किसके लिए फेंका जाता है - जो देश को टुकड़े- टुकड़े करने की साजिश करते थे। अब दुर्भाग्य इस बात का है कि कांग्रेस के शासनकाल में वह जहाज भी चला गया और जहाज में जो अपराधी थे, वे विदेश चले गए। इनके पास उनको पकड़ने का कोई जज्बा नहीं था। आज नक्सलवादी घटनाएं 126 जिलों में से मात्र तीन जिलों में सीमित हैं। इसका श्रेय नरेन्द्र मोदी जी और अमित शाह जी को है। अब नक्सलवादी घटनाएं घटती नहीं हैं। आज झारखंड के अंदर लोग दिन और रात में आते-जाते हैं। इसलिए प्रधान मंत्री जी की इन बातों को देखते हुए, हम सब लोग मानते हैं कि उन्होंने पूरे देश के आत्मविश्वास को बढ़ाने का काम किया है।

महोदया, मैं एक और विषय आपके सामने रखना चाहता हूँ। वह यह है कि राष्ट्रपति के अभिभाषण में सोमनाथ मंदिर का भी उल्लेख किया गया है। आज से 1,000 वर्ष पहले मोहम्मद गजनी ने उसको तोड़ने का काम किया, उसको लूटने का काम किया और वह लुटेरा उसे लूट कर चला गया। उस मंदिर का फिर से पुनरुद्धार करने का काम अगर किसी ने किया, तो सरदार पटेल और के.एम. मुंशी ने किया। जब मंदिर के पुनरुद्धार के बाद उद्घाटन करने का समय आया, तब राजेन्द्र प्रसाद जी इस देश के राष्ट्रपति थे, तो राष्ट्रपति महोदय से इसके उद्घाटन के लिए आग्रह किया गया। लेकिन नेहरू जी ने उनको रोकने का काम किया। ...**(व्यवधान)**... जब उनको रोकने का काम किया गया, तो राष्ट्रपति राजेन्द्र प्रसाद जी वहां जाते हैं और उसका उद्घाटन करते हैं। जब वे उसका उद्घाटन करते हैं, तब नेहरू जी की सरकार, राजेन्द्र प्रसाद जी के भाषण को दूरदर्शन में black out कर देने का काम करती है। * राष्ट्रपति जी के भाषण को black out कर दिया गया था। महोदया, उतना ही नहीं, सोमनाथ मंदिर के निर्माण के लिए भारत सरकार से 5 लाख रुपए की अनुदान की राशि दी गई थी, लेकिन नेहरू जी की सरकार ने उसे रोकने का काम किया। उसको वहां जाने नहीं दिया। उसके बाद यह सबसे बड़े शर्म की बात है कि जहां सोमनाथ मंदिर के लिए 5 लाख रुपए रोकने का काम किया, तो वहीं 1959 में नेहरू जी की सरकार ने हज अधिनियम पारित करके हज यात्रा के लिए 10 करोड़ रुपए की राशि देने का काम किया। महोदया, इससे बड़ा दुर्भाग्य और क्या हो सकता है?

* Not recorded.

महोदया, हम कह सकते हैं कि कांग्रेस की सरकार में जहां विकास अवरुद्ध था, विरासत को पहचानने का काम नहीं किया गया और बिरसा मुंडा जैसे हमारे भगवान सरीखे नेताओं को, महापुरुषों को भी अपमानित करने का काम किया गया, क्योंकि उन्होंने विदेशी धर्म के खिलाफ लड़ने का काम किया था।

महोदया, मैं इतना ही कह कर, अपनी बातों को समाप्त करने के पहले, ...(व्यवधान)... अभी एक मिनट टाइम है। ...(व्यवधान)... महोदया, कांग्रेस के लोग 'गरीबी हटाओ' का नारा देते थे, लेकिन कांग्रेस की सरकार ने गरीबों का राजनीतिक प्रयोग करने का काम किया है, एक औजार के रूप में उपयोग करने का काम किया है।

कांग्रेस की सरकार ने गरीबी तो हटाने का काम नहीं किया, बल्कि गरीबों को हटाने का काम किया था। आज मोदी जी की सरकार में 25 करोड़ लोग गरीबी रेखा से बाहर हैं, चार करोड़ पक्के मकान हैं, 32 लाख मकान तो केवल पिछले साल ही बने हैं और चार करोड़ बहनों को लखपति दीदी बना कर महिला सशक्तिकरण का एक उत्कृष्ट उदाहरण देने का काम किया गया है। जहाँ 'आयुष्मान भारत' के तहत 11 करोड़ से अधिक लोगों को मुफ्त इलाज की सुविधा मिली, वहीं 'आयुष्मान आरोग्य योजना' और डब्ल्यूएचओ के द्वारा भारत को ट्रेकोमा मुक्त घोषित किया गया। यह देश का मान और सम्मान बढ़ाने वाला काम भारत के प्रधान मंत्री नरेन्द्र मोदी जी नेतृत्व में हुआ है। चाहे कोई भी सेक्टर हो, मैनुफैक्चर सेक्टर हो, चाहे इंफ्रास्ट्रक्चर का सेक्टर हो, चाहे सर्विस सेक्टर हो, सभी में भारत की सरकार ने बेहतर और अच्छा काम किया है, जिसका उल्लेख इस सरकारी दस्तावेज में है।...(समय की घंटी)...

महोदया, मैं यह कह कह अपनी बात खत्म करता हूँ :-

*"हवाएँ कितनी भी प्रतिकूल हों, हम अपना रुख नहीं बदलेंगे,
न थके हैं पाँव हमारे, न हमने हिम्मत हारी है,
भारत को विश्वगुरु बनाने का अब हमारी बारी है।"*

धन्यवाद।

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Now, hon. Member, Shri Niranjana Bishi.

SHRI NIRANJANA BISHI (Odisha): & Thank you, Vice Chairperson Madam. I offer my profound thanks for allowing me to speak on the Motion of Thanks to the hon. President's Address. Her Excellency, the President, is from our soil of Odisha; she is

& English translation of the original speech delivered in Odia.

our pride and glory. She belongs to our tribal community. We, the 15 crore tribal people of the tribal society in India, are very proud. But Sir, currently, the tribal people in India are not safe. There are attacks on the land, water, and forests of the tribals. There are attacks on the education, health, socio-economic, and cultural rights of the tribals, as well as on their constitutional rights. Our ANWESHA scheme, our UGC, our scholarships, our stipends, our reservation in appointments, reservation in promotions, and reservation in political posts—everything is being diluted. The Atrocities Act is being diluted. Reservation is being gradually diluted. Recently, our hon. Union Education Minister had brought a very good system and a very good law through the UGC for the protection of our ST, SC, OBC, and women; India welcomed it, but it was stayed through various means.

Madam, in our universities, there are no ST or SC lecturers, readers, professors, or associate professors; hundreds of posts are lying vacant. It is necessary that the UGC implements measures to fill them. On the other hand, posts for ST and SC remain vacant in the High Courts and the Supreme Court as well. The Government should fill those posts through a Special Recruitment Drive; the Her Excellency the President should have mentioned this in her Address. Madam, in Odisha, the former Chief Minister Shri Naveen Patnaik had initiated a beautiful scheme called the 'Anvesha' Urban Education scheme. Under this, ST and SC children could study the CBSE pattern course completely free of charge. That has been closed since January 25th; it remains closed even on January 26th. Naveen Babu had established Odisha Adarsha Vidyalayas in 314 blocks and had started the NMMS scholarship scheme providing a stipend of 12,000 rupees. In those schools, ST, SC, rural OBC, and General students all studied. The admission which was from Standard 1 to Plus Two, that too is being closed. So, instead of things doubling in the 'Double Engine' Government, they are being shut down. Her Excellency said nothing on this matter.

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Kindly conclude. ...(*Interruptions*)...

SHRI NIRANJAN BISHI: &Furthermore, we had a beautiful scheme for health services in Odisha for ST, SC women, the poor, and farmers called the Biju Swasthya Kalyan

& English translation of the original speech delivered in Odia.

Yojana, started by Naveen Babu. There was a facility of 10 lakh rupees per year for women for health services and 5 lakh rupees for others. It provided free, high-quality health services in all hospitals. In this Ayushman Bharat, people have to pay money first, and then treatment happens. But the ST, SC, OBC, women, farmers, and the poor of Odisha do not have money; they cannot pay upfront and, therefore, cannot get treatment. Thousands of people are dying due to lack of medical care. Her Excellency mentioned nothing about this in the Address.

Regarding the Eklavya Model Residential Schools, Madam, the Government has established only 400 Eklavya Model Residential Schools in India. However, we need 3,000 Eklavya Model Residential Schools. Ironically, so far, the Government has only built 400 instead of 3,000, for that, I think the 'Double Engine' Government should have doubled their efforts rather than troubling.

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Hon. Member, Shri Rwngrwa Narzary, not present. Hon. Member, Dr. Sumer Singh Solanki, not present. Hon. Member, Shri Manas Ranjan Mangaraj, not present. Hon. Member, Shri Maharaja Sanajaoba Leishemba.

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Thank you Madam for giving me the opportunity to participate in the discussion on “Motion of Thanks on the Hon. President’s Address to both the Houses on 28th January, 2026.” On behalf of the North-East people, I would like to express my heartfelt gratitude and thanks to our hon. President of India and hon. Prime Minister, Shri Narendra Modi for their great concerns and inclusiveness of North-Eastern Region with the rest of the country. In her Address, hon. President stated in her speech that “2026” would be the foundational year for Viksit Bharat by 2047. The nation celebrates with great honour (i) 150 years of Vande Mataram; (ii) 350th Martyrdom Day of Guru Tegh Bahadur; (iii) 150th Birth Anniversaries of Bhagwan Birsa Munda and Sardar Patel. These milestones remind us of our rich heritage and sacrifices of our ancestors and inspire further momentum to our journey towards Viksit Bharat by 2047.

As I belong to North-East Region, where the *dalits*, the backward (*pichhda*), the deprived (*vanchit*) and the tribal communities settle dominantly, I would like to give more focus on North-East. Our Government’s commitment is “*Sabka Sath, Sabka*

Vikas”: (i) A decisive battle against major diseases like ‘Sickle Cell Anemia’ has been fought to save our tribal people. Over 6.5 crore tribal citizens have already been screened; (ii) More than 400 Eklavya Model Residential Schools have been opened in tribal areas to avail quality education and better future for our tribal children; (iii) In the last 11 years, post-metric scholarships of more than Rs.42,000 crore have been given to Scheduled Tribe students and about 5 crore students have benefited from this initiative.

Under the leadership of hon. Prime Minister, the North-East Region is empowering as the “Growth Engine of India.” Due to the negligent approach of the then UPA Government towards the Region, the North-East was pushed towards instability and underdevelopment. But with the vision of “*Purvodaya*”, our Government is ensuring ‘Inclusive Growth for the Region’, transforming it as ‘Growth Engine of India’ and bringing long-term stability in the Region.

Under the Modi ji’s Government, North-East has received unprecedented focus. One, under the PM Gram Sadak Yojana, 50,000 rural roads have been constructed for easy access to markets, schools and offices etc.. Second, for Manipur also, a total special assistance of Rs.3,356 crores from 2020 till January, 2026 (under Special Assistance to States for Capital Expenditure) is provided to the State in the form of 50 years’ interest-free loans; interest costs are borne by Central Government entirely.

Number three, investment of Rs. 80,000 crores in Railways has brought broad-gauge connectivity to Arunachal Pradesh, Tripura and Mizoram. Manipur was also connected with broad-gauge Railways network at Jiribam for passenger train in May, 2016, and first goods train reached Rani Gaidinliu Railway Station, Tamenglong, Manipur in 2022. If the pending works, that is, from Rani Gaidinliu Station to Imphal is completed at the earliest, then Manipur will be included in Railways Map of India. By the way, Imphal Railway Station is also being constructed under Amrit Bharat Station Scheme.

Number four is, a large health infrastructure and development project being prepared in the region, like (a) construction of a medical college in Sikkim, (b) a women and child hospital in Agartala, (c) a medical college worth Rs. 46 crore at Churachandpur District, Manipur, has already been inaugurated by hon. Home

Minister, Shri Amit Shahji, and (d) Assam will soon become a lifeline for semiconductor chips. Thus, Purvodaya is fast transforming the North-East into a resilient growth engine of *Viksit Bharat*. Recently, on 13th September 2025, our hon. Prime Minister dedicated the following major projects during his visit to Manipur. (1) New Civil Secretariat at Imphal-East Manipur for enhancing governance infrastructure. (2) IT-SEZ building and new Police Headquarters at Imphal-East Manipur for expanding technology and security infrastructure. (3) Manipur *Bhawans* in Delhi and Kolkata for providing accommodation support for citizens from the State. (4) Ima Markets in four districts, establishing dedicated economic space for women traders of Manipur. (5) Imphal Airport, i. e., Bir Tikendrajit International Airport has been covered under Krishi Udan Scheme to assist farmers in transporting agricultural products, and (6) For developing tourism, over Rs. 117 crore has been sanctioned under Swadesh Darshan Scheme in Manipur.

I once again express my heartfelt gratitude to the hon. President and the hon. Prime Minister for transforming the North-East region, including Manipur, into a resilient growth engine of India, to become *Viksit Bharat* by 2047. With these few words, I conclude my speech on the Motion of Thanks on the President's address. Thank you, Madam.

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Next is hon. Member Shri Ajit Kumar Bhuyan; not present. Now, hon. Member Shrimati Geeta alias Chandraprabha.

श्रीमती गीता उर्फ चंद्रप्रभा (उत्तर प्रदेश): माननीय उपसभाध्यक्ष महोदया, आपने महामहिम राष्ट्रपति जी के अभिभाषण पर बोलने का अवसर दिया, इसके लिए मैं आपको धन्यवाद करती हूँ।

महोदया, आज भारत की संसद महिला सशक्तिकरण का जीवंत उदाहरण है। मुझे गर्व है कि मैं ऐसे समय सदन की सदस्य हूँ, जब एक महिला राष्ट्रपति के रूप में पूरे देश का मार्गदर्शन कर रही हों तथा एक महिला वित्त मंत्री के रूप में लगातार नौवीं बार जनकल्याणकारी बजट प्रस्तुत कर रही हो। पिछले 12-10 वर्षों में देश ने प्रत्येक क्षेत्र में अद्वितीय प्रगति की है।

महामहिम राष्ट्रपति जी ने अपने अभिभाषण में इन्हीं उपलब्धियों और विकास कार्यों को भविष्य की प्राथमिकताओं से जोड़ते हुए हम सभी के समक्ष रखा है। उन्होंने रेलवे तथा इन्फ्रास्ट्रक्चर क्षेत्र में हुए अभूतपूर्व विकास की सराहना करते हुए, बदलते वैश्विक समीकरण में भारत की विदेश

नीति तथा आर्थिक नीतियों की सराहना करते हुए कहा कि आज मेक इन इंडिया की गूंज पूरी दुनिया में सुनाई दे रही है तथा भारत वैश्विक मंच पर सेतु की भूमिका निभा रहा है।

महामहिम राष्ट्रपति जी के अभिभाषण में रक्षा, स्टार्टअप, रोजगार, महिला एवं सामाजिक सुरक्षा जैसे महत्वपूर्ण विषयों पर हम सभी का मार्गदर्शन किया गया है। महोदया, मैं इसके लिए महामहिम राष्ट्रपति जी के प्रति हृदय से आभार व्यक्त करती हूँ।

उपसभाध्यक्ष महोदया, मैं एक बात बताना चाहती हूँ कि कल लोक सभा के विपक्ष के एक बड़े नेता ने अपने भाषण में इंडि गठबंधन की एक उपलब्धि का जिक्र करते हुए कहा कि इंडि गठबंधन ने प्रधान मंत्री जी के कॉफिडेंस को उड़ा दिया है। मुझे आश्चर्य हुआ कि इतने बड़े नेता, जिनके परिवार ने 1947 से लेकर लगातार देश में शासन किया, अनेकों प्रधान मंत्री दिए, ऐसे परिवार से आने वाला नेता तथा उनके गठबंधन सहयोगी की प्राथमिकता क्या देश के प्रधान मंत्री के कॉफिडेंस उड़ा देने की होनी चाहिए! आश्चर्य तब होता है कि जब इसी को अपनी उपलब्धि समझकर इस बात को सदन के माध्यम से पूरे देश के सामने रखते हैं। मैं कांग्रेस पार्टी के नेता को बताना चाहती हूँ कि जिसको देश के गरीबों, किसानों, मजदूरों, माताओं और बहनों समेत 140 करोड़ लोगों का आशीर्वाद प्राप्त हो, उसका कॉफिडेंस उड़ाने के चक्कर में विपक्ष का जो थोड़ा बहुत कॉफिडेंस बढ़ा है, वह न उड़ जाए।

माननीय प्रधान मंत्री जी आज सिर्फ देश के प्रधान मंत्री नहीं हैं, बल्कि वे देश की जन-जन की भावना हैं, देश के प्रत्येक नागरिक का स्वाभिमान हैं। मैं राहत इंदौरी जी की एक शायरी के माध्यम से विपक्ष को बताना चाहती हूँ कि:

*"लगा सका न कोई उसके कद का अंदाजा,
वह आसमां है, मगर सिर झुका कर चलता है।"*

2014 से जब से माननीय प्रधान मंत्री जी के नेतृत्व में भाजपा की सरकार बनी, तब से लेकर आज तक देश ने जो बदलाव देखे, 2014 से पहले उनकी कल्पना भी नहीं की जा सकती थी। पिछले एक दशक में चार करोड़ गरीबों को पक्के आवास उपलब्ध करवाना सरकार की एक बड़ी उपलब्धि है। जल-जीवन मिशन के अंतर्गत पिछले पांच वर्षों में लगभग 13 करोड़ परिवारों में पाइप के माध्यम से स्वच्छ पेयजल देने का काम किया है। हम सभी को याद होगा कि 2014 से पहले ग्रामीण क्षेत्र में किसी के घर में एलपीजी कनेक्शन होना कितना कठिन होता था। हमें ध्यान है कि माननीय सांसद के कूपन के द्वारा ग्रामीण क्षेत्रों में एक कनेक्शन होता था। इन सबको देखते हुए ग्रामीण क्षेत्रों की माताओं और बहनों की चिंता करते हुए उन्होंने सोचा कि गांव की माताएं, बहनें लकड़ी जलाकर खाना बनाती हैं, उस धुएं से उनको अनेकों बीमारियों का सामना करना पड़ता है, इसलिए 2014 में जब वे प्रधान मंत्री बने, तो गांव में दूर-दराज में बैठी हुई मातृशक्ति की चिंता करते हुए उन्होंने

‘उज्ज्वला योजना’ बनाकर गावों की महिलाओं को एलपीजी कनेक्शन देने का काम किया। महामहिम राष्ट्रपति जी ने अपने अभिभाषण में बताया कि वर्ष 2014 की शुरुआत में सिर्फ देश में 25 करोड़ नागरिकों को ही सामाजिक सुरक्षा की योजनाएं पहुंच पाती थीं, परंतु सरकार के प्रयासों से आज करीब 95 करोड़ भारतीयों को सामाजिक सुरक्षा का लाभ प्राप्त हो रहा है। मैं विपक्ष से पूछना चाहती हूँ कि ऐसे क्या कारण थे कि 1947 से लेकर 2014 तक योजनाओं का लाभ सिर्फ 25 करोड़ नागरिकों तक ही क्यों पहुंचा? 2014 के बाद से ऐसे क्या बदलाव आए, जो आज लगभग 95 करोड़ लोग उसका लाभ ले रहे हैं। मैं बताना चाहती हूँ कि इसका कारण सही नीयत, लोगों के उत्थान की मंशा और ‘सबका साथ, सबका विकास’ का मंत्र है। जिस व्यक्ति ने देश के लिए अपना घर छोड़ा हो और देश के सभी नागरिकों को अपना परिवार समझ लिया हो, उसके लिए अपने परिवार के प्रत्येक सदस्य की चिंता करना सबसे महत्वपूर्ण हो जाता है। आज इसी चिंता के कारण देश के सभी नागरिकों को समान रूप से सरकार द्वारा प्रदान की जा रही सुविधाओं का लाभ प्राप्त हो रहा है। देश के कृषि क्षेत्र के विकास के लिए पिछले दस वर्षों में सरकार द्वारा अनेकों योजनाओं का संचालन किया गया है।

महोदया, ‘किसान सम्मान निधि’ से लेकर सिंचाई से संबंधित अनेक योजनाओं से आज देश के किसान भाई-बहन लाभान्वित हो रहे हैं। इसके परिणामस्वरूप आज भारत दुनिया का सबसे बड़ा चावल उत्पादक देश बन गया है। पिछले वर्ष देश ने रिकॉर्ड 350 मिलियन टन से अधिक खाद्यान्न का उत्पादन किया है। कृषि एवं अन्य उत्पादों को देश में एक स्थान से दूसरे स्थान पर ले जाने के लिए सरकार द्वारा देश में विश्वस्तरीय सड़कों का निर्माण किया जा रहा है।

पिछले कुछ वर्षों में देश ने एक्सप्रेस वे एवं नेशनल हाईवे के निर्माण क्षेत्र में अद्वितीय प्रगति की है। ग्रामीण क्षेत्रों में भी ‘प्रधानमंत्री ग्रामीण सड़क योजना’ के अंतर्गत सड़कों का लगातार निर्माण हो रहा है। महामहिम राष्ट्रपति जी ने अपने अभिभाषण में कहा कि जो पिछड़ा है, वही हमारी सरकार की प्राथमिकता है। माननीय प्रधानमंत्री जी के नेतृत्व में हमारी सरकार ने पिछले 11 वर्षों में हर उस नागरिक का ध्यान रखा है, जो किसी न किसी रूप से पिछड़ा है। सामान्य वर्ग से आने वाले आर्थिक रूप से कमजोर लोगों को 10% आरक्षण देने का कार्य हमारी सरकार ने किया है। देश के जनजातीय क्षेत्र हों या अनुसूचित जाति के लोग हों, माननीय प्रधानमंत्री जी के नेतृत्व वाली हमारी सरकार जन-जन के विकास के लिए समर्पित भाव से काम कर रही है।

महोदया, पिछड़े वर्ग के अधिकारों की रक्षा हेतु सरकार द्वारा ओबीसी आयोग को संवैधानिक दर्जा प्रदान किया गया। पिछड़े वर्ग से आने वाले छात्रों के हित में भी सरकार द्वारा लिए गए निर्णयों से आज पिछड़े वर्ग के छात्र मेडिकल से लेकर अन्य उच्च शिक्षा संस्थानों में शिक्षा प्राप्त कर पा रहे हैं।

महोदया, देश की समस्त मातृशक्ति के लिए यह गौरव की बात थी कि महामहिम राष्ट्रपति जी ने अपने अभिभाषण में मातृशक्ति का विशेष ध्यान रखा है। राष्ट्रपति महोदया द्वारा देश में महिला सशक्तीकरण की दिशा में सरकार द्वारा किए जा रहे कार्यों की सराहना करते हुए भविष्य में नारी शक्ति को सशक्त बनाने के लिए सरकार की योजनाओं का जिक्र किया गया है।

महोदया, राष्ट्रपति जी ने भारत की महिला क्रिकेट टीम तथा ब्लाइंड वूमेन क्रिकेट टीम के वर्ल्ड कप जीतने पर उन्हें शुभकामनाएँ प्रेषित की हैं। महिला क्रिकेट टीम को दी गई इन शुभकामनाओं से देश की प्रत्येक बेटा को देश के लिए कुछ करने की प्रेरणा मिली है। महामहिम राष्ट्रपति जी ने अपने अभिभाषण में सरकार की प्राथमिकताओं से लेकर भविष्य की योजनाओं पर हम सभी का मार्गदर्शन किया है।

महामहिम राष्ट्रपति जी के विचार हम सभी के लिए प्रेरणा के स्रोत हैं। ...**(समय की घंटी)**... उपसभाध्यक्ष महोदया, मैं बस दो मिनट में अपनी बात समाप्त कर रही हूँ। जनसेवा की प्रेरणा प्रदान करने वाले इस अभिभाषण के लिए मैं महामहिम राष्ट्रपति जी को बहुत-बहुत धन्यवाद देती हूँ तथा अपनी वाणी को विराम देती हूँ।

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Dr. Fauzia Khan, not present. Now, Shri Ujjwal Deorao Nikam.

श्री उज्जवल देवराव निकम (नामनिर्देशित): माननीय उपसभाध्यक्ष महोदया, मैं महामहिम राष्ट्रपति महोदया के अभिभाषण पर प्रस्तुत धन्यवाद प्रस्ताव का पूर्ण समर्थन करने के लिए खड़ा हुआ हूँ।

महोदया, यह अभिभाषण केवल एक औपचारिक संवैधानिक परंपरा नहीं है, बल्कि उस नए भारत का उद्घोष है, जो निर्णय लेता है, दृढ़ता से खड़ा रहता है और परिणाम देकर दिखाता है। महामहिम राष्ट्रपति महोदया के इस दूरदर्शी एवं प्रेरणादायी संबोधन के लिए मैं उनके प्रति हार्दिक आभार व्यक्त करता हूँ।

महोदया, मैं इसके साथ ही यह भी कहना चाहता हूँ कि मैं देश को एक निर्णायक नेतृत्व प्रदान करने के लिए, अंतरिक्ष सुरक्षा और कानून व्यवस्था को सुदृढ़ बनाने के लिए माननीय प्रधान मंत्री जी एवं माननीय गृह मंत्री जी का भी अभिनंदन करता हूँ। यह अभिभाषण उन सभी आशंकाओं और शंकाओं का उत्तर है, जो वर्षों पर भारत के सामर्थ्य पर प्रश्न चिह्न लगाती रही हैं। अब भारत प्रतीक्षा नहीं करता है, बल्कि अब भारत निर्णय करता है।

महोदया, कुछ लोग संविधान को केवल राजनीतिक ढाल की तरह प्रयोग करते थे, लेकिन यह सरकार संविधान को शासन की आत्मा मानती है। डा. भीमराव अम्बेडकर द्वारा कल्पित सामाजिक न्याय आज भाषणों तक सीमित नहीं है, बल्कि जमीनी हकीकत बन चुका है। 25 करोड़

से अधिक नागरिकों का गरीबी रेखा से बाहर आना किसी आंकड़ों का खेल नहीं है, बल्कि नीयत, नीति और नेतृत्व की सफलता का प्रमाण है।

महोदया, गरीबी हटाने के नारे बहुत लगे, लेकिन गरीबी हटाने का साहस पहली बार दिखा है। सबका साथ, सबका विकास आज कोई नारा ही नहीं है, बल्कि राष्ट्रीय नीति है। चार करोड़ पक्के मकान, 12.5 करोड़ घरों में नल से जल, 95 करोड़ नागरिक सामाजिक सुरक्षा के दायरे में और आयुष्मान भारत के अंतर्गत करोड़ों लोगों का निशुल्क इलाज - यही वह शासन है, जो वोट बैंक नहीं, बल्कि मानव गरिमा को केंद्र में रखता है। जो गरीब को केवल भाषणों में याद करते थे, हमने उसे नीति के केंद्र में बैठा दिया है। किसान, युवा और महिला - ये तीनों आज राष्ट्र की वास्तविक शक्ति हैं। रिकॉर्ड खाद्यान्न उत्पादन, पीएम किसान, मोटे अनाजों को बढ़ावा और कृषि अवसंरचना - ये दर्शाते हैं कि किसान अब राजनीति का विषय नहीं, बल्कि समृद्धि का आधार है। युवा आज सरकारी दफ्तरों की कतार में नहीं, बल्कि स्टार्टअप और नवाचार के मंच पर भारत का नेतृत्व कर रहा है। भारत आज विश्व का तीसरा सबसे बड़ा स्टार्टअप करने वाला बन चुका है। महिलाओं के लिए सरकार केवल सहानुभूति नहीं, बल्कि नेतृत्व की बात करती है। लखपति दीदी, ड्रोन दीदी और एनडीए महिला कैडेट्स - यह एक सामाजिक परिवर्तन है। अब नारी केवल सहनशील नहीं, बल्कि नेतृत्व की पहचान है। Here, I am reminded of a fine Sanskrit couplet. And, that Sanskrit couplet says, “यत्र नार्यस्तु पूज्यन्ते रमन्ते तत्र देवताः।” इसका मतलब, “Where women are honoured, society prospers.” आज भारत असंभव को भी संभव बनाता है। जो कहते थे कि भारत से नहीं होगा, आज वही दुनिया भारत से सीख रही है। सुधार भय से नहीं, विश्वास से किए गए हैं। जीएसटी कर, श्रम कानूनों का सरलीकरण, जन विश्वास अधिनियम - ये सब यह दर्शाते हैं कि यह सरकार नागरिकों पर भरोसा करती है। डीबीटी ने बिचौलियों की राजनीति समाप्त कर दी है और यही कुछ लोगों की असहजता का कारण है। जब भ्रष्टाचार पर चोट होती है, तब शोर मचाने वाले खुद सामने आ जाते हैं।

माननीय महोदया, राष्ट्रपति के अभिभाषण में जिस सुरक्षित और आत्मविश्वासी भारत की तस्वीर उभरती है, उसका एक महत्वपूर्ण स्तम्भ लेफ्ट विंग एक्सट्रीमिज्म पर निर्णायक नियंत्रण है। बस्तर ओलंपिक के समापन समारोह में माननीय गृह मंत्री अमित शाह जी ने स्पष्ट घोषणा की है कि 31 मार्च, 2026 तक पूरे देश को नक्सल मुक्त बनाने का संकल्प है और 2030 तक बस्तर के सातों जिलों को देश के सबसे विकसित आदिवासी क्षेत्रों में बदलने का लक्ष्य रखा गया है। जिन वनों और घाटियों में कभी लाल झंडे और बंदूकें दिखती थीं, आज वहाँ तिरंगा लहरा रहा है, खेल प्रतियोगिताएँ हो रही हैं, सैकड़ों नक्सल कैडर आत्मसमर्पण कर चुके हैं। इसी दिशा में महाराष्ट्र के मुख्यमंत्री देवेन्द्र फडणवीस के नेतृत्व में महाराष्ट्र शासन की आत्मसमर्पण योजना ने नक्सल मुक्ति के मानवीय पक्ष को नई पहचान दी है, जहाँ 72 आत्मसमर्पित माओवादियों को स्थायी रोजगार मिला है, 32 महिलाओं ने स्वयं सहायता समूहों के माध्यम से आत्मनिर्भरता प्राप्त की है और अनेक पूर्व

उग्रवादी आज किसान, श्रमिक और उद्यमी बनकर भारत की मुख्यधारा में आत्मविश्वास से आगे बढ़ रहे हैं।

Hon. Vice-Chairperson, I am reminded that the hon. President, in her President's Address, cautioned us about the misuse of Artificial Intelligence (AI) and deepfakes, which is fast becoming a grave threat to democracy, social harmony, and public trust. The recent fake narratives around Operation Sindoor and the Special Intensive Revision (SIR) process demonstrate how misinformation can inflame emotions and distort the Opposition's stance, rather than encouraging informed debate.

I congratulate the Government for courageously bringing sensitive issues like Operation Sindoor and SIR to Parliament for detailed discussion and for urging all parties to rise above politics to protect national security, electoral integrity and dignity of democracy.

माननीय महोदया, मैं खानदेश, यानी जलगांव डिस्ट्रिक्ट से बिलॉन्ग करता हूँ। हमारे जलगांव डिस्ट्रिक्ट में किसान के लिए ड्रिप इरिगेशन के पाइप बनाते हैं। जब रावेर और यावल के खेतों से केले की गाड़ियों की लंबी कतारें निकलती हैं, तो वह केवल एक लोकल बाजार के लिए नहीं होती हैं, बल्कि वह आत्मनिर्भर भारत के बड़े चित्र में एक small stroke जोड़ती हैं। प्रधान मंत्री किसान सम्मान निधि के माध्यम से सीधे खातों में सम्मान निधि भेजी गयी। कृषि अवसंरचना को बढ़ाने वाले फंड्स के माध्यम से निजी निवेश में भारी वृद्धि हुई है और फूड प्रोसेसिंग से क्षमता कई गुना बढ़ी है। इन सबका लाभ उत्तर महाराष्ट्र के किसान खुले दिल से महसूस कर रहे हैं। आज भारत वैश्विक मंच पर आदेश नहीं सुनता, दिशा देता है। जी20 हो या ग्लोबल साउथ - भारत की बात सुनी जाती है, क्योंकि भारत विश्वसनीय है। अब भारत की पहचान यह नहीं है कि वह क्या मांगे, बल्कि भारत की पहचान यह है कि दुनिया उससे क्या अपेक्षा रखे। महामहिम राष्ट्रपति जी का अभिभाषण यह स्पष्ट संदेश देता है कि यह सरकार निर्णय लेती है, यह सरकार डरती नहीं है और यह सरकार राष्ट्रहित में पीछे नहीं हटती है। मैं पूरे विश्वास के साथ महामहिम राष्ट्रपति जी के अभिभाषण पर धन्यवाद प्रस्ताव का समर्थन करता हूँ और इस सम्मानित सदन से आग्रह करता हूँ कि इसे सर्वसम्मति से पारित करना बहुत जरूरी है।

अंत में, माननीय उपसभाध्यक्ष महोदया, मैं पूर्ववर्ती सरकारों के कार्यकाल पर इस सदन का ध्यान एक शायरी के माध्यम से आकर्षित करना चाहता हूँ, क्योंकि कभी-कभी इतिहास को सीधे शब्दों से नहीं, बल्कि आईने से दिखाया जाना ज्यादा प्रभावी होता है।

*“ताउम्र गालिब यह भूल करता रहा।
धूल चेहरे पर थी और मैं आईना साफ करता रहा।”*

यह शेर उन नीतियों और सोच पर एक मौन टिप्पणी है, जहां वर्षों तक समस्याओं की जड़ को नहीं पहचाना गया, जहां दोष व्यवस्था में नहीं, बल्कि परिस्थितियों में ढूंढ़ा गया और जहां सुधार की जगह बहाने साफ किए जाते रहे। आज भारत उस भ्रम से बाहर आ चुका है। आज सरकार आईना नहीं, बल्कि चेहरा साफ करने का साहस रखती है और इसी संकल्प के साथ मैं अपनी बात समाप्त करते हुए पुनः कहना चाहता हूं कि यह देश किसी सौदे की विरासत नहीं, यह अनगिनत बलिदानों की अमानत है। यहां सत्ता बदल सकती है, सरकारें बदल सकती हैं, पर राष्ट्र की आत्मा अडिग, अविचल और सनातन है। जो भारत के स्वाभिमान पर उंगली उठाएगा, इतिहास उस उंगली को कटघरे में खड़ा करेगा। हम पद के नहीं, राष्ट्र के सेवक हैं और राष्ट्रहित पर कभी किसी कीमत पर समझौता नहीं करेंगे।

जय हिंद! जय भारत!

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Now, hon. Member, Shrimati Phulo Devi Netam.

श्रीमती फूलो देवी नेतम (छत्तीसगढ़): उपसभाध्यक्ष महोदया, मैं आपको धन्यवाद देती हूँ कि आपने मुझे राष्ट्रपति अभिभाषण पर बोलने का अवसर दिया है। महामहिम राष्ट्रपति जी ने अपने अभिभाषण में कहा है कि सदी के पहले 25 सालों का समापन अनेक सफलताओं और गौरवशाली उपलब्धियों और असाधारण अनुभव के साथ हुआ है। समापन तो अच्छा तभी होता है जब शुरुआत अच्छी होती है, इसलिए इस सदी के पहले के 10 सालों की उपलब्धियों को भी याद कर लेना चाहिए। मैं हमारे 10 साल और आपके 12 सालों का लेखा-जोखा देती हूँ। यूपीए-1 में मनरेगा, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम लाया गया और गरीबों को गारंटी के साथ 100 दिनों का रोजगार सुनिश्चित किया गया। हम सभी को याद है कि प्रधान मंत्री बनने के बाद मोदी जी ने मनरेगा योजना को जोरों से कोसा था और आज बेरोजगारी इतनी है कि मनरेगा पर निर्भरता बढ़ती जा रही है।

मनरेगा योजना का नाम ऐसा बदला कि राम जी याद आ गए ...**(व्यवधान)**... और आज योजना को इतना सम्मान दे रहे हैं। ...**(व्यवधान)**... हम सूचना का अधिकार अधिनियम लेकर आए और सरकार में पारदर्शिता और जवाबदेही सुनिश्चित हुई। लेकिन एक समय हमने देखा, जब दो महीने तक मुख्य सूचना आयुक्त की नियुक्ति ही नहीं की गई। 2025 के आखिर में तो 10 में से 8 सूचना आयुक्तों के पद रिक्त थे और सुप्रीम कोर्ट को इस पर प्रतिक्रिया देनी पड़ी। आज हजारों cases backlog में चल रहे हैं।

हमारी सरकार राष्ट्रीय ग्रामीण स्वास्थ्य मिशन लेकर आई और गांव-देहात में स्वास्थ्य सेवाओं में सुधार हुआ। आज ग्रामीण स्वास्थ्य व्यवस्था चरमरा रही है। कोविड के समय हमको देखने को मिला कि कहीं बेड की कमी थी, तो कहीं ऑक्सीजन की कमी थी, तो कहीं दवाइयों की कमी थी और लाशें सड़कों पर भी बिछी हुई थीं। आज पूरे छत्तीसगढ़ सहित कई राज्य ऐसे हैं, जहां पर बच्चों का कार्डियो सर्जन नहीं है। इसी चरमराती चिकित्सा व्यवस्था ने कई परिवारों के बच्चों को छीन लिया।

हमारी सरकार में मध्याह्न भोजन योजना का विस्तार हुआ, जिससे स्कूलों में नामांकन बढ़ा, बच्चों में कुपोषण दूर हुआ और उन्हें भरपेट भोजन दिया जाने लगा। आज खबरें आती हैं कि दलितों और आदिवासी बच्चों को अलग लाइन में बिठाया जाता है।

यूपीए-1 में 8 से 9 प्रतिशत की आर्थिक वृद्धि दर थी, जिसने मजबूत अर्थव्यवस्था दी। आज मुनाफाखोर व्यापारी पेट्रोल में कमा रहे हैं, शेयर बाजार कभी भी गिर जाता है। सोना-चांदी बड़े व्यापारियों ने कमाया, वे महिलाओं के तो पैर काट कर चांदी ले जा रहे हैं। डॉलर पर तो बात ही क्या करें? यह तो प्रधान मंत्री जी ही बता पाएंगे कि रुपया गिरता क्यों जा रहा है? नोटबंदी, जीएसटी सब फेल। जीएसटी को धीरे-धीरे वापस ले रहे हैं, बेरोजगारी और महंगाई पर नियंत्रण नहीं है।

यूपीए-11 ने खाद्य सुरक्षा अधिनियम दिया और गरीबों को सस्ती दरों पर अनाज का कानूनी अधिकार दिया। आज राशन के नाम पर 5 किलो गेहूं-चावल दिया जा रहा है, चीनी दालें सब बंद। राष्ट्रपति जी के अभिभाषण में कहा गया है कि 25 करोड़ गरीबों को गरीबी रेखा से बाहर निकाला गया है, जबकि राशन दे रहे हैं 80 करोड़ लोगों को। एक व्यक्ति को एक दिन में 400 ग्राम गेहूं चाहिए, जिससे उसे 1,360 कैलोरी मिल जाती है। इस हिसाब से महीने में कुल 12 किलो गेहूं चाहिए और आप केवल 5 किलो दे रहे हैं। गरीबों को भरपेट भोजन नहीं मिल रहा है और थैले पर नेता जी की फोटो चिपकायी जा रही है।

उपसभाध्यक्ष महोदया, आधार योजना आई और बाद में खातों में सीधे राशि डालने की नींव रखी गई। आज डीबीटी में घोटाले हो रहे हैं। प्रधानमंत्री कौशल विकास योजना में 95 प्रतिशत लाभार्थियों के बैंक अकाउंट में मोबाइल नंबर ही नहीं है, जिसके लिए दिया गया पैसा फिर कहां चला गया! ईडी, सीबीआई भी पता नहीं कहां चले गए!

हमारी सरकार में शिक्षा का अधिकार मिला, जिससे 6 से 14 साल के बच्चों को मुफ्त और अनिवार्य शिक्षा सुनिश्चित हो सकी। हमने उनके लिए 25 प्रतिशत सीटें आरक्षित कीं। आपने क्या दिया? आज गरीब बच्चों के लिए आरक्षित सीटें खाली जा रही हैं, निजी स्कूलों में भेदभाव होता है। आप बच्चों को मिलने वाले कपड़े की क्वालिटी हल्के रंग से पहचान जाएंगे कि उसका दाखिला शिक्षा का अधिकार अधिनियम के अंतर्गत हुआ है।

कांग्रेस की सरकार ने भूमि अधिग्रहण कानून बनाया, जिससे मुआवजा और पुनर्वास व्यवस्था में सुधार हुआ। उसके बाद आप किसानों के लिए तीन काले कानून लाए, जिसका विरोध करने वाले कई किसान मारे गए। उसके बाद काले कानूनों को वापस लेना पड़ा। आप किसानों की आय दुोगुनी करने का वायदा भी पूरा नहीं कर पाए।

प्रधान मंत्री जी से मेरा एक निवेदन है कि फसल बीमा योजना की सीबीआई जांच कराई जाए। गरीब किसान को पता ही नहीं कि उसकी फसल पर करोड़ों रुपये के फर्जी बीमा क्लेमस उठाए जा रहे हैं। पहले अभिव्यक्ति की आजादी थी, लेकिन मीडिया हाउस को कंट्रोल कर रखा गया है, विपक्ष पर ईडी और सीबीआई का दबाव है और आपके पास वाशिंग मशीन रखी हुई है। धार्मिक धुवीकरण बढ़ रहा है।

उपसभाध्यक्ष महोदया, राष्ट्रपति अभिभाषण में जल जीवन मिशन की उपलब्धियों को गिनाया गया है। ऐसा मिशन, जिसमें टोटी है, तो पाइप नहीं, पाइप है, तो टोटी नहीं और टोटी तथा पाइप दोनों हैं, तो पानी नहीं। उज्ज्वला योजना के माध्यम से 10 करोड़ से ज्यादा परिवारों को एलपीजी कनेक्शन दिए गए। हकीकत यह है कि जब गरीब ने सिलेंडर नहीं खरीदे, तो छोटे सिलेंडर्स लाए गए। यह भी बताया जाना चाहिए कि कितने परिवार सिलेंडर को रिफिल करवा रहे हैं। आज भी गरीब आदिवासी महिलाएं सूखी लकड़ियों से अपनी रसोई को उज्ज्वल कर रही हैं।

महोदया, राष्ट्रपति अभिभाषण में रेलवे की उपलब्धियां भी गिनाई गई हैं। अगर किराया कम किया गया होता और बुजुर्गों को किराए में छूट दी जाती, तो सही मायने में एक विकासशील देश के गरीबों को कल्याण में भागीदारी होती और उपलब्धि भी होती। नए श्रम कानून पर भी चर्चा की गई है। Wage Code, 2019 देश में 50 करोड़ मजदूरों को न्यूनतम मजदूरी की गारंटी देता है। हर पांच साल में न्यूनतम मजदूरी की समीक्षा की जानी होती है। 8 अगस्त, 2019 को महामहिम राष्ट्रपति द्वारा इस Code पर मुहर लगी थी। 8 अगस्त, 2024 को इस Code के पांच साल हो गए हैं। क्या वास्तव में न्यूनतम मजदूरी की समीक्षा की जा रही है?

महोदया, अभिभाषण में कहा गया है कि भारत की प्रगति को कुछ क्षेत्रों में ज्यादा गति मिली है, लेकिन यह भी सही है कि हमने छत्तीसगढ़ से कोयला दिया, आयरन दिया, बाक्साइट जैसा बहुत कुछ दिया, लेकिन बस्तर को क्या मिला? आज आधारभूत सुविधाओं की कमी है। कई जगह सड़कें नहीं हैं, बिजली नहीं है, पानी नहीं है, अस्पताल नहीं है, रोजगार नहीं है। कुछ जगहों पर किराये के भवनों में स्कूल चल रहे हैं।

उपसभाध्यक्ष महोदया, यह सही है कि माओवादी विचारधारा ने आदिवासियों की कई पीढ़ियों का भविष्य अंधकार में डाल दिया, लेकिन अब तो समय बदल रहा है। सरकार को बस्तर जैसे नक्सल प्रभावित क्षेत्रों के विकास के लिए विशेष पैकेज देना चाहिए। बस्तर ओलंपिक में युवा

बढ़-चढ़ कर हिस्सा ले रहे हैं, लेकिन भारतीय क्रिकेट टीम में कोई आदिवासी खेलता हुआ नहीं दिखता। अगर हमारे बच्चे वहां नहीं पहुंचे, तो यह सरकार की नाकामी है। हमारे आदिवासी बच्चों में प्रतिभा की कमी नहीं है, लेकिन यहाँ संसाधनों और अवसर की कमी दिख रही है।

महोदया, राष्ट्रपति अभिभाषण में कहा गया है कि बीजापुर के एक गाँव में 25 साल बाद बस पहुंची, तो लोगों ने उत्सव की तरह खुशी मनाई, लेकिन कुछ लोगों की आंखों में आंसू यहाँ बैठे लोगों को नहीं दिख रहे हैं। छत्तीसगढ़ के दंतेवाड़ा में, बैलाडीला पहाड़ी में, डिपोजिट-4 में लौह अयस्क के खनन के लिए प्रस्ताव है।

6.00 P.M.

जिसमें 1,600 एकड़ जमीन पर खनन किया जाएगा। ये जंगल काटे जाएँगे और इससे जैव-विविधता और पवित्र स्थलों को बड़ा नुकसान होगा, जिसकी भरपाई नहीं की जा सकती। हम आदिवासी अपनी संस्कृति को बचाने के लिए लड़ाई लड़ते हैं। ये जंगल हमें पूर्वजों से मिले हैं, जिन्होंने उनकी सुरक्षा की है। स्थानीय लोग और आदिवासी समुदाय लगातार जल, जंगल, जमीन को बचाने के लिए आंदोलन कर रहे हैं, लेकिन [‡] तरीके से भूमि अधिग्रहण करके खनन का रास्ता साफ किया जा रहा है। अधिग्रहण की प्रक्रिया को पूरा नहीं किया गया। प्रभावित क्षेत्र की ग्राम पंचायत में पर्यावरण प्रभाव आकलन की ड्राफ्टिंग स्थानीय भाषा में नहीं दी गई। खनन के लिए जिस ग्राम सभा की अनुमति ली गई, वह [‡] थी और उसमें स्थानीय निवासियों का समर्थन नहीं लिया गया, जिसका वे पूरजोर विरोध कर रहे हैं, लेकिन आदिवासियों पर हो रहे अत्याचार पर सब मौन हैं। अच्छी बात है कि हथियार छोड़ चुके व्यक्ति अब जगदलपुर के पंडुम कैफे में लोगों की सेवा कर रहे हैं, लेकिन माइनिंग एरिया में वहाँ के लोगों को रोजगार नहीं मिलता है।...(समय की घंटी)...

THE VICE-CHAIRPERSON (SHRIMATI S.PHANGNON KONYAK): Kindly conclude.

श्रीमती फूलो देवी नेतम: उनको योग्यता के बहाने भगा दिया जाता है। मेरा सुझाव है कि सरकार हथियार छोड़ चुके व्यक्ति को सम्मान दे, खेती किसानों में लगाए।

महोदया, अंत में, मैं राष्ट्रपति जी को धन्यवाद देती हूँ कि उन्होंने अपने अभिभाषण में आग्रह किया है कि हर सांसद राष्ट्रहित के विषयों पर एकमत होकर देश की प्रगति का हिस्सा बन कर चर्चा करे, देश की प्रगति में नई ऊर्जा भरे।

महोदया, कोरोना हो, नोटबंदी हो, जीएसटी हो, किसानों के तीन काले कानून हों, सभी जगह देश हित में हमारे नेता श्री राहुल गाँधी जी ने सरकार को चेताया था, संसद में चर्चा की थी,

[‡] Exupnged as ordered by the Chair.

लेकिन सरकार ने नहीं सुनी और आज हम देख रहे हैं कि इन मुद्दों ने देश को कितना पीछे कर दिया है।

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Shri Ramji; not present. Shri Naresh Bansal; not present. Shri P. P. Suneer.

SHRI P. P. SUNEER (Kerala): Thank you, Madam, for giving me this opportunity to speak on the Motion of Thanks to the President's Address on behalf of my Party, the Communist Party of India. Disagreement is the soul of democracy. It is with that spirit that I rise to strongly differ several assertions made in the President's Address, which, in my view, fail to reflect the lived realities of our people. The Sarkaria Commission reminded us that federalism is a basic feature of our Constitution. Yet, today, States like Kerala are forced to approach Courts even for disaster relief. Borrowing ceilings, delayed dues and arbitrary fiscal rules amount to a financial blockade. The Centre appears to be adopting a coercive approach towards opposition-ruled States, forcing neo-liberal policies and even withholding education funds to enforce compliance. The States like Kerala are facing extraordinary fiscal stress and they require immediate and substantial Central intervention and support. Federalism is not a favour from the Centre; it is a constitutional mandate.

On labour reforms, the Government has dismissed over 29 Central labour laws, replacing them with four Labour Codes without meaningful consultation with workers. This is not reform; it is rollback. These changes weaken job security, dilute social protection and tilt the balance decisively against labour in favour of capital. Jobless growth, rising unemployment, skyrocketing price rise, widening inequality, widespread contractualisation of labour, insecurity and denial of the fundamental right to live are all what the last decade of the BJP regime has brought to the people.

Sir, the Economic Survey 2025-26 has suggested a “re-examination” of the Right to Information Act, 2005, enacted by the UPA-1 Government along with the MGNREGA, which marked a historic advance in institutionalizing transparency and democratic accountability. The RTI framework has already been systematically weakened over the past decade by this Government. Amendments enacted in 2019 undermined the independence of the Information Commissions by placing the tenure and service conditions of the Information Commissioners at the discretion of the Central

Government. Procedural changes to the RTI rules have made information harder to access. Any further dilution of the RTI Act would be disastrous for democratic accountability and public trust.

On foreign policy, lofty claims of balance and vision ring hollow when India remains largely silent on major humanitarian crises - from Ukraine, Gaza to Venezuela. India's approach is in a state of complete paralysis*

Lately, the announcement and promotion of the so-called 'Board of Peace' as a peace initiative by Donald Trump, in reality, undermines the central role of the United Nations - the only universally-recognized body entrusted with upholding international law and sovereign equality of nations. The record of the Trump administration towards the United Nations exposes the real intent behind the 'Board of Peace'. During his tenure, the U.S. has withdrawn from 66 international organisations, out of which 31 are linked to the United Nations involved in activities such as climate change, international solar alliance, WHO, UN Human Rights Council, etc.

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Hon. Member, kindly conclude.

SHRI P. P. SUNEER: Now, I conclude. The Indian Government should condemn such actions of the United States and we should reject the invitation to join the 'Board of Peace'. Strategic ambiguity cannot substitute moral leadership. Thank you, Madam.

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Now, Shri Mokariya Rambhai.

SHRI MOKARIYA RAMBHAJI (Gujarat): & Hon. Vice Chairperson Madam, I would first extend my sincere and heartfelt thanks to the hon. President of India, Smt. Droupadi Murmu, for her deeply inspiring and motivational address to both Houses of Parliament. Today, I rise with great enthusiasm to speak in strong favour of the Motion of Thanks. It fills me with profound honour to address this august House, where I wish to express my deepest and most sincere gratitude to the hon. Prime Minister Shri Narendra Modi

* Not recorded.

& English translation of the original speech delivered in Gujarati.

for his truly visionary leadership and the extraordinary, transformative achievements of the Modi Government. Since taking the helm in 2014, under Shri Narendra Modi's capable and unwavering stewardship, India has scripted an truly remarkable and inspiring journey of all-round progress. His leadership has successfully lifted 25 to 27 crore people out of the clutches of poverty, while building 4 crore sturdy pucca houses and delivering life-changing piped water connections to 12.5 crore households through the transformative Jal Jeevan Mission. The Direct Benefit Transfers, exceeding a staggering ₹6.75 lakh crore last year alone, serve as a powerful testament to unwavering transparency, perfectly embodying the noble principle of Sabka Saath, Sabka Vikas. At the same time, Ayushman Bharat has provided 11 crore free treatments to the poorest of the poor, bringing hope and healing to millions.

Shri Narendra Modi's dynamic Modi Government has completely revolutionized the agriculture sector, achieving a record-breaking harvest of 350 million tonnes of food grains, catapulting India to the pinnacle as the world's top rice producer and securing second position in both fish and milk production. Through the PM Kisan Nidhi scheme, a massive ₹4 lakh crore has been transferred directly and efficiently into the hands of our hardworking farmers. Infrastructure development has surged ahead in leaps and bounds: the PM Gram Sadak Yojana alone added 18,000 km of vital rural roads last year, contributing to a grand total of 50,000 km over the last 11 years. Our railways are on the cusp of 100% electrification (98 percent already completed), bolstered by over 150 sleek Vande Bharat trains and breathtaking engineering icons like the Chenab and Pamban bridges. Metro networks have triumphantly crossed 1,000 km, propelling India to the third spot globally—a source of immense national pride that swells every heart.

The economic reforms spearheaded by Shri Narendra Modi Ji shine with brilliant clarity and impact. GST has delivered savings of ₹1 lakh crore, while income tax exemptions up to ₹12 lakh offer much-needed boosts to the aspiring middle class. The new labour codes simplify and enhance welfare delivery, and the forward-looking SHANTI Act aims for an ambitious 100 GW of nuclear energy capacity. PLI schemes have ignited ₹17 lakh crore in production, with semiconductors and defence exports soaring to ₹23,000 crore. Mudra has channeled a colossal ₹38 lakh crore to empower youth entrepreneurship, giving rise to 2 lakh innovative startups.

Women-led development is thriving vibrantly under this vision: creating 2 crore empowered Lakhpati Didis, pioneering Namo Drone Didis, and welcoming the NDA's first trailblazing women cadets. Security achievements stand tall, from the decisive Operation Sindoor to shrinking Maoist presence in 8 districts. In the realm of space, proud milestones like Shubhanshu Shukla's historic ISS mission signal the exciting arrival of Gaganyaan.

In our country, an astounding 81 crore people are receiving 5 kilograms of free foodgrains every month, provided at the generous annual cost of Rs. 2.53 lakh crore rupees—a true lifeline for millions. An hon. Member from the opposition just observed that the ideal requirement of foodgrains per person stands at 12 kilograms, yet only 5 kilograms per person are being distributed by the Government. I wish to humbly submit that these 5 kilograms are offered purely as a vital helping hand; after all, our people engage in various occupations and livelihoods as well, and this thoughtful benefit meaningfully supports and strengthens them.

We all remember too well the dark shadow of the COVID-19 pandemic that gripped the world in the past. During that crisis, the citizens of our nation were vaccinated entirely free of cost, ensuring their protection from this formidable threat. Moreover, hon. Modiji went beyond borders to distribute the COVID vaccine to more than 100 nations around the world. It is for this reason that Modiji is held in deep respect across the globe. He truly embodies an icon of humanity in the midst of the pandemic. Modiji has saved millions of precious lives not only in India but across the world. Leaders from various countries of the world revere Modiji precisely because he saved the lives of so many people by generously supplying vaccines to numerous nations. While leaders of the world generally adhere strictly to protocol, their profound affection and respect for hon. Modiji compel them to go that extra heartfelt step, greeting him with genuine warmth and affection.

Gujarat—Shri Narendra Modi Ji's cherished home State and my own beloved home state too—beautifully exemplifies these resounding national successes. As Chief Minister, he pioneered the iconic Vibrant Gujarat Summits, attracting billions in transformative investments. Remarkably, a summit in Saurashtra concluded just 10 days ago, drawing investments worth crores of rupees—indeed, a matter of great and

justifiable pride. The current Chief Minister of Gujarat, Shri Bhupendrabhai Patel's dedicated efforts have played an important and pivotal role in the resounding success of this Summit, and I thank him profoundly for this. Today, Gujarat leads boldly in solar energy with the expansive Charanka Park, establishes GIFT City as a premier global financial hub, and witnesses Mundra Port managing massive cargo volumes with efficiency. The State proudly tops the ease of doing business rankings, features world-class highways like the Delhi-Mumbai Expressway extension, and shines through dairy cooperatives like the legendary Amul. Gujarat's ambitious semiconductor push and green hydrogen projects align perfectly with the vision of Viksit Bharat, generating lakhs of jobs and showcasing how the Modi Government's Gujarat model has been scaled masterfully across the nation.

The innovative PRAGATI scheme has accelerated a whopping ₹85 lakh crore in key projects, while the Purvodaya scheme is uplifting the Northeast with 7,200 km of crucial highways. Previous Governments did not pay sufficient attention to infrastructure projects in North East India, but Modiji has focused with determination on enhancing railway connectivity, robust road infrastructure, and the Gram Sadak Yojana in the North Eastern states, resulting in holistic development across the region. The PM JANMAN scheme commits ₹1 lakh crore for the welfare of tribals—echoing Gujarat's own successful tribal development via the Dharti Aaba schemes.

Hon. Vice-Chairperson Madam, at last, I would like to humbly and earnestly request the hon. Members of this House, especially the members of the opposition, that we let us rise above the narrow confines of party lines and give unwavering priority to the development of our nation. Let us all come together to work tirelessly for making our Nation a VIKASIT BHARAT (Developed India), SASHAKTA BHARAT (Strong India), SAMRUDDHA BHARAT (Prosperous India), AND AATMA-NIRBHAR BHARAT (Self-dependent India). This would be the true and fitting way of thanking the Hon'ble President of India for her inspiring Address to the Parliament.

Hon. Members, Shri Narendra Modi Ji's unifying leadership brings us all together in pursuit of Viksit Bharat by 2047. On behalf of Gujarat and this esteemed House, I extend my most heartfelt thanks to our visionary Prime Minister. With this, I wholeheartedly support this motion of thanks for the Address delivered by the Hon'ble

President of India to both the Houses of Parliament of India. Jai Hind ! Jai Bharat ! Jai Somnath ! Jai Ram Ji !

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Now, hon. Member, Dr. Sarfraz Ahmad, not present. Hon. Member, Shri Harsh Vardhan Shringla.

SHRI HARSH VARDHAN SHRINGLA (Nominated): Hon. Madam Vice-Chairperson, thank you for giving me this opportunity to present my views on the subject 'Motion of Thanks to the President's Address'. उपसभाध्यक्ष महोदया, शुरुआत में मैं India-U.S. trade deal के विषय पर कुछ कहना चाहूंगा, जिस पर आज सदन में भी कुछ चर्चा हुई है। हम सभी ने देखा है कि कल रात माननीय प्रधान मंत्री नरेन्द्र मोदी जी और यूएस के राष्ट्रपति डॉनल्ड ट्रम्प के बीच यह ट्रेड डील तय हुई थी। कुछ ही दिन पहले हमारे देश ने E.U. के साथ एक 'mother of all deals' भी तय की थी। अगर हम इन दोनों डील को देखें, तो इससे हमारे exporters को, हमारी small-scale industries को और हमारे मजदूरों को, किसानों को 60 trillion dollars का high value market में access मिलता है। इसके लिए मैं हम सभी की तरफ से आदरणीय प्रधान मंत्री नरेन्द्र मोदी जी का हृदय से धन्यवाद करता हूँ और बहुत-बहुत बधाई भी देता हूँ।

महोदय, मैं इस India-U.S. trade deal के महत्व पर कुछ बिंदु रखना चाहता हूँ। हमें 18 परसेंट का जो tariff दिया गया है, अगर हम इसको देखें, तो जितने भी हमारे वैश्विक तौर पर व्यापार में जो competitors हैं, उनका हमसे ज्यादा टैरिफ है। मैं आपको कुछ उदाहरण देना चाहता हूँ। हमारा टैरिफ 18 प्रतिशत है। ब्राजील का 25 प्रतिशत है, चीन का 37 प्रतिशत, साउथ अफ्रीका का 30 प्रतिशत, वियतनाम का 20 प्रतिशत, बांग्लादेश का 20 प्रतिशत, मलेशिया का 19 प्रतिशत, पाकिस्तान का 19 प्रतिशत और इंडोनेशिया का 19 प्रतिशत है। इसका मतलब यह है कि हमारे international market में जितने भी competitors हैं, उनसे हमारा tariff कम है और यह competitive advantage labour intensive industries हैं, चाहे वे तिरुपुर और कोयम्बटूर में हो, चाहे वह कोच्चि में हो या सूरत में या लुधियाना या सिलीगुड़ी में हो, जितनी भी हमारी इंडस्ट्रीज़ हैं, जो Make in India small-scale industries हैं, labour intensive industries हैं, उनको एक बहुत बड़ी market access करने का मौका मिल रहा है। यूएस का example लीजिए। अभी हमारा द्विपक्षीय व्यापार यूएस के साथ 212 बिलियन डॉलर का है। मैं समझता हूँ कि इस साल के अंत तक यह 300 बिलियन डॉलर्स हो जाएगा। इसे देखते हुए, हमारा दो साल का जो 500 बिलियन डॉलर्स का लक्ष्य था, हम उसको भी अटेन कर पाएंगे। अगर हम सेंसेक्स देखें, तो आज यह भी 2,200 प्वाइंट्स से अधिक बढ़ गया है, रुपया 1.2 परसेंट से एप्रिशिएट हो गया है। इसका मतलब है कि यह हमारी मार्किट के लिए भी एक बहुत प्रसन्नता की बात है कि ऐसी ट्रेड डील भी हो गई है।

महोदया, अगर आप देखें, तो हमने अपना टाइम लेकर यह डील नेगोशिएट की, हालांकि सरकार के ऊपर काफी दबाव आए। विपक्षी दलों की साइड से, डोमेस्टिक इंडस्ट्री की साइड से और अंतरराष्ट्रीय तौर पर भी दबाव आए, पर सरकार इस पर कभी हिली नहीं, क्योंकि हमारी जो प्राथमिकता है और प्रधानमंत्री मोदी जी की जो नीति है, वह है — इंडिया फर्स्ट। इसमें जो एग्रीकल्चर है, जो डेयरी है, उस सेक्टर को सुरक्षित रखने के लिए हमें टाइम चाहिए था। यूएस के जो राजदूत अभी आए हैं, उनका भी इसमें काफी योगदान रहा है, मतलब, हमारे द्विपक्षीय, रिश्तों के संबंध में। इन्होंने यह बताया है कि हमने छोटे-छोटे देशों से तो डील्स कन्क्लूड की हैं, जो जल्दी की हैं, पर जो बड़े देश हैं, जैसे चीन है, रूस है, भारत है, इनसे डील तय करने में टाइम लगेगा, क्योंकि ये कॉम्प्लेक्स अरेंजमेंट्स हैं, इसमें बहुत सारे सेक्टर्स हैं, बहुत सारे इश्यूज हैं, मुद्दे हैं, जिनका हमें इसमें ख्याल रखना चाहिए। इसीलिए इस डील में काफी समय लगा, पर जब यह डील हुई, तो यह डील हमारे देश के हित में बिल्कुल नंबर वन डील रही है। अगर आप ईयू डील को मदर ऑफ ऑल डील्स कहेंगे, तो यह यूएस डील फादर ऑफ ऑल डील्स होगी। मतलब, यह हमारी विदेश नीति के लिए अच्छी डील है और मैं समझता हूँ कि यह हमारी अर्थव्यवस्था के लिए भी एक ऐतिहासिक पल है।

महोदया, इससे एक और नतीजा यह निकला है कि जो full gamut of relations हैं, चाहे वह इन्वेस्टमेंट्स हों, टेक्नोलॉजी हो, हमारे डिफेंस के जो हाई-लेवल इंटरैक्शन हैं, मतलब हाई-टेक्नोलॉजी इंटरैक्शन हैं, को-प्रोडक्शन और को-डेवलपमेंट है — ये भी खुल जाते हैं, ये भी अवेलेबल होते हैं और इससे हमें काफी spinoff benefits मिलते हैं। इससे हमारी डोमेस्टिक ग्रोथ, एम्प्लॉयमेंट, मैनुफैक्चरिंग, मेक इन इंडिया टेक्नोलॉजी बेस भी काफी बढ़ जाता है। महोदया, इन डील्स के साथ हमने अपनी इंडस्ट्री को ग्लोबल वैल्यू चेन से जोड़ा है, हमने मेक इन इंडिया को एक बड़ा बूस्ट दिया है, हमारी स्मॉल-स्केल इंडस्ट्रीज और हमारे एक्सपोर्ट्स को बहुत-सी अपॉर्च्युनिटीज मिली हैं।

महोदया, मैं एक मुद्दा रेज़ करना चाहता हूँ, जिसका विपक्षी दलों ने पहले जिक्र किया था, वह रशियन ऑयल के बारे में है। मैं इस मुद्दे पर कुछ कहना चाहूँगा। क्योंकि हम पिछले चार साल से लगभग 30—40 प्रतिशत तेल रशिया से खरीद रहे हैं और हमने देखा है कि पिछले तीन महीनों से यह कम होता जा रहा है, परंतु यह कम इस कारण से नहीं हो रहा है कि सरकार ने इसे मना किया है, बल्कि यह कम इसलिए हो रहा है, क्योंकि जो डिफरेंशियल है — रशियन तेल और इंटरनेशनल लेवल पर मिलने वाले तेल के बीच — वह कम होता जा रहा है। जैसे-जैसे रूस पर सैंक्शंस बढ़ रहे हैं, वैसे-वैसे यह तेल खरीदने में भी तकलीफ हो रही है। हमारी कंपनियाँ, हमारी रिफाइनरियाँ बेस्ट प्राइस, सूटेबिलिटी और ऑयल की क्वालिटी को देखते हुए डिजीजन लेंगी। आपने देखा कि 2020 से पहले हम वेनेजुएला से छह बिलियन डॉलर्स का तेल खरीद रहे थे, अब अगर यह तेल इंटरनेशनल मार्केट में अवेलेबल है, तो अच्छा है।

महोदया, एक अन्य बिंदु यह है कि हमारी डिपेंडेंसी इम्पोर्टेड ऑयल पर लगभग 80 प्रतिशत है, इसलिए हमें स्ट्रैटेजिक लेवल पर थोड़ा बैलेंस भी करना चाहिए, ताकि हमारी किसी एक रीजन पर ज्यादा डिपेंडेंसी न हो, चाहे वह गल्फ हो, रशिया वगैरह हो। क्योंकि अगर किसी एक रीजन में कोई कॉन्फ्लिक्ट हो, कोई सिचुएशन हो, ब्लॉकजैसे हों, तो हमारे लिए सप्लाई चेन बंद हो जाएगी, इसीलिए स्ट्रैटेजिक लेवल पर एक निर्णय यह भी हुआ था कि हम अपनी खरीदारी थोड़ी बैलेंस करेंगे, ताकि अमेरिका, ब्राजील, गयाना, यूएसए और अन्य देशों से तेल की खरीदारी हो सके।

Madam, the India-EU Agreement is less about tariffs and more about strategic convergence, risk diversification, supply-chain resilience and shared strategic autonomy. It offers us a hedge against an unpredictable trade environment.

मैं यह भी बताना चाहता हूँ कि हमने अभी ब्रिक्स की प्रेसिडेंसी संभाली है। ब्रिक्स की जो हमारी थीम है - बिल्डिंग रिज़िलिएंस एंड सस्टेनेबिलिटी - इसमें ग्रीन हाइड्रोजन, रिन्यूएबल एनर्जी और क्लाइमेट रिज़िलिएंस पर काफी जोर है। डिजिटल पब्लिक इंफ्रास्ट्रक्चर और इनोवेशन को भी हमने प्राथमिकता दी है। डिजिटल पब्लिक गुड्स को लेकर हमारे उदाहरण हैं कि हम दूसरे देशों के साथ कोऑपरेशन बढ़ाएंगे और हम इमर्जिंग टेक स्टैंडर्ड्स दूसरे देशों को भी दिखा सकते हैं। हमारा इरादा यह है कि ग्लोबल साउथ के देशों के साथ एक इंटर-ऑपरेबल डिजिटल पेमेंट सिस्टम लिंकिंग नेशनल करेंसीज़ बनाया जाए। Madam, Vice-Chairman, allow me to turn to India AI Impact Summit 2026 which will be held for the first time. मैडम, पहली बार एआई इम्पैक्ट समिट ग्लोबल साउथ के किसी देश में हो रहा है और वह भी भारत में हो रहा है। यह समिट दो हफ्तों में दिल्ली में आयोजित किया जाएगा, जिसमें ग्लोबल डिस्कशन एआई गवर्नेंस, इनोवेशन और एथिक्स पर होगा। यह इंडिया को इमर्जिंग टेक डोमेन में रूल-मेकर बनाएगा, न कि केवल रूल-टेकर।

In conclusion, Madam, Vice-Chairperson, let me say that India, in 2026, is not a country hiding behind walls, but a country building bridges -- bridges between East and West, North and South, present and future. We are blending. All these moves are interconnected. They signal the arrival of India as a confident global player, one that speaks with its own voice. The President's Address has captured this ethos eloquently. And, today, I humbly expand on it with specifics to borrow a phrase -- India is better equipped than most to withstand the turbulence of a managed disorder of the world. Not just to withstand, but to lead and shape it. I urge our friends in the Opposition to also see the larger picture, the initiatives referred to by the hon. President are not just random or elite-centric. (*Time-bell rings.*) Just a minute, Madam! They are part of a

strategic blueprint for India @ 100, securing a rightful place in the world for the benefit of every Indian. So, I would say that please join us in strengthening this blueprint of a *Naya Bharat* rather than fulminating from the sidelines. As a parliamentary democracy, we can have spirited debates, but when India engages the world, let us do so in one voice and as one team -- Team India.

Madam, Vice-Chairperson, I strongly support the Motion of Thanks on the President's Address. Let us carry this vision forward. India is on the rise and we will rise responsibly, resiliently and resolutely. Thank you very much. *Namaskar! Jai Hind!*

THE VICE- CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): Now, hon. Member, Shri Manas Ranjan Mangaraj.

SHRI MANAS RANJAN MANGARAJ (Odisha): Madam, I rise to speak on the Motion of Thanks on the hon. President's Address. We respect the hon. President, but this House must also raise the real concerns of the people. For Odisha, several serious issues need urgent attention. Madam, the first issue is the Mahanadi river dispute. Due to urgent upstream barrages in Chhattisgarh, the water flow to Odisha has reduced. This is severely affecting agriculture, drinking water and livelihood of farmers in many districts. The Mahanadi Water Dispute Tribunal's tenure is ending on 13th April, 2026. If its tenure is not extended, justice will be delayed. I strongly urge the Government to immediately extend the Tribunal's tenure, so that a fair and final decision can be ensured.

The second major issue is the Polavaram project. This project poses a serious risk of submergence in parts of Malkan district of Odisha, particularly vulnerable tribal groups may be affected due to higher flood levels and backwaters. There are concerns regarding environmental clearances, consultations and rehabilitation. Development cannot come at the cost of the most vulnerable citizens. Therefore, strict compliance with environmental laws and proper rehabilitation norms is essential to protect tribal communities.

Madam, Odisha is a resource-rich State, contributing coal and mineral to the nation. However, coal royalty rates have not been revised for over a decade. Mining-affected regions continue to face poverty, pollution and displacement. A fair revision of

coal royalty is necessary, so that the State can invest in local development. Madam, Odisha has also been demanding special category status or equivalent financial support.

The State faces recurrent cyclones, floods and climate-related disasters. It also has large tribal and backward regions. Extra support from the Centre is justified on grounds of both equity and need.

(MR. DEPUTY CHAIRMAN *in the Chair.*)

Sir, our farmers need fair MSP and timely procurement. Paddy farmers in Odisha often suffer from delays and distress sales. Rising input costs are increasing their burden. Unemployment is another serious issue. Many young people from Odisha migrate outside the State due to lack of local opportunities. We need stronger support for industries, skill-based employment and job creation. These are not only Odisha's issues, they concern federal fairness and national welfare. Therefore, I respectfully urge the Government to extend the Mahanadi Tribunal tenure immediately, ensure full legal and environmental compliance in the Polavaram Project to safeguard tribal communities, revise coal royalty and grant Special Category Status or equivalent support, ensure fair MSP, timely procurement and better employment opportunities. True development means justice for every region and protection for the most vulnerable. *Jai Jagannath!*

MR. DEPUTY CHAIRMAN: Thank you, Manas Ranjanji. Now, Message from Lok Sabha, Secretary-General.

MESSAGE FROM THE LOK SABHA

SECRETARY-GENERAL: Sir, with your kind permission, I rise to report that Lok Sabha at its sitting held on the 3rd February, 2026 adopted the following three motions recommending to the Rajya Sabha that Rajya Sabha do agree to nominate:-

I. Seven Members from Rajya Sabha for being associated with the Committee on Public Accounts of the House for the term beginning on the 1st May, 2026 and ending on the 30th April, 2027;

II. Seven Members from Rajya Sabha for being associated with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 2026 and ending on the 30th April, 2027; and

III. Ten Members from Rajya Sabha for being associated with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 2026 and ending on the 30th April, 2027;

and do communicate to the Lok Sabha the concurrence of Rajya Sabha in the said motions and also the names of the Members so nominated by Rajya Sabha.

MR. DEPUTY CHAIRMAN: Now, Shri Haris Beeran.

MOTION OF THANKS ON PRESIDENT'S ADDRESS- *Contd.*

SHRI HARIS BEERAN (Kerala): Sir, the President was forced to read a script by the Government which was far from the truth. The President spoke about Amrit Kaal. But for the widows in the Wayanad, who were the victims of Wayanad landslide tragedy, who continue to receive notices for repayment of loan from the banks, for the fishermen in Kerala's coast watching corporate trawlers stealing their catch by juvenile fishing, for the research scholars belonging to the Backward Class communities who are denied scholarships, for the labourers of this country who have been denied the benefits of MGNREGA law, this is not Amrit Kaal. This is Rahu Kaal - a darkness manufactured by policy. The Government claims five trillion dollar economy but could not find Rs.18 crore to waive off the loan of the Wayanad victims. You write off lakhs of crores of rupees loans to the corporate sector but, on the pretext of some technicalities, you do not give this benefit to the poor. This is moral bankruptcy disguised as governance.

Sir, we woke up in the morning today hearing about an Indo-US trade deal on the social media. The nation has been kept in dark about the happenings. The Parliament is in session. It was the duty of the Government to apprise the nation as to

what is happening. It is a blot to our sovereignty when the President of a foreign country states that India will not buy oil from Russia and India will buy oil from Venezuela, which is the country of his choice. Now, there is nobody to respond to this, whether it is actually a blot to our sovereignty or not. The hon. President spoke about the Viksit Bharat of 2047. But when Sensex crashed 1,100 points on the day of the Budget, the hard-earned money of the middle-class investors was wiped away. ...*(Interruptions)*... It was wiped away.

Now, let me speak about the minorities. Hon. President failed to mention that the education funding for the minorities was shrunked from Rs.678 crores to Rs.55 crores. There is a 92 per cent cut on the budget for the minority education. Now, Sir, as far as the Madrasa modernization is concerned, it is a huge boost by the Government by giving one lakh rupees for the Madrasa modernization, so much so for the children of the Minority communities.*

MR. DEPUTY CHAIRMAN: No comments, please. ...*(Interruptions)*...

SHRI HARIS BERRAN: Indian Union Muslim League, whom I am representing, is a historic party, where it was part of the Freedom struggle, and it was a part of the Constituent Assembly. This party was the chief architect of coalition politics in Kerala because of which the Minorities and the backward classes got representation in power. It is because of that education could be granted to the Minorities, and education could be granted to the backward class citizens. It is a matter of shame that not a single Muslim Minority is there in the present Cabinet. So much so, as when they talk about inclusiveness, not even a single Minority representation is there in the present day Cabinet.

Now, Sir, you privatize the nuclear power sector, through the SHANTI Act and capped liability at Rs. 3,000 crores. You have socialized risk, privatized profit and removed supplier accountability. You have reduced citizens to test subjects for foreign technologies.

* Not recorded.

Now, Sir, in conclusion, I say, we, the people of India, require a *Viksit Bharat* not built on debris of federalism and tears of Minorities. ... (*Time-bell rings.*)... Sir, I am concluding. Development is not measured by the heights of the statues or corporate profits, but by dignity afforded to the most vulnerable. On behalf of Kerala and India's silenced voices, I dissent. *Jai Hind!*

श्री उपसभापति: माननीय श्री नरेश बंसल। आपके पास 10 मिनट हैं।

श्री नरेश बंसल (उत्तराखंड): माननीय उपसभापति महोदय, अपने कार्यकाल के अंतिम वर्ष में मुझे महामहिम राष्ट्रपति जी के अभिभाषण के धन्यवाद प्रस्ताव पर चर्चा में भाग लेने का अवसर मिला है, इसके लिए मैं आपका और अपने वरिष्ठ नेतृत्व का आभारी हूँ।

माननीय उपसभापति महोदय, मैं इस सदन में माननीया राष्ट्रपति जी के अभिभाषण पर प्रस्तुत धन्यवाद प्रस्ताव का पूरे हृदय से समर्थन करता हूँ। मैं माननीया राष्ट्रपति जी का आभार व्यक्त करता हूँ, जिनके अभिभाषण से एक दशक से गतिशील भारत के विकास रथ की प्रगति प्रकाशित हुई है और भविष्य की दशा परिलक्षित हुई है।

*"विश्व विजय के वाजपेयी यज्ञ में,
जब दृढ़ संकल्प हो सारथी,
विकसित भारत के अविरल रथ पर,
आज सुशोभित मां भारती।"*

माननीया राष्ट्रपति जी का भाषण भारत के विश्वास का प्रतीक है। वैश्विक परिवेश, जो अनिश्चितताओं से पूर्ण है, उसकी पंकिल में आज भारत कमल की भांति खिल रहा है, सूर्य की भांति प्रकाशमान है और शंख की भांति गुंजायमान है। भारत आज विश्व की सबसे तेज गति से बढ़ने वाली अर्थव्यवस्था है। 7.4 प्रतिशत का हमारा ग्रोथ रेट, यह मात्र कोई आंकड़ा नहीं है, अपितु माननीय प्रधान मंत्री, मोदी जी के संकल्प, हमारी सरकार की साधना और कोटि-कोटि भारतीयों के विश्वास का प्रमाण है। माननीय उपसभापति जी, अगर हम दो दशकों का, यूपीए और एनडीए की सरकार का comparison करें, तो एक वह यूपीए का दशक था, जिसने घोटालों की कहानियाँ लिखीं। यूपीए के अंतिम 5 वर्षों में तो 60 महीने में लाखों करोड़ के 72 घोटाले हुए। वहीं एक हमारा दशक है, जिसमें दुनिया को भारत के विकास की कहानी दिखाई देती है, विकास प्रत्यक्ष दिखाई देता है। एक वह समय था, जब लाल चौक से लेकर लाल गलियारों तक, आतंकी हमारे घर में घुसे बैठे थे, न हिसाब लिया जाता था, न ही जवाब देते बनता था और एक आज का समय है, जब आतंकियों के घर में घुसकर उन्हें जवाब दिया जाता है और उनका हिसाब लिया जाता है।

महोदय, पहले भ्रष्टाचार सरकार का पर्याय बन चुका था, आज सरकार का पर्याय 'विकास' है; पहले किसान मजबूर था, आज उसकी आय भी बढ़ी है और वे उद्यमों के मालिक भी बन रहे हैं; उन्होंने महिलाओं को पूछा नहीं और हमने 'नारी शक्ति' की पूजा की है; पहले युवा पलायन की सोचता था, जबकि आज 'आत्मनिर्भर भारत' को मजबूती दे रहा है; पहले देश में अनिश्चितता का माहौल था, आज वैश्विक अनिश्चितताओं में भारत बुलंदी के साथ दहाड़ रहा है।

भारत के ग्रोथ की कहानी और मजबूत आर्थिक स्थिति से देश का perception भी बदला है और performance भी। यह रातों रात नहीं हुआ। 2014 के पर्यंत एक-एक बिंदु पर कार्य करते हुए, नए भारत का निर्माण किया गया है। आज Capex बढ़ रहा है, परन्तु deficit कम है। Capex 12 लाख करोड़ से ज्यादा हो गया है और deficit 4.4 परसेंट से कम आ रहा है। Credit flow अच्छा है, परन्तु headline inflation कम है। Tax compliance बढ़ी है, परन्तु टैक्स का प्रेशर कम है। भारत का fiscal deficit, सरकार के discipline और dedicated efforts का परिणाम है।

महोदय, नए भारत के 7 स्तंभ हैं। महामहिम राष्ट्रपति के उद्बोधन से यह प्रत्यक्ष है कि आज माननीय प्रधान मंत्री जी के नेतृत्व में नये भारत की मजबूत इमारत तैयार हुई है। इसके 7 स्तंभ हैं, जो कि सूर्य के रथ के 7 घोड़ों के समान हैं। नंबर एक - 'nation first' यानी राष्ट्र प्रथम; दूसरा - सांस्कृतिक पुनरुत्थान, विरासत भी विकास भी तथा इनके अलावा - मजबूत अर्थव्यवस्था; वैश्विक पटल पर मजबूत भारत; infrastructure, manufacturing और skill आधारित capacity और capability का निर्माण; सबका साथ, सबका विकास और reform express.

महोदय, सरकार ने अनिश्चितताओं के अग्निपथ को भी कर्तव्य पथ माना है। Global South में भारत का नेतृत्व — भारत, Global South में अर्जुन का कृष्ण है; विकासशील देशों की सशक्त आवाज है; पिछले 11 वर्षों में भारत में USD 750 million का FDI आया है; भारत पर वैश्विक निवेशकों का अटूट भरोसा हुआ है। European Union के साथ हमारा जो Free Trade Agreement हुआ है, यह हमारी मजबूत अर्थव्यवस्था का ही लोहा है। जब 27 देश आकर भारत के साथ deal करते हैं, तो वह 'Mother of all Deals' बन जाती है। 2 अरब से अधिक लोगों के संयुक्त वैश्विक बाजार, European Union में भारत के 90 प्रतिशत से अधिक निर्यात पर zero duty, MSME, start-up, सर्विस क्षेत्र, किसानों, युवाओं के लिए लाभकारी है। भारत वैश्विक supply chain से जुड़ेगा। आज समय tariff की तलवार का नहीं, बल्कि विकास और खुशहाली के सांझे अधिकार का है। अमृत काल, संदेह का काल नहीं, भारतीयों की सिद्धि और भारत की समृद्धि का काल है।

महोदय, Infrastructure, manufacturing और skill आधारित capacity और capability का निर्माण - ग्रामीण सड़क और ब्रिज - ग्रामीण सड़कें, PMGSY से 100 प्रतिशत ग्रामीण connectivity हुई है। वर्ष 2025-26 में 18,000 किलोमीटर से अधिक सड़कों का निर्माण हुआ है। राष्ट्रीय इंजीनियरिंग उपलब्धि - चिनाब रेलवे ब्रिज और पंबन रेलवे ब्रिज इसका उदाहरण है। 150

से ज्यादा वंदे भारत ट्रेनों और वंदे भारत स्लीपर ट्रेनों का शुभारंभ हुआ है तथा Railway connectivity उत्तर-पूर्व की राजधानी तक पहुंची है। 1,000 किलोमीटर से अधिक का मेट्रो नेटवर्क, विश्व में तीसरा सबसे बड़ा नेटवर्क बन गया है। आंतरिक जलमार्ग - 5 से बढ़कर 100 जलमार्ग उत्तर प्रदेश, बिहार, पश्चिम बंगाल में logistics को बल प्रदान कर रहे हैं। आज भारत में robust digital connectivity है, UPI एक बड़ी ताकत है और Data localization पर जोर दिया जा रहा है।

माननीय उपसभापति जी, मैं उत्तराखंड से आता हूँ। पर्वतीय राज्यों में तो infrastructure केवल सुविधा ही नहीं, जीवन रेखा भी है। पहले की सरकारों के द्वारा सेना, सीमा और उत्तराखंडवासियों को विकास से वंचित रखा गया था। आज गाँव-गाँव सड़क, घर-घर बिजली, पानी और इंटरनेट है। बढ़ता कैपेक्स उत्तराखंड में आर्थिकी ही नहीं सामाजिक निवेश भी है। आज देश भर में ढांचा तैयार है, जिसने मैन्युफैक्चरिंग के लिए बेस तैयार कर लिया है और भारत में होने वाला हर निर्माण देश के पुनर्निर्माण का साक्षी बनेगा। एमएसएमई अर्थव्यवस्था की रीढ़ और रोजगार सृजन का प्रमुख आधार है। आत्मनिर्भर भारत के लक्ष्य में एमएसएमई की केंद्रीय भूमिका है।

उपसभापति जी, सरकारी ऋण व सहायता योजनाओं से छोटे उद्यम सशक्त हुए हैं। उद्यम पंजीकरण व डिजिटल प्लेटफॉर्म से औपचारीकरण और बाजार तक पहुंच हुई है। स्मार्टफोन मैन्युफैक्चरिंग में भारत विश्व का दूसरे सबसे बड़ा मोबाइल निर्माता है। 2025-26 के पहले पाँच माह में एक लाख करोड़ रुपए का निर्यात हुआ है। इलेक्ट्रिक व्हीकल मैन्युफैक्चरिंग बढ़ी है और सौ से अधिक देशों में इलेक्ट्रिक व्हीकल्स का निर्यात हुआ है। सेमीकंडक्टर मिशन में 60 हजार युवाओं को प्रशिक्षण दिया गया है। पीएलआई योजना दो लाख करोड़ के निवेश को आकर्षित कर रही है।

ऊर्जा निर्माण का आधार है और उसका विकास देश की हाई ऊर्जा का सूचक है। 'शांति' एक्ट के तहत 2025 से 2047 तक एक सौ गीगावाट परमाणु ऊर्जा का लक्ष्य है। 'पीएम सूर्य घर मुफ्त बिजली योजना' के तहत 20 लाख रूफटॉप सोलर लगाने का लक्ष्य है। 2030 तक 500 गीगावाट रिन्यूअल एनर्जी का लक्ष्य है। भारत ग्रीन ग्रोथ और आधुनिक तकनीक का वैश्विक केंद्र बन रहा है। ह्यूमन रिसोर्स कैपेसिटी देश के लिए ग्रोथ इंजन है। मैन पावर स्किल्ड हो, टेक्नोलॉजी ड्रिवन हो और फ्यूचर रेडी हो। 'पीएम विश्वकर्मा' के अंतर्गत 20 लाख से ज्यादा कारीगर लाभान्वित हुए हैं। 'पीएम सेतु योजना' में 1,000 आईटीआईज़ का उन्नयन हुआ है। ...**(समय की घंटी)**... मैं कंकलूड कर रहा हूँ।

महोदय, एआई प्रशिक्षण, कृषि से लेकर सेमीकंडक्टर तक हर क्षेत्र में स्किल ट्रेनिंग पर विशेष जोर दिया गया है। आज हुनर किसी की दया का मोहताज नहीं, खाका तैयार है। आज हम इंडस्ट्री रेडी एजुकेशन की बात करते हैं और स्टार्टअप्स को यूनिคอร์न बनते हुए देख रहे हैं। अंत में, मैं इतना कह कर, क्योंकि समय हो गया है, अपना विषय पूरा करूँगा।...**(समय की घंटी)**...

"भरा है तरकश बाणों से, हो विजय की अवधारणा,
धनुष ध्येय की ओर देखे, बस तीर ही है मारना।"

धन्यवाद।

MR. DEPUTY CHAIRMAN: Dr. Sarfraz Ahmad, not present. Shri S. Selvaganabathy.

SHRI S. SELVAGANABATHY (Puducherry): Hon. Deputy Chairman, Sir, I am happy to extend my heartfelt gratitude to the hon. President for the inspiring Address to both the Houses of Parliament. Her words reflect the aspirations of a billion citizens and the vision of a nation marching confidently towards a brighter future. In supporting the Motion of Thanks, I wish to highlight some of the important points that define our collective journey. Ensuring dignity for *gareeb* through inclusive growth, under the leadership of hon. Prime Minister, Shri Narendra Modi, the Government has focused on freeing the *gareeb* from the vicious cycle of poverty and enabling them to progress with dignity. As a result of targeted and transparent welfare schemes, nearly 25 crore Indians have risen out of poverty. Reflecting this commitment, over 4 crore *pakka* houses have been built for the poor in the last decade, including 32 lakhs in the last year. Through the Jal Jeevan Mission, piped drinking water has reached 12.5 crore new families in five years, with one crore added in the last year alone. More than 10 crore households have also received LPG connection under the Ujjwala Yojana. By eliminating leakages through DBT, the Government has ensured direct, corruption-free delivery of benefit worth Rs.6.75 lakh crore, transforming welfare into empowerment and laying the foundation for a more inclusive and aspirational India. The Modi Government aims at holistic welfare of our *annadatas*, that is, our farmers, and anchors Viksit Bharat on *annadata's* prosperity, positioning agriculture as the institutional foundation of national development. A testament to this commitment is the transfer of rupees four lakh crore directly to farmers' accounts, establishing measurable income security under PM Kisan Accounts.

The Modi Government honours the honest taxpayer. For decades, the middle-class, 31 per cent of India's population, slaved as the silent engine of growth. They worked the hardest, yet the UPA Government mercilessly trapped even low-income families in the tax net with a pitiful exemption of rupees two lakh. Families were blood-dry, dreams were deferred, and aspirations were crushed under heavy burdens.

Today, the current policy has made annual income up to rupees twelve lakh completely tax-free. This is a prosperity premium introduced by the Modi Government that puts back thousands of rupees into the pockets of over 3.3 crore salaried citizens every month.

While earlier taxpayers were burdened by a rigid two-year window for corrections, the timeline for updating income tax returns has now been doubled to four years. Similarly, the TDS threshold on rent has been increased from Rs. 2.4 lakh to Rs. 6 lakh. This is not mere relief; it is justice for the honest taxpayer, ending the UPA's era of exploitation and fuelling the aspirations of every young professional, home buyer, and parents.

Now, I come to education for all. From scarcity to holistic excellence, the middle class is no longer forced to settle for a stagnant education system defined by the scarcity mindset of the Congress and the rote learning methods of the pre-2014 era. For over six decades, before 2014, successive Congress Governments presided over chronic neglect, adding just a handful of seven AIIMS in 60 years and barely expanding medical colleges to mere 387, leaving millions of aspiring doctors and middle-class families in despair.

In contrast, under Prime Minister Narendra Modi's bold vision, we have shattered those barriers, and the number of AIIMS has been increased to 23, which is more than tripple; medical colleges have nearly been doubled to 808. Undergraduate medical students have surged by 141 per cent and postgraduate students by 144 per cent. Universities have jumped from 723 to 1168 in the last decade. From launching the PM Vidyalakshmi scheme for student financial aid to providing one crore internship opportunities in top companies, the focus has shifted from just granting degrees to creating a future-ready workforce for Viksit Bharat.

My next point is about engineering sovereignty and global benchmark. The Modi Government's guarantee to a Viksit Bharat by 2047 is visible in the rapid delivery of engineering marvels across our diverse landscape, from the Chenab Bridge, the world's highest railway bridge in Jammu and Kashmir, to the Atal Tunnel in Himachal Pradesh and the Atal Setu in Mumbai. In stark contrast, the Congress-led UPA era was

defined by deliberate neglect, chronic delays, policy paralysis, and stalled projects worth rupees 18 lakh crores from 2011 to 2014.

However, the most remarkable of these is the new Pamban Bridge in Tamil Nadu, India's first vertical lift sea bridge and only the second of its kind globally. Built at a cost of approximately Rs.550/- crore, this 2.08 kilometer structure features a ground-breaking 72.5 meter navigational span that rises vertically 17 meters in just five minutes. This Rs.550/- crore investment replaces a century-old British-era structure with a 21st Century marvel that can withstand the harshest marine corrosion, symbolizing a nation that no longer just dreams but delivers world-class infrastructure.

As regards restoring cultural pride and spiritual connectivity, guided by the philosophy of '*Vikas Bhi, Virasat Bhi*', the new Pamban Bridge is more than just concrete and steel; it is a restoration of a sacred link to Rameswaram, the holy land, from where, according to the Ramayana, the construction of Ram Setu was initiated. Inaugurated by the hon. Prime Minister, Shri Narendra Modi, on the auspicious day of Ram Navami, this bridge connects the mainland to one of India's Char Dham pilgrimage sites, fulfilling a demand that persisted for decades. In stark contrast, the Congress ignored this vital spiritual and infrastructural need. Despite persistent local demands, visible damage from the 2013 naval barge incident, and repeated breakdowns of the old 1914 bridge, they delivered only patchwork repairs and endless delays, stranding pilgrims and residents in inefficiency for years together. Unlike the old 1914 bridge where trains were restricted to crawling 10 kmph, the new electrified structure supports heavy rail traffic and faster trains at 75 kmph, ensuring that our spiritual heritage is supported by modern efficiency.

Coming to Vande Mataram 150: a lyrical prayer for Viksit Bharat, as India enters the second phase of this Century, the nation commemorates the 150th anniversary of the composition of Vande Mataram. (Time-bell rings)

MR. DEPUTY CHAIRMAN: Please conclude. Time is over.

SHRI S. SELVAGANABATHY: Unlike Congress leaders who refused to sing the song during public events, the Modi Government now celebrates this 'lyrical prayer' through a year-long nationwide festival. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri Ajit Kumar Bhuyan. You have four minutes.

SHRI AJIT KUMAR BHUYAN (Assam): Thank you, Mr. Deputy Chairman, Sir, for giving me the opportunity. At the very outset, I would like to say that the President's speech is without any vision and direction.*

Sir, this is my sixth year in the Rajya Sabha and I have been raising some core issues pertaining to the North-East Region, ...*(Interruptions)*.. Sorry to say the President's speech is just silent on these, and I am here going to highlight those issues in brief.

MR. DEPUTY CHAIRMAN: We will examine.

SHRI AJIT KUMAR BHUYAN: The long pending Naga conflict is unresolved and the Prime Minister himself claimed after the framework agreement way back in August 2015 that the Naga conflict has been resolved under his leadership. But the country wants to know the status of Naga conflict after a decade in post framework agreement of 2015. No less than the Prime Minister had given an assurance to the people of Assam that six ethnic groups would be given the ST status. The people of Assam have given full mandate to Modi since 2014 Lok Sabha poll but do the people have no right to know what is the status of granting ST status to the six ethnic groups?

7.00 P.M.

Sir, the sale of 1.5 lakh bighas of land in the Sixth Schedule area in the hands of crony capitalists is nothing but a brazen violation of the Constitution and thus made tribal people more vulnerable. The tribal people who have constitutional protection under Sixth Schedule areas are the worst victims of Modi Government.

Sir, I am surprised to see that the Address failed to make any mention about the implementation of recommendation of Justice B.K. Sharma Committee on Clause 6 of Assam Accord. The Committee was constituted by the Central Government and the report is gathering dust at Dispur. Clause 6 of the Assam Accord is a promise made by

* Not recorded.

the Indian State to Assam and its people. Now it is humiliating and insulting for people of the State that the Central Government is least bothered about the solemn promise. 'Recommendations of B.K. Sharma Committee' is a lifeline for future of the indigenous people of the State.

Sir, the flood and water issues have been the greatest concern of the region and specially Assam, but nothing concrete has been done after the incumbent Government. There has been a long demand that the soil erosion and the flood issues must be declared the national issues, and accordingly war-level corrective courses should have been envisaged. * ...(*Time-bell rings*)... Sir, I have four minutes.

MR. DEPUTY CHAIRMAN: Yes, four minutes' time has been allocated. It is already over.

SHRI AJIT KUMAR BHUYAN: One minute, please. The Central Government, Election Commission ...

MR. DEPUTY CHAIRMAN: Please, please. One minute. Please. माननीय अजीत कुमार भुयान जी, प्लीज़, आप बोलते समय रूल्स का ध्यान रखें। आप असंसदीय शब्दों का प्रयोग न करें। That will not go on the record.

SHRI AJIT KUMAR BHUYAN: Okay, Sir. *Last but not the least, Modi Government has been claiming that Modi has special affection for the North-East region, but I can see it only in words, not in action. ...(*Time-bell rings*). *

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri Pabitra Margherita.

MR. DEPUTY CHAIRMAN: Now it is not going on record. Now, Shri Pabitra Margherita; not present. Shri Ramdas Athawale; not present. Shrimati Sangeeta Yadav; not present. Shri Kartikeya Sharma; not present. Dr. Ajeet Madhavrao Gopchade; ten minutes.

डा. अजित माधवराव गोपछड़े (महाराष्ट्र): उपसभापति महोदय, मैं भारत की महामहिम राष्ट्रपति के अभिभाषण के समर्थन में बोलना चाहता हूँ। महोदय, कल इस सदन में हमारे महाराष्ट्र के बहुत विद्वान नेता, जो सुबह-सुबह मुंबई में अपना पारायण चालू करते हैं, लेकिन उन्होंने हमेशा फेक नेरेटिव फैलाने का अभूतपूर्व कार्य किया है। इसलिए उनको पुरस्कार भी देना चाहिए। कल उन्होंने

* Not recorded.

महाराष्ट्र के सुपुत्र उप मुख्य मंत्री कैलाशवासी श्री अजित पवार जी के आकस्मिक निधन को कारस्थान बताकर अपनी मानसिक विकृति का प्रदर्शन किया है। मैं ये सारे उदाहरण इसलिए दे रहा हूँ, क्योंकि बंगाल की हमारी एक विद्वान बहन कल बार-बार अभिभाषण पर सरकार को डिनायल, डिनायल, डिनायल का सिक्का लगाने की कोशिश कर रही थी। सर, ‘प्रधान मंत्री आयुष्मान भारत योजना’, ‘प्रधानमंत्री जन औषधि परियोजना’, ‘पीएम किसान सम्मान योजना’, ‘पीएम सूर्यघर मुफ्त बिजली योजना’, ‘पीएम आवास योजना’, आरोग्य, शिक्षण, कृषि, सिंचाई और सोलर जैसी कितनी सारी योजनाएं मोदी सरकार बंगाल राज्य की जनता के विकास और समृद्धि के लिए दिए जाने के लिए कटिबद्ध है। लेकिन बंगाल की सरकार denial, denial का ही नारा लगाती है। इसका मतलब यह है कि उन्हें जनता के विकास की चिंता नहीं है। वे “मैं, मेरा परिवार, मेरी पार्टी” तक ही सीमित रह जाती हैं। इससे उनकी अहंकारी उन्मादी प्रवृत्ति का प्रदर्शन होता है और यह भी मानसिक विकृति का एक लक्षण है।

महोदय, मैं आपको तीसरा उदाहरण बताना चाहता हूँ। कल दिल्ली के एक बहुत बड़े विद्वान नेता बात कर रहे थे। उन्होंने राष्ट्रीय स्वयंसेवक संघ का एससी/एसटी वर्ग के प्रति प्रेम के बारे में जिक्र किया। उन्हें थोड़ा कम ज्ञान है। जमीनी स्तर पर जाकर इस देशभक्त राष्ट्रीय संगठन का, राष्ट्रप्रेमी संगठन का क्या काम होता है, उन्हें यह देखना चाहिए। विचार परिवार द्वारा देश-भर में आदिवासी समाज के लाखों एकल विद्यालय आदिवासी जाति के बच्चों के लिए यशस्वी रूप से गत अनेक वर्षों से चल रहे हैं। हमारा जो पारधी समाज है, जो पिछड़ा समाज है, उनके बच्चों का पुनर्वास किया जाता है एवं शिक्षा संस्थान भी देश भर में चलाए जाते हैं—इसके बारे में उन्हें पता नहीं है, सामाजिक समरसता मंच के माध्यम से देश-भर के पिछड़े वर्ग की माताएँ-बहनों, छात्र-छात्राओं की समृद्धि के लिए सेवा कार्य किए जाते हैं—इसके बारे में उन्हें पता नहीं है।

महोदय, विरोधी दल के नेताओं को जमीनी स्तर की बहुत-सी बातें पता नहीं होती हैं, क्योंकि विचार परिवार 1925 से प्रसिद्धि किए बिना ही अपना कार्य करता आ रहा है। मुझे उन विद्वान नेताओं से यह कहना है कि असत्य आरोप लगाकर अपनी तरफ ध्यान आकर्षित करने की बजाय संघ परिवार का काम जमीनी स्तर पर जाकर देखने की आवश्यकता है। उन्हें अपनी मानसिकता को सशक्त बनाना बहुत जरूरी है—मुझे ऐसा भी लगता है। मैं ये सारी विकृतियाँ इसलिए बता रहा हूँ, क्योंकि इसकी पार्श्वभूमि पर हमारे प्रधानमंत्री नरेन्द्र मोदी जी ने स्वतंत्रता के बाद दो मेंटल अस्पतालों का निर्माण कराया है। * ... (व्यवधान) ...

श्री उपसभापति: सदन की कार्यवाही में ऐसी टिप्पणी नहीं जाएगी। माननीय सदस्य, आपसे अनुरोध है कि अपने सदन के सदस्य के बारे में ऐसी टिप्पणी नहीं की जाए। It will not go on record.

* Not recorded.

डा. अजित माधवराव गोपछड़े: ठीक है। ... (व्यवधान) ...

श्री उपसभापति: मैंने चेयर का कार्य ऑलरेडी पूरा कर दिया है।

डा. अजित माधवराव गोपछड़े: उपसभापति जी, मेरी खासकर एक विनती है। मैं किसी का नाम नहीं ले रहा हूँ। कभी-कभी बड़े नेता भी बालक जैसा बर्ताव करते हैं, इसलिए उन्हें भी बाल मानवशास्त्र पढ़ाने की आवश्यकता है। महोदय, मैं बाल रोग चिकित्सक हूँ, इसलिए इसके बारे में बता रहा हूँ। मेंटल अस्पताल में बाल मानवशास्त्र को पढ़ने की भी आवश्यकता है—मुझे ऐसा लगता है।

महोदय, कल केरल के हमारे एक बहुत बड़े विद्वान मित्र बता रहे थे, मैं उनके विचार सुन रहा था कि लोकशाही को बचाने वाले लोगों का गला घोटने का निर्घृण नियम और विकृत कार्य, लोकशाहीमारक लोगों के माध्यम से, अनेक वर्षों से चला आ रहा है। यह सब सुन-सुनकर अब केरल की जनता जाग गई है। केरल की जनता जाग गई है—इसका एक जीवंत उदाहरण तिरुवनंतपुरम की ऐतिहासिक जीत है—मुझे ऐसा उन्हें बताना है। उन्हें जनता ने इस तरह से तमाचा मारा है। जो इस प्रकार का बार-बार अन्याय, घोर निर्घृण और नृशंस काम करते आ रहे हैं तथा सामान्य दृष्टि से गरीबों के लिए काम करने वाले हमारे सामान्य कार्यकर्ताओं के ऊपर जो अन्याय और अत्याचार होते हैं, वे नहीं होने चाहिए।

महोदय, हमने आज ही सुना है कि हमारे सांसद सदानन्दन मास्टर जी, जो हजारों छात्र-छात्राओं को शिक्षा देने का पवित्र कार्य अनेक वर्षों से करते आ रहे हैं, इसलिए सारा केरल उन्हें “मास्टर जी” के नाम से पुकारता है। मास्टर जी मतलब गुरु, गुरु बोलें तो गुरुवरियर, गुरु मतलब शिक्षक। हम शिक्षक में परमेश्वर देखते हैं। ऐसे ध्यानी एवं पवित्र व्यक्ति पर लांछनास्पद आरोप लगाने वाले कम्युनिस्ट विचारों का हम तीव्र स्वरूप में निषेध और धिक्कार करते हैं। ऐसी गलत बातें इस सदन में इस तरह से नहीं होनी चाहिए।

माननीय उपसभापति जी, हम राष्ट्रपति जी के अभिभाषण के समय हमारे गुरु तेग बहादुर जी का शहीदी समागम मनाने जा रहे हैं। हिन्दुस्तान में गुरु तेग बहादुर जी त्याग, बलिदान, शौर्य और धर्म के प्रति लगाव का बहुत बड़ा उदाहरण है। गुरु गोविंद सिंह जी के वीर बालक, जिन्हें दीवार में चुनवाकर धर्मांतरण के लिए मार दिया गया। हमारे प्रधान मंत्री जी ने वीर बालक दिवस की घोषणा की। इसी प्रकार हम गुरु तेग बहादुर जी का शहीदी समागम पूरे वर्ष भर पूरे हिंदुस्तान में मना रहे हैं। माननीय महामहिम राष्ट्रपति महोदय ने अपने भाषण में गुरु तेग बहादुर जी का एक वाक्य उद्धृत किया। वह वाक्य यह था - हम न किसी को डराएं और न किसी से डरकर जाएं। यह वाक्य सरल और स्पष्ट है। लेकिन उन्होंने जब यह वाक्य कहा, तब विरोधी दल के प्रमुख नेता इस पर हँस रहे

थे। सामाजिक और राजनीति का मानसिक स्तर कितना नीचे गया है, इसका एक ओछा दर्शन उस समय हुआ। इस पर भी मैं तीव्र शब्दों में निषेध और धिक्कार व्यक्त करना चाहता हूँ, *

श्री उपसभापति: माननीय सदस्य, जो संसदीय मर्यादा है, उसका पालन करिए। ऐसी बातें रिकॉर्ड पर नहीं जाएंगी।

डा .अजित माधवराव गोपछड़े: सर, ठीक है।

माननीय उपसभापति जी, अभिभाषण के समर्थन के लिए अब मैं आपको कुछ बातें बताना चाहता हूँ। स्पेस टूरिज़्म में हम आगे बढ़ चुके हैं। युवा अंतरिक्ष यात्री शुभांशु शुक्ला इंटरनेशनल स्पेस सेंटर पर पहुँचे हैं। मोदी सरकार के माध्यम से रिफॉर्म एक्सप्रेस पथ पर चल रही है। पुराने नियमों और प्रावधानों को भविष्य की जरूरतों के हिसाब से निरंतर बदला जा रहा है। इस सरकार के माध्यम से ग्रीन ग्रोथ, आधुनिक टेक्नोलॉजी का पावर हाउस, एआई डेटा सेंटर्स और डिजिटल अर्थव्यवस्था में निवेश बढ़ रहा है। हम न्यूक्लियर पावर बनते जा रहे हैं। भारत सोलर पावर सेक्टर में तेज़ी से आगे बढ़ते जा रहा है। इन सभी प्रयासों के माध्यम से इस दशक के अंत तक हमें 500 गीगावॉट रिन्यूएबल एनर्जी कैपेसिटी का लक्ष्य जरूर हासिल होगा। हमारा किसान को अनाज उत्पादन के साथ-साथ पशुपालन, मत्स्य पालन और मधुमक्खी पालन में भी आर्थिक प्रगति के रास्तों से जोड़ा जा रहा है। नमो ड्रोन दीदी योजना देश के सुदूर अंचलों तक महिला सशक्तिकरण का प्रयास बनकर उभरी है। ये प्रशिक्षित ड्रोन दीदियाँ आधुनिक तकनीक के जरिये एग्रीकल्चर सेक्टर को ट्रांसफॉर्म कर रही हैं। चिप के अलावा एक बहुत बड़ा क्षेत्र है, जिसमें हमारी सरकार ने मिशन मोड पर काम शुरू किया है। राष्ट्रीय क्रिटिकल मिनरल मिशन के माध्यम से जरूरी मिनरल्स के लिए हमारी विदेशों पर निर्भरता भी कम होती जा रही है। उपसभापति महोदय, टेक्नोलॉजी बदलती जा रही है। सांस्कृतिक धरोहरों को सहेजने और संवारने के लिए भगवान बुद्ध के पवित्र अवशेष भारत वापस लाए गए हैं। उन्हें सामान्य जनता के दर्शन के लिए समर्पित किया गया है। सात राज्यों में भगवान गौतम बुद्ध सर्किट बनाए जा रहे हैं, इसलिए मोदी सरकार का हम सबको मिलकर सहर्ष अभिनंदन करना चाहिए। आज हम सभी भारतवासी देख रहे हैं कि भारत अपने भविष्य के एक महत्वपूर्ण पड़ाव पर है। आज जो निर्णय लिए जा रहे हैं, उनका प्रभाव आने वाले वर्षों में दिखाई देगा। विकसित भारत का लक्ष्य किसी एक सरकार की पीढ़ी तक सीमित नहीं है। यह एक सतत यात्रा है। इस यात्रा में हम सभी के प्रयास, अनुशासन और निरंतरता का महत्व है। ...(समय की घंटी)... हम मोदी जी का मन से बहुत

* Not recorded.

आभार व्यक्त करते हैं और राष्ट्रपति जी के अभिभाषण का जोरदार समर्थन करते हैं। भारत माता की जय।

MR. DEPUTY CHAIRMAN: Shrimati Priyanka Chaturvedi; not present. Dr. Kalpana Saini.

डा. कल्पना सैनी (उत्तराखंड): माननीय उपसभापति महोदय, मैं इस सदन के माध्यम से माननीया राष्ट्रपति जी का हार्दिक धन्यवाद करती हूँ, जिनके अभिभाषण ने देश को विकसित भारत की स्पष्ट दिशा, दृढ़ संकल्प और आत्मविश्वास दिया। माननीया राष्ट्रपति जी का अभिभाषण केवल उपलब्धियों का विवरण नहीं है, बल्कि यह अमृत काल में भारत की राष्ट्रीय चेतना, प्राथमिकता और भविष्य की स्पष्ट रूपरेखा प्रस्तुत करता है।

माननीय उपसभापति महोदय, प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में भारतीय जनता पार्टी की सरकार ने गरीबी हटाने को नहीं, बल्कि गरीब को सशक्त करने का अपना ध्येय बनाया है। लक्षित, पारदर्शी और तकनीक आधारित कल्याण योजनाओं के कारण आज देश के लगभग 25 करोड़ नागरिक गरीबी की रेखा से बाहर हो चुके हैं। पिछले एक दशक में 4 करोड़ से अधिक पक्के मकान गरीबों को मिले हैं, जिनमें 32 लाख मकान केवल पिछले एक वर्ष में बने हैं। जल जीवन मिशन के अंतर्गत 12.5 करोड़ परिवारों तक नल से स्वच्छ जल पहुंचा है। उज्ज्वला योजना ने 10 करोड़ से अधिक परिवारों को धुएँ से मुक्ति दी है। डायरेक्ट बेनिफिट ट्रांसफर के माध्यम से 6.75 लाख करोड़ से अधिक की राशि बिना बिचौलियों के सीधे लाभार्थियों तक पहुंची है। यह केवल कल्याण नहीं है, बल्कि गरिमा के साथ विकास है।

माननीय उपसभापति महोदय, मोदी सरकार के लिए किसान केवल अन्नदाता नहीं, बल्कि राष्ट्र निर्माता है। 'प्रधान मंत्री किसान सम्मान निधि' के अंतर्गत 4 लाख करोड़ का प्रत्यक्ष हस्तांतरण किसानों के खाते में हुआ है। आज भारत ने 303 मिलियन टन से अधिक खाद्यान्न, 150 मिलियन टन चावल, जो कि विश्व में सर्वाधिक है और 200 लाख टन मछली उत्पादन कर ऐतिहासिक उपलब्धियां दर्ज कराई हैं। मोटे अनाज का वैश्विक प्रचार हमारी परम्परा, पोषण और निर्यात क्षमता तीनों को सशक्त कर रहा है। 1.25 लाख करोड़ का कृषि अवसंरचना कोष ग्रामीण अर्थव्यवस्था में विश्वास और आधुनिकीकरण ला रहा है।

माननीय उपसभापति महोदय, दशकों तक मध्यम वर्ग ने कर दिया, टैक्स दिया, पर सम्मान नहीं पाया। मोदी सरकार ने इस सोच को बदला। 12 लाख तक की आय को कर मुक्त करना एक ऐतिहासिक निर्णय है, जिससे मध्यम वर्ग को अभूतपूर्व राहत मिली है। जीएसटी 2.0 सुधारों से 1 लाख करोड़ की बचत हुई और उपभोग में वृद्धि आई। 2025 में दो पहिया वाहनों का पंजीकरण 2 करोड़ पार करना बढ़ती क्रय शक्ति का प्रमाण है। भारत का युवा हमारी सबसे बड़ी ताकत है।

आदिवासी क्षेत्रों में 400 से अधिक एकलव्य विद्यालय और पिछले 11 वर्षों में 5 करोड़ से अधिक अनुसूचित जनजाति छात्रों को 42 हजार करोड़ की छात्रवृत्ति - यह सामाजिक न्याय को अवसर में बदलने का उदाहरण है। नए श्रम कानूनों ने कौशल, औपचारिक रोजगार और कार्यस्थल सुरक्षा को मजबूती दी है।

माननीय उपसभापति महोदय, आज भारत अवसंरचना का इतिहास रच रहा है। 18,000 कि.मी. ग्रामीण सड़कें, चिनाब ब्रिज, 150 वंदे भारत ट्रेनें और 1,000 किलोमीटर से अधिक मेट्रो नेटवर्क हो गया है। राष्ट्रीय जलमार्गों की संख्या 5 से बढ़कर 100 से अधिक हुई है। प्रगति प्रणाली के माध्यम से 85 लाख करोड़ से अधिक की परियोजनाएं गति पकड़ रही हैं। जहां कभी उपेक्षा थी, आज वहां अवसर है। उत्तर-पूर्व में 50,000 से अधिक ग्रामीण सड़कें, रेलवे में 80,000 करोड़ से अधिक निवेश और असम का सेमीकंडक्टर हब के रूप में उभरना, यह केवल विकास नहीं, बल्कि राष्ट्रीय एकता का विस्तार है।

माननीय उपसभापति महोदय, माननीय प्रधान मंत्री जी ने लाल किले से कहा था कि गुलामी की निशानियां समाप्त होंगी। आज चार श्रम संहिताएं, भारतीय न्याय संहिता और 300 से अधिक अपराधों का अपराध मुक्त होना, भारत को सरल आधुनिक और भरोसे आधारित शासन की ओर ले जा रहा है। इसमें कोई शक नहीं है कि:

*“नरेन्द्र मोदी के नेतृत्व में बदला भारत का स्वाभिमान,
संकल्प बने सिद्धि, यहां मजबूत हुआ हर इंसान,
गरीब, किसान, युवा सभी विकास की एक पहचान,
नए भारत की इस गाथा में आगे बढ़ता हिंदुस्तान।”*

माननीय उपसभापति महोदय, राष्ट्रपति जी का अभिभाषण हमें स्मरण कराता है कि भारत केवल आगे नहीं बढ़ रहा है, बल्कि भारत दिशा दिखा रहा है। इसी विश्वास के साथ मैं माननीया राष्ट्रपति जी के अभिभाषण के लिए हृदय से धन्यवाद प्रस्ताव का समर्थन करती हूं। जय हिंद!

श्री उपसभापति: धन्यवाद डा. कल्पना सैनी जी। माननीय श्री उपेन्द्र कुशवाहा जी। आपके 4 मिनट हैं।

श्री उपेन्द्र कुशवाहा (बिहार): महोदय, मैं महामहिम राष्ट्रपति जी के अभिभाषण पर जो धन्यवाद का प्रस्ताव आया है, उसके समर्थन में अपनी पार्टी, राष्ट्रीय लोक मोर्चा की ओर से बोलने के लिए खड़ा हुआ हूं। समय तो बहुत कम है, इसलिए बगैर किसी भूमिका के मैं एक-दो सुझाव, जो महत्वपूर्ण सुझाव हैं, सरकार के समक्ष रखना चाहता हूं।

महोदय, महामहिम ने अपने भाषण में इन शब्दों को, इन पंक्तियों को उद्धृत किया है। उन्होंने कहा, "अतीत के क्षणों को याद करते हुए जब देशवासी अतीत के ऐसे महान पड़ावों और अपने पूर्वजों के महान योगदान को याद करते हैं, तो नई पीढ़ी को प्रेरणा मिलती है। यह प्रेरणा विकसित भारत की ओर हमारी यात्रा को गति देती है।" महोदय, महामहिम ने इन पंक्तियों के माध्यम से हमें संदेश दिया है। जब हम विकसित भारत की बात करते हैं, विकसित भारत की ओर प्रस्थान की बात करते हैं और इस संदर्भ में अपने अतीत को याद करते हैं, तो हमें स्वाभाविक रूप से इतिहास का वह कालखंड, हम जहां भारत को ले जाना चाहते हैं, हमारे प्रधान मंत्री जी जहां भारत को ले जाना चाहते हैं, हम इसको जब अतीत के आईने से देखते हैं, तो हमें भारत का वह कालखंड याद आता है, जिस कालखंड को इस देश का स्वर्ण काल कहा जाता था। वह कालखंड स्वर्ण काल के नाम से जाना जाता था और इस देश को सोने की चिड़िया कहा जाता था। महोदय, वह मौर्य काल था। उस वक्त जो हमारे देश की सीमा थी, अब तक हमारे देश की सबसे बड़ी सीमा मौर्य काल के साम्राज्य में थी। तब बंगलादेश, भूटान, अफगानिस्तान, नेपाल, सब भारत की सीमा में हुआ करते थे। महोदय, उस समय जो प्रतीक चिह्न अतीत के रूप में हमारे सामने है, हम जब इतिहास के कालखंडों को याद करके उससे प्रेरणा लेने की बात करते हैं, तो हम भी उनका स्मरण करें और आने वाली पीढ़ी भी उनका स्मरण करे, इसके लिए हम सब की ड्यूटी बनती है कि उन कालखंडों पर जो धूल पड़ा है, उसको हम झाड़ें, पोछें, उसको साफ करें, उसको जीवंत बनाने का काम करें। इस दृष्टि से वह जो मौर्य काल का साम्राज्य चलता था, उसकी राजधानी पाटलिपुत्र हुआ करती थी, जो आज पटना के नाम से जानी जाती है। जब हम पाटलिपुत्र कहते हैं, तो हमारा सीना चौड़ा होता है, हम गर्व महसूस करते हैं, हम proud महसूस करते हैं। इसलिए हम सरकार से आग्रह करना चाहते हैं कि शुरुआत में उस समय जब मौर्य साम्राज्य था, तब जो राजधानी पाटलिपुत्र के नाम से जानी जाती थी, उस राजधानी का नाम बाद में पटना हो गया, तो पटना का नाम बदल कर फिर से पाटलिपुत्र किया जाना चाहिए। मैं सरकार को यह सुझाव देना चाहता हूँ। महोदय, यह संभव है। यह इसलिए भी संभव है कि देश में कई शहरों के, महानगरों के नाम बदले गए हैं। जब कलकत्ता का नाम कोलकाता, उड़ीसा का नाम ओडिशा, बंबई का नाम मुंबई हो सकता है, तो पटना का नाम पाटलिपुत्र क्यों नहीं हो सकता है? इसलिए मैं सरकार से आग्रह करना चाहता हूँ कि पटना का नाम पाटलिपुत्र किया जाए, ताकि अतीत का वह जो क्षण था, उसको हम महसूस करें और उसको महसूस करते हुए हम नए भारत के निर्माण की ओर प्रस्थान करें। मैं सरकार को यह सुझाव देना चाहता हूँ।

महोदय, मैं और भी कुछ कहना चाहता था, लेकिन समय समाप्त हो रहा है और आप घंटी बजाने वाले हैं, इसलिए पहले ही मैं आपका बहुत-बहुत धन्यवाद करता हूँ कि आपने मुझे बोलने के लिए समय दिया। मैं फिर से राष्ट्रपति जी के अभिभाषण के ऊपर जो धन्यवाद प्रस्ताव आया है, उसका अपनी पार्टी की ओर से समर्थन करता हूँ। बहुत-बहुत धन्यवाद।

श्री उपसभापति: धन्यवाद, माननीय उपेन्द्र जी। माननीय सदस्यगण, the Motion of Thanks on the President's Address will continue tomorrow. Now, we shall take up the Special Mentions permitted by hon. Chairman. Dr. Bhim Singh.

SPECIAL MENTIONS

Demand for a high-level investigation and special audit into the alleged discriminatory reservation policies affecting SC, ST and OBC employees at Jamia Millia Islamia University

डा. भीम सिंह (बिहार): महोदय, जामिया मिलिया इस्लामिया की नींव राष्ट्रवादी मौलाना अबुल कलाम आजाद और डॉ. जाकिर हुसैन ने राष्ट्रीय शिक्षा, सामाजिक समरसता और देशनिर्माण के उद्देश्य से रखी थी, परन्तु यह अत्यंत खेद का विषय है कि केंद्रीय विश्वविद्यालय होने के बावजूद वहां की छात्र-संरचना और नियुक्तियों से बहुलतावादी छवि पूरी तरह गायब है। सबसे भयावह स्थिति हमारे वंचित वर्गों की है।

[उपसभाध्यक्ष (श्रीमती एस. फांगनॉन कोन्याक) पीठासीन हुईं।]

विश्वविद्यालय में कार्यरत SC, ST और OBC वर्ग के कर्मचारियों को न केवल वैधानिक सेवा लाभों और आरक्षण से वंचित रखा जा रहा है, बल्कि उनके साथ परिसर में मारपीट और दुर्यवहार की घटनाएं भी हो रही हैं। प्रशासन को इन शिकायतों पर कार्रवाई करनी चाहिए।

अतः मेरी मांग है कि समावेशी विजन को बचाने के लिए वहां की आरक्षण नीति और विशेषकर SC, ST और OBC कर्मचारियों के साथ हो रहे भेदभाव की उच्च-स्तरीय स्वतंत्र जांच और विशेष ऑडिट तत्काल कराई जाए, ताकि हर भारतीय को समान अधिकार और सुरक्षा मिल सके।

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Dr. Bhim Singh: Dr. Anil Sukhdeorao Bonde (Maharashtra), Shri Madan Rathore (Rajasthan) and Shri Banshilal Gurjar (Madhya Pradesh).

Now, Dr. Ashok Kumar Mittal.

Concern over the growing trade deficit with China and prevention of dangerous Chinese products

डा.अशोक कुमार मित्तल (पंजाब): महोदया, मैं सरकार का ध्यान चीन के साथ बढ़ते trade deficit और देश में import हो रहे low quality वाले चीनी उत्पादों की ओर आकर्षित करना चाहता हूँ।

हम 'आत्मनिर्भर भारत' और 'स्वदेशी' का संकल्प लेते हैं, वहीं दूसरी तरफ चीन के साथ हमारा trade deficit 116.12 बिलियन डॉलर के ऐतिहासिक स्तर पर पहुँच गया है। पिछले 15 वर्षों में हमारी आयात निर्भरता 21 प्रतिशत से बढ़कर 30 प्रतिशत हो गई है, जो हमारे घरेलू MSME सेक्टर के लिए अस्तित्व का संकट है। हम आज भी उन Non-essential items का आयात कर रहे हैं, जिनका निर्माण भारत में संभव है। यह निर्भरता हमारी आर्थिक संप्रभुता के लिए खतरा है। यह आयात केवल आर्थिक नुकसान ही नहीं, बल्कि जनहानि का भी कारण बन रहा है, जिसका प्रमाण हाल ही में प्रतिबंधित 'चाइनीज मांझा' से हुई मौतें हैं। प्रतिबंध के बावजूद Chinese low quality products हमारे बाजारों में पहुँच रहा है।

मेरी सरकार से मांग है कि केवल BIS मार्क वाले उत्पादों को ही भारतीय बाजार में प्रवेश की अनुमति मिले, ताकि भारत निम्न-गुणवत्ता वाले चीनी माल का डंपिंग ग्राउंड न बने। प्रतिबंधित चीनी उत्पादों की बिक्री के लिए केवल दुकानदार नहीं, बल्कि कस्टम अधिकारियों, आयातकों और ट्रांसपोर्टर्स सहित पूरी Supply Chain को भी जिम्मेदार माना जाए और उन पर गैर-जमानती धाराओं के तहत कार्यवाही हो। जिस प्रकार सरकार राष्ट्रीय सुरक्षा के लिए Chinese Apps को ban कर सकती है, वैसे ही हमारी आर्थिक सुरक्षा और नागरिकों की जान के लिए खतरा बने चीनी उत्पादों का आयात भी ban किया जाए और सरकार तत्काल आयात सूची की समीक्षा करे तथा उन सभी वस्तुओं को प्रतिबंधित करे, जो हमारी सुरक्षा के लिए खतरा हैं।

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Dr. Ashok Kumar Mittal: Dr. Sasmit Patra (Odisha) and Shri R. Girirajan (Tamil Nadu).

Now, Shri I.S. Inbadurai; not present. Shrimati Dharmshila Gupta.

Concern over the mass killing of dogs in Telangana

श्रीमती धर्मशीला गुप्ता (बिहार): महोदया, मैं एक अत्यंत गंभीर, संवेदनशील और मानवता को झकझोर देने वाले विषय की ओर सरकार का ध्यान आकृष्ट करना चाहती हूँ। हाल के दिनों में तेलंगाना राज्य में हजारों की संख्या में कुत्तों की निर्मम हत्या के मामले सामने आए हैं। यह केवल पशु-कूरता का मामला नहीं है, बल्कि यह हमारे समाज के नैतिक मूल्यों, संवैधानिक जिम्मेदारियों

और मानवता पर एक गहरा प्रश्नचिह्न है। भारत का संविधान हमें करुणा और सहअस्तित्व की भावना सिखाता है। पशु क्रूरता निवारण अधिनियम, 1960 तथा सुप्रीम कोर्ट के स्पष्ट दिशा-निर्देशों के बावजूद इस प्रकार की घटनाएँ अत्यंत दुर्भाग्यपूर्ण हैं। आवारा कुत्तों की समस्या का समाधान हत्या नहीं, बल्कि वैज्ञानिक, मानवीय और दीर्घकालिक उपाय, जैसे नसबंदी, टीकाकरण और जन-जागरूकता है।

मैं विशेष रूप से यह कहना चाहती हूँ कि जिस समाज में निरीह और मूक प्राणियों पर इतनी निष्ठुरता दिखाई दे, वहाँ संवेदनशीलता के क्षरण का खतरा होता है। यदि आज इस पर कठोर कार्रवाई नहीं हुई, तो कल इसका दुष्प्रभाव अन्य राज्यों में भी देखने को मिल सकता है, जिससे कानून-व्यवस्था और सामाजिक संतुलन, दोनों प्रभावित होंगे।

अतः मैं केंद्र सरकार से आग्रह करती हूँ कि तेलंगाना में हुई इन घटनाओं की उच्च-स्तरीय जाँच कराई जाए, दोषियों के विरुद्ध कठोर कानूनी कार्रवाई सुनिश्चित की जाए तथा सभी राज्यों के लिए एकसमान राष्ट्रीय दिशा-निर्देश जारी किए जाएँ, ताकि पशु कल्याण के नाम पर कहीं भी अमानवीय कृत्य न हो, धन्यवाद।

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shrimati Dharmshila Gupta: Shri R. Girirajan (Tamil Nadu) and Shri Madan Rathore (Rajasthan).

Concern over the rising incidences of crimes and the erosion of public safety in Society

DR. SASMIT PATRA (Odisha): Madam, I draw the attention of the Government to a deeply troubling national trend which is the steady rise in violent crimes, gender-based offences and targeted attacks on vulnerable communities, leading to a serious erosion of public safety and constitutional assurance. While policing is primarily a State subject, the nature, scale and persistence of such crimes, and their direct bearing on fundamental rights, internal security, and the implementation of Central laws and schemes, make this an issue that warrants the attention of the Central Government.

Over the past two years, multiple cases of heinous crimes against women and girl children, including sexual violence, have shaken public conscience and exposed serious gaps in prevention, child protection and timely justice. There have also been

repeated reports of violence, intimidation and social coercion against Scheduled Tribes, Scheduled Castes and minorities raising concerns about the effective enforcement of constitutional safeguards and special protection laws.

Instances of gang violence, murders and communal tensions point not merely to isolated failures, but to systemic weaknesses in early intervention, investigation and accountability. Such conditions undermine public confidence in institutions and weaken social harmony, which is essential for development and national integration.

I, therefore, urge the Union Government to (a) strengthen the implementation of laws relating to crimes against women and children, including fast track courts and victim support and (b) ensure effective enforcement of protections for Scheduled Tribes, Scheduled Castes and minorities.

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): The hon. Member, Shri Madan Rathore (Rajasthan), associated himself with the Special Mention made by the hon. Member, Dr. Sasmit Patra.

**Demand for Establishment of a branch of Central Board of Film
Certification (CBFC) in Gujarat**

SHRI KESRIDEVSINH JHALA (Gujarat): Madam, I bring to draw the attention of the Government to the remarkable rise and contributions of the Gujarati Film Industry to Indian cinema. Historically, Gujarati entrepreneurs, producers, directors and actors have played an essential role in shaping the cinematic landscape of our country.

Thanks to the progressive policies of the Gujarat Government and ongoing technological advancements, the Gujarati film sector has witnessed rapid growth. From releasing just 10—20 films annually, the industry now produces over 75 films each year, with annual investments surpassing Rs.150 crore. Further, around 125—150 Censor Certificates are issued annually for a diverse range of content, including feature films, advertisements, short films, documentaries and web content. However, at present, Gujarati producers and Preview Committee members are compelled to travel to Mumbai and other locations for CBFC screenings. This results in significant logistical and financial strain. The establishment of a CBFC branch in Gujarat, ideally in

Ahmedabad or Gandhinagar, would greatly benefit all stakeholders by ensuring timely processing, reducing travel costs and easing the burden on the Mumbai office. Moreover, such a branch could extend its services to contents in Kutchhi, Sindhi and potentially Rajasthani-Marwadi languages, thereby enhancing cultural representation from the region. Under the visionary leadership of hon. Prime Minister, Gujarat has set benchmarks in several sectors, and it is now poised to lead in cinematic infrastructure as well.

I, therefore, urge the Government to kindly expedite the process of establishing a branch of CBFC at Ahmedabad or Gandhinagar at the earliest. Thank you.

THE VICE- CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Kesridevsinh Jhala: Dr. Sasmit Patra (Odisha), Shri Madan Rathore (Rajasthan) and Shri R. Girirajan (Tamil Nadu).

Now, Shri Sanjay Singh; not present. Then, Shri Tiruchi Siva.

Demand for implementation of a National Road Safety Mission

SHRI TIRUCHI SIVA (Tamil Nadu): Madam, road safety is a multifaceted challenge, spanning policing, public health, social behaviour, and urban planning and mobility. Adequate attention is required to be paid to these sectors. The Supreme Court has flagged that electronic enforcement standards need to be implemented, but little action has been taken in this regard. Ambulance availability and emergency preparedness vary widely, especially in rural areas. The lack of timely trauma care often leads to preventable deaths. Separate initiatives focusing on road safety currently exist, undertaken by Central and local authorities. However, such patchwork legislation and fragmented strategy have yielded weak results. The number of road accidents and their severity has been steadily increasing. In 2024 alone, 1.77 lakh people have died in road accidents, which average to about 485 persons a day. More than 4.6 lakh people have been injured in 2023. Over-speeding is responsible for 7 in 10 of these deaths.

India's road accident fatality rate stands at 11.89 per 1, 00, 000 people. This poses a great economic burden of roughly three per cent of the country's GDP annually.

Against this backdrop, human-centric interventions— which prioritize pedestrian safety, public transportation and strengthen trauma care facilities — are essential. Coordinated efforts across agencies, alongside strict enforcement of traffic laws, could save many lives. I urge the Government to establish and implement a National Road Safety Mission. Thank you.

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Tiruchi Siva: Dr. Sasmit Patra (Odisha), Shri Haris Beeran (Kerala) and Shri R. Girirajan (Tamil Nadu).

**Demand to identify and expel Rohingyas and illegal migrants from
Bangladesh from the country**

श्री सत पाल शर्मा (जम्मू-कश्मीर): उपसभाध्यक्ष महोदया, मैं जम्मू-कश्मीर में एवं देश के अन्य राज्यों में अवैध रूप से रहने वाले रोहिंग्या और बांग्लादेशियों के गंभीर मुद्दे को उठाने के लिए खड़ा हुआ हूँ, खासकर महत्वपूर्ण सैन्य ठिकानों के पास रहने वालों के बारे में। उन्होंने सरकारी जमीनों पर कब्जा कर लिया है और जगहों के नाम बदल दिए हैं, जैसे जम्मू में बर्मा बस्ती, जिससे उनके इरादों और स्थानीय आबादी पर उनके असर को लेकर चिंताएँ बढ़ गई हैं। सरकार ने अवैध रूप से रह रहे रोहिंग्या और बांग्लादेशियों की पहचान करने और उन्हें देश से निकालने के प्रयास शुरू कर दिए हैं। चिंताओं को दूर करने के लिए तेजी से कार्रवाई की जरूरत है।

मैं केंद्र सरकार से आग्रह करता हूँ कि अवैध रोहिंग्या और बांग्लादेशियों की पहचान करने, उन्हें गिरफ्तार करने और देश से निकालने की प्रक्रिया में तेजी लाने के लिए जरूरी सहायता और संसाधन उपलब्ध कराए, क्योंकि वे जम्मू-कश्मीर एवं देश के अन्य राज्यों की सुरक्षा और आबादी के संतुलन के लिए एक गंभीर खतरा हैं। स्थिति पर ध्यान से विचार करने और संभावित सुरक्षा प्रभावों से निपटने के लिए तुरंत कार्रवाई की जरूरत है। अतः मैं आपके माध्यम से केंद्र सरकार से अनुरोध करता हूँ कि इस मुद्दे को हल करने के लिए जरूरी कदम उठाए, यह सुनिश्चित करते हुए कि सभी कार्रवाई स्थापित कानूनों और प्रक्रियाओं के अनुसार हो। रोहिंग्या और अवैध बांग्लादेशी मुद्दे को हल करने के लिए एक व्यापक दृष्टिकोण की जरूरत है, जिसमें जम्मू-कश्मीर एवं देश के अन्य राज्यों के निवासियों की सुरक्षा, संरक्षा और भलाई को प्राथमिकता दी जाए।

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Sat Paul Sharma: Shri Kanad Purkayastha (Assam), Shrimati Maya Naroliya

(Madhya Pradesh), Shri Gulam Ali (Nominated), Shri Amar Pal Maurya (Uttar Pradesh), Shri Madan Rathore (Rajasthan) and Dr. Sasmit Patra (Odisha).

Now, Shrimati Jebi Mather Hisham, not present. Shri Sanjay Singh.

Demand for formation of National Commercial Vehicle Drivers Commission and measures for their welfare

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): महोदया, चालक हमारे राष्ट्रीय परिवहन तंत्र की रीढ़ हैं, जो प्रतिदिन अपनी सेवाओं के माध्यम से राष्ट्र की अर्थव्यवस्था में अमूल्य योगदान प्रदान कर रहे हैं। किंतु आज यह समुदाय आर्थिक संकट, पुलिस एवं परिवहन अधिकारियों द्वारा किए जा रहे शोषण तथा मानसिक एवं शारीरिक उत्पीड़न जैसी अनेक चुनौतियों का सामना कर रहा है। पिछले कुछ वर्षों में इन चालकों ने बार-बार शांतिपूर्ण प्रदर्शनों एवं ज्ञापनों के माध्यम से अपनी समस्याओं को उजागर करने का प्रयास किया है, किंतु अब तक उनका कोई स्थायी एवं समुचित समाधान नहीं हो सका है। अतः मैं सरकार से आग्रह करता हूँ कि एक राष्ट्रीय चालक आयोग का गठन किया जाए तथा सभी राज्यों में चालक कल्याण बोर्डों की स्थापना सुनिश्चित की जाए। यह आयोग न केवल व्यावसायिक वाहनों के चालकों की शिकायतों की निष्पक्ष सुनवाई करेगा और उनके अधिकारों की रक्षा करेगा, बल्कि केंद्र एवं राज्य सरकारों के मध्य समुचित समन्वय स्थापित कर उनके कल्याण हेतु एक व्यापक एवं ठोस कार्य योजना भी तैयार करेगा। इसके अतिरिक्त, मेरा अनुरोध है कि चालकों को बीमा, चिकित्सा सहायता तथा दुर्घटना मुआवजा जैसी कल्याणकारी योजनाओं के अंतर्गत संगठित रूप से जोड़ा जाए, शोषण से संबंधित शिकायतों की जाँच हेतु एक स्वतंत्र तंत्र स्थापित किया जाए तथा हेल्पलाइन एवं एक राष्ट्रीय पोर्टल बनाकर इस वर्ग को समयबद्ध सहायता सुनिश्चित कराई जाए। विशेष रूप से व्यवसायिक वाहनों के महिला चालकों एवं ऑटो चालकों की विशिष्ट परिस्थितियों को ध्यान में रखते हुए एक समावेशी नीति का निर्माण किया जाए।

THE VICE-CHAIRPERSON (SHRIMATI S. PHANGNON KONYAK): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Sanjay Singh: Shri R. Girirajan (Tamil Nadu), Shri Haris Beeran (Kerala) and Dr. Sasmit Patra (Odisha).

The House stands adjourned to meet at 11.00 a.m. on Wednesday, the 4th February, 2026.

The House then adjourned at forty-four minutes past seven of the clock till eleven of the clock on Wednesday, the 4th February, 2026.

PUBLISHED UNDER RULE 260 OF RULES OF PROCEDURE AND CONDUCT OF
BUSINESS IN THE COUNCIL OF STATES (RAJYA SABHA)